



COURT NO. 1
HONOURABLE THE CHIEF JUSTICE
THE HONOURABLE SRI JUSTICE R RAGHUNANDAN RAO

To be Heard on Friday The 26th day of April 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(FRESH MOTION HEARING)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|-------------------------------------|------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------|-----------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|
| FOR ORDERS OF COURT | | | | | |
| 1 | WP/43796/2023/ (Filing No.) | SHAIK ALI MURTHUZA Vs THE SECRETARY | O VENKATA RAJU | | SPS NELLORE |
| FOR ADMISSION (FRESH MATTER) | | | | | |
| 2 | WP/9826/2024 IA 1/2024 Direction Petition | S P BALAJI KUMAR Vs THE STATE OF ANDHRA APRADESH | S PARINEETA | GP FOR SERVICES I (AP) | CHITTOOR |
| ADMISSION | | | | | |
| 3 | WP/38795/2022 IA 1/2022 Direction Petition IA 1/2023 Permission Petition | REVURU VENKATA ASRITHA Vs STATE OF ANDHRA PRADESH | V V SATISH | GP FOR HIGHER EDUCATION (AP) GUTTAPALEM VIJAYA KUMAR (SC FOR Dr NTR HEALTH U) DEPUTY SOLICITOR GENERAL OF INDIA ROSEDAR S.R.A G RAMESH BABU | KRISHNA |
| 4 | WA/254/2023 IA 2/2023 Suspension Petition | SHAIK ABDUL MAJEED Vs THE STATE OF AP | JADA SRAVAN KUMAR | GP FOR MUNCIPAL ADMN URBAN DEV G VENKATA REDDY GP FOR REVENUE KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) | SPS NELLORE |
| 5 | WA/583/2023 IA 2/2023 Suspension Petition WP/4141/2010 WP/23987/2014 | THE VISAKHAPATNAM CO-OPERATIVE BANK LTD. Vs STATE OF ANDHRA PRADESH | A V S LAXMI | GP FOR REVENUE KURITI BHASKARA RAO | VISAKHAPATNAM |
| 6 | WP/4141/2010 | THE VISAKHAPTNAM CO- OPERATIVE BANK LTD. REP. BY Vs A.P. CO-OPERATIVE TRIBUNAL | A V S LAXMI | GP FOR COOPERATION (AP) M BHASKARA LAKSHMI KURITI BHASKARA RAO | VISAKHAPATNAM |
| 7 | WP/23987/2014 IA 1/2016(WVMP 261/2016) Vacate Stay Petition | ABOTULA RAJRATNAM NAIDU Vs VCBLBR.MANAGERVIZIAN AGARAM DIST& 2 | KURITI BHASKARA RAO | GP FOR COOPERATION (AP) A V S LAXMI | VIZIANAGARAM |
| 8 | WA/1131/2023 IA 1/2023 Direction Petition IA 2/2023 Suspension Petition IA 3/2023 Direction Petition | SMT. KAVITHA Vs THE COMMISSIONER OF APPEALS | S.V.S.S.SIVA RAM KUMAR | GP FOR REVENUE M KARIBASIAH S V MUNI REDDY | ANANTAPUR |
| 9 | WP/16569/2023 IA 1/2023 Stay Petition IA 2/2023 Modification | M/S. GUNTUR CLUB Vs DEPUTY COMMISSIONER OF STATE TAX | J.N VENKATA SURESH KUMAR | GP FOR COMMERCIAL TAX Y V ANIL KUMAR (Central Government Counsel) | GUNTUR |

10 WP/24547/2023
IA 1/2023-Stay Petition
IA 2/2023-Stay Petition
IA 1/2024-Leave Petition

GUTTA VENKATESWARA P S P SURESH KUMAR
RAO @ VENKULU
Vs
THE HONBLE
LOKAYUKTA

VIRUPAKSHA
DATTATREYA GOUDA
(STANDING COUNSEL
FOR LOKAYUKTA)
GP FOR HOME
GP FOR IRRIGATION
COMM AREA DEV
KAMBHAMPATI RAMESH
BABU

Page 2 of 200
WEST GODAVARI

NOTE: AFTER MOTION LIST WEEKLY LIST WILL BE TAKEN UP.

COURT NO. 6
THE HONOURABLE SRI JUSTICE A V SSHA SAI
THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY

To be Heard on Friday The 26th day of April 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|-----------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------|------------------------------|--------------------------------------------------------------------------|---------------|
| FOR EXTENSION OF TIME | | | | | |
| 1 | X OBJ/22/2023 IA 2/2023 Stay Petition IA 1/2024 Extension Petition | M/S. THE CHODAVARAM CO-OPERATIVE SUGARS LIMITED Vs M/S. GREEN MINT INDIA AGRITECH (P) LIMITED | S RAJAN | KALAGATLA KOTESWARA RAO | VISAKHAPATNAM |
| FOR ORDERS OF COURT | | | | | |
| 2 | CMA/58547/2022/ (Filing No.) | A.BEDI SEETHA Vs A.UMA VENKATA RAGHAVENDRA RAO | THOTA RAMAKOTESWARA RAO | | GUNTUR |
| 3 | X OBJ/2143/2024/ (Filing No.) | M/S SRI BHARGAVI AGRO TECH Vs M/S SRI VENKATESWARA ENTERPRISES | M BALASUBRAHMANYAM | | VISAKHAPATNAM |
| FOR ADMISSION | | | | | |
| 4 | CRP/900/2024 IA 1/2024 Stay Petition | SRI P UDAYA BHASKARA RESDDY Vs M/S SREEPADA REAL ESTATES AND DEVELOPERS | S RAJAN | | VISAKHAPATNAM |
| 5 | WP/9830/2024 IA 1/2024 Direction Petition | M/S. GAYATHRI COTTON MILLS Vs STATE BANK OF INDIA | VENKATA DURGA RAO ANANTHA | | GUNTUR |
| 6 | WP/9886/2024 IA 1/2024 Stay Petition | MADIREDDY SURYA PRAKASH Vs THE UNION OF INDIA | AVANIJA INUGANTI | | WEST GODAVARI |
| INTERLOCUTORY | | | | | |
| 7 | CMA/290/2024 IA 1/2024 Suspension Petition | BONTHA NAGA MALLESWARI Vs BONTHA NARAYANA | NAGARAJU NAGURU | | GUNTUR |
| MISCELLANEOUS MATTERS(PRE ADMISSION MISC.PETITION) | | | | | |
| 8 | CMA/10228/2010/ (Filing No.) IA 1/2010(CMAMP 2110/2010) Condone Delay Petition IA 2/2010(CMAMP 2111/2010) Condone Delay Petition | BORA KONDANADA RAMI REDDY Vs BORA SANDHYA @ CHINNAMMADU | K MANIK PRABHU | | SRIKAKULAM |
| 9 | CMA/2036/2013/ (Filing No.) IA 2/2013(CMAMP 1373/2013) Condone Delay Petition IA 4/2013(CMAMP 3328/2013) Suspension Petition | K THYAGARAJULU NAIDU & ANOTHER Vs D LOGANADHAN AND 2 OTHERS | M VENKATA RAMANA REDDY | N BHARAT BABU | CHITTOOR |
| 10 | CMA/42328/2014/ (Filing No.) IA 2/2014(CMAMP 42331/2014) Fix an Early Date | AKULA JAYADEV Vs AKULA YOJITHA | LAKSHMI D S | R1 UNSERVED,SR- NOTICE UNSERVED AND RETURNED "NO SUCH ADDRESSEE | EAST GODAVARI |

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| IA 1/2015(CMAMP 110/2015) Condone Delay Petition IA 1/2020 Fix an Early Date IA 1/2022 Miscellaneous Petition | | | IN THIS DOOR NO." AS PER POSTAL ENDORSEMENT. | |
| 11 CMA/2318/2016/ (Filing No.) IA 1/2016(CMAMP 162/2016) Condone Delay Petition IA 4/2016(CMAMP 2322/2016) Fix an Early Date | N B BALAJI E.GODAVARI DIST Vs N NAGAVENI E.GODAVARI DIST | RAMBABU KOPPINEEDI | T V S PRABHAKARA RAO | EAST GODAVARI |
| 12 CMA/13986/2016/ (Filing No.) IA 1/2016(CMAMP 753/2016) Condone Delay Petition | NAGABATHULA NARAYANA MURTY E.G.DIST Vs NAGABATTULA PARVATHI E.G.DIST | VLADIMEER KHATOON | T V S PRABHAKARA RAO | EAST GODAVARI |
| 13 CMA/28637/2016/ (Filing No.) IA 1/2016(CMAMP 1253/2016) Condone Delay Petition IA 3/2016(CMAMP 28639/2016) Suspension Petition | M LAKSHMIDEVI KURNOOL DIST Vs M CHINNA NARASIMHUDU KADAPA DIST | KARRI MURALI KRISHNA | | KURNOOL |
| 14 CMA/35584/2016/ (Filing No.) IA 4/2016(CMAMP 37303/2016) Fix an Early Date | MONDRETI SATYA SESHU NARAYAN SWAMY Vs MONDRETI VIJAYA | M M M SRINIVASA RAO | MURALIDHAR REDDY KATRAM | WEST GODAVARI |
| 15 FCA/40591/2016/ (Filing No.) IA 1/2016(FCAMP 520/2016) Condone Delay Petition | xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx | THOTA S V L NARASIMHASWAMY | POSANI AKASH | VISAKHAPATNAM |
| 16 FCA/50/2023 IA 1/2023 Condone Delay Petition IA 3/2023 Suspension Petition | xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx | NAGARAJU NAGURU | JAMPANI GOPI | EAST GODAVARI |
| 17 CMA/561/2023 IA 2/2023 Dispense with Petition IA 3/2023 Stay Petition | POTHURAJU HYMAVATHI Vs RAGHU BABU BANDI | K PALLAVI | SIVAPRASAD REDDY VENATI | SPS NELLORE |
| ADMISSION | | | | |
| 18 CC/315/2020 | KANTHETI VENU BABU Vs R STINIVASA RAO | N SRIRAM MURTHY | SREEDHAR VALIVETI D V SAINATH | GUNTUR |
| 19 CRP/2468/2023 IA 1/2023 Stay Petition CRP/2469/2023 CRP/2470/2023 | VYTLA SATISH Vs SRIRAM TRANSPORT FINANCE COMPANY LTD. | G RAMA KRISHNA | MAHESWARA RAO KUNCHEAM | EAST GODAVARI |
| 20 CRP/2469/2023 IA 1/2023 Stay Petition | VYTLA NAGA PRASAD Vs SRIRAM TRANSPORT FINANCE COMPANY LTD. | G RAMA KRISHNA | MAHESWARA RAO KUNCHEAM | EAST GODAVARI |
| 21 CRP/2470/2023 IA 1/2023 Stay Petition | VYTLA SATISH Vs SRIRAM TRANSPORT FINANCE COMPANY LTD. | G RAMA KRISHNA | MAHESWARA RAO KUNCHEAM | EAST GODAVARI |
| 22 CC/3383/2023 IA 1/2023 Direction Petition | YARLAGADDA RAMESH BABU Vs T SATYANARAYANA | SUDHAKARA RAO AMBATI | ASHOK RAM V V MAHESWAR REDDY G VENKATA REDDY P SUBASH | PRAKASAM |

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| 23 | CC/5125/2023 | B VENKATESULU Vs Y SRI LAKSHMI I.A.S. | VENKATA RAMA RAO KOTA | VADAPALLI RAMESH G V S KISHORE KUMAR | ANANTAPUR |
| 24 | WP/18763/2023 IA 1/2023 Direction Petition | PAMULAPATI RENUBABU Vs THE AUTHORIZED OFFICER | HANUMANTHA RAO BACHINA | S SATYANARAYANA MOORTHY | PRAKASAM |
| 25 | WP/27000/2023 IA 1/2023 Direction Petition | MITTAPALLI UMAMAHESWARA RAO Vs THE RESERVE BANK OF INDIA | K SAIRAM MURTHY | V DYUMANI | GUNTUR |
| 26 | WP/3626/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition | V AJAY PRATAP Vs UNION BANK OF INDIA | CH SRINIVASA RAJU | G SUDHEER KUMAR R2 R3 UNSERVED, | CHITTOOR |
| 27 | WP/3888/2024 IA 1/2024 Direction Petition | NALLAPATI VISWANATH RAJKUMAR Vs THE RESERVE BANK OF INDIA | P RAJESH BABU | MAHESWARA RAO KUNCHEAM | EAST GODAVARI |
| 28 | WP/5094/2024 IA 1/2024 Stay Petition | ARIKATLA KISHORE CHOWDARY Vs THE AUTHORISED OFFICER | MATADA YUVASIVA SWAMY | V DYUMANI | KURNOOL |
| 29 | WP/7558/2024 IA 1/2024 Stay Petition | GANGA RAJENDRA PRASAD Vs RESERVE BANK OF INDIA | SANAGA ASHOK KUMAR | | GUNTUR |
| 30 | WP/8421/2024 IA 1/2024 Direction Petition | D. RAVI PRASAD GUPTA Vs THE HONBLE DEBTS RECOVERY TRIBUNAL-II | THANDAVA YOGESH | S SATYANARAYANA MOORTHY | KURNOOL |
| 31 | WP/8936/2024 IA 1/2024 Suspension Petition | MANI TYRE RETREADERS (TYRE RETREADING UNIT) Vs THE STATE OF AP | SRINIVASA RAO NARRA | GP FOR FORESTS V R REDDY KOVVURI(SC FOR APSPDCL) V SURENDRA REDDY (SC FOR PCB) | KURNOOL |
| INTERLOCUTORY | | | | | |
| 32 | AS/101/2010 IA 1/2018 Receive Docs Petition IA 1/2021 Fix an Early Date IA 1/2022 Amendment Petition | M/S. SIDDARTHA CONSTRUCTIONS ENGINEERS & CONTRACTS Vs STATE OF ANDHRA PRADESH | K SAIRAM MURTHY | GP FOR APPEALS (AP) GP FOR APPEALS | GUNTUR |
| 33 | IA/2/2016(CMAMP 1600/2016) Set Aside Petition CMA/3449/2016/(Filing No.) | S LAXMI VISAKHAPATNAM DIST AND ANR Vs M/S SHRIRAM CITY UNION FIN CO LTD. VIZIANAGARAM AND ANR | S ANURADHA NAIDU | MAHESWARA RAO KUNCHEAM | VIZIANAGARAM |
| 34 | IA/2/2016(CMAMP 1601/2016) Set Aside Petition CMA/3497/2016/(Filing No.) | V G RAO VISAKHAPATNAM DIST AND ANOTHER Vs M/S. SHRIRAM CITY UNION FINANCE VIZIANAGARAM AND ANOTHER | S ANURADHA NAIDU | MAHESWARA RAO KUNCHEAM | VIZIANAGARAM |
| 35 | CMA/73/2023 IA 1/2023 | MADAKA VIDYADHARI Vs | CH SRINIVAS | A S C BOSE | EAST GODAVARI |

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| Stay Petition | SRI MADAKA SRINIVASA RAO | | | | |
| 36 | CMA/424/2023 IA 1/2023 Suspension Petition CMA/428/2023 CMA/429/2023 CMA/432/2023 | KATAKAM USHA Vs KATAKAM RAJA SEKHAR | B V KRISHNA REDDY | M P V N V SASTRI SR-APP. BY M/S M P V N V SASTRI COUNTER AFFIDAVIT FILED VIDE USR NO.110961/2023 | WEST GODAVARI |
| 37 | CMA/428/2023 IA 1/2023 Direction Petition | YANAMALA MURALI MOHAN Vs YANAMALA RAJESWARI | KOTI REDDY IDAMAKANTI | | GUNTUR |
| 38 | CMA/429/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition | DEVANABOINA SUJITHA Vs DEVANABOINA MALLESH | KOPPARTHI SUMATHI | V S K RAMA RAO | SPS NELLORE |
| 39 | CMA/432/2023 IA 1/2023 Suspension Petition | VAKACHERLA PRADEEP Vs VAKACHERLA SRILATHA | NARASIMHA RAO GUDISEVA | DASAKA MURALI KRISHNA | WEST GODAVARI |
| 40 | CMA/459/2023 IA 1/2023 Implead Petition IA 2/2023 Leave Petition | MODEGUNTA RAMACHANDRAIAH Vs NALABOLU MRUDHULA | NUTHALAPATI KRISHNA MURTHY | SS RAMA KRISHNA PRASAD R2 UNSERVED,R1- SERVED R2-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "ADDRESSEE LEFT WITHOUT INSTRUCTIONS") | SPS NELLORE |
| 41 | CMA/529/2023 IA 1/2023 Suspension Petition IA 1/2024 Vacate Stay Petition | OLETI DEEPIKA Vs KONIDALA RANJITH ABHIUMANYU | AYESHA AZMA S | V SESHU KUMARI SR-APP. BY M/S V SESHU KUMARI | CHITTOOR |
| 42 | CMA/149/2024 IA 1/2024 Suspension Petition | BATHINI ANANDA KUMAR @ BATTINI ANANDA KUMAR Vs ARABOLU SWATHI @ ANITHA | P SARASWATHI | R1 UNSERVED, | KURNOOL |
| 43 | CMA/184/2024 IA 1/2024 Direction Petition | KADIYALA VANAJA Vs NANABALA JAGADEKA PRATHAP | J UGRANARASIMHA | R1 R2 R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 R16 R17 R18 R19 R20 R21 R22 R23 R24 R25 R26 R27 R28 R29 R30 R31 R32 R33 R34 R35 R36 UNSERVED,R1-NOTICE SENT NOT YET RETURNED. R2 TO R36-NOT NECESSARY PARTIES VIDE C.T. MEMO OF PROOF OF SERVICE NOT FILED, AS PER COMPUTER VERIFICATION. | CHITTOOR |

NOTE:AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP.

COURT NO. 6**THE HONOURABLE SRI JUSTICE A V SSHA SAI**

**To be Heard on Friday The 26th day of April 2024(AFTER COMPLETION OF DIVISION BENCH WORK -
PROCEEDINGS THROUGH HYBRID MODE)**

(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
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| <u>FOR DISMISSAL</u> | | | | | |
| 44 | CRP/1466/2007 IA 2/2007(CRPMP 8001/2007) Condone Delay Petition CRP/1467/2007 | NASLLAMALLI LAKSHMINARAYANA Vs NALLAMALLI VENKATA RANGAM | V N CHAKRAPANI K MAHIPATHI RAO | | PRAKASAM |
| 45 | CRP/1467/2007 IA 1/2007(CRPMP 3859/2007) Stay Petition IA 1/2023 Condone Delay Petition IA 2/2023 Set Aside Abatement IA 3/2023 L R Petition | NALLAMALLI LAKSHMINARAYANA Vs NALLAMALLI VENKATA RANGAM | V N CHAKRAPANI K MAHIPATHI RAO | VL N G K MURTHY K RAMA KOTESWARA RAO R2 UNSERVED,R2 Died and notice sent to proposed respondents RR3 to 6 filed through Memo vide USR NO:30530/2024; Proposed Respondents(PR3 to 5) - Unerved (No such addressee in this address) Proposed Respondent(PR6) - Served. | PRAKASAM |
| <u>FOR ADMISSION</u> | | | | | |
| 46 | CRP/881/2024 IA 1/2024 Stay Petition | PINDI VEERA SANKARA PRASAD Vs GANJALA SREERAMULU (DIED) | K RAMA KOTESWARA RAO | | KRISHNA |
| 47 | CRP/887/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | KATRAGADDA HANUMANTHA RAO Vs DOKKU VEERA VENKATA SATYANARAYANA VARA PRASAD | AKULA VAMSI KRISHNA | | KRISHNA |
| 48 | CRP/888/2024 IA 1/2024 Stay Petition | KATRAGADDA HANUMANTHA RAO Vs DOKKU VEERA VENKATA SATYANARAYANA VARA PRASAD | AKULA VAMSI KRISHNA | | KRISHNA |
| 49 | CRP/889/2024 IA 1/2024 Stay Petition | MANDALI KESAVARAYALU Vs MARGADARSI CHIT FUND PVT.LTD. | V V L N SARMA | GP FOR REVENUE | KRISHNA |
| 50 | CRP/923/2024 IA 1/2024 Stay Petition | YANDA BALA APPALA SWAMY Vs GUDURI VAMSI KRISHNA | M P V N V SASTRI | | KRISHNA |
| 51 | CRP/924/2024 IA 1/2024 Stay Petition | MUUKU MOHAN RAO Vs MATHA GANGA RATNAM | P S P SURESH KUMAR | | KRISHNA |
| 52 | CC/2123/2024 IA 1/2024 Condone Delay in Rep | M/S. BHAVANI ELECTRICALS Vs SRI B. SREEDHAR IAS | A V S LAXMI | ANUP KOUSHIK KARAVADI | GUNTUR |
| 53 | CC/2214/2024 IA 1/2024 Condone Delay Petition | VEERAPANENI RAVIKANTH Vs R.VENKATARAMAN | VENKAT CHALLA | | KRISHNA |

INTERLOCUTORY

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| 54 | IA/1/2022 Condone Delay Petition CRP/3130/2011 | VATTIKUTI KOTESWARA RAO Vs | N SRIRAM MURTHY | GHANTA SRIDHAR C BALA GOPAL SREEKANTH REDDY AMBATI R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R14 R15 R18 R19 R20 UNSERVED,RR8,13,14,16,1 7,19,20 APP BY M/S G.SRIDHAR (ADV), PROOF OF SERVICE NOT FILED. | GUNTUR |
| 55 | IA/2/2022 Set Aside Petition CRP/3130/2011 | VATTIKUTI KOTESWARA RAO Vs | N SRIRAM MURTHY | GHANTA SRIDHAR C BALA GOPAL SREEKANTH REDDY AMBATI R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R14 R15 R18 R19 R20 UNSERVED,RR8,13,14,16,1 7,19,20 APP BY M/S G.SRIDHAR (ADV), PROOF OF SERVICE NOT FILED. | GUNTUR |
| 56 | IA/2/2023 Set Aside Petition CRP/2603/2013 | CHAMARTHI CHALAPATHI RAJU Vs | KOPPARTHI SUMATHI | M S CHANDRESH HARIJA AKKINENI ELEVATED AS JUDGE R2 UNSERVED, | SPS NELLORE |
| 57 | IA/3/2023 Stay Petition CRP/2603/2013 | CHAMARTHI CHALAPATHI RAJU Vs | KOPPARTHI SUMATHI | M S CHANDRESH HARIJA AKKINENI ELEVATED AS JUDGE R2 UNSERVED, | SPS NELLORE |
| 58 | IA/1/2023 Condone Delay Petition CRP/2603/2013 | CHAMARTHI CHALAPATHI RAJU Vs | KOPPARTHI SUMATHI | M S CHANDRESH HARIJA AKKINENI ELEVATED AS JUDGE R2 UNSERVED, | SPS NELLORE |
| FINAL HEARING | | | | | |
| 59 | CRP/276/2010 | THE LAND ACQUISITION OFFICER AND Vs KODURI VENKATA PURUSHOTHAMA RAO | GP FOR ARBITRATION | RAJA REDDY KONETI NIMMAGADDA SATYANARAYANA | WEST GODAVARI |
| 60 | CRP/1376/2012 IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement IA 3/2024 L R Petition | SMT. MYLAPALLI DURGAMMA AND 2 OTHERS Vs SRI GOVINDU RADHA KRISHNA | N ASHWANI KUMAR | A S C BOSE SR APP | VISAKHAPATNAM |
| ADMISSION | | | | | |
| 61 | CC/1297/2004 IA 1/2016(APPL 1212/2016) Implead Petition IA 2/2016(APPL 1213/2016) Permission Petition WP/12810/2014 | N. RAJAGOPAL REDDY Vs SRI SHAMSHER SINGH RAVATH | SODUM ANVESHA | S NISCHALA REDDY ELEVATED AS JUDGE THE ADVOCATE GENERAL NARASIMHA REDDY. G . L D KASIM SAHEB P VENKATA RAMA SARMA PROPOSED RESPONDENTS RR 3 AND 4 NOTICE SERVED. | CHITTOOR |
| 62 | WP/12810/2014 IA 1/2014(WPMP 16068/2014) Direction Petition | N. RAJAGOPAL REDDY Vs STATE OF ANDHRA PRADESH REPRESENTED BY ITS PRINCIPAL | SODUM ANVESHA | GP FOR REVENUE GP FOR FORESTS | CHITTOOR |
| 63 | CRP/2586/2013 | M/S GODAVARI RUBBER INDUSTRIES (P) LIMITED Vs THE A.P.STATE FINANCIAL CORPORATION & ANOTHER | GHANTA SRIDHAR | G R SUDHAKAR Y N LOHITA RR1,2 app by M/s. G.R.Sudhakar(Adv) | EAST GODAVARI |

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| 64 | ARBAPPL/106/2015 | BOTTA NAGA CHIRANJEEVI REDDY VIJAYAWADA Vs MOHAMMAD JAMSHEED VIJAYAWADA & 6 OTHERS | P SHASHI KIRAN | V SURENDRA REDDY | KRISHNA |
| 65 | ARBAPPL/13/2019 | SEW INFRA STRUCTURES Vs RASHTRIYA SPAT NIGAM | V SEETHARAMA AVADHANI | V SUBRAHMANYAM T S RAYALU | VISAKHAPATNAM |
| 66 | CRP/3000/2023 IA 1/2023 Stay Petition | POTHURAJU BENARJEE Vs THE STATE OF ANDHRA PRADESH | SAI GANGADHAR CHAMARTY | KARANAM CHIRANJEEVULU M RADHAKRISHNA R6 R7 R12 R14 R15 R16 R17 R29 R30 R31 R32 R33 R34 R35 R36 R37 R38 R39 R40 R41 R42 R43 R44 R45 R46 R47 R48 R49 R50 R51 R52 R53 R54 R55 R56 R57 R58 R59 R60 R61 R62 R63 R64 UNSERVED,rr1,2,3,4,9,17,2 1-served,memo filed vide usrno- 3925/24,rr10,11,app,rr6,7,12 ,,15,16,29,to36,40,41,43,44, 47,48,49,51,55,and63-died vide ct,rr13,14 38,39,42,45,46,50,52,53,54, 56,57,58,59,60,61,62-notice sent not yet retd,rr25,26,27,28-returned unserved unclimed memo filed vide usrno-7475/24,r28- returned unservedno such addressee vide postal endorsement memo filed vide usrno-4357/24 rr8,9,18,19,20,22,23,24- appby karanam chiranjeevulu. R25- App by M/S. K.Chiranjeevulu (Adv)., R14- returned unserved. No such person in this address (As per postal endoresement) filed vide USR nO. 26305/2024. | KRISHNA |
| 67 | CRP/3017/2023 IA 1/2023 Stay Petition | KARLAPUDI STYA KRISHNA VARA PRASAD RAO Vs VELAGA KRISHNA RAO | M M M SRINIVASA RAO | V SUBRAHMANYAM rr1to3 app by m/s v.subrahmanyam(adv) | KRISHNA |
| 68 | CRP/3080/2023 IA 1/2023 Injunction Petition | NAMBURI MUKHARJI VICTOR Vs PERUMALLAPALLI SUBHA SEKHAR | NARASIMHA RAO GUDISEVA | GP FOR ARBITRATION (AP) R1 UNSERVED,R1- returned unserved (unclaimed vide postal endorsement) as per proof of service filed vide USR No:33479/2024. R2 app; proof of service filed vide usr no-136569/23. | KRISHNA |
| 69 | CRP/3232/2023 IA 1/2023 Suspension Petition | PATHURI LAKSHMI NARAYANA Vs PATHURI VENKATESWARA RAO | N SIVA REDDY | GHANTA SRIDHAR sr-app | KRISHNA |
| 70 | CC/5273/2023 IA 1/2024 Implead Petition | CHATTA SREELAKSHMI Vs R NARASIMA RAO | T SRINIVASULU | ANITHA MESA (SC FOR APREIS TW SW BC) L V S NAGARAJU | GUNTUR |
| 71 | CRP/191/2024 IA 1/2024 Stay Petition | MEDASANI VIJAYA LAKSHMI Vs MEDASANI SURYANARAYANA | TALLADA RAMESH BABU | R2 UNSERVED,rr1,2 served, proof of service filed vide usr no 32689 of 2024. | KRISHNA |

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| 72 | CRP/311/2024 IA 1/2024 Suspension Petition | NAREDLA KANAKA RENUKA DEVI Vs BAVISETTY VENKATA RAMESH | G RAMESH BABU | B S REDDY R1 UNSERVED,SR - served as per memo proof of service filed vide USR no:23039/2024 | KRISHNA |
| 73 | CRP/410/2024 CRP/408/2024 | ISMAIL BAIG (DIED) Vs JUPUDI NIRMALA | YALLABANDI RAMATIRTHA | J DILEEP KUMAR SR - app by M/s. J. Dileep Kumar(adv) | KRISHNA |
| 74 | CRP/408/2024 IA 1/2024 Stay Petition | ISMAIL BAIG Vs JUPUDI NIRMALA | YALLABANDI RAMATIRTHA | J DILEEP KUMAR | KRISHNA |
| 75 | CRP/424/2024 | SAREPALLI MANI KUMARI Vs SAREPALLI SRINIVASA RAO | ARUN KUMAR R | RR1 to 2 - Served; memo filed usr nos: 34556/2024 & 36802/2024. | KRISHNA |
| 76 | CRP/555/2024 IA 1/2024 Stay Petition | BHOGIREDDY VEERA RAGHAVAMMA Vs TUNGALA CHALAPATHI RAO | T RAGHU PRASAD | R1 R2 R3 R4 R5 UNSERVED,rr1,3to5 -Notice sent not yet returned,r2- Died vide C.T., Memo proof of service not filed. | KRISHNA |
| 77 | CRP/603/2024 IA 1/2024 Stay Petition | MUDDINENI CHANDRA RAO Vs AVULA BASAVIAIAH | PENUMAKA VENKATA RAO | | KRISHNA |
| 78 | CRP/648/2024 IA 1/2024 Stay Petition | GONDI NAGESWARAMMA Vs CHODAVARAPU SALMAN RAJU | RAMA RAO KOCHIRI | JAVVAJI SARATH CHANDRA | KRISHNA |
| 79 | CRP/649/2024 IA 1/2024 Stay Petition | BOBBURI MALAKONDAMMA Vs RACHAKUNTLA NARAYANAMMA | YADAVALLI RAMESH | R1 UNSERVED,sr- returned unserved (insufficient address) as per postal endorsement filed vide USR.NO.38002 of 24. | KRISHNA |
| 80 | CRP/793/2024 IA 1/2024 Stay Petition | MAREEDU SITHA RAMA SWAMY Vs MATTA SUBRAMANYESWARA RAO | M P V N V SASTRI | | - |
| 81 | CRP/826/2024 IA 1/2024 Stay Petition | PULLAGURA RAJESH Vs PULLAGURA NAGESWARA RAO | SAI GANGADHAR CHAMARTY | | KRISHNA |
| 82 | CRP/842/2024 | BOLLA NARASIMHA MURTHY Vs KANDIMALLA VENKATESWARALU | CH B R P SEK HAR | | KRISHNA |

COURT NO. 19
THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO
THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM

To be Heard on Friday The 26th day of April 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

**NOTE :1) MONDAY TO WEDNESDAY : MATTERS PERTAINING TO RT, RC, CRLA CRIMINAL
CC, CA, HABEAS CORPUS WILL BE TAKEN UP**

**2) THURSDAY AND FRIDAY : MATTERS PERTAINING TO SPLA, LGA, LAAS, WP
LAND GRABBING, AS, OSA, LPA, CMSA, WP LEGAL SERVICE AUTHORITY,
ARBITRATION APPEALS, WP DISTRICT JUDICIARY WILL BE TAKEN UP)**

(CAUSE LIST MOTION HEARING)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|----------------------------|------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------|---------------------------------|------------------------------------------------|-----------------|
| FOR ORDERS OF COURT | | | | | |
| 1 | CA/15548/2024/ (Filing No.) | K V PRASAD Vs SRI POLA BHASKAR IAS | P LAKSHMANA RAO | | KRISHNA |
| FOR ADMISSION | | | | | |
| 2 | CRLA/274/2024 IA 1/2024 Condone Delay in Rep IA 2/2024 Condone Delay Petition | DARA SRIKANTH @ SEKHAR Vs THE STATE OF ANDHRA PRADESH | RAMA KRISHNA BORRA LEGAL AID | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 3 | WP/9789/2024 | POLA LAVANYA Vs THE STATE OF ANDHRA PRADESH | V POLI NAIDU | THE ADVOCATE GENERAL (AP) | VISAKHAPATNAM |
| INTERLOCUTORY | | | | | |
| 4 | AS/220/2024 IA 1/2024 Injunction Petition | VELURU PRABHAVATHI Vs SIRIGIREDDY ARJUN REDDY | SODUM ANVESHA | LAKSHMIKANTH REDDY DESAI | YSR KADAPA |
| ADMISSION | | | | | |
| 5 | WP/1101/2024 IA 1/2024 Direction Petition IA 2/2024 Amendment Petition IA 3/2024 Suspension Petition | LANJIPALLI SATYAVATHI Vs THE STATE OF ANDHRA PRADESH | P RAJESH BABU | ADDL ADVOCATE GENERAL (AP) | EAST GODAVARI |
| 6 | WP/7258/2024 IA 1/2024 Direction Petition | KALAGA NAGA VISWA MOHAN Vs MANDAL LEGAL SERVICE AUTHORITY | G VENKATA SUBBA RAJU | S. LAKSHMINARAYANA REDDY (SC FOR APSLSA) | VISAKHAPATNAM |
| 7 | WP/7415/2024 | VANTHALA GULABI Vs THE STATE OF ANDHRA PRADESH | GUNDALA SIVA PRASADA REDDY | ADDL ADVOCATE GENERAL (AP) | EAST GODAVARI |
| 8 | WP/8472/2024 IA 1/2024 Direction Petition | P V L NARAYANA RAO Vs THE STATE OF AP | V SEETHARAMA AVADHANI | GP FOR SERVICES I (AP) - B VASANTHA LAKSHMI | |
| INTERLOCUTORY | | | | | |
| 9 | AS/496/2023 IA 1/2023 Stay Petition | VEMA RAMESH BABU (DIED) Vs ORUGANTI RAMANAMMA | TURAGA SAI SURYA | PILLIX LAW FIRM | GUNTUR |
| 10 | AS/712/2023 IA 2/2023 Stay Petition | NUTHALAPATI LAKSHMI Vs MADDINENI MADAN MOHAN | G RAMA MOHAN REDDY | SIVA RAMA KRISHNA KOLLURU | GUNTUR |
| 11 | CRLA/82/2024 IA 1/2024 | LAYAM SUDHA HARINATH Vs | A SYAM SUNDAR REDDY | PUBLIC PROSECUTOR (AP) | YSR KADAPA |

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| | Bail (u/s 389(1)) CRLA/92/2024 | THE STATE OF ANDHRA PRADESH | | | |
| 12 | CRLA/92/2024 | BHEEMOLLA NARASIMHA Vs THE STATE OF ANDHRA PRADESH. | A SYAM SUNDAR REDDY | PUBLIC PROSECUTOR (AP) | YSR KADAPA |
| 13 | AS/142/2024 IA 1/2024 Stay Petition | VANNAM PANDURANGA RAO Vs SMT. KARTHIKA VIJAYA LAKSHMI | D KRISHNA MURTHY | NARASIMHA RAO GUDISEVA R7 UNSERVED, | KRISHNA |
| 14 | AS/157/2024 IA 1/2024 Injunction Petition | M/S TILAK ENTERPRISES Vs CHURCH OF SOUTH INDIA TRUST ASSOCIATION | SRINIVASA RAO BODDULURI | . RAMESH BABU TATAPUDI NOTICE SENT TO R1, R2, R4 TO R6 R3 APPE RAMESH BABU TATAPUDI | KRISHNA |

COURT NO. 19
THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO
THE HONOURABLE SRI JUSTICE B V L N CHAKRAVARTHI

To be Heard on Friday The 26th day of April 2024(AFTER BENCH WORK OF UDPRJ WITH JSJ - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
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| <u>ADMISSION</u> | | | | | |
| 15 | CC/4137/2023 | SK NOORDDIN Vs SRI SHASHI BHUSHAN KUMAR | M PITCHAI AH | V K NAIDU G V S KISHORE KUMAR R 1 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED R 3 NOTICE SENT THROUGH THE METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND RPAD ARE NOT YET RETURNED R 4 NOTICE SENT THROUGH THE DISTRICT JUDGE WEST GODAVARI AND RPAD ARE NOT YET ETURNED. | WEST GODAVARI |

COURT NO. 19**THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO
THE HONOURABLE SMT JUSTICE VENKATA JYOTHIRMAI PRATAPA****To be Heard on Friday The 26th day of April 2024(AFTER BENCH WORK OF UDPRJ WITH BVLNCJ -
PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|------------------|--------------|-----------------------------------------------------------------------------|--------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|
| ADMISSION | | | | | |
| 16 | CC/5933/2023 | DR ADADI (NAINALA) VANDANA SRIMALA Vs ADADI ADI MANGESWARI DEVI | MANGENA SREE RAMA RAO | RR 1 TO 3 NOTICE SENT THROUGH THE DISTRICT JUDGE VISAKHAPATNAM AND RPAD ARE NOT YET RETURNED | VISAKHAPATNAM |
| 17 | CC/416/2024 | BORIGI VENKATA RAO Vs SRI B RAJASEKHAR IAS | SIMHACHALAM KARUKOLA | KIRAN KUMAR VADLAMUDI N SRIHARI P SUBASH R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED RR 8 AND 9 NOTICE SERVED. | SRIKAKULAM |

COURT NO. 19**THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO**

**To be Heard on Friday The 26th day of April 2024(AFTER BENCH WORK OF UDPRJ WITH VJPJ -
PROCEEDINGS THROUGH HYBRID MODE)**

(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
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| <u>FOR ADMISSION</u> | | | | | |
| 18 | SA/209/2024 IA 1/2024 Condone Delay in Rep IA 2/2024 Stay Petition | SRI PILIA NAGA APPARAO Vs BUDHA GANESH | NAGARAJU PUTCHALA | | VISAKHAPATNAM |
| 19 | SA/221/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Condone Delay in Rep IA 3/2024 Dispense with Petition IA 4/2024 Stay Petition | LANKA VENKATESWARA RAO Vs MADABUSHI GODAVARTHI LAXMI NARASIMHA SWAMY | JYOTHI RATNA ANUMOLU | | VISAKHAPATNAM |
| 20 | SA/240/2024 IA 1/2024 Dispense with Petition IA 2/2024 Injunction Petition | MADDI SANYASI RAO Vs BOTSIA GURUVULU(DIED) | K A NARASIMHAM | | VISAKHAPATNAM |
| 21 | CRP/780/2024 IA 1/2024 Suspension Petition | M/S R K CONSTRUCTIONS Vs NELLI PAIDAMMA | ASHOKA REDDY PALA | | - |
| 22 | CRP/781/2024 IA 1/2024 Suspension Petition | M/S. R.K. CONSTRUCTIONS Vs NELLI PAIDAMMA | ASHOKA REDDY PALA | | VISAKHAPATNAM |
| <u>FOR COMPLIANCE</u> | | | | | |
| 23 | CC/815/2018 | VARIKUTA SUBBALAKSHUMMA Vs SRI S V NAGESHWARA RAO | M SRI ATCHYUT | C VAMSI KRISHNA GP FOR IRRI AND CAD (AP) A RADHAKRISHNA T LAKSHMI PADMAJA S SIVA KUMARI | YSR KADAPA |

COURT NO. 17
THE HONOURABLE SRI JUSTICE G.NARENDAR
THE HONOURABLE SRI JUSTICE HARINATH.N

To be Heard on Friday The 26th day of April 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

Note: No adjournments will be granted for the cases from Item Nos.1 to 15.

(CAUSE LIST MOTION HEARING)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|-----------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------|--------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|
| FOR APPEARANCE | | | | | |
| 1 | CMA/179/2024 IA 1/2024 Suspension Petition | AKULA SRINIVASA CHAKRAVARTHI Vs GOLLAPALLI SUJATHA LAKSHMI TULASI @ GOLLAPALLI LAKSHMI SUJATHA | P VIVEK | A RAVEENDRA BABU | EAST GODAVARI |
| FOR ADMISSION | | | | | |
| 2 | WA/425/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Direction Petition | KILLA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH | G SIMHADRI | GP FOR SERVICES I GP FOR SERVICES III | VISAKHAPATNAM |
| 3 | WA/432/2024 IA 1/2024 Suspension Petition | M. RAMA RAO Vs THE STATE OF ANDHRA PRADESH | SUDHAKARA RAO AMBATI | GP FOR LABOUR | VISAKHAPATNAM |
| ADMISSION | | | | | |
| 4 | MACMA/948/2019 IA 1/2019 Condone Delay Petition | RELIANCE GENERAL INSURANCE LIMITED Vs PONGA GEETHA | GUDI SRINIVASU | P RAMA SHARANA SHARMA L.C.record received. | VISAKHAPATNAM |
| 5 | MACMA/221/2023 IA 1/2023 Condone Delay Petition IA 1/2024 Stay Petition IA 2/2024 Miscellaneous Petition IA 3/2024 Vacate Stay Petition | UNITED INDIA INSURANCE COMPANY LIMITED Vs UNDAMATLA VARALAKSHMI | NARESH BYRAPANENI | V HEMANTH KUMAR R7 UNSERVED,R1 TO R5 APP BY V HEMANTH KUMAR(14303) R2 & R3 MINORS REP BY R1 VIDE CT R6 SERVED R7 UNSERVED & RETURNED("NO SUCH PERSON IN THIS ADDRESS" AS PER POSTAL ENDORSEMENT). L.C.record not received. | EAST GODAVARI |
| 6 | MACMA/277/2023 | THE NEW INDIA ASSURANCE COMPANY LTD Vs KANDIKONDA SREE HARSHA VARDHAN | NARESH BYRAPANENI | G RAMA GOPAL R2 R3 UNSERVED, L.C.record received. | VISAKHAPATNAM |
| 7 | WA/938/2023 IA 2/2023 Suspension Petition | TIRUMALA TIRUPATHI DEVASTHANAM Vs M V ASHA RANI | S N CHIDAMBARA SASTRY | J SUDHEER GP FOR ENDOWMENTS | CHITTOOR |
| 8 | WA/1181/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition WA/1182/2023 WA/1183/2023 WA/1184/2023 WA/1185/2023 WA/1186/2023 WA/1187/2023 WA/1188/2023 WA/1189/2023 WA/1190/2023 | M SUBBARAYUDU Vs THE STATE OF AP | D LINGA RAO | GP FOR SERVICES I V R N PRASHANTH | YSR KADAPA |

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| 9 | WA/1182/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | B LALUSWAMY Vs THE STATE OF ANDHRA PRADESH | D LINGA RAO | GP FOR INDUSTRIES COMMERCE V R N PRASHANTH GP FOR FINANCE PLANNING | YSR KADAPA |
| 10 | WA/1183/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | K BENARJI Vs THE STATE OF ANDHRA PRADESH | D LINGA RAO | GP FOR SERVICES I V R N PRASHANTH | YSR KADAPA |
| 11 | WA/1184/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | V. NARASIMHULU Vs THE STATE OF ANDHRA PRADESH | D LINGA RAO | GP FOR SERVICES I V R N PRASHANTH | YSR KADAPA |
| 12 | WA/1185/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | S. MAHABOOB Vs THE STATE OF ANDHRA PRADESH | D LINGA RAO | GP FOR SERVICES I V R N PRASHANTH | YSR KADAPA |
| 13 | WA/1186/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | P MASTANAMMA Vs THE STATE OF ANDHRA PRADESH | D LINGA RAO | GP FOR SERVICES I V R N PRASHANTH | YSR KADAPA |
| 14 | WA/1187/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | K. RAMACHANDRAIAH Vs THE STATE OF ANDHRA PRADESH | D LINGA RAO | GP FOR SERVICES I V R N PRASHANTH | YSR KADAPA |
| 15 | WA/1188/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | DERANGULA INDIRAMMA Vs THE STATE OF ANDHRA PRADESH | D LINGA RAO | GP FOR SERVICES I V R N PRASHANTH GP FOR FINANCE PLANNING | YSR KADAPA |
| 16 | WA/1189/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | P KUNKUTESHWARA RAO Vs THE STATE OF AP | D LINGA RAO | GP FOR SERVICES I V R N PRASHANTH | VIZIANAGARAM |
| 17 | WA/1190/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | B. HANUMAPPA Vs THE STATE OF ANDHRA PRADESH | D LINGA RAO | GP FOR SERVICES I V R N PRASHANTH | YSR KADAPA |
| 18 | WP/29943/2023 | J SRESH BABU Vs UNION OF INDIA | G V SRIRAMA MURTY | NARASIMHARAO GUDISEVA (CENTRAL GOVT COUNSEL) | PRAKASAM |

INTERLOCUTORY

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| 19 | WP/32785/2018 IA 1/2018 Direction Petition IA 2/2018 Vacate Stay Petition | B.VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH | V MALLIK | GP FOR SERVICES I (AP) | GUNTUR |
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AT 2.15 PM MATTERS

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| 20 | WA/1193/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition WA/6/2024 WA/7/2024 WA/8/2024 WA/9/2024 WA/10/2024 WA/11/2024 WA/12/2024 WA/13/2024 WA/278/2024 WA/379/2024 | THE GOVERNMENT OF ANDHRA PRADESH Vs SRI. G NAGA SURESH GUPTA | GP FOR HIGHER EDUCATION (AP) | N BHARAT BABU G L V RAMANA MURTHY | GUNTUR |
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| 21 | WA/965/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition | THE STATE OF ANDHRA PRADESH Vs SHAIK SHAHABUDDIN | GP FOR HIGHER EDUCATION (AP) | BALAJI MEDAMALLI | SPS NELLORE |
| 22 | WA/1150/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | THE STATE OF ANDHRA PRADESH Vs S SRINIVASA RAO | GP FOR HIGHER EDUCATION (AP) | G ELISHA KRISHNANAND VADAKATTU | GUNTUR |
| 23 | WA/1151/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | THE STATE OF ANDHRA PRADESH Vs K KAVITHA | GP FOR HIGHER EDUCATION (AP) | G ELISHA KRISHNANAND VADAKATTU | GUNTUR |
| 24 | WA/1152/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | THE STATE OF ANDHRA PRADESH Vs P KUMAR RAJA | GP FOR HIGHER EDUCATION (AP) | G ELISHA KRISHNANAND VADAKATTU | GUNTUR |
| 25 | WA/1153/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | THE STATE OF ANDHRA PRADESH Vs N SARITHA | GP FOR HIGHER EDUCATION (AP) | G ELISHA KRISHNANAND VADAKATTU | GUNTUR |
| 26 | WA/1155/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | THE STATE OF ANDHRA PRADESH Vs G SURESH KUMAR | GP FOR HIGHER EDUCATION (AP) | G ELISHA KRISHNANAND VADAKATTU | GUNTUR |
| 27 | WA/1194/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | THE STATE OF ANDHRA PRADESH Vs P JANNAMMA | GP FOR HIGHER EDUCATION (AP) | J UGRANARASIMHA | GUNTUR |
| 28 | WA/1195/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | THE STATE OF ANDHRA PRADESH Vs N UMARANI | GP FOR HIGHER EDUCATION (AP) | BHANU PRIYA G G L V RAMANA MURTHY | GUNTUR |
| 29 | WA/1198/2023 IA 1/2023 Condone Delay Petition | THE STATE OF ANDHRA PRADESH Vs | GP FOR HIGHER EDUCATION (AP) | N BHARAT BABU K V L NARASIMHA RAO | GUNTUR |

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| | IA 2/2023 Suspension Petition | JAKKA SURESH | | | |
| 30 | WA/1202/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | THE GOVERNMENT OF ANDHRA PRADESH Vs Y RAMADEVI | GP FOR HIGHER EDUCATION (AP) | J UGRANARASIMHA | GUNTUR |
| 31 | WA/1203/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | THE STATE OF ANDHRA PRADESH Vs SABBAVARAPU SURI BABU | GP FOR HIGHER EDUCATION (AP) | N BHARAT BABU | GUNTUR |
| 32 | WA/1204/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | THE GOVERNMENT OF AP Vs DASARI VIJAYA LAKSHMI | GP FOR HIGHER EDUCATION (AP) | J UGRANARASIMHA | GUNTUR |
| 33 | WA/1205/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | THE GOVERNMENT OF ANDHRA PRADESH Vs K P SHINY | GP FOR HIGHER EDUCATION (AP) | J UGRANARASIMHA | GUNTUR |
| 34 | WA/1208/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | THE STATE OF AP Vs MANDA VISWESWARA RAO | GP FOR HIGHER EDUCATION (AP) | T V V KOTESWARA RAO | GUNTUR |
| 35 | WA/1209/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | GOVERNMENT OF ANDHRA PRADESH Vs SHEIK JAMURUDDIN | GP FOR HIGHER EDUCATION (AP) | N BHARAT BABU | GUNTUR |
| 36 | WA/1210/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | GOVERNMENT OF AP Vs N RAMADEVI | GP FOR HIGHER EDUCATION (AP) | T V V KOTESWARA RAO | GUNTUR |
| 37 | WA/1211/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | THE STATE OF ANDHRA PRADESH Vs R NAGA JYOTHI | GP FOR HIGHER EDUCATION (AP) | J UGRANARASIMHA | GUNTUR |
| 38 | WA/1213/2023 IA 1/2023 Dispense with Petition IA 2/2023 Suspension Petition | THE GOVERNMENT OF ANDHRA PRADESH Vs DASARI VIJAYA LAKSHMI | GP FOR HIGHER EDUCATION (AP) | J UGRANARASIMHA | GUNTUR |
| 39 | WA/1214/2023 IA 1/2023 Dispense with Petition IA 2/2023 Suspension Petition | THE GOVERNMENT OF ANDHRA PRADESH Vs K P SHINY | GP FOR HIGHER EDUCATION (AP) | J UGRANARASIMHA | GUNTUR |
| 40 | WA/1228/2023 IA 1/2023 Dispense with Petition IA 2/2023 Suspension Petition | THE GOVERNMENT OF ANDHRA PRADESH Vs MANDA VISWESWARA RAO | GP FOR HIGHER EDUCATION (AP) | T V V KOTESWARA RAO | GUNTUR |
| 41 | WA/1229/2023 IA 1/2023 Suspension Petition | THE STATE OF AP Vs G SURESH KUMAR | GP FOR HIGHER EDUCATION (AP) | G ELISHA KRISHNANAND VADAKATTU | GUNTUR |
| 42 | WA/1231/2023 IA 1/2023 Suspension Petition | THE STATE OF ANDHRA PRADESH Vs S SRINIVASA RAO | GP FOR HIGHER EDUCATION (AP) | G ELISHA KRISHNANAND VADAKATTU | GUNTUR |
| 43 | WA/1232/2023 | THE STATE OF ANDHRA | GP FOR HIGHER | G ELISHA | GUNTUR |

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| | IA 1/2023 Suspension Petition | PRADESH Vs K KAVITHA | EDUCATION (AP) | KRISHNANAND VADAKATTU | |
| 44 | WA/1233/2023 IA 1/2023 Suspension Petition | THE STATE OF ANDHRA PRADESH Vs N SRAITHA | GP FOR HIGHER EDUCATION (AP) | G ELISHA KRISHNANAND VADAKATTU | GUNTUR |
| 45 | WA/1234/2023 IA 1/2023 Suspension Petition | THE STATE OF ANDHRA PRADESH Vs P KUMAR RAJA | GP FOR HIGHER EDUCATION (AP) | G ELISHA KRISHNANAND VADAKATTU | GUNTUR |
| 46 | WA/1250/2023 IA 1/2023 Dispense with Petition IA 2/2023 Suspension Petition | THE GOVERNMENT OF AP Vs Y RAMA DEVI | GP FOR HIGHER EDUCATION (AP) | J UGRANARASIMHA | GUNTUR |
| 47 | WA/1253/2023 IA 1/2023 Dispense with Petition IA 2/2023 Suspension Petition | THE STATE OF AP Vs P JANNAMMA | GP FOR HIGHER EDUCATION (AP) | J UGRANARASIMHA KRISHNANAND VADAKATTU | GUNTUR |
| 48 | WA/1279/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | THE GOVERNMENT OF A P Vs B S RAMA KRISHNAM RAJU | GP FOR HIGHER EDUCATION (AP) | T V V KOTESWARA RAO | GUNTUR |
| 49 | WA/1280/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition | STATE OF ANDHRA PRADESH Vs CH VISRANTHAMMA | GP FOR HIGHER EDUCATION (AP) | N BHARAT BABU | GUNTUR |
| 50 | WA/1281/2023 IA 1/2023 Dispense with Petition IA 2/2023 Suspension Petition | THE GOVERNMENT OF ANDHRA PRADESH Vs CH VISRANTHAMMA | GP FOR HIGHER EDUCATION (AP) | N BHARAT BABU | GUNTUR |
| 51 | WA/1282/2023 IA 1/2023 Dispense with Petition IA 2/2023 Suspension Petition | THE GOVERNMENT OF AP Vs B S RAMA KRISHNAM RAJU | GP FOR HIGHER EDUCATION (AP) | T V V KOTESWARA RAO | GUNTUR |
| 52 | WA/1285/2023 IA 1/2023 Suspension Petition | THE STATE OF AP Vs E GOPALAKRISHNAIAH | GP FOR HIGHER EDUCATION (AP) | N BHARAT BABU | SPS NELLORE |
| 53 | WA/6/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition | THE STATE OF ANDHRA PRADESH Vs N. UMARANI | GP FOR HIGHER EDUCATION (AP) | BHANU PRIYA G | GUNTUR |
| 54 | WA/7/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition | THE GOVERNMENT OF ANDHRA PRADESH Vs NARISSETTY ANTHONAMMA | GP FOR HIGHER EDUCATION (AP) | J UGRANARASIMHA | GUNTUR |
| 55 | WA/8/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition | THE STATE OF ANDHRA PRADESH Vs SABBAVARAPU SURI BABU | GP FOR HIGHER EDUCATION (AP) | N BHARAT BABU | GUNTUR |
| 56 | WA/9/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition | THE STATE OF ANDHRA PRADESH Vs JAKKA SURESH | GP FOR HIGHER EDUCATION (AP) | N BHARAT BABU | GUNTUR |
| 57 | WA/10/2024 | THE STATE OF ANDHRA | GP FOR HIGHER | J UGRANARASIMHA | GUNTUR |

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| | IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition | PRADESH Vs R. NAGA JYOTHI | EDUCATION (AP) | | |
| 58 | WA/11/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition | GOVERNMENT OF A.P. Vs N. RAMADEVI | GP FOR HIGHER EDUCATION (AP) | T V V KOTESWARA RAO | GUNTUR |
| 59 | WA/12/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition | GOVERNMENT OF ANDHRA PRADESH Vs SHEIK JAMURUDDIN | GP FOR HIGHER EDUCATION (AP) | N BHARAT BABU | GUNTUR |
| 60 | WA/13/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition | THE GOVERNMENT OF ANDHRA PRADESH Vs SRI G NAGA SURESH GUPTA | GP FOR HIGHER EDUCATION (AP) | N BHARAT BABU | GUNTUR |
| 61 | WA/278/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Suspension Petition | THE STATE OF ANDHRA PRADESH Vs D SULOCHANA DEVI | GP FOR HIGHER EDUCATION (AP) | N BHARAT BABU | SPS NELLORE |
| 62 | WA/379/2024 IA 1/2024 Suspension Petition | THE STATE OF ANDHRA PRADESH Vs D SULOCHANA DEVI | GP FOR HIGHER EDUCATION (AP) | N BHARAT BABU | SPS NELLORE |

COURT NO. 17**THE HONOURABLE SRI JUSTICE G.NARENDAR**

**To be Heard on Friday The 26th day of April 2024(AFTER COMPLETION OF DIVISION BENCH WORK -
PROCEEDINGS THROUGH HYBRID MODE)**

(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|-----------------------------------|----------------------------------------------------------------------------------------|---------------------------------------------------------------------|----------------------------|------------------------|-----------------|
| <u>FOR ADMISSION</u> | | | | | |
| 63 | CRP/750/2024 IA 1/2024 Dispense with Petition IA 2/2024 Direction Petition | SHAIK MOHIDDIN SADIK Vs SHAIK PARVIN SULTHANA | MD SALEEM PASHA | | GUNTUR |
| 64 | CRP/845/2024 IA 1/2024 Stay Petition | MADDINENI MURALI KRISHNA Vs MADDINENI SEETHAMAHALAKSHMI | SIVAPRASAD REDDY VENATI | | GUNTUR |
| 65 | CRP/853/2024 IA 1/2024 Dispense with Petition | JALDI MASTHANAMMA Vs JALDI RAMA SWAMY (DIED) | A K KISHORE REDDY | | GUNTUR |
| 66 | CRP/882/2024 IA 1/2024 Stay Petition | DIVYAKOLA RAVINDRA BABU Vs PATHAN FIROZ KHAN | V VENKATA NAGA RAJU | | GUNTUR |
| 67 | CRP/884/2024 IA 1/2024 Stay Petition | GUNJA SRINIVASARAO Vs ANAGHA SESA SAI BABU | VENKATESWARLU KOLLA | | GUNTUR |
| 68 | CRP/891/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | SOMISETTY VENKATESWARA RAO Vs GANDU SAMBASIVA RAO | RAJANIKANTH JWALA | | GUNTUR |
| 69 | CRP/895/2024 IA 1/2024 Condone Delay in Rep | JUTU NAGARJUNA Vs CHANDA CHIRANJEEVI VENKATA MANI SANKAR | A RAJENDRA BABU | | GUNTUR |
| <u>ADMISSION</u> | | | | | |
| 70 | SA/247/2024 IA 1/2024 Condone Delay Petition | NAYUDU SRINIVASA RAO Vs GUDURI SIVARAMA KRISHNA | VELAGAPUDI V N RAO | | GUNTUR |
| 71 | SA/248/2024 IA 1/2024 Condone Delay Petition | BANDLAMUDI SREENU (DIED) Vs GUDURI SIVARAMA KRISHNA | VELAGAPUDI V N RAO | | GUNTUR |
| 72 | SA/258/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition | JAMPANI CHANDRASEKHAR RAO Vs MYNENI PARVATHI DEVI | BALAJI MEDAMALLI | | GUNTUR |
| <u>FOR ORDERS OF COURT</u> | | | | | |
| 73 | CRP/45163/2023/ (Filing No.) | VALLATURU PRADEP KUMAR Vs THE GRAMA PANCHAYAT | N SAI PHANINDRA KUMAR | | GUNTUR |

ADMISSION (REVENUE)

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|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------|---------------------------------------|-------------------------------------------------------------------------------|---------------|
| 74 | WP/30237/2018 IA 1/2018 Suspension Petition IA 1/2023 Leave Petition IA 1/2024 Amendment Petition | ROKKAM SAI KUMAR Vs THE STATE OF ANDHRA PRADESH | T V S PRABHAKARA RAO | GP FOR REVENUE (AP) G RAMA GOPAL | VISAKHAPATNAM |
| 75 | WP/5832/2019 IA 1/2019 Suspension Petition IA 1/2023 L R Petition | K RANGANAYKULU Vs THE STATE OF AP | T S VASANTHA KESAVULU | GP FOR REVENUE (AP) K RAMAMOHAN | CHITTOOR |
| 76 | WP/8855/2019 IA 1/2019 Direction Petition | UPPALAPATI ESTARAMMA Vs THE STATE OF AP | HARANADHA RAJU KATTA | GP FOR REVENUE (AP) M RAMALINGESWARA REDDY | PRAKASAM |
| 77 | WP/11361/2019 IA 1/2019 Direction Petition IA 1/2023 L R Petition | PANTHANGI VENKATA KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH | G V RAMANA MURTHY GP FOR HOME (AP) | G V RAMANA MURTHY NANDA KISHORE KONDURI M VIDYAVATHI | GUNTUR |
| 78 | WP/478/2021 IA 1/2021 Direction Petition WP/183/2021 WP/10461/2019 WP/11860/2019 | SEEMAKURTHI RAMESH BABU Vs STATE OF ANDHRA PRADESH | T V S KUMAR | GP FOR REVENUE | YSR KADAPA |
| 79 | WP/10461/2019 IA 1/2019 Direction Petition IA 1/2020 Implead Petition IA 2/2020 Direction Petition IA 3/2020 Miscellaneous Petition IA 1/2022 Amendment Petition IA 2/2022 Vacate Stay Petition | S.RAMESH BABU Vs THE STATE OF ANDHRA PRADESH | T V S KUMAR | GP FOR LAND ACQUISITION (AP) G RAMACHANDRA REDDY GP FOR REVENUE (AP) | YSR KADAPA |
| 80 | WP/11860/2019 IA 1/2019 Direction Petition IA 1/2020 Implead Petition IA 2/2020 Direction Petition IA 3/2020 Miscellaneous Petition | S.SUBBA LAKSHUMAMMA Vs THE STATE OF ANDHRA PRADESH | AMANCHI ROYAL | GP FOR REVENUE (AP) G RAMACHANDRA REDDY | YSR KADAPA |
| 81 | WP/183/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition | SEEMAKURTHI SUBBA LAKSHUMAMMA Vs STATE OF AP | AMANCHI ROYAL | GP FOR REVENUE | YSR KADAPA |

ADMISSION (STAMPS AND REGISTRATION)

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|----|---------------------------------------------------------------------------------|---------------------------------------------------------------------|--------------------|-------------------------------------------------------------------------|---------------|
| 82 | WP/34592/2018 IA 1/2018 Direction Petition | MANDAVA RAGHAVENDER RAO Vs THE STATE OF ANDHRA PRADESH. | E V V S RAVI KUMAR | GP FOR REVENUE (AP) T BALAJI GP FOR ENDOWMENTS KANDA SRINIVASU | EAST GODAVARI |
| 83 | WP/12705/2019 IA 1/2019 Direction Petition IA 1/2023 Leave Petition | A B REDDY Vs THE STATE OF AP | KALEEMULLA S | | YSR KADAPA |

FOR ADMISSION (CRP MATTERS)

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| 84 | CRP/2634/2023 | MUSUNURI SATYANARAYANA Vs DR. TUMMALA INDIRA DEVI | Musunuri Satyanarayana(PARTY IN PERSON) | KOTI REDDY IDAMAKANTI R1 R3 UNSERVED,rr1,3 not necessary parties vide ct, rr2,4,5 app | GUNTUR |
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| 85 | CRP/2635/2023 | MUSUNURI SATYANARAYANA Vs DR TUMMALA INDIRA DEVI | MUSUNURI SATYANARAYANA(PARTY IN PERSON) | KOTI REDDY IDAMAKANTI R3 UNSERVED,rr1and3 not necessary parties vide ct, rr2,4,5 app | GUNTUR |
| 86 | CRP/2636/2023 | MUSUNURI SATYANARAYANA Vs DR TUMMALA INDIRA DEVI | MUSUNURI SATYANARAYANA(PARTY IN PERSON) | KOTI REDDY IDAMAKANTI R1 R3 UNSERVED,rr1and3 not necessary parties vide ct, r2 app, rr4,5 notice sent not yet returned, written arguments filed vide usr no 791 of 2024. | GUNTUR |
| 87 | CRP/491/2024 | VALLABHANENI RAVI KUMAR Vs DHULLIPAILA UPENDRA BABU (DIED) | S VARADARAJULU CHETTY | | GUNTUR |

FOR ADMISSION (SA MATTERS)

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| 88 | SA/660/2023 IA 1/2023 Injunction Petition | RAVINUTHALA VENKATA SRINIVASA RAO Vs SMT. RAVINUTHALA KRISHNA KUMARI | P VEERRAJU | M BALASUBRAHMANYAM VENKATA SAI KRISHNA PONNURU | GUNTUR |
| 89 | SA/3/2024 IA 1/2024 Suspension Petition | KAMMA NAGA VASANTHA RAO Vs GOTTIPATI ANJANA | N SAI PHANINDRA KUMAR | RAMINENI SUDHEER | GUNTUR |
| 90 | SA/134/2024 IA 1/2024 Suspension Petition | CHUNDURU SURESH KUMAR Vs CHANDU SUBBA RAO (DIED). | MARELLA RADHA | A V V S N MURTHY | GUNTUR |

FOR ADMISSION & HEARING

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| 91 | WP/24149/2018 IA 1/2018 Direction Petition IA 2/2018 Vacate Stay Petition IA 1/2021 Extension Petition WP/37105/2018 | K.VENKATARAMANA Vs THE STATE OF ANDHRA PRADESH | KALEEMULLA S | GP FOR REVENUE (AP) | KURNOOL |
| 92 | WP/37105/2018 IA 1/2018 Direction Petition | SMT. ATHARU ANSARI Vs THE STATE OF ANDHRA PRADESH | KALEEMULLA S | GP FOR REVENUE (AP) | KURNOOL |

INTERLOCUTORY

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| 93 | WP/21227/2018 IA 1/2018 Stay Petition IA 1/2019 Vacate Stay Petition IA 3/2019 Vacate Stay Petition WP/31926/2018 | G.V.S.PAVAN Vs THE UNION OF INDIA | BHANU PRIYA G | PELLETI RAJESH KUMAR (CENTRAL GOVT COUNSEL) GP FOR LAND ACQUISITION (AP) GP FOR ROADS BUILDINGS (AP) S S VARMA (SC FOR NHAI) | CHITTOOR |
| 94 | WP/31926/2018 IA 1/2018 Stay Petition IA 2/2018 Vacate Stay Petition IA 1/2019 Vacate Stay Petition | G.V.S.PAVAN Vs THE UNION OF INDIA | BHANU PRIYA G | DEPUTY SOLICITOR GENERAL OF INDIA GP FOR LAND ACQUISITION (AP) S S VARMA (SC FOR NHAI) | CHITTOOR |

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| 95 | WP/28470/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition WP/7390/2011 WP/9521/2017 WP/10877/2017 WP/10888/2017 WP/16226/2017 WP/26327/2018 WP/26471/2018 | A. SEETHA DEVI Vs THE STATE OF AP REP BY THE PRINCIPAL SECRETARY REVENUE DEPARTMENT (LA) SECRETARIAT | KRUPACHAND GOGINENI | GP FOR REVENUE (AP) P VEERRAJU | VISAKHAPATNAM |
| 96 | WP/7390/2011 IA 1/2018 Permission Petition | SMT. LEELAVATHI (DIED) PER LRS Vs THE STATE OF ANDHRA PRADESH | P RAJASEKHAR | GP FOR LAND ACQUISITION P VEERRAJU | VISAKHAPATNAM |
| 97 | WP/9521/2017 IA 1/2017(WPMP 11791/2017) Suspension Petition IA 1/2019 Vacate Stay Petition IA 1/2022 Permission Petition IA 2/2023 Implead Petition IA 1/2024 Leave Petition | SMT.A.V. PAPAYYA SASTRY& 6 Vs SMT.KAVERI LAKSHMI BAI& 10 | KRUPACHAND GOGINENI | NALLI SUNIL RAO T M K CHAITANYA P VEERRAJU G SRINIVASULU REDDY CHETLURU SREENIVAS | VISAKHAPATNAM |
| 98 | WP/10877/2017 IA 1/2017(WPMP 13486/2017) Leave Petition IA 2/2017(WPMP 13487/2017) Stay Petition IA 2/2023 Implead Petition | M KRUTHIK VARMA& ANOT Vs GOVT.OF APPRL.SCYREVENUEGUN TUR DIST& 9 | SIDDARTH C B | GP FOR REVENUE (AP) P VEERRAJU CHETLURU SREENIVAS | VISAKHAPATNAM |
| 99 | WP/10888/2017 IA 1/2017(WPMP 13499/2017) Suspension Petition IA 2/2017(WPMP 13500/2017) Leave Petition IA 2/2023 Implead Petition | K V REDDY & 3 OTHERS Vs PRL.SECY. REVENUE DEPT. HYD. & 9 OTHERS | SIDDARTH C B | GP FOR REVENUE (AP) P VEERRAJU CHETLURU SREENIVAS | VISAKHAPATNAM |
| 100 | WP/16226/2017 IA 1/2017(WPMP 19938/2017) Suspension Petition IA 2/2023 Implead Petition | VISAKHAPATNAM PORT AUTHORITY Vs KAVERI LAKSHMI BAI & 18 ORS. | P VEERRAJU | GP FOR REVENUE (AP) KRUPACHAND GOGINENI G SRINIVASULU REDDY CHETLURU SREENIVAS N V SUMANTH | VISAKHAPATNAM |
| 101 | WP/26327/2018 IA 1/2018 Direction Petition | SRI M KRUTHIK VERMA Vs THE STATE OF AP REP BY THE PRINCIPAL SECRETARY | SIDDARTH C B | GP FOR REVENUE (AP) P VEERRAJU DEPUTY SOLICITOR GENERAL OF INDIA | VISAKHAPATNAM |
| 102 | WP/26471/2018 IA 1/2018 Direction Petition IA 2/2023 Amendment Petition | K VENKATA RAMANA REDDY Vs THE STATE OF AP REP BY THE PRINCIPAL SECRETARY | SIDDARTH C B | GP FOR REVENUE (AP) P VEERRAJU DEPUTY SOLICITOR GENERAL OF INDIA | VISAKHAPATNAM |
| 103 | WP/32280/2018 IA 1/2018 Direction Petition | JUJJAVARAPU VIJAYALAKSHMI Vs THE UNION OF INDIA | K JANAKIRAMI REDDY | G SAMPADA (SC FOR CENTRAL GOVT) GP FOR REVENUE (AP) S S VARMA (SC FOR NHAI) | EAST GODAVARI |
| 104 | WP/40672/2018 IA 1/2018 Stay Petition IA 1/2024 Vacate Stay Petition | P. BHASKAR RAO Vs STATE OF ANDHRA PRADESH | K ARUNA | GP FOR ASSIGNMENT (AP) | VISAKHAPATNAM |

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| 105 | WP/47422/2018 IA 1/2018 Direction Petition IA 1/2019 Vacate Stay Petition IA 1/2021 Implead Petition IA 2/2023 Receive Docs Petition IA 3/2023 Receive Docs Petition WP/44839/2018 | COCHI SESHAGIRI Vs STATE OF ANDHRA PRADESH | P RAJASEKHAR | GP FOR REGISTRATION AND STAMPS (AP) T V S KUMAR GP FOR ENDOWMENTS (AP) | CHITTOOR |
| 106 | WP/44839/2018 IA 1/2018 Direction Petition IA 1/2019 Vacate Stay Petition IA 2/2021 Implead Petition IA 2/2023 Receive Docs Petition IA 3/2023 Receive Docs Petition | COCHI SESHAGIRI Vs STATE OF ANDHRA PRADESH | P RAJASEKHAR | GP FOR REGISTRATION AND STAMPS (AP) T V S KUMAR GP FOR ASSIGNMENT (AP) NAGESWARA RAO V | CHITTOOR |
| 107 | WP/5502/2019 IA 1/2019 Direction Petition IA 1/2023 Leave Petition WP/1486/2019 | SRI.N.CHENGAL REDDY Vs THE STATE OF ANDHRA PRADESH | A CHANDRAIH NAIDU | GP FOR REVENUE (AP) GP FOR LAND ACQUISITION | CHITTOOR |
| 108 | WP/1486/2019 IA 1/2019 Direction Petition | N CHENGAL REDDY Vs UNION OF INDIA | A CHANDRAIH NAIDU | S S VARMA (SC FOR NHAI) GP FOR LAND ACQUISITION (ASST SOLICITOR GENERAL OF INDIA) GP FOR REVENUE (AP) | CHITTOOR |
| 109 | IA/1/2023 L R Petition WP/13952/2019 | K.RAMCHANDRA Vs | DADI RADHA KRISHNA | GP FOR LAND ACQUISITION (AP) KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) O MANOHER REDDY | ANANTAPUR |
| 110 | IA/1/2024 Miscellaneous Petition WP/13952/2019 | K.RAMCHANDRA Vs | S LAKSHMINARAYANA REDDY | GP FOR LAND ACQUISITION (AP) KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) O MANOHER REDDY | ANANTAPUR |
| 111 | IA/2/2022 Suspension Petition WP/13952/2019 | K.RAMCHANDRA Vs | DADI RADHA KRISHNA | GP FOR LAND ACQUISITION (AP) KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) O MANOHER REDDY | ANANTAPUR |
| 112 | IA/1/2022 Review Petition WP/13952/2019 | K.RAMCHANDRA Vs | DADI RADHA KRISHNA | GP FOR LAND ACQUISITION (AP) KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) O MANOHER REDDY | ANANTAPUR |
| <u>INTERLOCUTORY(REVIEW PETITIONS)</u> | | | | | |
| 113 | IA/2/2024 Suspension Petition WP/12623/2018 | STATE OF A.P. REP. PRL. SECY DEPT OF IRRIGATION Vs | GP FOR LAND ACQUISITION (AP) | GP FOR IRRI AND CAD (AP) P VIVEK | CHITTOOR |

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| 114 | IA/1/2024 Review Petition WP/12623/2018 | STATE OF A.P. REP. PRL. SECY DEPT OF IRRIGATION Vs | GP FOR LAND ACQUISITION (AP) | GP FOR IRRI AND CAD (AP) P VIVEK | CHITTOOR |
| 115 | IA/2/2024 Suspension Petition WP/12671/2018 | THE STATE OF ANDHRA PRADESH Vs | GP FOR LAND ACQUISITION (AP) | GP FOR IRRI AND CAD (AP) P VIVEK | CHITTOOR |
| 116 | IA/1/2024-Review Petition WP/12671/2018 | THE STATE OF ANDHRA PRADESH Vs | GP FOR LAND ACQUISITION (AP) | GP FOR IRRI AND CAD (AP) P VIVEK | CHITTOOR |

COURT NO. 22
THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI
THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

To be Heard on Friday The 26th day of April 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE : (1) THE PASSOVER MATTERS IN THE LIST WILL BE TAKEN UP AFTER THE COMPLETION OF THE LIST (2) ANY MENTIONS FROM OUT OF THE LIST CASES SHALL NOT BE ENTERTAINED IF THE MENTION SLIP DOES NOT CONTAIN THE NATURE OF URGENCY AND ABOUT THE ORDER PASSED ON THE PREVIOUS DATE (3) AFTER MOTION LIST , WEEKLY LIST WILL BE TAKEN UP)

(CAUSE LIST MOTION HEARING)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|----------------------|-------------------------------------------------|-----------------------------------------------------------------------------------------|-------------------------------|-------------------------------|---------------|
| FOR ADMISSION | | | | | |
| 1 | WP/9785/2024 IA 1/2024 Stay Petition | M/S. B SREENIVASULU REDDY AND CO Vs THE ASSISTANT COMMISSIONER (ST) | ANIL KUMAR BEZAWADA | GP FOR COMMERCIAL TAX | KURNOOL |
| 2 | WP/9792/2024 IA 1/2024 Stay Petition | MR. SURESH MODDU Vs ASSESSMENT UNIT INCOME TAX DEPARTMENT | A V A SIVA KARTIKEYA | | SPS NELLORE |
| 3 | WP/9794/2024 IA 1/2024 Stay Petition | DODDAGUNTA NAVYA Vs ASSESSMENT UNIT | A V A SIVA KARTIKEYA | | ANANTAPUR |
| 4 | WP/9797/2024 IA 1/2024 Stay Petition | M/S RVR MARINE PRODUCTS LIMITED Vs THE DEPUTY COMMISSIONER OF INCOME TAX | A V A SIVA KARTIKEYA | | WEST GODAVARI |
| 5 | WP/9801/2024 IA 1/2024 Stay Petition | MR. MUTYALARAO VASARLA Vs ASSESSMENT UNIT | A V A SIVA KARTIKEYA | | WEST GODAVARI |
| 6 | WP/9803/2024 IA 1/2024 Stay Petition | PRAMEELA PASUMARTHI Vs ASSESSMENT UNIT | A V A SIVA KARTIKEYA | | KRISHNA |
| 7 | WP/9805/2024 IA 1/2024 Stay Petition | R V R MARINE PRODUCTS LIMITED Vs ASSESSMENT UNIT | A V A SIVA KARTIKEYA | | WEST GODAVARI |
| 8 | WP/9806/2024 IA 1/2024 Stay Petition | POTTORU LAKSHMI KANTA PRASAD Vs ASSESSMENT UNIT | A V A SIVA KARTIKEYA | | KURNOOL |
| 9 | WP/9817/2024 IA 1/2024 Stay Petition | M/S. SRI SIVA SAI VENKATA DURGA ENTERPRISES Vs JOINT COMMISSIONER | KARTHIK RAMANA PUTTAMREDDY | GP FOR COMMERCIAL TAX | VISAKHAPATNAM |
| 10 | WP/9827/2024 IA 1/2024 Stay Petition | BALAJI MEDICAL AGENCIES Vs THE ADDITIONAL COMMISSIONER (CT) LEGAL | C SANJEEVA RAO | GP FOR COMMERCIAL TAX | VISAKHAPATNAM |
| 11 | WP/9855/2024 IA 1/2024 Direction Petition | P SUBBARAJ AND CO Vs THE STATE OF AP | SRINIVASA RAO NARRA | | KRISHNA |
| 12 | WP/9863/2024 IA 1/2024 Stay Petition | SIVAJI DETECTIVE SECURITY SERVICES Vs | LEO LAW ASSOCIATES LLP | GP FOR COMMERCIAL TAX (AP) | GUNTUR |

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| 13 | WP/9885/2024 IA 1/2024 Stay Petition IA 2/2024 Stay Petition | ASIAN TIMBER ESTATES Vs THE STATE OF AP | LEO LAW ASSOCIATES LLP | | GUNTUR |
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ADMISSION

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| 14 | WP/27590/2023 IA 1/2023 Stay Petition WP/3727/2019 WP/7403/2023 WP/16151/2019 WP/19704/2020 | NELLIMARLA JUTE MILLS COMPANY LIMITED Vs THE STATE OF AP | DASARI S V V S V PRASAD | GP FOR COMMERCIAL TAX GP FOR ENERGY GP FOR INDUSTRIES COMMERCE | VIZIANAGARAM |
| 15 | WP/3727/2019 IA 1/2019 Stay Petition | NELLIMARLA JUTE MILLS COMPANY LIMITED Vs THE STATE OF AP | DASARI S V V S V PRASAD | GP FOR COMMERCIAL TAX (AP) GP FOR INDUSTRIES COMMERCE (AP) GP FOR ENERGY (AP) | VIZIANAGARAM |
| 16 | WP/16151/2019 IA 1/2019 Stay Petition | NELLIMARLA JUTE MILLS COMPANY LIMITED Vs THE STATE OF ANDHRA PRADESH | DASARI S V V S V PRASAD | GP FOR REVENUE (AP) GP FOR INDUSTRIES COMMERCE (AP) GP FOR ENERGY (AP) | VIZIANAGARAM |
| 17 | WP/19704/2020 IA 1/2020 Stay Petition | NELLIMARLA JUTE MILLS COMPANY LTD Vs THE STATE OF ANDHRA PRADESH | DASARI S V V S V PRASAD | GP FOR COMMERCIAL TAX GP FOR ENERGY GP FOR INDUSTRIES COMMERCE | VIZIANAGARAM |
| 18 | WP/7403/2023 IA 1/2023 Stay Petition | M/S. NELLIMARLA JUTE MILLS COMPANY LIMITED Vs THE STATE OF ANDHRA PRADESH | DASARI S V V S V PRASAD | GP FOR COMMERCIAL TAX GP FOR ENERGY GP FOR INDUSTRIES COMMERCE | VIZIANAGARAM |
| 19 | WP/29325/2023 IA 1/2023 Stay Petition IA 1/2024 Leave Petition | BHANODAYA PETROLEUM PRODUCTS Vs DEPUTY COMMERCIAL TAX OFFICER-1 | J.N VENKATA SURESH KUMAR | GP FOR COMMERCIAL TAX R2 UNSERVED, | CHITTOOR |
| 20 | WA/310/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition | THE CHAIRMAN AND MANAGING DIRECTOR Vs P NAGENDRA | ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) | JAYANTI S C SEKHAR GP FOR LABOUR | YSR KADAPA |
| 21 | WA/311/2024 IA 1/2024 Suspension Petition | THE CHAIRMAN AND MANAGING DIRECTOR Vs T. VIJAYA VARDHANA REDDY | ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) | JAYANTI S C SEKHAR | YSR KADAPA |
| 22 | WA/312/2024 IA 1/2024 Suspension Petition | THE CHAIRMAN AND MANAGING DIRECTOR Vs SYED NOOR BASHA | ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) | JAYANTI S C SEKHAR GP FOR SERVICES III | YSR KADAPA |
| 23 | WA/313/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition | THE CHAIRMAN AND MANAGING DIRECTOR Vs R. SESHANNA | ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) | JAYANTI S C SEKHAR | YSR KADAPA |
| 24 | WP/6588/2024 IA 1/2024 Stay Petition | MANDAPALLI SIVA KESAVA RAO Vs THE STATE OF ANDHRA PRADESH | RAMANA ALLU | GP FOR COMMERCIAL TAX GP FOR ROADS BUILDINGS | EAST GODAVARI |
| 25 | WP/8404/2024 IA 1/2024 Stay Petition | SHRI PRABHAKAR CHALASANI Vs | ANIL KUMAR BEZAWADA | GP FOR COMMERCIAL TAX | KRISHNA |

FOR EXTENSION OF INTERIM ORDERS

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| 26 | WP/23966/2023 IA 1/2023 Stay Petition | SRI SRINIVASA RICE MILL Vs COMMERCIAL TAX OFFICER | SRINIVASA RAO KUDUPUDI | GP FOR COMMERCIAL TAX P HEMA CHANDRA (SC FOR CIVIL SUPPLIES CORP LTD) R3 R4 UNSERVED, | EAST GODAVARI |
| 27 | WP/4844/2024 IA 1/2024 Suspension Petition WP/4845/2024 WP/5061/2024 WP/5063/2024 WP/5167/2024 WP/5170/2024 WP/5343/2024 WP/5377/2024 WP/5542/2024 WP/5688/2024 WP/5724/2024 WP/5753/2024 WP/6135/2024 WP/6504/2024 WP/6734/2024 WP/7148/2024 WP/7383/2024 WP/7448/2024 WP/7449/2024 WP/7455/2024 WP/7927/2024 WP/8588/2024 WP/8597/2024 | THE SUPERINTENDENT OF POST OFFICES Vs UNION OF INDIA | G.ARUN SHOWRI(CENTRAL GOVT. COUSEL) | JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) SANTHI CHANDRA (Jr. Standing Counsel for CBIC) | GUNTUR |
| 28 | WP/4845/2024 IA 1/2024 Suspension Petition | THE SUPERINTENDENT OF POST OFFICES Vs UNION OF INDIA | G.ARUN SHOWRI(CENTRAL GOVT. COUSEL) | JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) Y N VIVEKANANDA | GUNTUR |
| 29 | WP/5061/2024 IA 1/2024 Suspension Petition | THE SUPERINTENDENT OF POST OFFICES Vs UNION OF INDIA. | G.ARUN SHOWRI(CENTRAL GOVT. COUSEL) | Y N VIVEKANANDA | GUNTUR |
| 30 | WP/5063/2024 IA 1/2024 Suspension Petition | THE SUPERINTENDENT OF POST OFFICES Vs UNION OF INDIA | G.ARUN SHOWRI(CENTRAL GOVT. COUSEL) | SANTHI CHANDRA (Jr. Standing Counsel for CBIC) Y N VIVEKANANDA | GUNTUR |
| 31 | WP/5167/2024 IA 1/2024 Suspension Petition | THE SUPERINTENDENT OF POST OFFICES Vs UNION OF INDIA. | G.ARUN SHOWRI(CENTRAL GOVT. COUSEL) | Y N VIVEKANANDA | GUNTUR |
| 32 | WP/5170/2024 IA 1/2024 Suspension Petition | THE SUPERINTENDENT OF POST OFFICES Vs UNION OF INDIA | G.ARUN SHOWRI(CENTRAL GOVT. COUSEL) | Y N VIVEKANANDA | GUNTUR |
| 33 | WP/5343/2024 IA 1/2024 Suspension Petition | THE SUPERINTENDENT OF POST OFFICES Vs THE UNION OF INDIA | VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) | Y N VIVEKANANDA | WEST GODAVARI |
| 34 | WP/5377/2024 IA 1/2024 Suspension Petition | THE SUPERINTENDENT OF POST OFFICES Vs THE UNION OF INDIA | VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) | Y N VIVEKANANDA | KRISHNA |
| 35 | WP/5542/2024 IA 1/2024 Suspension Petition | THE SUPERINTENDENT OF POST OFFICES Vs THE UNION OF INDIA | VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) | Y N VIVEKANANDA | KRISHNA |
| 36 | WP/5688/2024 IA 1/2024 Suspension Petition | THE SUPERINTENDENT OF POST OFFICES Vs THE UNION OF INDIA | VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) | Y N VIVEKANANDA | KRISHNA |

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| 37 | WP/5724/2024 IA 1/2024 Suspension Petition | THE SUPERINTENDENT OF POST OFFICES Vs THE UNION OF INDIA | VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) | | WEST GODAVARI |
| 38 | WP/5753/2024 IA 1/2024 Suspension Petition | THE SR SUPERINTENDENT OF POST OFFICES Vs THE UNION OF INDIA | VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) | Y N VIVEKANANDA | GUNTUR |
| 39 | WP/6135/2024 IA 1/2024 Suspension Petition | THE SENIOR SUPERINTENDENT OF POST OFFICES Vs THE UNION OF INDIA | G.ARUN SHOWRI(CENTRAL GOVT. COUSEL) | Y N VIVEKANANDA | WEST GODAVARI |
| 40 | WP/6504/2024 IA 1/2024 Suspension Petition | THE SUPERINTENDENT OF POST OFFICES Vs THE UNION OF INDIA | VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) | JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) SANTHI CHANDRA (Jr. Standing Counsel for CBIC) Y N VIVEKANANDA | KRISHNA |
| 41 | WP/6734/2024 IA 1/2024 Suspension Petition | THE SUPERINTENDENT OF POST OFFICES Vs THE UNION OF INDIA | G SAI NARAYANA RAO SC FOR CENTRAL. GOVT. | | SPS NELLORE |
| 42 | WP/7148/2024 IA 1/2024 Suspension Petition IA 2/2024 Direction Petition | THE SUPERINTENDENT OF POST OFFICES Vs THE UNION OF INDIA | G.ARUN SHOWRI(CENTRAL GOVT. COUSEL) | Y N VIVEKANANDA | KURNOOL |
| 43 | WP/7383/2024 IA 1/2024 Suspension Petition | THE SR SUPERINTENDENT OF POST OFFICES Vs THE UNION OF INDIA | VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) | Y N VIVEKANANDA | GUNTUR |
| 44 | WP/7448/2024 IA 1/2024 Suspension Petition | THE SUPERINTENDENT OF POST OFFICES Vs THE UNION OF INDIA | G SAI NARAYANA RAO SC FOR CENTRAL. GOVT. | Y N VIVEKANANDA | PRAKASAM |
| 45 | WP/7449/2024 IA 1/2024 Suspension Petition | THE SUPERINTENDENT OF POST OFFICES Vs THE UNION OF INDIA | G SAI NARAYANA RAO SC FOR CENTRAL. GOVT. GP FOR SERVICES IV | Y N VIVEKANANDA | SPS NELLORE |
| 46 | WP/7455/2024 IA 1/2024 Suspension Petition | THE SENIOR SUPERINTENDENT OF POST OFFICES Vs UNION OF INDIA | DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL) | Y N VIVEKANANDA | VISAKHAPATNAM |
| 47 | WP/7927/2024 IA 1/2024 Suspension Petition | THE SUPERINTENDENT OF POST OFFICES Vs THE UNION OF INDIA | G SAI NARAYANA RAO SC FOR CENTRAL. GOVT. | | PRAKASAM |
| 48 | WP/8588/2024 IA 1/2024 Suspension Petition | THE SENIOR SUPERINTENDENT OF POST OFFICES Vs THE UNION OF INDIA | DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL) | Y N VIVEKANANDA | PRAKASAM |
| 49 | WP/8597/2024 IA 1/2024 Suspension Petition | THE SENIOR SUPERINTENDENT OF POST OFFICES Vs THE UNION OF INDIA | DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL) | Y N VIVEKANANDA | PRAKASAM |

COURT NO. 22
THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI
THE HONOURABLE SRI JUSTICE V SRINIVAS

To be Heard on Friday The 26th day of April 2024(AFTER BENCH OF RNTJ WITH KMJ - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|-----------------------------------------------|---------------------------------------------------|--------------------------------------------------------------------------|------------------------|--------------------------------------------------------------------------------------------|-----------------|
| <u>ADMISSION</u> | | | | | |
| 50 | CC/1281/2023 IA 1/2023 Direction Petition | A S GURRAPPA Vs S G PANDURANGAN/S G PANDURANGAM/S G MODALIAR | V VINOD K REDDY | O M R LAW FIRM SR NOTICE SERVED ON 23.03.2024. | CHITTOOR |
| <u>INTERLOCUTORY(REVIEW PETITIONS)</u> | | | | | |
| 51 | IA/1/2023 Review Petition WP/27508/2010 | K.NEELAKANTAM Vs | J SUDHEER | GP FOR COMMERCIAL TAX GP FOR SERVICES I (AP) GP FOR REVENUE GP FOR SERVICES II | VIZIANAGARAM |
| 52 | IA/2/2023 Direction Petition WP/27508/2010 | K.NEELAKANTAM Vs | J SUDHEER | GP FOR COMMERCIAL TAX GP FOR SERVICES I (AP) GP FOR REVENUE GP FOR SERVICES II | VIZIANAGARAM |
| 53 | IA/3/2023 Suspension Petition WP/27508/2010 | K.NEELAKANTAM Vs | J SUDHEER | GP FOR COMMERCIAL TAX GP FOR SERVICES I (AP) GP FOR REVENUE GP FOR SERVICES II | VIZIANAGARAM |
| 54 | IA/1/2023 Review Petition WP/20898/2020 | SRI J.GANESH Vs | C SINDHU KUMARI | ADDL ADVOCATE GENERAL II | VISAKHAPATNAM |

COURT NO. 22**THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI**

To be Heard on Friday The 26th day of April 2024(AFTER BENCH OF RNTJ WITH SVJ - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|----------------------------------------|-----------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------|------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|
| FOR ADMISSION | | | | | |
| 55 | CRP/854/2024 IA 1/2024 Stay Petition | JATAVALLABULA VENKATA RAMANA SUBRAHMANYA SRI TEJ KUMAR Vs JATAVALLABULA SURYA SUBRAMANYAM | CHANDRA SEKHAR ILAPAKURTI | T V S PRABHAKARA RAO | EAST GODAVARI |
| 56 | CRP/871/2024 IA 1/2024 Suspension Petition | JETTI RAMADEVI Vs JETTI SOMAIAH | PUTTY MOUNICA | | EAST GODAVARI |
| 57 | CC/1997/2024 | SRI CHANDAKA SATYA SRIKAR Vs SRI SRIKANTH VERMA IAS | HARINATH REDDY SOMAGUTTA | | VISAKHAPATNAM |
| ADMISSION | | | | | |
| 58 | CRP/244/2024 IA 1/2024 Stay Petition | CHIPIRIPALLI PUSHPALATHA Vs .PANDI VEERRAJU | S.V.S.S.SIVA RAM | R1 R2 UNSERVED, | EAST GODAVARI |
| 59 | CRP/767/2024 IA 1/2024 Stay Petition IA 2/2024 Miscellaneous Petition | PILLI VENKATA RAMANA Vs CHEBROLU SATYA KAMESWARA RAO | P S P SURESH KUMAR | | - |
| FOR EXTENSION OF INTERIM ORDERS | | | | | |
| 60 | CRP/2898/2023 IA 1/2023 Stay Petition | PADALA VENKATA RAMA REDDY Vs SYED AHMED ALI SHAH | N SIVA REDDY | R1 R2 R3 R5 R6 R7 UNSERVED,(East Godavarai)rr1,2,5to7- returned unserved unclaimed vide poslal endorsement rr3,4,and8- served memo filed vide usrno-17637/24 (C) | EAST GODAVARI |
| SPECIALY IDENTIFIED CASES | | | | | |
| 61 | WP/27720/2012 IA 1/2012(WPMP 35303/2012)-Direction Petition | KAMBAM MORARJI DESAI Vs THE MUNICIPAL COMMISSIONER | RAMA RAO MAVIDI | GP FOR REVENUE SHANTHI NEELAM GP FOR MUNICIPAL ADMN URBAN DEV B P RAJU G L NAGESWAR RAO | GUNTUR |

COURT NO. 11
THE HONOURABLE SRI JUSTICE R RAGHUNANDAN RAO

**To be Heard on Friday The 26th day of April 2024(AFTER COMPLETION OF DIVISION BENCH WORK -
PROCEEDINGS THROUGH HYBRID MODE)**

(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|-----------------------|-----------------------------------------------------|---------------------------------------------------------------------|------------------------|-----------------------------------------------------------------------------------------------------------------------|-----------------|
| FOR APPEARANCE | | | | | |
| 1 | CC/381/2021 | SMT.S.GHOUSIA Vs SMT.P.RAMA KUMARI | G RAMESH BABU | G L NAGESWAR RAO SR FORM I NOTICE SENT THROUGH THE DISTRICT JUDGE KADAPA AND RPAD ARE NOT YET RETURNED | YSR KADAPA |
| 2 | CC/6196/2022 IA 1/2022 Dispense with Petition | BATTA SUBBAMMA Vs SRI SHASHI BHUSHAN KUMAR IAS | BATHALA RAMESH | S SIVA KUMARI | SPS NELLORE |
| 3 | CC/6209/2022 IA 1/2022 Dispense with Petition | P V SUBBA REDDY Vs SHAMSHER SINGH RAWAT | K.S.G. PADMAVATHI | S SIVA KUMARI | YSR KADAPA |
| 4 | CC/6214/2022 | B JAYARAMI REDDY Vs SHASHI BHUSHAN KUMARI.A.S | M SIVA KUMAR | S SIVA KUMARI S NISCHALA REDDY RR 2 TOP 4 ORDER SERVED | YSR KADAPA |
| 5 | CC/58/2023 IA 1/2023 Dispense with Petition | ADDEPALLI RAJARAJU Vs S S RAWAT IAS | NEELOTHPAL GANJI | S NISCHALA REDDY S SIVA KUMARI ORDER DATED 28/02/24 RR 1,3 TO 6 ORDER SERVED | YSR KADAPA |
| FOR COMPLIANCE | | | | | |
| 6 | CC/2009/2014 | M.RAVI BABU Vs SRI J.POORNA CHANDRA RAO | M PITCHAIAH | P DURGA PRASAD SC FOR APSRTC M SOLOMON RAJU | GUNTUR |
| 7 | CC/560/2022 | MALAPATI MAHANKALI RAO Vs SRI GOPAL KRISHNA DWIVEDI | SRINIVASA RAO NARRA | KOTI REDDY IDAMAKANTI S NISCHALA REDDY KIRAN KUMAR VADLAMUDI | GUNTUR |
| 8 | CC/3183/2022 IA 1/2023 Implead Petition | V.VENKATA RAO Vs SRI G.K. DWIVEDIAS | BATHALA RAMESH | KIRAN KUMAR VADLAMUDI ASHOK RAM V TENNETI PRABHU DASU | GUNTUR |
| 9 | CC/3879/2022 | NARLA MOHAN REDDY Vs SHASHI BHUSHAN KUMAR | P NAGENDRA REDDY | S SIVA KUMARI ASHOK RAM V R 5 NOTICE SERVED. | KURNOOL |
| 10 | CC/5809/2022 | BAKKREDDIGARI LAKSHMI DEVI Vs SRI SASHI BUSHAN KUMARIAS | D KODANDARAMI REDDY | S SIVA KUMARI S NISCHALA REDDY | YSR KADAPA |
| 11 | CC/5888/2022 | YELURU KASUMUR REDDY Vs S S RAWAT I.A.S | MEKALA ANUSHA | S SIVA KUMARI | SPS NELLORE |
| 12 | CC/5982/2022 IA 1/2022 Dispense with Petition | C.BRAHMAIAH Vs SRI SHAMSHER SINGH RAWAT | MARELLA RADHA | S NISCHALA REDDY S SIVA KUMARI | YSR KADAPA |

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| 13 | CC/6119/2022 IA 1/2022 Dispense with Petition | BATTA SUBBAMMA Vs SRI SHASHI BHUSHAN KUMARIAS | BATHALA RAMESH | S SIVA KUMARI S NISCHALA REDDY | SPS NELLORE |
| 14 | CC/6123/2022 IA 1/2022 Dispense with Petition | G.SUNITHA Vs SRI SHASHI BHUSHAN KUMAR | SRINIVASA RAO NARRA | S NISCHALA REDDY S SIVA KUMARI | CHITTOOR |
| 15 | CC/6239/2022 IA 1/2022 Dispense with Petition | BOMMAVARAM SUMAN KUMAR REDDY Vs SHAMSHER SINGH RAWAT I.A.S | MARELLA RADHA | S SIVA KUMARI | SPS NELLORE |
| 16 | CC/6257/2022 | UNDAVALLI VENKATA RAO Vs GOPAL KRISHNA DWIVEDII.A.S | SUDHANAGUNTA SWETHA | KIRAN KUMAR VADLAMUDI N SRIHARI R 7 NOTICE SERVED | WEST GODAVARI |
| 17 | CC/6695/2022 | M.LAKSHMI DEVI Vs SHAMSHER SINGH RAWAT I.A.S. | K V ADITYA CHOWDARY | S NISCHALA REDDY S SIVA KUMARI | CHITTOOR |
| 18 | CC/89/2023 | MATRISUN ENGINEERING Vs M SESHU BHUSHAN RAO | M P V N V SASTRI | S SIVA KUMARI RR 3 AND 4 NOTICE SERVED | WEST GODAVARI |
| 19 | CC/255/2023 | GARAPATI RAMASITA Vs GOPAL KRISHNA DWIVEDII.A.S | K M KRISHNA REDDY | KIRAN KUMAR VADLAMUDI N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) ASHOK RAM V TENNETI PRABHU DASU | WEST GODAVARI |
| 20 | CC/358/2023 IA 1/2024 Dispense with Petition CC/356/2023 | SMT. UPPALURI ESWARAMMA Vs G. SAI PRASAD | P SRI RAM | B S SHIVAJI V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) | VISAKHAPATNAM |
| 21 | CC/356/2023 IA 1/2024 Dispense with Petition | U. APPALA RAJU Vs G. SAI PRASAD | P SRI RAM | B S SHIVAJI V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) | VISAKHAPATNAM |
| 22 | CC/902/2023 | K. MUNI REDDY Vs SRI SHAMSHER SINGH RAWAT | P NARASIMHULU | S NISCHALA REDDY | YSR KADAPA |
| 23 | CC/982/2023 IA 1/2023 Dispense with Petition | M.GURIVI REDDY Vs SRI.SHASHIBHUSHAN KUMARIAS | AKKEM SRIHARIVIRAT | S SIVA KUMARI S NISCHALA REDDY R 4 NOTICE SENT RETURNED UNSERVED (NO SUCH ADDRESSEE) R 5 NOTICE SENT RETURNED UNSERVED | YSR KADAPA |
| 24 | CC/1091/2023 | MV SATYANARAYANA RAJU Vs SRI SASI BHUSHAN KUMAR | BOKKA SATYANARAYANA KAMLA | S NISCHALA REDDY S SIVA KUMARI RR 4 AND 5 NOTICE SERVED | WEST GODAVARI |
| 25 | CC/1095/2023 | THE J.B.M.COMMITTEE Vs SRI SASI BHUSHAN KUMAR | BOKKA SATYANARAYANA KAMLA | S SIVA KUMARI S NISCHALA REDDY R 4 NOTICE SERVED | WEST GODAVARI |
| 26 | CC/1213/2023 | Y SANTHAMMA Vs S S RAWATI.A.S | MEKALA ANUSHA | S NISCHALA REDDY S SIVA KUMARI | SPS NELLORE |

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| 27 | CC/1248/2023 | R VENKATESWARLU Vs S S RAWATI.A.S | MEKALA ANUSHA | S NISCHALA REDDY S SIVA KUMARI | SPS NELLORE |
| 28 | CC/1307/2023 | V LATHA Vs SRI SHASI BHUSAN KUMARI.A.S | SRINIVASA RAO NARRA | S SIVA KUMARI S NISCHALA REDDY | CHITTOOR |
| 29 | CC/1339/2023 | P.SUDHEER REDDY Vs S.S.RAWAT IAS | P VASU SEKHAR | S NISCHALA REDDY S SIVA KUMARI | KURNOOL |
| 30 | CC/1340/2023 | M.KOTIAH CHOWDARY Vs S.S.RAWATH | P VASU SEKHAR | S NISCHALA REDDY S SIVA KUMARI | KURNOOL |
| 31 | CC/1747/2023 IA 1/2023 Dispense with Petition | LINGA SUDHAKAR REDDY Vs SHASHIBHUSHAN KUMARI.A.S | AKKEM SRIHARIVIRAT | S SIVA KUMARI S NISCHALA REDDY | SPS NELLORE |
| 32 | CC/1770/2023 IA 1/2023 Dispense with Petition | LINGA SUDHAKAR REDDY Vs SHASHI BHUSHAN KUMARI.A.S | AKKEM SRIHARIVIRAT | S SIVA KUMARI S NISCHALA REDDY | SPS NELLORE |
| 33 | CC/1968/2023 IA 1/2023 Implead Petition | YAKASIRI DEVASENAMMA Vs SRI GUDI GUNTA SWARNA | P GANGA RAMI REDDY | T BALASWAMI | SPS NELLORE |
| 34 | CC/1986/2023 IA 3/2023 Implead Petition | SMT.C.SANDHYA Vs MR.SRI SATISHCHANDRA | ANUP KOUSHIK KARAVADI | K V RAGHU VEER | PRAKASAM |
| 35 | CC/4921/2023 IA 1/2023 Direction Petition | KOBAKU UMASUNDARI Vs SRI K. VENKATARAMANA REDDY IAS | K KOUTILYA | T BALASWAMI | CHITTOOR |
| 36 | CC/5724/2023 | BODAPATI SIVA PRASAD Vs SRI S.S.RAWAT IAS | RAMESH BABU TALLURI | S NISCHALA REDDY G VENKATA REDDY KIRAN KUMAR VADLAMUDI | GUNTUR |
| 37 | CC/28537/2023/ (Filing No.) IA 1/2023 Leave Petition | D.JAGANMOHANA RAO Vs SRI GOPALA KRISHNA DWIVEDIIAS | PRASANTHI GUDE | S NISCHALA REDDY N SRIHARI RR 4 TO 6 AND 8 NOTICE SERVED. | SRIKAKULAM |
| 38 | CC/28649/2023/ (Filing No.) IA 1/2023 Leave Petition | KONNA CHINNA SURI Vs SRI GOPALA KRISHNA DWIVEDIIAS | PRASANTHI GUDE | S NISCHALA REDDY N SRIHARI RR 4 TO 6 AND 8 NOTICE SERVED | SRIKAKULAM |
| 39 | CC/29079/2023/ (Filing No.) IA 1/2023 Leave Petition | LINGUTLA SUDARSAN NAIDU Vs SRI GOPALA KRISHNA DWIWEDI | RAMESH BABU TALLURI | KIRAN KUMAR VADLAMUDI R 8 NOTICE SERVED | YSR KADAPA |

FOR ORDERS OF COURT

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| 40 | CC/10514/2024/ (Filing No.) | PRADEEP GOEL Vs HARISH KUMAR GUPTAIPS | Mohammed Shafi | | KRISHNA |
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INTERLOCUTORY

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| 41 | CC/46/2022 IA 1/2022 Restoration Petition IA 2/2022 Condone Delay Petition | Y.SIVA NAGESWARA RAO Vs SMT.Y.SRI LAKSHMI | K RAMA KOTESWARA RAO | C SUMON | GUNTUR |
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FOR HEARING

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| 42 | CC/916/2021 IA 1/2022 Implead Petition IA 1/2023 Additional Material Petition IA 1/2024 Implead Petition | MAMIDI SUBBAMMA Vs MR.HARINARAYANA REDDY | S LAKSHMINARAYANA REDDY | S SIVA KUMARI B.ABHAY SIDDHANTH MOOTHA T V S KUMAR S LAKSHMINARAYANA REDDYH REDDY | YSR KADAPA |
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FOR ADMISSION (CC MATTERS)

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| 43 | CC/1000/2018 IA 2/2018 Implead Petition WP/5431/2018 | YELAMANCHILI SRI CHAITANYA DEV Vs SRI V.V.V. KRISHNA MOHAN | B P RAJU- 06741/AP/6741/2017 | K K DURGA PRASAD GP FOR PANCHAYAT RAJ RURAL DEV (AP) DAMARAJU MADHUSUDHAN VIJAY KUMAR | WEST GODAVARI |
| 44 | WP/5431/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition IA 3/2018 Implead Petition IA 4/2018 Vacate Stay Petition | YELAMANCHILI SRI CHAITANYA DEV Vs STATE OF AP | B P RAJU | GP FOR PANCHAYAT RAJ RURAL DEV (AP) N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) DAMARAJU MADHUSUDHAN VIJAY KUMAR | WEST GODAVARI |
| 45 | CC/717/2019 | KARRI VEERRAJU Vs J MURALI | NIMMAGADDA REVATHI | GP FOR HOME (AP) | VISAKHAPATNAM |
| 46 | CC/956/2019 | AMBATI CHINNA KOTAIAH Vs CH P GANGARAJU | CHALLAGALI GOPALARAJU | V K NAIDU | GUNTUR |
| 47 | CC/1152/2021 IA 1/2023 Implead Petition | S.K.MUNWAR AHMED Vs SRI SHAMSHER SING RAWAT I.A.S | NUTHALAPATI KRISHNA MURTHY | N ASWARTHA NARAYANA C SUMON KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) | SPS NELLORE |
| 48 | CC/1800/2021 IA 1/2021 Direction Petition | Y.VENKATA SRIHARI Vs P.LAKSHMI NARASIMHAM | VAJJHALA SATYANARAYANA PRASAD | KASA JAGANMOHAN REDDY | KRISHNA |
| 49 | CC/291/2022 IA 1/2022 Implead Petition IA 2/2022 Implead Petition | AINAPARTHI HENRY TIMOTHY Vs SRI KARTIKEYA MISRA | D S N V PRASAD BABU | P SUBASH MD SALEEM PASHA | EAST GODAVARI |
| 50 | CC/635/2022 | SRI ALIVELUMANGA SAMETHA Vs B. MAHESWARA REDDY | D V SASIDHAR | P RAJANI REDDY | GUNTUR |
| 51 | CC/1109/2022 | YADLA VENKATA SIMHACHALAM Vs SRI R. KARIKAL VALAVEN IAS | SUSHMA YAGANTI | P SUBASH T KUMAR BABU | WEST GODAVARI |
| 52 | CC/1695/2022 | JAGARLAMUDI SAMBAIAH Vs GOPAL KRISHNA DWIVEDI | SRINIVASA RAO NARRA | KIRAN KUMAR VADLAMUDI | PRAKASAM |
| 53 | CC/3956/2022 | M/S A.V.R. CONSTRUCTIONS Vs SRI SHASHI BHUSHAN KUMARIAS | BANDI SRIHARI | S SIVA KUMARI ASHOK RAM V | ANANTAPUR |
| 54 | CC/4093/2022 | PYNA SRINIVAS Vs SHASHI BHUSHAN KUMARI.A.S | SOMA RAJU YELISETTI | S SIVA KUMARI ASHOK RAM V R 6 NOTICE SERVED | EAST GODAVARI |

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| 55 | CC/4109/2022 | B SAVITRI Vs SRI SASHI BUSHAN KUMAR IAS | D KODANDARAMI REDDY | S SIVA KUMARI ASHOK RAM V . | YSR KADAPA |
| 56 | CC/4182/2022 | O.SIKHAMANI Vs MR SASHI BHUSHAN KUMAR | LINGALA HAZARATHAIAH | S SIVA KUMARI ASHOK RAM V | YSR KADAPA |
| 57 | CC/5212/2022 IA 1/2022 Dispense with Petition | TOTTEMPUDI VENKATA KRISHNA RAO Vs B.SESHBHUSHAN KUMARI.A.S | USHARANI VEMURI | S SIVA KUMARI ASHOK RAM V | KRISHNA |
| 58 | CC/6014/2022 | JAGATA SRINU Vs MR SHASHI BHUSHAN KUMARI.A.S | VIJAYA BHASKAR MOOLA | S NISCHALA REDDY S SIVA KUMARI | CHITTOOR |
| 59 | CC/2/2023 | T SUPRAJA Vs SHASHIBHUSHAN KUMAR | V ROOPESH KUMAR REDDY | S SIVA KUMARI S NISCHALA REDDY | SPS NELLORE |
| 60 | CC/763/2023 | PENNA BHAGYAMMA Vs SRI S.S.RAWAT | MEKALA ANUSHA | S NISCHALA REDDY R 2 NOTICE SENT RETURNED UNSERVED (NO SUCH PERSON) R 3 NOTICE SERVED. | SPS NELLORE |
| 61 | CC/1047/2023 IA 1/2023 Dispense with Petition | VAKATI SAMPATH KUMAR Vs SHASHIBHUSHAN KUMARI.A.S | GUDAPATI LAKSHMI NARAYANA | S NISCHALA REDDY S SIVA KUMARI RR 2,4 AND 5 NOTICE SERVED | SPS NELLORE |
| 62 | CC/1053/2023 | M SATYA NARAYANA REDDY Vs SHASHI BHUSHAN KUMARI.A.S | CHALLA GUNARANJAN | S SIVA KUMARI RR 2,4 AND 5 NOTICE SERVED. | YSR KADAPA |
| 63 | CC/1128/2023 IA 1/2023 Direction Petition | SANDRA SAMPOORNAMMA Vs K VENKATA RAMANA REDDY I.A.S | DEVI PRASAD MANGALAPURI | NARASIMHA REDDY. G . L | CHITTOOR |
| 64 | CC/1199/2023 | ADURU BADARINATH Vs VOGGU KRISHNAIAH | K RATHANGA PANI REDDY | T SREEDHAR GP FOR MINES AND GEOLOGY | SPS NELLORE |
| 65 | CC/1278/2023 | ATLA SUDHAKAR REDDY Vs SRI K. HARINARYANA REDDY | T D PANI KUMAR | S SIVA KUMARI RR 1 AND 2 NOTICE SERVED. | SPS NELLORE |
| 66 | CC/1443/2023 IA 1/2023 Dispense with Petition | THE PRESIDENT Vs SHASHI BHUSHAN KUMARI.A.S | BATHALA RAMESH | S SIVA KUMARI S NISCHALA REDDY R 2 NOTICE SENTRY THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET ETURNED RR 3 AND 4 NOTICE SERVED | SPS NELLORE |
| 67 | CC/2409/2023 WP/13221/2020 | V MANOHAR Vs SMT SREELAKSHMI IAS | K R SRINIVAS | C SUMON P C REDDY (SC FOR SERVICE MUNICIPALITIES RR NELLORE) | YSR KADAPA |
| 68 | WP/13221/2020 IA 1/2020 Direction Petition IA 2/2020 Review Petition | V.MANOHAR Vs THE STATE OF ANDHRA PRADESH | K R SRINIVAS | GP FOR MUNCIPAL ADMN - URBAN DEV | |

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| 69 | CC/3102/2023 IA 1/2023 Dispense with Petition | KILARI VELUGONDA RAO Vs MR.K.SESHIBUSHAN KUMAR | MADHAVA RAO NALLURI | S SIVA KUMARI R 2 NOTICE SENTRY THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET ETURNED RR 4 AND 5 NOTICE SENTRY THROUGH THE DISTRICT JUDGE PRAKASAM AND RPAD ARE NOT YET ETURNED | PRAKASAM |
| 70 | CC/3103/2023 IA 1/2023 Dispense with Petition | BOKKISAM PITCHAIAH Vs K SESHIBUSHAN KUMAR | MADHAVA RAO NALLURI | S SIVA KUMARI R 2 NOTICE SENTRY THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET ETURNED RR 4 AND 5 NOTICE SENTRY THROUGH THE DISTRICT JUDGE PRAKASAM AND RPAD ARE NOT YET ETURNED | PRAKASAM |
| 71 | CC/3111/2023 IA 1/2023 Dispense with Petition | TANIKONDA ANJANEYULU Vs SASHI BUSHAN KUMAR | MADHAVA RAO NALLURI | S SIVA KUMARI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED RR 4 AND 5 NOTICE SENT THROUGH THE DISTRICT JUDGE PRAKASAM AND RPAD ARE NOT YET RETURNED | PRAKASAM |
| 72 | CC/3200/2023 | S.KANTA RAO Vs DIWEDI | SURESH KUMAR REDDY KALAVA | KIRAN KUMAR VADLAMUDI S NISCHALA REDDY G VENKATA REDDY OMKAR D | CHITTOOR |
| 73 | CC/3447/2023 | KALLAM SURYA PRAKASH Vs SURAJ GANOORE | T D PANI KUMAR | T N M RANGA RAO SHAIK ALTAF | EAST GODAVARI |
| 74 | CC/3616/2023 | GOLLAPALLI SUVARATHAMMA Vs G SAI PRASADI.A.S | JADA SRAVAN KUMAR | T BALASWAMI R 4 NOTICE SENT THROUGH THE DISTRICT JUDGE KADAPA AND RPAD ARE NOT YET RETURNED | YSR KADAPA |
| 75 | CC/4198/2023 | GOLLA SRIHARI Vs K. BULLI RAJU | JAMI MADHAVI | RR 1 AND 2 NOTICE SENTRY THROUGH THE DISTRICT JUDGE EAST GODAVARI AND RPAD ARE NOT YET ETURNED | EAST GODAVARI |
| 76 | CC/4199/2023 | AKULA GANGADHARA RAMA NARASIMHA MURTHY Vs K. BULLI RAJU | JAMI MADHAVI | RR 1 AND 2 NOTICE SENTRY THROUGH THE DISTRICT JUDGE PRAKASAM AND RPAD ARE NOT YET ETURNED | EAST GODAVARI |
| 77 | CC/4200/2023 | DUGGANA SURYA CHANDRA RAO Vs K. BULLI RAJU | JAMI MADHAVI | GP FOR REGISTRATION AND STAMPS (AP) RR 1 AND 2 NOTICE SENTRY THROUGH THE DISTRICT JUDGE EAST GODAVARI AND RPAD ARE NOT YET ETURNED | EAST GODAVARI |
| 78 | CC/4335/2023 IA 1/2023 Dispense with Petition | REDDY LAKSHMIPATHIGARI CHINNA KASI REDDY Vs SRI SASHI BHUSHAN KUMAR I.A.S. | KAMBHAMPATI RAMESH BABU | | PRAKASAM |

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| 79 | CC/4765/2023 IA 1/2023 Dispense with Petition | MAMUDURU PENCHALASWAMY Vs S SATYANARAYANA IAS | D V SASIDHAR | | SPS NELLORE |
| 80 | CC/4766/2023 IA 1/2023 Dispense with Petition | MAMUDURU PENCHALASWAMY Vs S SATYANARAYANA IAS | D V SASIDHAR | | SPS NELLORE |
| 81 | CC/4802/2023 IA 1/2023 Dispense with Petition | KONDRU RAMA RAO Vs V PRASANNA VENKATESHI.A.S | C SUBODH PUBLIC PROSECUTOR (AP) | P SUBASH | WEST GODAVARI |
| 82 | CC/4805/2023 | YERESI PULLARREDDY Vs SRI GOPAL KRISHNA DWIVEDI I.A.S | NUVVULA RAM BABU | KIRAN KUMAR VADLAMUDI G VENKATA REDDY OMKAR D | PRAKASAM |
| 83 | CC/4814/2023 | YERESI PULLAREDDY Vs SRI GOPAL KRISHNA DWIVEDI I.A.S. | NUVVULA RAM BABU | KIRAN KUMAR VADLAMUDI G VENKATA REDDY OMKAR D | PRAKASAM |
| 84 | CC/4835/2023 | CHENCHALI KAMESWARI Vs SRI A. MALLIKARJUN I.A.S. | KANUKOLANU SRI SAI SANJAY | | VISAKHAPATNAM |
| 85 | CC/4986/2023 CC/4992/2023 | G. RAMA CHANDRA REDDY Vs SRI L. ABDUL KHADIR | VENKATESWARA RAO GUDAPATI | S ARIFULLAH (SC FOR AP WAQF BOARD) | KURNOOL |
| 86 | CC/4992/2023 | SAI SARAN NIVAS PLOTS OWNERS ASSOCIATION Vs SRI L. ABDUL KHADIR | VENKATESWARA RAO GUDAPATI | S ARIFULLAH (SC FOR AP WAQF BOARD) | KURNOOL |
| 87 | CC/5046/2023 | DOMMETI SRINIVAS Vs SRI GOPALA KRISHNA DWIVEDI I.A.S. | SOMA RAJU YELISETTI | KIRAN KUMAR VADLAMUDI S NISCHALA REDDY OMKAR D N SRIHARI | WEST GODAVARI |
| 88 | CC/5272/2023 | M/S. HARVEY INFORMATICS OPC PVT LTD. Vs M T KRISHNA BABUI.A.S | VARUN BYREDDY | S APPADHARA REDDY | GUNTUR |
| 89 | CC/5275/2023 | B MARIA THERESA Vs DR D S V L NARASIMHAM | J M NAIDU | V K NAIDU | YSR KADAPA |
| 90 | CC/5276/2023 IA 1/2023 Dispense with Petition | JANGALA RAMESH Vs A G CHINNI KRISHNA | V V N NARAYANA RAO | P SUBASH | VISAKHAPATNAM |
| 91 | CC/5762/2023 | MUTHYALA SAIDESHWARA RAO Vs V.KRISHNA BABU | P NAGENDRA REDDY | (HCJ NOTE) RR 1 AND 2 NOTICE SENTY THROUGH THE DISTRICT JUDGE KRISHNA AND RPAD ARE NOT YET RETURNED | KRISHNA |
| 92 | CC/6856/2023 | SGN HAFEEZ PASH Vs A.MD.IMTIZA IAS. | RAVULA NAGARJUNA | SHAIK KHAJA BASHA | SPS NELLORE |
| 93 | CC/460/2024 | CHILAKA RAMA KRISHNA Vs SRI S RAMA RAO | NIMMAGADDA REVATHI | RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE KRISHNA AND RPAD RE NOT YET RETURNED | KRISHNA |

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| 94 | CC/607/2024 IA 1/2024 Dispense with Petition | P V JAGANNADH Vs S VAMSI KRISHNA BHARGAVA | A RADHAKRISHNA | SR NOTICE SENT THROUGH THE DISTRICT JUDGE ANANTHAPUR AND RPAD RE NOT YET RETURNED | ANANTAPUR |
| 95 | CC/634/2024 | KOPURI VENU Vs SRI P H D RAMA KRISHNA | RAMESH BABU TALLURI | A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP V R REDDY KOVVURI (HCJ NOTE) RR 1 TO 3 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED | GUNTUR |
| 96 | CC/635/2024 | SHEIK NAYAB RASOOL Vs SRI P H D RAMA KRISHNA | RAMESH BABU TALLURI | A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP V R REDDY KOVVURI RR 1 TO 3 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED | GUNTUR |
| FOR VERIFICATION | | | | | |
| 97 | CC/778/2019 | ATTAR SHAIK HUSSAIN Vs N V SURENDRA BABU | CHALLAGALI GOPALARAJU | SOLOMON RAJU MANCHALAFOR (APSRTC) | PRAKASAM |
| 98 | CC/1051/2022 | SALADI VEERA VENKATA PULLARAO Vs SHRI GOPALA KRISHNA DWIVEDI | VENKATESWARLU GADA | KOTI REDDY IDAMAKANTI KIRAN KUMAR VADLAMUDI TENNETI PRABHU DASU R 4 NOTICE SERVED | EAST GODAVARI |
| 99 | CC/1167/2022 | K. VENKATESWARA RAO Vs SRI. SHASHI BHUSHAN KUMAR | K L N SWAMY | S SIVA KUMARI ASHOK RAM V RR 1 AND 5 NOTICE SERVED | GUNTUR |
| 100 | CC/2166/2022 | A S USHA RANI Vs SRI. M. GIRIJA SHANKAR IAS | K SRINIVAS | KIRAN KUMAR VADLAMUDI TENNETI PRABHU DASU | CHITTOOR |
| 101 | CC/2365/2022 IA 1/2022 Miscellaneous Petition IA 1/2023 Implead Petition | GANGULA PEDDA REDDY Vs SRI GOPAL KRISHNA DWIVEDI | SRINIVASA RAO NARRA | ASHOK RAM V KIRAN KUMAR VADLAMUDI | GUNTUR |
| 102 | CC/3662/2022 | ALAVALA VENKATA NARASAREDDY Vs DR.P.S.RAGHAVIAAH | SREENIVASA RAO VELIVELA | ASHOK RAM V S SIVA KUMARI | KRISHNA |
| 103 | CC/3704/2022 IA 1/2022 Dispense with Petition | MUNGAMURU SRIHARI Vs SRI. Y. SRILAKSHMI I.A.S. | KAMBHAMPATI RAMESH BABU | C SUMON ASHOK RAM V | SPS NELLORE |
| 104 | CC/6230/2022 | N VENKATA SUBBAIAH Vs SHASHIBUSHAN KUMARI.A.S | M SIVA KUMAR | S SIVA KUMARI S NISCHALA REDDY | YSR KADAPA |
| 105 | CC/6680/2022 | BOLLA NARAYANAMM Vs SASHI BHUSHAN KUMAR | K V ADITYA CHOWDARY | S SIVA KUMARI S NISCHALA REDDY | PRAKASAM |
| 106 | CC/6681/2022 | KILARI SESHA RAO Vs SASHI BUSHAN KUMARI.A.S | K V ADITYA CHOWDARY | S SIVA KUMARI S NISCHALA REDDY | PRAKASAM |

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| 107 | CC/6683/2022 | BANDI VENKLATA RAMANAYYA Vs SASHI BHUSHAN KUMAR I.A.S. | K V ADITYA CHOWDARY | S SIVA KUMARI S NISCHALA REDDY | PRAKASAM |
| 108 | CC/6684/2022 | TAIREDDY PEDDA VENKATA REDDY Vs SHAMSHER SINGH RAWAT | K V ADITYA CHOWDARY | S NISCHALA REDDY S SIVA KUMARI | PRAKASAM |
| 109 | CC/6685/2022 | KRISHNAIAH SANCHI Vs SHASHI BHUSHAN KUMAR | K V ADITYA CHOWDARY | S NISCHALA REDDY S SIVA KUMARI | SPS NELLORE |
| 110 | CC/6686/2022 | GALI HARIBABU Vs SASHI BUSHAN KUMARI.A.S | K V ADITYA CHOWDARY | S SIVA KUMARI S NISCHALA REDDY | PRAKASAM |
| 111 | CC/6701/2022 | KUSAMPUDI VENKATESWARA RAO Vs SHASHI BHUSHAN KUMAR | NIMMAGADDA REVATHI | S NISCHALA REDDY S SIVA KUMARI | WEST GODAVARI |
| 112 | CC/6719/2022 | MEKA RANGA RAO Vs SASIBHUSHAN KUMARI.A.S | SUDHANAGUNTA SWETHA | S NISCHALA REDDY S SIVA KUMARI | WEST GODAVARI |
| 113 | CC/210/2023 | E. RAMA KOTESWARA REDDY Vs SHAMSHER SINGH RAWAT I.A.S | K V ADITYA CHOWDARY | S NISCHALA REDDY S SIVA KUMARI | SPS NELLORE |

(NOTE: AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP)

COURT NO. 8
THE HONOURABLE SRI JUSTICE NINALA JAYASURYA

To be Heard on Friday The 26th day of April 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
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| <u>ADMISSION (MINES AND INDUSTRIES)</u> | | | | | |
| 1 | WP/9020/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition | STEEL EXECUTIVES ASSOCIATION Vs THE STATE OF AP | SREEKANTH REDDY AMBATI | GP FOR INDUSTRIES COMMERCE Y V ANIL KUMAR GP FOR REVENUE | VISAKHAPATNAM |
| 2 | WP/9574/2024 IA 1/2024 Direction Petition | JASTI SRIDHAR BABU Vs THE STATE OF ANDHRA PRADESH | SREENIVASA RAO VELIVELA | GP FOR INDUSTRIES COMMERCE GP FOR HOME GP FOR MINES AND GEOLOGY | KRISHNA |
| 3 | WP/9753/2024 | P. HEMA SUNDARA RAO Vs STATE OF ANDHRA PRADESH | D S SIVADARSHAN | GP FOR COMMERCIAL TAX GP FOR REVENUE | KRISHNA |
| 4 | WP/9762/2024 IA 1/2024 Direction Petition | M/S VISWA SPHOORTH MINES AND MINERALS Vs UNION OF INDIA | REGULAGADDA VENKATESH | GP FOR INDUSTRIES COMMERCE | EAST GODAVARI |
| 5 | WP/9780/2024 IA 1/2024 Direction Petition | PRANAVI EARTH MOVERS Vs UNION OF INDIA | REGULAGADDA VENKATESH | GP FOR INDUSTRIES COMMERCE | SRIKAKULAM |
| 6 | WP/9846/2024 IA 1/2024 Direction Petition | KODANDA NAIDU Vs THE STATE OF ANDHRA PRADESH | P NAGENDRA REDDY | GP FOR INDUSTRIES COMMERCE GP FOR REVENUE | CHITTOOR |
| 7 | WP/9884/2024 IA 1/2024 Suspension Petition IA 2/2024 Direction Petition IA 3/2024 Direction Petition | L.MADHU Vs THE STATE OF ANDHRA PRADESH | G N UMA RANI | GP FOR MINES AND GEOLOGY | KURNOOL |
| <u>ADMISSION (ENDOWMENTS)</u> | | | | | |
| 8 | WP/9280/2024 IA 1/2024 Suspension Petition IA 2/2024 Implead Petition | SUNKARA DEMUDU Vs THE STATE OF ANDHRA PRADESH | P GOPALA KRISHNA | GP FOR REVENUE GP FOR ENDOWMENTS | VIZIANAGARAM |
| 9 | WP/9645/2024 IA 1/2024 Direction Petition | TALASILA SIVA SEKHAR BABU Vs THE STATE OF ANDHRA PRADESH | A SYAM SUNDAR REDDY | GP FOR ENDOWMENTS | KRISHNA |
| 10 | WP/9754/2024 IA 1/2024 Stay Petition | CALVARI TEMPLE FOUNDATION Vs THE STATE OF ANDHRA PRADESH | P R K AMERANDRA KUMAR | GP FOR REVENUE GP FOR ENDOWMENTS | KURNOOL |
| 11 | WP/9781/2024 IA 1/2024 Direction Petition | S INDRA DEVI Vs THE STATE OF AP | AVANIJA INUGANTI | GP FOR ENDOWMENTS (AP) | KURNOOL |
| <u>ADMISSION - RIGHT TO INFORMATION ACT</u> | | | | | |
| 12 | WP/9880/2024 IA 1/2024 Direction Petition | M JAGADEESH CHANDRA PRASAD Vs THE STATE OF ANDHRA APRADESH | SODUM ANVESHA | GP FOR FORESTS | CHITTOOR |

COURT NO. 8**THE HONOURABLE SRI JUSTICE NINALA JAYASURYA****To be Heard on Friday The 26th day of April 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|----------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------|------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|
| FOR PRONOUNCEMENT OF JUDGMENT (AT 02:15 PM) | | | | | |
| 13 | WP/1673/2022 IA 1/2022 Suspension Petition IA 2/2022 Vacate Stay Petition | A.SANTHA DEVI Vs THE STATE OF ANDHRA PRADESH | M PITCHAIAH | GP FOR SOCIAL WELFARE GP FOR REVENUE (AT 02:15 PM) | GUNTUR |
| 14 | WP/35868/2022 IA 1/2022 Stay Petition WP/35873/2022 | PENTAYALA VENKATA SUDHAKAR RAO Vs M/S. SYNDICATE BANK | GANGISETTI UMA SANKAR | T B L MURTHY SRIDEVI GANTA (AT 02:15 PM) | PRAKASAM |
| 15 | WP/35873/2022 IA 1/2022 Stay Petition | PENTAYALA VENKATA SUDHAKAR RAO Vs M/S. SYNDICATE BANK | GANGISETTI UMA SANKAR | T B L MURTHY SRIDEVI GANTA (AT 02:15 PM) | PRAKASAM |
| FOR JUDGMENT | | | | | |
| 16 | CRP/2570/2023 IA 1/2023 Dispense with Petition IA 2/2023 Suspension Petition TRCMP/83/2022 | APPLE BIO TECHNOLOGIES Vs M/S. FEDORA SEA FOODS PVT.LTD. | V V L N SARMA | O M R LAW FIRM | SPS NELLORE |
| 17 | TRCMP/83/2022 IA 1/2022 Stay Petition IA 2/2022 Vacate Stay Petition IA 1/2023 Miscellaneous Petition IA 2/2023 Extension Petition | M/S FEDORA SEA FOODS PVT LTD Vs APPLE BIO TECHNOLOGIES | O M R LAW FIRM | V V L N SARMA | SPS NELLORE |
| FOR APPEARANCE | | | | | |
| 18 | WP/28600/2021 IA 1/2021 Direction Petition IA 1/2024 Leave Petition | A RAVINDRA NAIDU Vs AP TRANSCO | VENKATESWARA RAO GUDAPATI | Y NAGI REDDY (APTRANSCO) ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) GP FOR REVENUE | CHITTOOR |
| FOR ORDERS | | | | | |
| 19 | WP/20303/2020 IA 1/2020 Direction Petition | CANARA BANK Vs THE STATE OF A.P. | CH MARKONDAIAH | GP FOR REGISTRATION AND STAMPS (AP) | EAST GODAVARI |
| FOR ADMISSION | | | | | |
| 20 | EP/10/2019 IA 1/2024 Permission Petition IA 2/2024 Leave Petition IA 3/2024 Permission Petition | SHRI MOPIDEVI V RAMANA RAO Vs ANAGANI SATYA PRASAD | MANOHAR REDDY MALLASANI | O MANOHER REDDY TURAGA SAI SURYA GP FOR GENERAL ADMINISTRATION (AP) RR 2,3,12 AND 15 SET - EXPARTE DT.13.11.2019 RR 5,6,7,8,9,10,11,13 AND 14 NOTICE SERVED. | GUNTUR |
| ADMISSION (MINES AND INDUSTRIES) | | | | | |
| 21 | WP/29278/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 1/2023 Leave Petition | E.PUSHPALATHA Vs THE STATE OF ANDHRA PRADESH | ARAVALA RAMA RAO | GP FOR MINES AND GEOLOGY GP FOR REVENUE GP FOR REVENUE (AP) | CHITTOOR |
| 22 | WP/29651/2023 IA 1/2023 Stay Petition | J RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH | MEDAPATI SANTOSH REDDY | GP FOR MINES AND GEOLOGY | VISAKHAPATNAM |

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| 23 | WP/30002/2023 IA 1/2023 Stay Petition | K LAKSHMI Vs THE STATE OF ANDHRA PRADESH | MEDAPATI SANTOSH REDDY | GP FOR MINES AND GEOLOGY | VISAKHAPATNAM |
| <u>ADMISSION (ENDOWMENTS)</u> | | | | | |
| 24 | WP/16573/2023 IA 1/2023 Direction Petition | KANKATA SIVA PRASAD Vs THE STATE OF AP | K JYOTHI PRASAD | GP FOR ENDOWMENTS M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) MEKAPOTHULA SRINIVASA RAO SC FOR ENDOWMENTS PALNADU PRAKASAM AND SPSR NELLORE PADMAVATHI PADNAVIS | PRAKASAM |
| 25 | WP/2630/2024 IA 1/2024 Direction Petition | AKULETI VENKATESH Vs TIRUMALA TIRUPATI DEVASTHANAMS | O UDAYA KUMAR | V R N PRASHANTH A SUMANTH (SC FOR TTD) | CHITTOOR |
| <u>ADMISSION (REVENUE)</u> | | | | | |
| 26 | WP/8640/2020 IA 1/2020 Direction Petition IA 2/2020 Vacate Stay Petition IA 3/2020 Vacate Stay Petition IA 1/2021 Vacate Stay Petition IA 1/2024 Leave Petition | SHANMUGAM VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH | MANGENA SREE RAMA RAO | GP FOR REVENUE NIMMAGADDA REVATHI | WEST GODAVARI |
| 27 | WP/11537/2020 IA 1/2020 Direction Petition IA 2/2020 Vacate Stay Petition | PULICHERLA PICH REDDY Vs STATE OF ANDHRA PRADESH | NIMMAGADDA REVATHI | GP FOR REVENUE | PRAKASAM |
| 28 | WP/14846/2020 IA 1/2020 Direction Petition IA 1/2021 Vacate Stay Petition | KARANAM ANJANEYA @ ROGANNA Vs THE STATE OF ANDHRA PRADESH | B SARVOTHAM REDDY | GP FOR REVENUE C SUBODH | KURNOOL |
| 29 | WP/24778/2020 IA 1/2020 Direction Petition IA 1/2021 Vacate Stay Petition IA 2/2021 Extension Petition | KANALA JYOTHI Vs THE STATE OF ANDHRA PRADESH | CH SRINIVAS | GP FOR REVENUE VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT | CHITTOOR |
| 30 | WP/293/2021 IA 1/2021 Direction Petition | MANDAVA VENKATESWARARAO Vs STATE OF ANDHRA PRADESH | V V SATISH | GP FOR REVENUE M R K CHAKRAVARTHY R5 R6 UNSERVED, | KRISHNA |
| 31 | WP/6009/2021 IA 1/2021 Direction Petition | B. REVATHI RANI Vs THE STATE OF ANDHRA PRADESH | N A RAMACHANDRA MURTHY | GP FOR REVENUE | VISAKHAPATNAM |
| 32 | WP/10107/2021 IA 1/2021 Direction Petition IA 2/2023 Implead Petition IA 6/2023 Leave Petition | KALLURI VIVEK REDDY Vs THE STATE OF AP | S S BHATT | GP FOR REVENUE RAMINENI SATISH BABU N PRAMOD SURESH KUMAR REDDY KALAVA R2 R3 R4 R6 UNSERVED, | CHITTOOR |
| 33 | WP/23536/2021 IA 1/2021 Direction Petition | CHALAPATI PADMAJA Vs THE STATE OF ANDHRA PRADESH | NIMMAGADDA REVATHI GP FOR IRRI AND CAD (AP) | GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV | WEST GODAVARI |

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| 34 | WP/24977/2021 IA 1/2021 Stay Petition WP/24795/2021 | MONGAM GOPAL RAVI Vs STATE OF ANDHRA PRADESH | KANAKALA DEVI PRASANNAKUMAR | GP FOR REVENUE ADDL ADVOCATE GENERAL (AP) | VIZIANAGARAM |
| 35 | WP/24795/2021 IA 1/2021 Direction Petition IA 1/2024 L R Petition | CHINATADA BANGAR RAJU Vs STATE OF ANDHRA PRADESH | KANAKALA DEVI PRASANNAKUMAR | GP FOR REVENUE ADDL ADVOCATE GENERAL (AP) | VIZIANAGARAM |

ADMISSION (STAMPS AND REGISTRATION)

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| 36 | WP/24924/2020 IA 1/2020 Direction Petition IA 3/2021 Implead Petition IA 4/2021 Vacate Stay Petition | SMT V K RAMA Vs THE STATE OF ANDHRA PRADESH | A PRABHAKAR SARMA | GP FOR REGISTRATION AND STAMPS (AP) GP FOR REVENUE P NARASIMHUDU | ANANTAPUR |
| 37 | WP/25835/2020 IA 1/2020 Stay Petition IA 1/2021 Vacate Stay Petition IA 3/2021 Vacate Stay Petition IA 4/2021 Vacate Stay Petition IA 5/2021 Vacate Stay Petition IA 1/2023 Leave Petition IA 2/2023 Vacate Stay Petition | SRI VEMANEEDU SYAM GANESH BABU Vs THE STATE OF ANDHRA PRADESH | C VENKAI AH | GP FOR REVENUE GP FOR REGISTRATION AND STAMPS (AP) S SYAMSUNDER RAO | WEST GODAVARI |
| 38 | WP/3296/2021 IA 1/2021 Direction Petition | J.MOHD. IQBAL BASHA Vs THE STATE OF ANDHRA PRADESH | P V N KIRAN KUMAR | GP FOR REGISTRATION AND STAMPS (AP) | KURNOOL |
| 39 | WP/12209/2021 IA 1/2021 Direction Petition | BASAVA NAGA VEERA VENKATA SATYA KRISHNA SIMHADRI @ BABU Vs STATE OF AP | K SAIRAM MURTHY | GP FOR REGISTRATION AND STAMPS (AP) GP FOR REVENUE | EAST GODAVARI |
| 40 | WP/14913/2021 IA 1/2021 Suspension Petition | CH.ACHIAYAMMA Vs STATE OF ANDHRA PRADESH | A S C BOSE | GP FOR REGISTRATION AND STAMPS (AP) | VISAKHAPATNAM |
| 41 | WP/15579/2021 IA 1/2021 Direction Petition | PEMMARAJU KAMESWARA RAO Vs STATE OF ANDHRA PRADESH | E V V S RAVI KUMAR | GP FOR REGISTRATION AND STAMPS (AP) | EAST GODAVARI |
| 42 | WP/18184/2021 IA 1/2021 Direction Petition | GUDIMETLASUBBA REDDY Vs THE STATE OF ANDHRA PRADESH | T V S PRABHAKARA RAO | GP FOR REVENUE GP FOR REGISTRATION AND STAMPS (AP) R2 R3 R4 R6 UNSERVED, | EAST GODAVARI |
| 43 | WP/22410/2021 IA 1/2021 Direction Petition | PATNAM PRIYA RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH | G VENKATESWARLU | GP FOR REGISTRATION AND STAMPS (AP) SHAIK KARIMULLAH (SC FOR WAKF BOARD RAYALASEEMA) MOHAMMED GAYASUDDIN | SPS NELLORE |
| 44 | WP/22635/2021 IA 1/2021 Direction Petition | SAYYED MAQSOOD KHADRI Vs THE STATE OF ANDHRA PRADESH | INENI VENKATA PRASAD | GP FOR REGISTRATION AND STAMPS (AP) S ARIFULLAH (SC FOR AP WAQF BOARD) | KURNOOL |

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| 45 | WP/25311/2021 IA 1/2021 Suspension Petition | GAJJALA RAMA MADDILATI REDDY Vs THE STATE OF ANDHRA PRADESH | AJAY KUMAR KANAPARTHI | GP FOR REVENUE V NITESH | KURNOOL |
| 46 | WP/27325/2021 IA 1/2021 Direction Petition | MANNAM RAMESH BABU Vs THE STATE OF ANDHRA PRADESH | VENKATESWARLU SANISETTY | GP FOR REGISTRATION AND STAMPS (AP) | PRAKASAM |
| ADMISSION (REVENUE-LA) | | | | | |
| 47 | WP/1097/2020 IA 1/2020 Direction Petition | BODE NAGESWARAMMA Vs THE STATE OF ANDHRA PRADESH | THOTA RAMAKOTESWARA RAO | GP FOR REVENUE (AP) GP FOR LAND ACQUISITION (AP) | PRAKASAM |
| 48 | WP/1168/2020 IA 1/2020 Direction Petition | MOHD. JAFAR ALI Vs STATE OF ANDHRA PRADESH | VANGALA SAILAJA | GP FOR LAND ACQUISITION (AP) | KRISHNA |
| 49 | WP/5736/2020 IA 1/2020 Direction Petition IA 1/2021 Vacate Stay Petition | CHINTHAMANI NARASIMHULU Vs STATE OF ANDHRA PRADESH | K SRINIVAS | GP FOR REVENUE (AP) GP FOR LAND ACQUISITION (AP) | ANANTAPUR |
| 50 | WP/6579/2020 IA 1/2020 Stay Petition | PENMETSAD ADITYA VARMA Vs THE STATE OF ANDHRA PRADESH | P VEERRAJU | GP FOR REVENUE (AP) ADDL ADVOCATE GENERAL (AP) GP FOR LAND ACQUISITION (AP) | WEST GODAVARI |
| 51 | WP/11507/2020 IA 1/2020 Direction Petition | S HARI BABU Vs THE STATE OF ANDHRA PRADESH | N BHARAT BABU | GP FOR LAND ACQUISITION (AP) | CHITTOOR |
| 52 | WP/11907/2020 IA 1/2020 Direction Petition IA 1/2023 Direction Petition | VIPPARATHI. OMSRI BALA RAJYA VENKATA LAKSHMI Vs THE UNION OF INDIA | PULIPATI RADHIKA | DEPUTY SOLICITOR GENERAL OF INDIA GP FOR LAND ACQUISITION S S VARMA (SC FOR NHAI) | EAST GODAVARI |
| 53 | WP/12386/2020 IA 1/2020 Direction Petition WP/12388/2020 WP/12423/2020 WP/12482/2020 WP/25679/2020 | KOTHARU BHASKAR RAO Vs THE STATE OF ANDHRA PRADESH | P RAMA SHARANA SHARMA | GP FOR REVENUE GP FOR LAND ACQUISITION | WEST GODAVARI |
| 54 | WP/12388/2020 | KOTHARU SANKEERTHI Vs THE STATE OF ANDHRA PRADESH | P RAMA SHARANA SHARMA | GP FOR LAND ACQUISITION (AP) | WEST GODAVARI |
| 55 | WP/12423/2020 IA 1/2020 Direction Petition | KOTHARU GOPALA KRISHNA Vs STATE OF ANDHRA PRADESH | P RAMA SHARANA SHARMA | GP FOR REVENUE GP FOR LAND ACQUISITION (AP) | WEST GODAVARI |
| 56 | WP/12482/2020 IA 1/2020 Direction Petition | KOTHARU BHARATH BABU Vs THE STATE OF ANDHRA PRADESH | P RAMA SHARANA SHARMA | GP FOR REVENUE | WEST GODAVARI |
| 57 | WP/25679/2020 IA 1/2020 Direction Petition | KOTHARU SANDCEP APPAJI Vs THE STATE OF ANDHRA PRADESH | P RAMA SHARANA SHARMA | GP FOR REVENUE GP FOR LAND ACQUISITION (AP) | WEST GODAVARI |
| 58 | WP/13982/2020 IA 1/2020 Direction Petition | M. SHANTHI RAMUDU . Vs THE GOVT OF A.P | DEVI PRASAD MANGALAPURI | GP FOR LAND ACQUISITION (AP) | KURNOOL |

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| 59 | WP/15362/2020 IA 1/2020 Stay Petition IA 1/2021 Vacate Stay Petition | M.VENKATA SAI KIRAN Vs STATE OF ANDHRA PRADESH | P NARASIMHULU | GP FOR REVENUE CH SIVA REDDY | CHITTOOR |
| 60 | WP/18334/2020 IA 1/2020 Direction Petition | T.SURENDRANADH REDDY Vs STATE OF ANDHRA PRADESH | C SUBODH | GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV | SPS NELLORE |
| 61 | WP/21988/2020 IA 1/2020 Direction Petition IA 1/2021 Implead Petition IA 1/2023 L R Petition | DASARI GANGADHARA RAO Vs STATE OF ANDHRA PRADESH | NIMMAGADDA REVATHI | GP FOR LAND ACQUISITION SIVA SANKARA RAO BORRA | WEST GODAVARI |
| 62 | WP/21999/2020 IA 1/2020 Direction Petition IA 1/2021 Implead Petition IA 1/2022 Additional Material Petition | PADALA VARALAXMI Vs STATE OF ANDHRA PRADESH | NIMMAGADDA REVATHI | CH VIDYASAGAR GP FOR LAND ACQUISITION SIVA SANKARA RAO BORRA | WEST GODAVARI |
| 63 | WP/22311/2020 IA 1/2020 Direction Petition | MANGILIPUDI KAMALAMMA Vs THE STATE OF ANDHRA PRADESH | MADHAVA RAO NALLURI | GP FOR LAND CEILING (AP) GP FOR REVENUE (AP) | PRAKASAM |
| 64 | WP/23259/2020 IA 1/2020 Direction Petition IA 2/2020 Stay Petition IA 3/2022 Extension Petition IA 1/2023 Extension Petition IA 2/2023 Extension Petition | SRI. TULLURU SUDHAKAR RAO Vs THE GOVERNMENT OF AP | P V A PADMANABHAM | GP FOR REVENUE GP FOR LAND ACQUISITION (AP) | PRAKASAM |
| 65 | WP/4120/2021 IA 1/2021 Direction Petition | CHINTAM REDDY PEDDA NARASA REDDY Vs STATE OF ANDHRA PRADESH | E V V S RAVI KUMAR | GP FOR IRRI AND CAD (AP) GP FOR LAND ACQUISITION S LAKSHMINARAYANA REDDY | YSR KADAPA |
| 66 | WP/4852/2021 IA 1/2021 Direction Petition | KANDULA SIVA REDDY Vs THE STATE OF ANDHRA PRADESH | V R REDDY KOVVURI | GP FOR REVENUE GP FOR LAND ACQUISITION R2 R3 R4 UNSERVED, | YSR KADAPA |
| 67 | WP/5154/2021 IA 1/2021 Direction Petition IA 2/2024 Implead Petition | PALLETI JAGADEESH Vs THE STATE OF ANDHRA PRADESH | SRINIVASA RAO BODDULURI | GP FOR REVENUE GP FOR LAND ACQUISITION | VISAKHAPATNAM |
| 68 | WP/5187/2021 IA 1/2021 Direction Petition IA 1/2024 Leave Petition | PERLA KOMITAMMA Vs THE STATE OF ANDHRA PRADESH | SRINIVASA RAO BODDULURI | GP FOR REVENUE GP FOR LAND ACQUISITION (AP) | VISAKHAPATNAM |
| 69 | WP/5784/2021 | A. VENKATA SUBBAMMA @ A. RAMULAMMA Vs THE STATE OF ANDHRA PRADESH | SODUM ANVESHA | GP FOR LAND ACQUISITION | YSR KADAPA |
| 70 | WP/7081/2021 IA 1/2021 Direction Petition | SANKA BABU NAGENDRA SAI ALIAS SAIBABU Vs THE DISTRICT COLLECTOR | JOGESWARA RAO KANCHIBHOTIA | GP FOR LAND ACQUISITION P DURGA PRASAD SC FOR APSRTC | GUNTUR |

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| 71 | WP/11377/2021 IA 1/2021 Direction Petition | ANDURI RAM PRASAD REDDY Vs STATE OF ANDHRA PRADESH | E V V S RAVI KUMAR | GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV S M SUBHANI (SC FOR ACB AND SPL PP) S LAKSHMINARAYANA REDDY | YSR KADAPA |
| 72 | WP/12856/2021 IA 1/2021 Direction Petition | CHUKKA NARASAMMA (DIED) Vs THE STATE OF ANDHRA PRADESH | CH C KRISHNA REDDY | GP FOR LAND ACQUISITION | YSR KADAPA |
| 73 | WP/15622/2021 IA 1/2021 Direction Petition | CHALLA VASUNDARAMMA Vs STATE OF ANDHRA PRADESH | E V V S RAVI KUMAR | GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION (AP) | YSR KADAPA |
| 74 | WP/18363/2021 IA 1/2021 Direction Petition | JINKA THIRUPALAIH (DIED) Vs THE STATE OF ANDHRA PRADESH | THATHIREDDY ASHOK SRIVASTAVA | GP FOR REVENUE GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION | KURNOOL |
| 75 | WP/19131/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition IA 3/2021 Direction Petition IA 4/2021 Vacate Stay Petition | MANDA LAKSHMI Vs THE STATE OF ANDHRA PRADESH | M SOLOMON RAJU | ADDL ADVOCATE GENERAL (AP) GP FOR LAND ACQUISITION | EAST GODAVARI |
| 76 | WP/20396/2021 IA 1/2021 Direction Petition | T. SUSEELAMMA Vs THE STATE OF ANDHRA PRADESH | V VINOD K REDDY | GP FOR LAND ACQUISITION | CHITTOOR |
| 77 | WP/29405/2021 | BANKAPALLI RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH | M V V R SATYANARAYANA | GP FOR REVENUE GP FOR LAND ACQUISITION | VISAKHAPATNAM |
| 78 | WP/2566/2022 IA 1/2022 Direction Petition IA 1/2023 Direction Petition IA 2/2023 Leave Petition IA 1/2024 Leave Petition WP/11399/2020 WP/11647/2020 | GIRIJA Vs THE STATE OF ANDHRA PRADESH | K RAMAMOHAN | GP FOR ROADS BUILDINGS S S VARMA (SC FOR NHAI) PADMA RAO G S LAKKARAJU | CHITTOOR |
| 79 | WP/11399/2020 IA 1/2020 Direction Petition IA 1/2024 Vacate Stay Petition IA 2/2024 Leave Petition | M.REDDERPPA Vs THE STATE OF ANDHRA PRADESH | V R REDDY KOVVURI | GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION (AP) PADMA RAO G S LAKKARAJU | CHITTOOR |
| 80 | WP/11647/2020 IA 1/2020 Stay Petition IA 1/2022 Extension Petition IA 1/2024 Vacate Stay Petition IA 2/2024 Leave Petition | M REDDERPPA Vs THE STATE OF ANDHRA PRADESH | V R REDDY KOVVURI | GP FOR ROADS BUILDINGS GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION (AP) PADMA RAO G S LAKKARAJU | CHITTOOR |

ADMISSION - RIGHT TO INFORMATION ACT

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| 81 | WP/11907/2021 IA 1/2021 Direction Petition IA 2/2021 Suspension Petition | B. SEVYA NAIK Vs THE STATE INFORMATION COMMISSIONER | A V S LAXMI | SATHEESH KUMAR EERLA GP FOR HOME GP FOR SOCIAL WELFARE | YSR KADAPA |
| 82 | WP/14442/2022 IA 1/2022 Direction Petition | DR L RAJANEESH BABU Vs ANDHRA PRADESH INFORMATION COMMISSIONER | ARUN SHOWRI G | C.PANINI SOMAYAJI GP FOR MED HEALTH AND FAMILY WELFARE | KURNOOL |
| 83 | WP/18659/2022 IA 1/2022 Direction Petition | SAMALA LAKSHMANA Vs THE STATE OF ANDHRA PRADESH | G VENKATESWARLU | GP FOR GENERAL ADMINISTRATION SATHEESH KUMAR EERLA GP FOR REVENUE | SPS NELLORE |
| 84 | WP/31618/2022 IA 1/2022 Direction Petition | ALLURU JAGAPATHI Vs THE STATE OF ANDHRA PRADESH | G VENKATESWARLU | GP FOR REVENUE R2 R3 UNSERVED, | SPS NELLORE |
| 85 | WP/31570/2023 IA 1/2023 Direction Petition | GUNISETTY SAVITHRI Vs ANDHRA PRADESH INFORMATION COMMISSION | P L NARASIMHA RAO | M SIVA JYOTHI | YSR KADAPA |
| 86 | WP/4515/2024 IA 1/2024 Direction Petition | SINGADI SRINIVASULU Vs THE STATE OF ANDHRA PRADESH | NAMBURI SREEMANNARAYANA | GP FOR REVENUE VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT GP FOR IRRIGATION COMM AREA DEV | ANANTAPUR |
| INTERLOCUTORY | | | | | |
| 87 | WP/38497/2014 IA 1/2014(WPMP 48191/2014) Suspension Petition | THE PUBLIC INFORMATION OFFICER Vs A.P. INFORMATION COMMISSION | ANUP KOUSHIK KARAVADI | | PRAKASAM |
| 88 | WP/2248/2020 IA 1/2020 Suspension Petition IA 1/2023 Direction Petition | DODDAPANENI RAMESH Vs STATE OF ANDHRA PRADESH | SRINIVASA RAO BODDULURI | GP FOR SOCIAL WELFARE (AP) K S MURTHY PONNADA SREE VYAS GP FOR REVENUE (AP) | GUNTUR |
| 89 | WP/4655/2020 IA 1/2020 Direction Petition | SYED RAHAMATHULLAH KHADRI Vs THE STATE OF AP | SRINIVASA RAO NARRA | GP FOR REVENUE (AP) GP FOR REGISTRATION AND STAMPS (AP) SHAIK KARIMULLAH (SC FOR WAKF BOARD RAYALASEEMA) MD SHARFUDDIN | KURNOOL |
| 90 | WP/6255/2020 IA 1/2020 Direction Petition IA 2/2020 Suspension Petition | K.PURUSHOTTAM REDDY Vs STATE OF ANDHRA PRADESH | S PRANATHI | GP FOR LAW LEGISLATIVE AFFAIRS (AP) | CHITTOOR |
| 91 | WP/19328/2020 IA 1/2020 Direction Petition IA 1/2021 Fix an Early Date IA 1/2022 Implead Petition IA 3/2023 Additional Material Petition IA 4/2023 Miscellaneous Petition IA 1/2024 Permission Petition | D BHUSHANAMMA Vs THE STATE OF ANDHRA PRADESH | YENUMULA KIRAN KUMAR | GP FOR REVENUE DEVI PRASAD MANGALAPURI R7 R9 UNSERVED, | CHITTOOR |
| 92 | WP/27774/2021 IA 1/2021 Direction Petition | CHIMAKURTHI SITAMMA Vs STATE OF ANDHRA PRADESH | M VIDYAVATHI | GP FOR REVENUE GP FOR REGISTRATION AND STAMPS (AP) GP FOR ENDOWMENTS | PRAKASAM |

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| 93 | WP/24524/2022 IA 1/2022 Suspension Petition | ALLU SATHYA SRINIVAS Vs STATE OF ANDHRA PRADESH | KONA N.D.V.RAMANA RAO | GP FOR REVENUE ADDL ADVOCATE GENERAL | VISAKHAPATNAM |
| 94 | WP/18498/2023 IA 1/2023 Stay Petition IA 2/2023 Permission Petition IA 3/2023 Vacate Stay Petition IA 5/2023 Vacate Stay Petition | SRI LAKSHMI PRASANNA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH | C SUBODH | GP FOR MINES AND GEOLOGY P DURGA PRASAD GP FOR MINES AND GEOLOGY (AP) | KRISHNA |

FINAL HEARING

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| 95 | WP/33579/2022 IA 1/2022 Stay Petition WP/4860/2022 WP/9054/2022 WP/18279/2022 WP/32829/2022 | RAVURI KISHORE Vs THE STATE OF ANDHRA PRADESH | P A SESHU | GP FOR REVENUE ADDL ADVOCATE GENERAL GP FOR LAND CEILING | KRISHNA |
| 96 | WP/4860/2022 | SRI LAKSHMI MODERN RICE MILLS Vs THE STATE OF ANDHRA PRADESH | N BHARATH SIMHA REDDY | ADDL ADVOCATE GENERAL | KRISHNA |
| 97 | WP/9054/2022 | SRI LAKSHMI MODERN RICE MILL Vs THE STATE OF ANDHRA PRADESH | N BHARATH SIMHA REDDY | ADDL ADVOCATE GENERAL (AP) | KRISHNA |
| 98 | WP/18279/2022 IA 1/2022 Stay Petition | RAVURI KISHORE Vs THE STATE OF ANDHRA PRADESH | P A SESHU | GP FOR REVENUE ADDL ADVOCATE GENERAL | KRISHNA |
| 99 | WP/32829/2022 IA 1/2022 Suspension Petition IA 1/2024 Leave Petition | SRI LAKSHMI MODERN RICE MILL Vs THE STATE OF ANDHRA PRADESH | N BHARATH SIMHA REDDY | ADDL ADVOCATE GENERAL (AP) | KRISHNA |

FOR ADMISSION (SA MATTERS)

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| 100 | SA/234/2024 | SHAIK AKBAR Vs INUKONDA MUNI RAMAIAH | MD ABDUL MATEEN QURESHI | SIVAPRASAD REDDY VENATI | SPS NELLORE |
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FOR HEARING

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| 101 | WP/2098/2020 IA 1/2020 Direction Petition IA 1/2023 Direction Petition IA 2/2023 Direction Petition | B. HANUMANTHU Vs THE STATE OF ANDHRA PRADESH | KALYAN C R | GP FOR REVENUE (AP) GP FOR LAND ACQUISITION (AP) | KURNOOL |
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SPECIALLY IDENTIFIED CASES

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| 102 | WP/22213/2008 IA 2/2009(WPMP 11518/2009) Direction Petition IA 1/2023 Leave Petition WP/8735/2009 WP/14284/2009 | SMT. GANAPA (METTU) KRISHNA KUMARI Vs GOVERNMENT OF ANDHRA PRADESH REP. BY ITS PRINCIPAL | VEDULA SRINIVAS | ADDL ADVOCATE GENERAL (AP) V S R ANJANEYALU DEEPAK BHATTACHARJEE ("NOTE CASE") | GUNTUR |
| 103 | WP/8735/2009 IA 2/2009(WPMP 11436/2009) Direction Petition | SMT.GANAPA (METTU) KRISHNA KUMARI Vs GOVERNMENT OF ANDHRA PRADESH REPRESENTED BY ITS | VEDULA SRINIVAS | ADDL ADVOCATE GENERAL (AP) V S R ANJANEYALU | GUNTUR |

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| 104 | WP/14284/2009 IA 1/2009(WPMP 18725/2009) Fix an Early Date | A. BALA SUDHAKARA SASTRY Vs THE GOVERNMENT OF ANDHRA PRADESH | V S R ANJANEYALU | ADDL ADVOCATE GENERAL (AP) VEDULA SRINIVAS | GUNTUR |
| 105 | WP/33146/2014 IA 1/2014(WPMP 41468/2014)-Direction Petition | MRS. PARVEEN ASGAR MEHDI (PARVEEN ZAFAR HOSAIN) Vs THE STATE OF ANDHRA PRADESH | MRS.PARVEEN ASGAR MEHDI(PARVEEN ZAFAR HOSAIN) | GP FOR REVENUE (AP) K.MADHAVA REDDY (SC FOR GVMC) ADDL ADVOCATE GENERAL | VISAKHAPATNAM |

COURT NO. 2
THE HONOURABLE SRI JUSTICE B KRISHNA MOHAN

To be Heard on Friday The 26th day of April 2024(AT 10:30 AM -PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------|-----------------------------------------------------------|------------------------------------------------------------------|---------------|
| <u>ADMISSION (A P S E B)</u> | | | | | |
| 1 | WP/9869/2024 IA 1/2024 Suspension Petition | A VARA LAKSHMI Vs THE STATE OF ANDHRA PRADESH | RAJENDRA C | GP FOR ENERGY (AP) | CHITTOOR |
| 2 | WP/9874/2024 IA 1/2024 Suspension Petition | G SRINIVASULU Vs THE SOUTHERN POWER DISTRIBUTION COMPANY OF AP LTD | V VENKATA MAYUR | | CHITTOOR |
| <u>ADMISSION (OTHER SUBJECTS)</u> | | | | | |
| 3 | WP/9822/2024 IA 1/2024 Direction Petition | BHARATHA CHAITANYA YUVAJANA PARTY Vs THE ELECTION COMMISSION OF INDIA | UMESH CHANDRA P V G | GP FOR HOME GP FOR GENERAL ADMINISTRATION | GUNTUR |
| 4 | WP/9871/2024 IA 1/2024 Direction Petition | CITIZENS FOR DEMOCRACY Vs THE ELECTION COMMISSION OF INDIA | N ASHWANI KUMAR | | GUNTUR |
| 5 | WP/9901/2024 IA 1/2024 Suspension Petition | KOTHURI SRINIVASA VARA PRASAD Vs THE BAR COUNCIL OF INDIA | PRASAD BABU MOGALATHURTI | | EAST GODAVARI |
| <u>ADMISSION (SOCIAL WELFARE)</u> | | | | | |
| 6 | WP/9823/2024 IA 1/2024 Direction Petition | R K INFRA PROJECTS FIRM Vs THE STATE OF ANDHRA APRADESH | RAMBABU KOPPINEEDI | GP FOR SOCIAL WELFARE (AP) GP FOR FINANCE PLANNING (AP) | VISAKHAPATNAM |
| 7 | WP/9890/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition IA 3/2024 Suspension Petition | GAVIREDDY SANYASAMMA Vs THE STATE OF AP | N ASHWANI KUMAR | GP FOR SOCIAL WELFARE (AP) GP FOR REVENUE (AP) | VISAKHAPATNAM |
| <u>ADMISSION(WAKF BOARD)</u> | | | | | |
| 8 | WP/9763/2024 IA 1/2024 Direction Petition | VADDE RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH | Y BALAJI | | KURNOOL |
| <u>ADMISSION (CENTRAL GOVT.)</u> | | | | | |
| 9 | WP/9751/2024 IA 1/2024 Direction Petition | THE CENTRAL BUREAU OF INVESTIGATION (CBI) Vs THE DEPUTY DIRECTOR GENERAL | JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) | | VISAKHAPATNAM |
| 10 | WP/9775/2024 IA 1/2024 Direction Petition | GONUGUNTLA SURYA NARAYANA Vs THE UNION OF INDIA | N RANGA REDDY | GP FOR HOME | ANANTAPUR |
| 11 | WP/9793/2024 IA 1/2024 Suspension Petition | M/S.MOUNT DIOS EDUCATIONAL SOCIETY Vs THE RESERVE BANK OF INDIA | C SINDHU KUMARI | | KRISHNA |

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| 12 | WP/9799/2024 IA 1/2024 Suspension Petition | VIJAYA NIRMALA MUTHAMSETTY Vs THE RESERVE BANK OF INDIA | C SINDHU KUMARI | | KRISHNA |
| 13 | WP/9800/2024 IA 1/2024 Suspension Petition | M/S.PRIYADARSHINI EDUCATIONAL SOCIETY Vs THE RESERVE BANK OF INDIA | C SINDHU KUMARI | | KRISHNA |
| 14 | WP/9839/2024 IA 1/2024 Direction Petition | BODDU TULASIRAM Vs THE UNION OF INDIA | KANAKALA DEVI PRASANNAKUMAR | GP FOR HOME | KRISHNA |
| <u>ADMISSION (CORPORATION)</u> | | | | | |
| 15 | WP/9860/2024 IA 1/2024 Direction Petition | M V A SURYA PRAKASH Vs THE STATE OF ANDHRA APRADESH | MADHAVA RAO NALLURI | GP FOR HOME GP FOR FINANCE PLANNING | KRISHNA |
| 16 | WP/9862/2024 IA 1/2024 Direction Petition | MAVULURI RAJU Vs THE UNION OF INDIA | B S N NAIDU | | KRISHNA |
| <u>ADMISSION (ROADS & BUILDINGS)</u> | | | | | |
| 17 | WP/9825/2024 IA 1/2024 Direction Petition | SRI RAMA LINGESWARA CONSTRUCTIONS Vs THE STATE OF ANDHRA APRADESH | SURESH KUMAR REDDY KALAVA | | ANANTAPUR |
| <u>FOR ADMISSION (CRP MATTERS)</u> | | | | | |
| 18 | CRP/859/2024 IA 1/2024 Stay Petition | KAKARLA SRINIVAS Vs JALLIPALLI SRINIVASA RAO | T V JAGGI REDDY | | WEST GODAVARI |
| 19 | CRP/861/2024 IA 1/2024 Stay Petition | EEDUPUGANTI SOWJANYA Vs EEDUPUGANTI SUNEEL BABU | MANGENA SREE RAMA RAO | | WEST GODAVARI |
| 20 | CRP/880/2024 IA 1/2024 Condone Delay Petition | CHEBOLUTRINADHUDU Vs CHEBOLU APPA RAO | ANIL KUMAR DASARI | | EAST GODAVARI |
| 21 | CRP/897/2024 IA 1/2024 Stay Petition | VALAVALA RAMA KRISHNA RAO @ RAMAKRISHNA Vs GUNDA JAYA PRAKASH NAIDU | KORIBILLI SANDEEP | | WEST GODAVARI |
| <u>FOR ADMISSION (SA MATTERS)</u> | | | | | |
| 22 | SA/256/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Injunction Petition | MULLAGIRI NAGA RATNAM Vs MARINALA EDWIN PASTIN | NIMMAGADDA REVATHI | | WEST GODAVARI |
| 23 | SA/262/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Condone Delay in Rep IA 3/2024 Dispense with Petition IA 4/2024 Suspension Petition | A.P.STATE WAKF BOARD Vs CHEVURI RAMA RAO | S ARIFULLAH (SC FOR AP WAQF BOARD) | | WEST GODAVARI |

COURT NO. 2**THE HONOURABLE SRI JUSTICE B KRISHNA MOHAN****To be Heard on Friday The 26th day of April 2024(AFTER MOTION LIST- PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
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| FOR COMPLIANCE | | | | | |
| 24 | CC/5844/2023 IA 1/2023 Dispense with Petition | MOHAMMAD IRSHAD ALI Vs Y.SRI LAKSHMIAS | VINEETH APPASANI | S NISCHALA REDDY MANOHAR REDDY MALLASANI | WEST GODAVARI |
| 25 | CC/6153/2023 IA 1/2023 Dispense with Petition | A MALLA KONDA REDDY Vs SRI LAKSHMI IAS | KUMARA RATNAM TENNETI | B S SHIVAJI S NISCHALA REDDY KASA JAGANMOHAN REDDY RR 2 AND 4 NOTICE SERVED. | KRISHNA |
| FOR ADMISSION (CRP MATTERS) | | | | | |
| 26 | CRP/2604/2023 IA 1/2023 Stay Petition | NALLA NAGESWARA RAO Vs BHUPATHI SRINIVASA RAO | A RADHAKRISHNA | YASWANTH GADE D V V S S N H BHUJANGA RAO R1 UNSERVED,Memo proof of service filed vide USR.NO.127004 Of23,r2 - app by m/s.D.V.S.S.N.H.Bhujangara o.(adv). | WEST GODAVARI |
| 27 | CRP/2792/2023 IA 1/2023 Stay Petition | TEEGAVARAPU VENKATESWARA RAO Vs GANDHAM VENKATESWARA RAO | SAI GANGADHAR CHAMARTY | | WEST GODAVARI |
| 28 | CRP/2817/2023 | KANITHI KRISHNA Vs SRI KANITHI BUJJI | NIMMAGADDA REVATHI | R1 R2 R3 R4 R5 R6 R7 R8 UNSERVED,Memo proof of service filed vide USR.NO.130311 of 23. | WEST GODAVARI |
| 29 | CRP/2879/2023 IA 1/2023 Stay Petition CRP/2572/2023 | TALLAPUDI CHURCH OF CHRIST CHARITABLE TRUST Vs FLEMING CHARITABLE TRUST BEING | S SREERAMACHANDRA MURTHY | I BALA SUBRAHMANYAM | WEST GODAVARI |
| 30 | CRP/2572/2023 IA 1/2023 Stay Petition | TALLAPUDI CHURCH OF CHRIST CHARITABLE TRUST Vs FLEMING CHARITABLE TRUST | S SREERAMACHANDRA MURTHY | I BALA SUBRAHMANYAM | WEST GODAVARI |
| 31 | CRP/2917/2023 IA 1/2023 Appointment of Commissioner IA 2/2023 Stay Petition | YELLAMBHOTLA NAGA MALLESWARI Vs TURAGA PURNA SESHA CHANDRIKA | Y.S.VIJAYA PRATAP | DASAKA MURALI KRISHNA | WEST GODAVARI |
| 32 | CRP/2953/2023 IA 1/2023 Stay Petition | TATINA KASI VISWESWARA RAO Vs MUTYALA JAGGA RAO | RAMA MURTY P V S A | SANDHYA DEEPTHI MADDALA | WEST GODAVARI |

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| 33 | CRP/3108/2023 IA 1/2023 Stay Petition | THE VASISTA EDUCATIONAL SOCIETY Vs SATRASALA INDIRA VANI | SARASCHANDRA BABU JAKKAMSETTY | D V V S S N H BHUJANGA RAO SRI VIJAY MATHUKUMILLI R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 R16 R17 R18 R19 R20 R21 R22 R23 R24 R25 R26 R27 R28 R29 R30 R31 R32 R33 R34 R35 R36 R37 R38 R39 R40 R41 R42 R43 R44 R45 R46 R47 R48 R49 R50 R51 R52 R53 R54 R55 R56 R57 R58 R59 R60 R61 R62 R63 R64 R65 R66 R67 R68 R69 R70 R71 R72 R73 R74 R75 R76 R77 R78 R79 R80 R81 R82 R83 R84 R85 UNSERVED,memo proof of service filed vide USR.NO.134437 OF 23. | WEST GODAVARI |
| 34 | CRP/3150/2023 IA 1/2023 Stay Petition | GOGILAMANDA SHALEM RAJU Vs GOGULAMANDA CHIRANJEEVI | D V V S S N H BHUJANGA RAO | DASARI S V V S V PRASAD R2 UNSERVED,r1 -App by m/s.Dasari S.V.V.S.V.Prasad (adv),memo proof of service filed vide USR.NO.9538 of 24. | WEST GODAVARI |
| 35 | CRP/3177/2023 IA 1/2023 Direction Petition CRP/3178/2023 | GRANDHI SRI VENKATA AMARENDRA Vs SRI PERLA VEERA VENKATA POTHU KRISHNA RAO @ AMBICA KRISHNA | G RONALD RAJU | M SRI ATCHYUT memo proof of service filed vide USR.NO.354 OF 24, RR1TO6 -App by m/s.M.Sri Atchyut (adv). | WEST GODAVARI |
| 36 | CRP/3178/2023 IA 1/2023 Direction Petition | GRANDHI KODANDA RAMA NAGA VENKATA ANASUYA AMBICA DEVI Vs SRI PERLA VEERA VENKATA POTHU KRISHNA RAO @ AMBICA KRISHNA | G RONALD RAJU | M SRI ATCHYUT | WEST GODAVARI |
| 37 | CRP/3256/2023 IA 1/2023 Stay Petition | MUDUNURI VENKATA SATYANARAYANA RAJU Vs THE STATE OF ANDHRA PRADESH | K SARVA BHOUMA RAO | | WEST GODAVARI |
| 38 | CRP/3276/2023 IA 1/2023 Stay Petition | PASUMARTHI BULLEMMMA (DIED) Vs GADDE VARA LAKSHMI | VUYYURU LAKSHMANA RAO | | WEST GODAVARI |
| 39 | CRP/208/2024 IA 1/2024 Stay Petition | GANISSETTE SURYA CHANDRA RAO Vs LAND ACQUISITION OFFICER | G V RAJENDRA PRASAD | KANUKOLANU SRI SAI SANJAY R3 UNSERVED,memo proof of service filed vide USR.NO.19821 of 24. | WEST GODAVARI |
| 40 | CRP/513/2024 IA 1/2024 Direction Petition | INDUGAPALLI SRINIVASA RAO Vs PADALA BRAHMA REDDY | K V L NARASIMHA RAO | V MALLIK | WEST GODAVARI |
| 41 | CRP/517/2024 IA 1/2024 Stay Petition | CHITTULURI PAVAN KUMAR Vs PUVVADA RAMANJANEYULU(DIED) | K SARVA BHOUMA RAO | | WEST GODAVARI |
| 42 | CRP/565/2024 IA 1/2024 Stay Petition | EAMANI BHASKARA RAMANA @ RAMAM Vs EMANI SIREESHA | M RADHAKRISHNA | SUBRAHMANYAM KURELLA R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 R16 R17 R18 UNSERVED, | WEST GODAVARI |

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| 43 | CRP/608/2024 IA 1/2024 Stay Petition | MOHAMMAD LIYAKATHULLA KHAN Vs KASA VIJAYA PEDDI LAKSHMI | K JYOTHI PRASAD | | WEST GODAVARI |
| 44 | CRP/630/2024 IA 1/2024 Stay Petition | CHELAMKURI SARASWATHI VANI Vs TANNIDI RAMA VAISHNAVI | POLISETTY RADHA KRISHNA | SRINIVAS KARRA | WEST GODAVARI |
| 45 | CRP/693/2024 IA 1/2024 Stay Petition | CHILAPARAPU BHASKARA VEERA SWAMY Vs CHILAPARAPU GANESWARA RAO | P RAJESH BABU | | WEST GODAVARI |

FOR ADMISSION (SA MATTERS)

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| 46 | SA/457/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Direction Petition | KARTAKULA NAGAMANI Vs KANDIKATLA VENKATA RAO | RAMA MURTY P V S A | A VEERASWAMY | WEST GODAVARI |
| 47 | SA/598/2023 | SRI KESAVA SWAMY VARI DEVASTHANAM Vs VAGWALA SATYANARAYANA | PULIPATI RADHIKA | | WEST GODAVARI |
| 48 | SA/69/2024 IA 1/2024 Stay Petition | VEERA GOPI MANOHAR Vs ANUPOJU MOHAN RATNAM | YASWANTH GADE | | WEST GODAVARI |
| 49 | SA/158/2024 IA 1/2024 Dispense with Petition IA 2/2024 Injunction Petition | SRI VARDHANAPU SUNDARA RAO Vs SRI MEDIDI JAKRAIAH | G RONALD RAJU | | WEST GODAVARI |
| 50 | SA/195/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition | RAMANUJAM NAGESWARA RAO Vs AKULA SAIDAMMA | C VENKAI AH | SRINIVAS MANCHANAPALLI | WEST GODAVARI |
| 51 | SA/210/2024 IA 1/2024 Stay Petition | PENMETSA SURESH RAJU Vs VEGESNA ATCHAMMA | T V S PRABHAKARA RAO | | WEST GODAVARI |
| 52 | SA/211/2024 | JANGALA BAPIRAJU Vs CHEEDE GARAVALLAMMA | K L N SWAMY | | WEST GODAVARI |

FOR ADMISSION (CC MATTERS)

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| 53 | CC/5897/2023 | C V RAMANAPPA Vs P ARUN KUMAR | S KRISHNA REDDY | NARASIMHA REDDY. G . L | ANANTAPUR |
| 54 | CC/6264/2023 CC/6257/2023 CC/6258/2023 CC/6262/2023 CC/6263/2023 CC/6298/2023 | SANA RAMANAMMA Vs SRI SHASHI BHUSHAN KUMAR IAS | P SRIDHAR REDDY | S SIVA KUMARI S NISCHALA REDDY S SRAVANA SANDHYA | SPS NELLORE |
| 55 | CC/6257/2023 | MALLALA NARAI AH Vs SRI SHASHI BHUSHAN KUMAR IAS | P SRIDHAR REDDY | S SIVA KUMARI S NISCHALA REDDY S SRAVANA SANDHYA | SPS NELLORE |
| 56 | CC/6258/2023 | THALLAPALLI NARAPA REDDY Vs SRI SHASHI BHUSHAN KUMAR IAS | P SRIDHAR REDDY | S SIVA KUMARI S NISCHALA REDDY S SRAVANA SANDHYA | SPS NELLORE |

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| 57 | CC/6262/2023 | SHAIK MAHABOABI Vs SRI SHASHI BHUSHAN KUMAR L.A.S. | P SRIDHAR REDDY | S SIVA KUMARI S NISCHALA REDDY S SRAVANA SANDHYA | SPS NELLORE |
| 58 | CC/6263/2023 | AKULA PENCHA REDDY Vs SRI SHASHI BHUSHAN KUMAR I.A.S. | P SRIDHAR REDDY | S SIVA KUMARI S NISCHALA REDDY S SRAVANA SANDHYA | SPS NELLORE |
| 59 | CC/6298/2023 | NARRE RATNAIAH Vs SRI SHASHI BHUSHAN KUMAR IAS | P SRIDHAR REDDY | S SIVA KUMARI S NISCHALA REDDY S SRAVANA SANDHYA | SPS NELLORE |
| 60 | CC/6498/2023 IA 1/2023 Dispense with Petition | M/ S RMN INFRASTRUCTURES LTD Vs SRI Y SRI LAKSHMI IAS | BATHALA RAMESH | SRINIVASULA REDDY KOMMASANI | SPS NELLORE |
| 61 | CC/6540/2023 | KOMMATHOTI YELAMANDA Vs SIVA SHANKAR LOTHETI IAS | VENKATESWARLU KOLLA | KIRAN TIRUMALASETTI | GUNTUR |
| 62 | CC/6595/2023 IA 1/2023 Dispense with Petition IA 1/2024 Implead Petition | KEDARSETTI VENKATA SURYANARAYANA Vs M SATYANARAYANA | P VIVEK | T N M RANGA RAO SR NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND RPAD ARE NOT YET RETURNED. | EAST GODAVARI |
| 63 | CC/6620/2023 | KONERU VIJAYA SANKAR Vs SHRI S DILLI RAO IAS(STRUCK OFF) | S.RAJA SEKHAR Kashyap | P SUBASH | KRISHNA |
| 64 | CC/6751/2023 | NELATUR SOMASHEKAR Vs SHRI E. DHARMA REDDY | CH VENKAT RAMAN | S N CHIDAMBARA SASTRY R 2 NOTICE SERVED. | CHITTOOR |
| 65 | CC/334/2024 IA 1/2024 Dispense with Petition | KARAMPUDI CHENNAKESAVA RAO Vs S.SATYNARAYANA I.A.S. | V SURYA KIRAN KUMAR | 03732 B S SHIVAJI | GUNTUR |
| 66 | CC/336/2024 IA 1/2024 Dispense with Petition | SRI E. BABU RAO Vs SRI SHAN MOHAN SHANGLI I.A.S. | M RAVINDRA | . | CHITTOOR |
| 67 | CC/1567/2024 | SK MEHABUBJAAN Vs KHAJA ALTAF HUSSAIN | O VENKATA RAJU | | SPS NELLORE |
| 68 | CC/1677/2024 | BALAGAM SRIRAM Vs P RAJA BABU | T VISHNU TEJA | RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE KRISHNA AND RPAD ARE NOT YET RETURNED | KRISHNA |
| 69 | CC/1689/2024 IA 1/2024 Dispense with Petition | M/S SRI RAMA ENGINEERING CORPORATION Vs SRI LAKSHMI | P NARAHARI BABU | R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND RPAD ARE NOT YET RETURNED | EAST GODAVARI |
| 70 | CC/1701/2024 | P.CHARUMATHI DEVI Vs SRI.S.SATYA NARAYANA IAS | PRASAD BABU MOGALATHURTI | R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE CHITTOOR AND RPAD ARE NOT YET RETURNED | CHITTOOR |

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| 71 | CC/1737/2024 | BAYINA LAXMI DASU Vs SIVA NARAYANA | V SAI KUMAR | SR NOTICE SENT THROUGH THE DISTRICT JUDGE VSKP AND RPAD ARE NOT YET RETURNED | VISAKHAPATNAM |
| 72 | CC/1738/2024 | PILLA NAGAMANI Vs SIVA NARAYANA | V SAI KUMAR | SR NOTICE SENT THROUGH THE DISTRICT JUDGE VSKP AND RPAD ARE NOT YET RETURNED | VISAKHAPATNAM |
| 73 | CC/1739/2024 | A.BHAGYALAKSHMI Vs SIVA NARAYANA | V SAI KUMAR | SR NOTICE SENT THROUGH THE DISTRICT JUDGE VSKP AND RPAD ARE NOT YET RETURNED | VISAKHAPATNAM |
| 74 | CC/1740/2024 | PILLA SRIMANNARAYANA Vs SIVA NARAYANA | V SAI KUMAR | SR NOTICE SENT THROUGH THE DISTRICT JUDGE VSKP AND RPAD ARE NOT YET RETURNED | VISAKHAPATNAM |
| 75 | CC/1972/2024 | TANGUDU APPA RAO Vs SRI RAJAT BHARGAVA I.A.S. | R V MALLIKARJUNA RAO | | SRIKAKULAM |
| 76 | CC/2119/2024 IA 1/2024 Dispense with Petition | GANDHAM SUBBA RAO Vs SRI SHAMSHEER SINGH RAWAT IAS | BATHALA RAMESH | | GUNTUR |
| FOR HEARING | | | | | |
| 77 | CC/1348/2022 WP/20596/2020 | ROKKAM SURYA KAMARI Vs SRI R.KARIKAL VALAVEN | VALLURU CHETAN SUSHEEL | K NAVEEN KUMAR YALLABANDI RAMATIRTHA KOTI REDDY IDAMAKANTI P SUBASH | WEST GODAVARI |
| 78 | WP/20596/2020 IA 1/2020 Direction Petition IA 2/2020 Amendment Petition IA 1/2021 Vacate Stay Petition IA 1/2024 Leave Petition | ROKKAM SURYA KAMARI Vs THE STATE OF ANDHRA PRADESH | VALLURU CHETAN SUSHEEL | GP FOR REVENUE YALLABANDI RAMATIRTHA KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN) | WEST GODAVARI |
| 79 | CC/5934/2023 | K.SRINIVASA RAO Vs B.SURESH KUMAR | B P RAJU | V K NAIDU | KRISHNA |
| 80 | WP/28463/2023 IA 1/2023-Suspension Petition IA 2/2023-Direction Petition IA 3/2023-Direction Petition IA 5/2023-Direction Petition IA 6/2023-Direction Petition IA 1/2024-Direction Petition | BELLAM RAVICHANDRA Vs UNION OF INDIA | N JEEVAN KUMAR | JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) "T" | PRAKASAM |

COURT NO. 21
THE HONOURABLE SRI JUSTICE K SURESH REDDY
THE HONOURABLE SRI JUSTICE B V L N CHAKRAVARTHI

To be Heard on Friday The 26th day of April 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(NO ADJOURNMENTS WILL BE GRANTED FOR FIRST 10 CASES IN FINAL HEARING MATTERS)
(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|---------------------------------------------|--------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------|----------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------|---------------|
| <u>FOR PRONOUNCEMENT OF JUDGMENT</u> | | | | | |
| 1 | CRLA/1115/2015 IA 1/2021 Bail (u/s 389(1)) CRLA/352/2020 | SARIDI NARASIMHA SWAMY @ CHINNA ANOTHER Vs THE STATE OF TELANGANA | K L N SWAMY | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 2 | CRLA/352/2020 | P P KUMAR Vs THE STATE OF AP | THULLURU NAGABHUSHANAM | PUBLIC PROSECUTOR (AP) | WEST GODAVARI |
| 3 | CRLA/473/2016 IA 2/2020 Bail (u/s 389(1)) IA 1/2023 Bail (u/s 389(1)) | CHAPPIDI SRINIVASA REDDY KADAPA DT & 3 OTRS. Vs THE STATE OF AP. REP PP. | SODUM ANVESHA Y RATNA PRABHA A GAYATRI REDDY | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
| <u>INTERLOCUTORY</u> | | | | | |
| 4 | CRLA/803/2018 IA 1/2018 Condone Delay Petition IA 1/2024 Bail (u/s 389(1)) | GUDETI SUBRAMANYAM Vs THE STATE OF A.P. | G VIJAYA SARADHI | PUBLIC PROSECUTOR (AP) IA 1/2018 ordered on 7/3/2018 | SPS NELLORE |
| 5 | CRLA/817/2018 IA 1/2018 Condone Delay Petition IA 2/2018 Bail (u/s 389(1)) IA 1/2024 Bail (u/s 389(1)) | KODURU SANTHOSHI Vs THE STATE OF A.P. | SANTHOSH KUMAR GANJA | PUBLIC PROSECUTOR (AP) IA 1/18 & IA 2/18 were disposed on 8/3/18 | VISAKHAPATNAM |
| 6 | CRLA/2853/2018 IA 1/2024 Bail (u/s 389(1)) | JAGGARAPU RAMBABU Vs THE STATE OF A.P. | SRINIVASA RAO NARRA LEGAL AID | PUBLIC PROSECUTOR (AP) | PRAKASAM |
| 7 | CRLA/3025/2018 IA 2/2024 Bail (u/s 389(1)) | KOTA RATNA REDDY Vs THE STATE OF ANDHRA PRADESH | Dr CHALLA SRINIVASA REDDY | PUBLIC PROSECUTOR (AP) Paper Book Prepared | GUNTUR |
| 8 | CRLA/664/2019 IA 1/2023 Bail (u/s 389(1)) IA 2/2023 Implead Petition | B.RAMA KRISHNA Vs STATE OF AP | SASANKA BHUVANAGIRI | PUBLIC PROSECUTOR (AP) K R J RAO Medical Report of Appellant received from Central Prison, Rajamahendravaram | GUNTUR |
| <u>FINAL HEARING</u> | | | | | |
| 9 | CRLA/467/2015 | KOMMURI BALAJI W.G.DT. Vs STATE OF AP. REP PP. | G VIVEKANAND LEGAL AID | PUBLIC PROSECUTOR (AP) Paper Book Prepared | WEST GODAVARI |
| 10 | CRLA/573/2015 | SHAIK MADARBI GUNTUR DT AND ANR. Vs SHAIK KHAJA SAHEB GUNTUR DT & 7 OTRS REP PP. | RAJA REDDY KONETI | RAMINENI SUDHEER PUBLIC PROSECUTOR (AP) Paper Book Prepared | GUNTUR |

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| 11 | CRLA/932/2015 | NANDYALA ARUNDHATHI KADAPA DIST. Vs SYED MAHABOOB SHAREEF @ SAHREEF KADAPA DIST. & 3 OTHERS | O KAILASHNATH REDDY | PUBLIC PROSECUTOR (AP) Paper Book Prepared | YSR KADAPA |
| 12 | CRLA/706/2015 | STATE OF AP. REP. PP. Vs K.SURYANARAYANA RANASHTALAM (V&M) & 2 OTRS. | PUBLIC PROSECUTOR (AP) | Paper Book Prepared | SRIKAKULAM |
| 13 | CRLA/900/2015 CRLA/245/2023 | SMT. BADI VENKATAPPAGARI NAGA LAKSHMI ANANTAPURAM. Vs STATE OF AP. REP PP AND 10 OTHERS. | MAHESWARA RAO KUNCHEAM | PUBLIC PROSECUTOR (AP) C SHARAN REDDY | ANANTAPUR |
| 14 | CRLA/245/2023 | THE STATE OF ANDHRA PRADESH Vs CHINNA ANKANNAGARI GANGAIAH @ PUTLURU GANGAIAH | PUBLIC PROSECUTOR (AP) | KOTHA VEERA NAGA PALLAVI | ANANTAPUR |
| 15 | CRLA/25/2016 | BATHULA NAGAMANI KRISHNA DIST. Vs P.P. HYD | N PAVAN KUMAR | PUBLIC PROSECUTOR (AP) Paper Book Prepared | KRISHNA |
| 16 | CRLA/884/2016 | KADALI KODANDARAMU @ RAMU AND ANOTHER Vs THE STATE OF A.P. | TURAGA SAI SURYA | PUBLIC PROSECUTOR (AP) Paper Book Prepared | WEST GODAVARI |
| 17 | CRLA/928/2016 | ANNAM VENKATESH. Vs STATE OF ANDHRA PRADESH REP PP. | N PARAMESWARA REDDY LEGAL AID | PUBLIC PROSECUTOR (AP) Paper Book Prepared | GUNTUR |
| 18 | CRLA/971/2016 CRLA/922/2016 | V.ESWARAMMA KURNOOL DT. Vs THE STATE OF AP. REP PP. | G SRAVAN KUMAR | PUBLIC PROSECUTOR (AP) Paper Book Prepared | KURNOOL |
| 19 | CRLA/922/2016 IA 2/2020 Bail (u/s 389(1)) | BOYA VIJAYASENA KURNOOL DT. Vs THE STATE OF AP. REP PP. | Y RATNA PRABHA | PUBLIC PROSECUTOR (AP) | KURNOOL |
| 20 | CRLA/1027/2016 | GUMMADI SRI RAMA KRISHNA KAKINADA. Vs THE STATE OF AP. REP PP. | V R MACHAVARAM LEGAL AID | PUBLIC PROSECUTOR (AP) Sri V.R.Machavaram, Legal Aid Counsel for Appellant Paper Book Prepared | EAST GODAVARI |
| 21 | CRLA/1028/2016 | JONALAGADDA RUTHAMMA GUNTUR DT. Vs THE STATE OF AP. REP PP. | LAKSHMI D S | PUBLIC PROSECUTOR (AP) Paper Book Prepared | GUNTUR |
| 22 | CRLA/1056/2016 | RANGANATH ANANTAPUR DT & 3 OTHERS. Vs THE STATE OF AP. REP PP. | VIJAYA KUMAR CH LEGAL AID | PUBLIC PROSECUTOR (AP) Paper Book Prepared | ANANTAPUR |
| 23 | CRLA/1117/2016 | GOTURI RAVI KUMAR @ RAVI WG.DT. Vs THE STATE OF AP. REP PP. | P NAGENDRA REDDY | PUBLIC PROSECUTOR (AP) Paper Book Prepared | WEST GODAVARI |
| 24 | CRLA/1139/2016 | DEGA MANOHAR | D KODANDARAMI REDDY | PUBLIC PROSECUTOR | YSR KADAPA |

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| | CRLA/434/2017 | Vs STATE OF A.P. | | (AP) Paper Book Prepared | |
| 25 | CRLA/434/2017 | MANDALA MARY @ HINDU KADAPA DT. Vs THE STATE OF AP. REP PP. | S M SUBHAN LEGAL AID | PUBLIC PROSECUTOR (AP) | YSR KADAPA |
| 26 | CRLA/1162/2016 | KATTAMANCHI BUJJI CHITTOOR DT. Vs THE STATE OF AP. REP PP. | A GAYATRI REDDY | PUBLIC PROSECUTOR (AP) Paper Book Prepared | CHITTOOR |
| 27 | CRLA/1197/2016 IA 3/2016(CRLAMP 43053/2016) Petition | SRI ANJINAPPAGARI SANJEEVARAYAPPA @ SANJEEVAPPA PARIGI Vs P.P. HYD | 00 LEGAL AID WITH DRAWN | PUBLIC PROSECUTOR (AP) Paper book Prepared | ANANTAPUR |
| 28 | CRLA/1208/2016 | P.BALARAMAN @ BALARAM Vs THE STATE OF A.P. | D KODANDARAMI REDDY | PUBLIC PROSECUTOR (AP) Paper Book Prepared | CHITTOOR |
| 29 | CRLA/1264/2016 | MEKANURU GOPAL HARIJANAWADA & 7 OTRS. Vs THE STATE OF AP. REP PP. | O KAILASHNATH REDDY H PRAHALADA REDDY | PUBLIC PROSECUTOR (AP) Paper Book Prepared | SPS NELLORE |
| 30 | CRLA/1280/2016 CRLA/1295/2016 CRLA/1312/2016 | VARCHALAM DILEEP KUMAR @ DILEEP NELLORE & ANR. Vs THE STATE OF ANDHRA PRADESH REP PP. | T S ANIRUDH REDDY G VIJAYA SARADHI | PUBLIC PROSECUTOR (AP) Common Paper Book Prepared | SPS NELLORE |
| 31 | CRLA/1295/2016 | UPPU YUVA TEJA NELLORE. Vs THE STATE OF AP. REP PP. | T NAGARJUNA REDDY | PUBLIC PROSECUTOR (AP) | SPS NELLORE |
| 32 | CRLA/1312/2016 | CHANDRAGIRI ASHOK NELLORE. Vs THE STATE OF AP. REP PP. | V ROOPESH KUMAR REDDY | PUBLIC PROSECUTOR (AP) | SPS NELLORE |
| 33 | CRLA/44/2017 | CHALLA CHINNA POTHU REDDY PRAKASAM DT. Vs ANNAPUREDDY NAGI REDDY GUNTUR DT & 8 OTRS REP PP. | RAJA REDDY KONETI | PUBLIC PROSECUTOR (AP) Paper Book Prepared | GUNTUR |
| 34 | CRLA/66/2017 IA 1/2023 Addl. Evidence Petition CRLA/147/2017 CRLA/157/2017 CRLA/256/2017 CRLA/994/2017 | PARSHYAPU DEEPAK KUMAR KRISHNA DT. Vs THE STATE OF AP. REP PP.. | CHALLA AJAY KUMAR | PUBLIC PROSECUTOR (AP) Common Paper Book Prepared | KRISHNA |
| 35 | CRLA/147/2017 | SK.MUNNA ABDUL KHADAR JILANI KRISHNA DT. Vs THE STATE OF AP. REP PP. | Dr CHALLA SRINIVASA REDDY | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 36 | CRLA/157/2017 | MUTALA DURGA PRASAD VIJAYAWADA. Vs THE STATE OF AP. REP PP. | SRINIVASA RAO NARRA LEGAL AID | PUBLIC PROSECUTOR (AP) | KRISHNA |

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| 37 | CRLA/256/2017 | PASUPATI ABHILASH KUMAR KRISHNA DT. Vs THE STATE OF AP. REP PP. | SRINIVASA RAO NARRA LEGAL AID | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 38 | CRLA/994/2017 | NIMMAKURI SAI RAM KRISHNA DT. Vs THE STATE OF AP. REP PP. | Dr CHALLA SRINIVASA REDDY | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 39 | CRLA/137/2017 | MR. NANJAPPAGARI BHAGAVANTHU PUTTAPARTHY TOWN. Vs THE STATE OF AP. REP PP. | G VIJAYA SARADHI | PUBLIC PROSECUTOR (AP) Paper Book Prepared | ANANTAPUR |
| 40 | CRLA/208/2017 | KUNDAVARPU VEERABABU TADEPALLIGUEDEM. Vs THE STATE OF AP. REP PP. | T S RAYALU LEGAL AID | PUBLIC PROSECUTOR (AP) Paper Book Prepared | WEST GODAVARI |
| 41 | CRLA/218/2017 | CHINTALA PRABHU DAS TAMILNADU STATE. Vs THE STATE OF AP. REP PP. | RAJA REDDY KONETI | PUBLIC PROSECUTOR (AP) Paper book Prepared | KRISHNA |
| 42 | CRLA/227/2017 | CHINABATHINA KARUNAKAR @ RAMESH EG.DT. Vs THE STATE OF AP. REP PP. | TAGORE YADAV YARAGORLA | PUBLIC PROSECUTOR (AP) Paper Book Prepared | WEST GODAVARI |
| 43 | CRLA/244/2017 | V.MUNEPPA. Vs THE STATE OF AP. REP PP. | A GAYATRI REDDY | PUBLIC PROSECUTOR (AP) Paper Book Prepared | CHITTOOR |
| 44 | CRLA/286/2017 | THODENDULA ARUN KUMAR EAST GODAVARI DT. Vs THE STATE OF AP. REP PP. | VENKATA DURGA RAO ANANTHA LEGAL AID | PUBLIC PROSECUTOR (AP) Paper Book prepared | KRISHNA |
| 45 | CRLA/349/2017 | PENGALURU VIJAY CHITTOOR DT. Vs THE STATE OF AP. REP PP. | G VIJAYA SARADHI | PUBLIC PROSECUTOR (AP) Paper Book Prepared | CHITTOOR |
| 46 | CRLA/353/2017 | K MAREPPA CHITTOOR DT. Vs THE STATE OF AP. REP PP & 8 OTRS. | SURESH KUMAR REDDY KALAVA | PUBLIC PROSECUTOR (AP) M/S INDUS LAW FIRM Paper Book Prepared | CHITTOOR |
| 47 | CRLA/463/2017 | PALAPARTHI SRINU PRAKASAM DT. Vs THE STATE OF AP. REP PP. | B PARAMESEWARA RAO | PUBLIC PROSECUTOR (AP) Paper book Prepared | PRAKASAM |
| 48 | CRLA/558/2017 | MOPIDEVI PRASAD KRISHNA DT. Vs THE STATE OF AP. REP PP. | RAJA REDDY KONETI | PUBLIC PROSECUTOR (AP) Paper Book Prepared | KRISHNA |
| 49 | CRLA/637/2017 | K.B.KALINGA KURNOOL DT. Vs THE STATE OF AP. REP PP. | G VIJAYA SARADHI | PUBLIC PROSECUTOR (AP) Paper book Prepared | KURNOOL |

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| 50 | CRLA/714/2017 | KADIMI RAMESH WG.DT. Vs THE STATE OF AP.REP PP. | RAJA REDDY KONETI | PUBLIC PROSECUTOR (AP) Paper Book Prepared | WEST GODAVARI |
| 51 | CRLA/794/2017 CRLA/1114/2017 | JETTI SUNEEL KUMAR REDDY SPSR NELLORE DT. Vs THE STATE OF AP. REP PP. | ALLAM RAMESH | PUBLIC PROSECUTOR (AP) Paper book Prepared | SPS NELLORE |
| 52 | CRLA/1114/2017 | THATHAPUDI ROMMEL ROY @ MONTY Vs THE STATE OF ANDHRA PRADESH | T S ANIRUDH REDDY | PUBLIC PROSECUTOR (AP) | SPS NELLORE |
| 53 | CRLA/881/2017 | P.MOHAN (A-1) CHITTOOR DT & 2 OTRS. Vs THE STATE OF AP. REP PP. | C SHARAN REDDY G VIJAYA SARADHI A GAYATRI REDDY | PUBLIC PROSECUTOR (AP) Paper Book Prepared | CHITTOOR |
| 54 | CRLA/1177/2017 | MAKINENI SRAVANYA GUNTUR DT & ANR. Vs THE STATE OF AP. REP PP. | PRABHU NATH VASIREDDY | PUBLIC PROSECUTOR (AP) Paper book Prepared | GUNTUR |
| 55 | CRLA/1304/2017 | EDIGA DHANUNJAYA Vs THE STATE OF A.P. | M V SUBBA REDDY | PUBLIC PROSECUTOR (AP) Paper book Prepared | ANANTAPUR |
| 56 | CRLA/1523/2017 | KOMMIREDDY ANJIAIAH Vs THE STATE OF ANDHRA PRADESH | RAJA REDDY KONETI | PUBLIC PROSECUTOR (AP) Paper book Prepared | SPS NELLORE |
| 57 | CRLA/1609/2017 | BADUGU RAMBABU Vs STATE OF ANDHRA PRADESH | SODUM ANVESHA | PUBLIC PROSECUTOR (AP) Paper Book Prepared | GUNTUR |
| 58 | CRLA/474/2018 IA 1/2023 Bail (u/s 389(1)) | TIRUMANUYAM SRINIVASULU REDDY @ SRUNIVASULU Vs STATE OF AP. | POPURI LAKSHMI PRIYANVITA D KODANDARAMI REDDY | PUBLIC PROSECUTOR (AP) IA 1/18[Suspension Petition] Dismissed on 12/2/18 Paper Book Prepared | CHITTOOR |
| 59 | CRLA/952/2018 IA 1/2018 Condone Delay Petition | CHINTALA CHERUVU PEDDANNA Vs THE STATE OF AP. | P NAGENDRA REDDY | PUBLIC PROSECUTOR (AP) IA 1/2018 & IA 2/2018 were disposed off on 16/3/2018 Paper Book Prepared | GUNTUR |
| 60 | CRLA/1094/2018 | S CHANDRASEKHAR @ CHINTU Vs THE STATE OF A.P. | RAMAKRISHNA AKURATHI | PUBLIC PROSECUTOR (AP) Paper Book [2 Volumes] Prepared | CHITTOOR |
| 61 | CRLA/1340/2018 | GORAJALA NANCHARAIAH Vs THE STATE OF AP. | D KODANDARAMI REDDY | PUBLIC PROSECUTOR (AP) Paper Book Prepared | GUNTUR |
| 62 | CRLA/2563/2018 | GOGULA VENKATESH Vs THE STATE OF ANDHRA PRADESH | A GAYATRI REDDY | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
| 63 | CRLA/2683/2018 CRLA/1807/2018 | CHERUKURI VENKATESH Vs THE STATE OF ANDHRA PRADESH | D KODANDARAMI REDDY | PUBLIC PROSECUTOR (AP) Common Paper Book Prepared | GUNTUR |
| 64 | CRLA/1807/2018 | POTLACHERUVU | AMMAJI NETTEM | PUBLIC PROSECUTOR | GUNTUR |

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| | | GANGADHARA RAO Vs THE STATE OF AP. | | (AP) | |
| 65 | CRLA/381/2019 IA 1/2024 Fix an Early Date | E.SHESHIREKHA Vs STATE OF AP | T S ANIRUDH REDDY | PUBLIC PROSECUTOR (AP) Paper Book Prepared | PRAKASAM |
| 66 | CRLA/12/2017 | V.K.PRABHAKAR @ BABU @ PRABHAKAR RAJAHMUNDRY. Vs THE STATE OF AP.REP PP. | 000 | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 67 | CRLA/70/2017 | SYAM DONDIYA SRIKAKULAM DT. Vs THE STATE OF AP. REP PP. | PADMALATHA YADAV LEGAL AID | PUBLIC PROSECUTOR (AP) Paper Book Prepared | SRIKAKULAM |
| 68 | CRLA/102/2017 | KOLAKA SUDHAKAR SRIKAKULAM DT. Vs THE STATE OF AP. REP PP. | K RADHIKA | PUBLIC PROSECUTOR (AP) | SRIKAKULAM |
| 69 | CRLA/149/2017 | T.MOHAN DURGA VENKATA VARA PRASAD VIZIANAGARAM DT. Vs THE STATE OF AP. REP PP. | P THIRUMALA RAO | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 70 | CRLA/158/2017 | BATHULA ANKAIAH CHITTOOR DT. Vs THE STATE OF AP. REP PP. | A GAYATRI REDDY | PUBLIC PROSECUTOR (AP) Paper Book Prepared | CHITTOOR |
| 71 | CRLA/242/2017 | YELLAMPATI VIJAY CHITTOOR DT. Vs THE STATE OF AP. REP PP. | T S RAYALU LEGAL AID | PUBLIC PROSECUTOR (AP) Paper Book Prepared | CHITTOOR |
| 72 | CRLA/372/2017 | GALAPARTHI SANYASI VIZIANAGARAM DT. Vs THE STATE OF AP. REP PP. | LEGAL AID WITHDRAWAL | PUBLIC PROSECUTOR (AP) Paper Book Prepared | VISAKHAPATNAM |
| 73 | CRLA/419/2017 | ALLADI RAMESH PRAKASAM DT. Vs THE STATE OF AP. REP PP. | AMMAJI NETTEM LEGAL AID | PUBLIC PROSECUTOR (AP) Paper Book Prepared | PRAKASAM |
| 74 | CRLA/516/2017 | MARAMREDDY UMADEVI NELLORE. Vs THE STATE OF AP. REP PP. | B PARAMESEWARA RAO LEGAL AID | PUBLIC PROSECUTOR (AP) Paper Book Prepared | SPS NELLORE |
| 75 | CRLA/566/2017 | SHAIK RAJAUBHAIGARI HUSSAINSA KURNOOL DT. Vs THE STATE OF AP. REP PP. | KADIYAM NEELAKANTESWARA RAO LEGAL AID | PUBLIC PROSECUTOR (AP) | KURNOOL |
| 76 | CRLA/665/2017 | MOHAMMED SIRAJ KURNOOL DT. Vs THE STATE OF AP. REP PP. | BUTTA VIJAYA BHASKER | PUBLIC PROSECUTOR (AP) | KURNOOL |

COURT NO. 21**THE HONOURABLE SRI JUSTICE K SURESH REDDY****THE HONOURABLE SRI JUSTICE VENUTHURUMALLI GOPALA KRISHNA RAO****To be Heard on Friday The 26th day of April 2024(AT 2:15 PM - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|--------------------------------------|-----------------------------------------------------------------------------------|---------------------------------------------------------------------------------|------------------------|---------------------------|-----------------|
| FOR PRONOUNCEMENT OF JUDGMENT | | | | | |
| 77 | CRLA/802/2016 CRLA/824/2016 CRLA/894/2016 CRLA/956/2016 | SHAIK ABDUL MUJEEB KRISHNA DT & ANR. Vs THE STATE OF AP. REP PP. | D KODANDARAMI REDDY | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 78 | CRLA/824/2016 IA 1/2023 Bail (u/s 389(1)) IA 1/2024 Bail (u/s 389(1)) | SHAIK AZARUDDIN KRISHNA DIST. Vs P.P. HYD | T S ANIRUDH REDDY | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 79 | CRLA/894/2016 | SHAIK ABIDH @ ABDID ALI KRISHNA DT. Vs THE STATE OF AP. REP PP. | NASEEB AFSHAN | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 80 | CRLA/956/2016 IA 2/2023 Suspension Petition | SAYYAD MUNWAR BASHA @ MUNNA KRISHNA DT. Vs THE STATE OF AP. REP PP. | NASEEB AFSHAN | PUBLIC PROSECUTOR (AP) | KRISHNA |

COURT NO. 21**THE HONOURABLE SRI JUSTICE K SURESH REDDY**

To be Heard on Friday The 26th day of April 2024(AFTER BENCH WORK IN F/N & A/N - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|------------------------------------|------------------------------------------------------|-------------------------------------------------------------------|------------------------------|-----------------------------------------------------------------------------------------------------------|-----------------|
| FOR ADMISSION (CRP MATTERS) | | | | | |
| 81 | CRP/3238/2023 IA 1/2023 Condone Delay Petition | MEDA SIVA SHANKAR Vs K.KRISHNA RAO | B S REDDY | V NITESH sr-app | KURNOOL |
| 82 | CRP/623/2024 IA 1/2024 Stay Petition | SHAIK KHASIM SA Vs SHAIK HAYAD BEE | B S REDDY | sr- served, memo filed vide USR.NO.39084 of 24. | KURNOOL |
| 83 | CRP/797/2024 IA 1/2024 Stay Petition | CHAKALI NADIPI KOWLAIH Vs N NARASIMHAIH | JADA SRAVAN KUMAR | | KURNOOL |
| 84 | CRP/814/2024 | KYPA MALLIKARJUNA REDDY Vs KATAKAM SHYAM PRASAD | N SRIRAM MURTHY | | KURNOOL |
| 85 | CRP/815/2024 | KYPA MALLIKARJUNA REDDY Vs BHASYAM RAM MOHAN REDDY | N SRIRAM MURTHY | | KURNOOL |
| 86 | CRP/835/2024 IA 1/2024 Stay Petition | SYED SHAISHA BASHA QUADRI Vs SYED IDURUS BASHA QUADRI | K RAMA KOTESWARA RAO | | KURNOOL |
| 87 | CRP/849/2024 IA 1/2024 Stay Petition | P.SREENATH Vs K.GEAYA POOJITHA | NIMMAGADDA REVATHI | C PRAKASH REDDY | KURNOOL |
| 88 | CRP/877/2024 IA 1/2024 Stay Petition | T.V.RAMESH Vs G.N.PRITHVI RAJ | VIVEKANANDA VIRUPAKSHA | | KURNOOL |
| 89 | CRP/883/2024 IA 1/2024 Stay Petition | M RUBINA KHATOON Vs K THUKARAM | VENKAT PRASAD UKKALAM | | KURNOOL |
| 90 | CRP/894/2024 IA 1/2024 Stay Petition | B.MARY Vs T.SOLMAN RAJU | SREEKANTH REDDY AMBATI | | KURNOOL |
| FOR ADMISSION (SA MATTERS) | | | | | |
| 91 | SA/251/2024 | YEDDULA BUSI REDDY Vs R IMMANUEL | BUDIGE RANGASWAMY | LAKSHMIKANTH REDDY DESAI | - |
| FOR ADMISSION (CC MATTERS) | | | | | |
| 92 | CC/1661/2024 | PENKEY KRISHNAMOHANRAO Vs MR ANIL KUMAR SINGHAL | G V SHIVAJI | RR 2 AND 5 NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND RPAD ARE NOT YET RETURNED | EAST GODAVARI |
| FOR ADMISSION | | | | | |
| 93 | CRLP/2285/2020 | J N DURGA Vs THE STATE OF AP | VENKATESWARA RAO GUDAPATI | PUBLIC PROSECUTOR (AP) VAJJHALA SATYANARAYANA PRASAD CJ NOTE | KRISHNA |

FOR ORDERS OF COURT

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|----|-----------------|----------------------------------------------------------------------------|--------------------|---------------------------------|---------------|
| 94 | CRLP/11828/2014 | SRI PILLI ANANDA SURYA RAGHU E.G.DT. Vs STATE OF AP REP. PP AND ANR. | RAMA MURTY P V S A | PUBLIC PROSECUTOR P RAJESH BABU | EAST GODAVARI |
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FOR COMPLIANCE

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| 95 | CC/2086/2022 IA 1/2022 Direction Petition | B V S SRINIVAS Vs SRI K SANTHOSHA RAO | J SUDHEER | METTA CHENDRA SEKHAR RAO | WEST GODAVARI |
| 96 | CC/2785/2023 WP/36977/2022 | M/S CORNEXT AGRI PRODUCTS PVT LTD Vs GOPALA KRISHNA DWIVEDI IAS | SUBBA RAO KORRAPATI | S NISCHALA REDDY T KUMAR BABU | GUNTUR |
| 97 | WP/36977/2022 IA 1/2022 Direction Petition IA 1/2024 Review Petition IA 2/2024 Stay Petition | M/S CORNEXT AGRI PRODUCTS PVT LTD Vs THE STATE OF ANDHRA PRADESH | SUBBA RAO KORRAPATI | GP FOR ANIMAL HUSBANDARY GP FOR FINANCE PLANNING | - |

INTERLOCUTORY (REGULAR BAILS)

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| 98 | CRLP/2550/2024 | RIYAZ ABDUL SHAIK @ RIYAZ SHAIK Vs THE STATE OF ANDHRA PRADESH | T DIWAKAR REDDY | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
| 99 | CRLP/2609/2024 | VULLANGI VISHESH @ ULANGI VISWESH PADAL Vs STATE OF ANDHRA PRADESH | RAMA KRISHNA A | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |

INTERLOCUTORY (ANTICIPATORY BAILS)

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| 100 | CRLP/1296/2024 | GORLE SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH | GORLE GOPALAKRISHNA | PUBLIC PROSECUTOR (AP) | VIZIANAGARAM |
|-----|----------------|----------------------------------------------------------|---------------------|------------------------|--------------|

INTERLOCUTORY

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| 101 | CRLP/7624/2016 IA 1/2016(CRLPMP 8543/2016) Stay Petition IA 2/2016(CRLPMP 8587/2016) Additional Material Petition IA 1/2018 Stay Petition CRLRC/2204/2016 | SMT.GOPISETTY SIVAKUMARI Vs THE STATE OF A.P.REP SPL PP FOR ACB AND ANOTHER | G CHANDRA SHAKHAR RAO | S M SUBHANI (SC FOR ACB AND SPL PP) CJ Note | CHITTOOR |
| 102 | CRLRC/2204/2016 IA 2/2016(CRLRCMP 3314/2016) Stay Petition | INSPECTOR OF POLICE ACB THRSPL.PP FOR ACB CASES. Vs GOPISETTY SIVAKUMARI CHITTOOR DT AND ANR. | S M SUBHANI (SC FOR ACB AND SPL PP) | G CHANDRA SHAKHAR RAO SIVAPRASAD REDDY VENATI CJ Note | KURNOOL |
| 103 | CRLP/6750/2023 IA 2/2023 Stay Petition | CHOKKANAHALLI GIRIDHAR Vs THE STATE OF ANDHRA PRADESH | SHAIK AFZAL MOHAMMED | PUBLIC PROSECUTOR (AP) CJ Note | KURNOOL |

FOR FURTHER HEARING

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|-----|----------------|--------------------------------------------------|-------------------|---------------------------------------------|---------------|
| 104 | CRLP/4290/2016 | SUNIL BIYANI CALCUTTA Vs SPL. P.P. CBI HYD | RAJA REDDY KONETI | Y V ANIL KUMAR (Central Government Counsel) | VISAKHAPATNAM |
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| 105 | CRP/3296/2023 IA 1/2023 Suspension Petition IA 1/2024 Vacate Stay Petition | SHER JAMIAT-E-AHLE- HADEES Vs MANAGING COMMITTEE OR MASJIDE E MARKAZELSLAMI ABLE HADES | P S P SURESH KUMAR | M VIJAYA BHASKARA REDDY SRINIVAS MANCHANAPALLI r1-served,rr2to11-App by m/s.Srinivas manchanapalli (adv). | KURNOOL |
| 106 | CC/51/2024 WP/41095/2022 | SRR PRIMARY AND HIGH SCHOOL Vs SRI PRAVEEN PRAKASH IAS | CHALLA SIVASANKAR | L V S NAGARAJU C SUMON | PRAKASAM |
| 107 | WP/41095/2022 IA 1/2022 Direction Petition IA 1/2023 Review Petition IA 2/2023 Dispense with Petition | SRR PRIMARY SCHOOL AND HIGH SCHOOL Vs THE STATE OF ANDHRA PRADESH | CHALLA SIVASANKAR | GP FOR SCHOOL EDUCATION GP FOR FINANCE PLANNING | - |
| FINAL HEARING | | | | | |
| 108 | CRLP/1273/2015 | MUVVA RAMALINGA NELLORE DT. Vs STATE OF AP. REP PP AND ANR. | S LAKSHMI PRAMEELA | PUBLIC PROSECUTOR (AP) T.Sai baba S/o T.Kullayappa (PARTY IN PERSON) Party-in-Person (R-2) Leave Petition,Condone Delay Petition, Miscellaneous Petition,Additional Counter Affidavit submitted by Part- in-Person are Returned | SPS NELLORE |
| FOR EXTENSION OF INTERIM ORDERS | | | | | |
| 109 | CRLP/12129/2014 IA 1/2023 Vacate Stay Petition | THOTI BALAVARDA RAJU CHITTOOR DT. Vs STATE OF A.P. REP. BY INSPECTOR OF POLICE HYD & 2 OTHERS | P V VIDYASAGAR | S M SUBHANI (SC FOR ACB AND SPL PP) | CHITTOOR |
| 110 | CRLP/900/2024 IA 1/2024-Dispense with Petition IA 2/2024-Stay Petition | BANDARU VENU GOPAL @ BANDARU VENU GOPALA KRISHNA Vs THE STATE OF ANDHRA PRADESH | K RAGHU VEER | PUBLIC PROSECUTOR (AP) V R MAHESWARA RAO PALETI | WEST GODAVARI |

COURT NO. 18
THE HONOURABLE DR JUSTICE K MANMADHA RAO

To be Heard on Friday The 26th day of April 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|-------------------------------------------|-----------------------------------------------------------------------------------------|----------------------------------------------------------------------|------------------------|------------------------|-----------------|
| <u>FOR ADMISSION</u> | | | | | |
| 1 | CMA/296/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition | U.NAGAMMA Vs SMT.K.GIRIJAMMA | BUTTA VIJAYA BHASKER | | KURNOOL |
| <u>INTERLOCUTORY</u> | | | | | |
| 2 | CMA/299/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Suspension Petition | MR. KORANAL UMA MAHESWARARAO Vs MR. MADALA KOTESWARA RAO | G N V PULLA RAO | | KRISHNA |
| <u>FOR ADMISSION (CRP MATTERS)</u> | | | | | |
| 3 | CRP/836/2024 | T.JAYAPRAKSH Vs G..KRISHNA REDDY | M R K CHAKRAVARTHY | | ANANTAPUR |
| 4 | CRP/892/2024 IA 1/2024 Direction Petition | SRI G.MANJUNATH Vs SMT.G.NEELAMMA | S SASIKALA | | ANANTAPUR |

COURT NO. 18**THE HONOURABLE DR JUSTICE K MANMADHA RAO****To be Heard on Friday The 26th day of April 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|------------------------------------|---------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------|------------------------|------------------------------------------------------------------------|-----------------|
| <u>INTERLOCUTORY(HOME)</u> | | | | | |
| 5 | IA/1/2024 Restoration Petition WP/40119/2014 | LAKSHMI NARAYANA Vs | SAI KRISHNA SRINIVAS G | GP FOR HOME (AP) CHEREDDY SRINIVASA REDDY GP FOR REVENUE (AP) | GUNTUR |
| 6 | WP/28022/2015 IA 1/2016(WVMP 448/2016) Vacate Stay Petition | SMT. R.TRIVENI Vs STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY | BALAJI MEDAMALLI | GP FOR HOME (AP) J UGRANARASIMHA CRT | YSR KADAPA |
| <u>FINAL HEARING (HOME)</u> | | | | | |
| 7 | WP/33973/2015 IA 1/2015(WPMP 43755/2015) Direction Petition IA 1/2024 Vacate Stay Petition | PADEDAM RAMACHANDRIAH Vs THE STATE OF ANDHRA PRADESH | V R REDDY KOVVURI | GP FOR HOME (AP) HARINADH NIDAMANURI | YSR KADAPA |
| <u>ADMISSION (HOME)</u> | | | | | |
| 8 | WP/19000/2016 IA 1/2016(WPMP 23306/2016) Direction Petition | UPPALURU PADMAVATAMMA Vs THE STATE OF ANDHRA PRADESH | G RAMA SARMA | GP FOR HOME (AP) crt | YSR KADAPA |
| 9 | WP/25168/2016 IA 1/2016(WPMP 31064/2016) Direction Petition | V. SURESH BABU HYD. Vs PRL. SECY. HOME DEPT. & 2 ORS. | K KRISHNA KISHORE | GP FOR HOME (AP) | KRISHNA |
| 10 | WP/25292/2016 IA 1/2016(WPMP 31230/2016) Direction Petition | SMT. SUMALATHA Vs STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY | M HEMALATHA | GP FOR HOME (AP) | ANANTAPUR |
| 11 | WP/32800/2016 IA 1/2016(WPMP 40592/2016) Stay Petition IA 2/2016(WPMP 40593/2016) Suspension Petition | P.R.AMRUTHA Vs THE STATE OF ANDHRA PRADESH | D SURESH KUMAR | GP FOR HOME (AP) | YSR KADAPA |
| 12 | WP/38290/2016 IA 1/2016(WPMP 47192/2016) Direction Petition | DR. Y. MRUDULA Vs THE STATE OF ANDHRA PRADESH | K ASHOK REDDY | GP FOR HOME (AP) SIMHACHALAM BARAPAREDDY | CHITTOOR |
| 13 | WP/40007/2016 IA 1/2016(WPMP 49287/2016) Stay Petition IA 2/2016(WPMP 53149/2016) Receive Docs Petition | KALLAM GANGADHAR REDDY Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL | P S P SURESH KUMAR | GP FOR HOME (AP) | GUNTUR |
| 14 | WP/43789/2016 IA 1/2016(WPMP 54047/2016) Direction Petition | R THIRUMALA RAO & 11 OTHERS Vs PRL.SECY. HOME DEPT. GUN. & 2 OTHERS | VARUN BYREDDY | GP FOR HOME (AP) Y L SIVAKALPANA REDDY(SC CUM SPL PP CID) | VISAKHAPATNAM |
| 15 | WP/44455/2016 IA 1/2016(WPMP 54837/2016) Stay Petition | BATHULA SAMBASIVA RAO GUNTUR DIST Vs PRL SECY HOME DEPT HYDERABAD & 4 OTHERS | K RAMAMOHAN | GP FOR HOME (AP) GP FOR REVENUE (AP) | GUNTUR |

INTERLOCUTORY(HOME)

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| 16 | WP/2746/2016 IA 1/2016(WVMP 915/2016) Vacate Stay Petition IA 1/2019 Extension Petition IA 2/2019 Stay Petition IA 1/2022 Extension Petition | SRI H.R. AGNIHOTRI S/O R.T.AGNIHOTRI Vs THE HONBLE II ADDL. JUDICIAL FIRST CLASS MAGISTRATE | C SUBODH | A JACUV UPPAL VENKATESWARLU POSANI G RONALD RAJU R2 R3 UNSERVED, CRT | WEST GODAVARI |
| 17 | WP/23082/2016 IA 1/2016(WPMP 28417/2016) Direction Petition | INJETI NAIL REDDY Vs THE SUPERINTENDENT OF POLICE KURNOOL DISTRICT. | P NAGENDRA REDDY | GP FOR HOME (AP) THE ADVOCATE GENERAL (AP) | KURNOOL |
| 18 | WP/26115/2016 IA 1/2016(WPMP 32272/2016) Suspension Petition | D.NAGABHUSHANA RAO S/O. (L) RAMULU Vs THE STATE OF A.P. REP BY ITS | M V S SAI KUMAR | GP FOR HOME (AP) A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP UDAYA BHASKARA RAO(SC FOR ACB SPL PP) GP FOR REVENUE (AP) | VISAKHAPATNAM |
| 19 | WP/30332/2016 IA 1/2016(WVMP 4641/2016) Vacate Stay Petition IA 3/2016(WPMP 37530/2016) Direction Petition IA 4/2016(WPMP 42536/2016) For Being Mentioned | M/S.SREE VIJAYA KRISHNA HOSPITALITY SERVICES Vs THE STATE OF ANDHRA PRADESH | RACHNA S WADDEPALLI | GP FOR HOME (AP) | VISAKHAPATNAM |
| 20 | WP/31816/2016 IA 1/2016(WVMP 4576/2016) Vacate Stay Petition | M/S. VISAKHA RCC PIPES INDIA PVT. LTD. Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL | VENKAT CHALLA | GP FOR HOME (AP) GP FOR REVENUE (AP) | VISAKHAPATNAM |
| 21 | WP/32114/2016 IA 1/2016(WVMP 4437/2016) Vacate Stay Petition | MR. DHRUV MURARKA Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL | SURUCHI | GP FOR HOME (AP) G RONALD RAJU | WEST GODAVARI |
| 22 | WP/32771/2016 IA 1/2016(WPMP 40552/2016) Direction Petition | SECY M/S KESAVA REDDY EDUCATIONAL SOCIETY DEPOSITERS SANGAM Vs PRL SECY HOME DEPT HYDERABAD & 6 OTHERS | C SUNIL KUMAR REDDY | GP FOR HOME (AP) | CHITTOOR |
| 23 | WP/32962/2016 IA 1/2016(WPMP 40770/2016) Direction Petition IA 1/2017(WVMP 1251/2017) Vacate Stay Petition | V.N.CHANDRASEKHARA REDDY Vs THE STATE OF ANDHRA PRADESH | V.N.Chandrasekhara Reddy (PARTY IN PERSON) | GP FOR HOME (AP) SRINIVAS POLAVARAPU | CHITTOOR |
| 24 | WP/41648/2016 IA 1/2016(WPMP 51332/2016) Direction Petition WP/38845/2016 | P.RAGHU Vs THE STATE OF ANDHRA PRADESH | V R REDDY KOVVURI | GP FOR HOME (AP) | KRISHNA |
| 25 | WP/38845/2016 IA 1/2016(WPMP 47853/2016) Direction Petition | JAMILI SUBBA RAO Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL | V R REDDY KOVVURI | GP FOR HOME (AP) GP FOR AGRICULTURE (AP) | GUNTUR |

FINAL HEARING (HOME)

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| 26 | WP/45418/2016 | MUVVA SWAPNA Vs THE STATE OF ANDHRA PRADESH | N NIYATHA | GP FOR HOME (AP) GP FOR CIVIL SUPPLIES (AP) | KURNOOL |
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ADMISSION (HOME)

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| 27 | WP/5575/2017 IA 1/2017(WPMP 6794/2017) Direction Petition | K. RAMMOHAN RAO Vs THE STATE OF ANDHRA PRADESH REP.BY ITS PRINCIPAL | G TUHIN KUMAR | GP FOR HOME (AP) GP FOR MEDICAL HEALTH FW(AP) | KRISHNA |
| 28 | WP/7219/2017 IA 1/2017(WPMP 8872/2017) Direction Petition | V.UDAYA KUMAR Vs THE STATE OF ANDHRA PRADESH | Y SUBRAHMANYAM | GP FOR HOME (AP) GP FOR PROHIBITION (AP) | KRISHNA |
| 29 | WP/10088/2017 IA 1/2017(WPMP 12505/2017) Direction Petition | MALLE HEPSIBA VICTORIA Vs STATE OF ANDHRA PRADESH. | NAGA PRAVEEN VANKAYALAPATI | GP FOR HOME (AP) | GUNTUR |
| 30 | WP/10179/2017 IA 1/2017(WPMP 12615/2017) Direction Petition | GURRAM JACOB S/O JOSHAIHAH@DASAIHAH Vs THE STATE OF ANDHRA PRADESH REPRESENTED BY ITS PRINCIPAL | V NITESH | GP FOR HOME (AP) | YSR KADAPA |
| 31 | WP/10196/2017 IA 1/2017(WPMP 12636/2017) Direction Petition | K.S.IMAM Vs STATE OF ANDHRA PRADESH | P NARASIMHULU | GP FOR HOME (AP) | CHITTOOR |
| 32 | WP/10309/2017 IA 1/2017(WPMP 12774/2017) Direction Petition | B.LAKSHMI DEVI Vs THE STATE OF ANDHRA PRADESH | J JANAKIRAMI REDDY | GP FOR HOME (AP) | KURNOOL |
| 33 | WP/10399/2017 IA 1/2017(WPMP 12883/2017) Direction Petition | F.S.SAJEEDA BEGUM Vs STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY | P NARASIMHULU | GP FOR HOME (AP) | CHITTOOR |
| 34 | WP/10732/2017 IA 1/2017(WPMP 13311/2017) Stay Petition | P.DEEPAK KUMAR Vs THE STATE OF ANDHRA PRADESH | MAHESWARA RAO KUNCHEAM | GP FOR HOME (AP) M HEMALATHA | CHITTOOR |
| 35 | WP/10814/2017 IA 1/2017(WPMP 13422/2017) Direction Petition IA 2/2017(WPMP 14514/2017) Permission Petition WP/10847/2017 | SANIVADA SRINU Vs THE STATION HOUSE OFFICER | K SARVA BHOUMA RAO | GP FOR HOME (AP) | VISAKHAPATNAM |
| 36 | WP/10847/2017 IA 1/2017(WPMP 13456/2017) Direction Petition IA 2/2017(WPMP 14541/2017) Permission Petition | SANIVADA SRINU Vs THE STATION HOUSE OFFICER | K SARVA BHOUMA RAO | GP FOR HOME (AP) | VISAKHAPATNAM |
| 37 | WP/10851/2017 IA 1/2017(WVMP 1781/2017) Vacate Stay Petition IA 2/2017(WPMP 13459/2017) Stay Petition | SRI. G.HARISH Vs THE STATE OF ANDHRA PRADESH | K PALLAVI | GP FOR HOME (AP) V SUDHAKAR REDDY | SPS NELLORE |
| 38 | WP/11400/2017 IA 1/2017(WPMP 14164/2017) Direction Petition | E.T. PRASAD Vs STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY | VARUN BYREDDY | GP FOR HOME (AP) GHANTA SRIDHAR | KURNOOL |

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| 39 | WP/11670/2017 IA 1/2017(WPMP 14523/2017) Stay Petition | PALETI SATISH Vs THE STATION HOUSE OFFICER | P NAGENDRA REDDY | GP FOR HOME (AP) B SARVOTHAM REDDY | KRISHNA |
| 40 | WP/12362/2017 IA 1/2017(WPMP 15360/2017) Direction Petition | RACHAKONDA SUSHMA Vs STATE OF ANDHRA PRADESH | DANTU VENKATA RAMANA SARMA | GP FOR HOME (AP) | GUNTUR |
| 41 | WP/12549/2017 IA 1/2017(WPMP 15587/2017) Direction Petition | SYED KHAJA MOINUDDIN Vs THE STATE OF ANDHRA PRADESH | SHAIK JILANI | GP FOR HOME (AP) | KRISHNA |
| 42 | WP/12697/2017 IA 1/2017(WPMP 15781/2017) Direction Petition | MADDETI SHANKAR YADAV Vs THE STATE OF ANDHRA PRADESH | G TUHIN KUMAR | GP FOR HOME (AP) DR SASTRY JANDHYALA | KRISHNA |
| 43 | WP/12736/2017 IA 1/2017(WPMP 15822/2017) Direction Petition | PARAMESWARA REDDY SANNAPU REDDY Vs STATE OF A.P. | SIVAPRASAD REDDY VENATI | GP FOR HOME (AP) | SPS NELLORE |
| 44 | WP/12823/2017 IA 1/2017(WPMP 15928/2017) Direction Petition | D.B. NARENDRA BABU Vs STATE OF ANDHRA PRADESH | K DURGA PRASAD | GP FOR HOME (AP) G R SUDHAKAR | CHITTOOR |
| 45 | WP/12893/2017 IA 1/2017(WPMP 16023/2017) Direction Petition | PILLA SIVA DURGA VENKATA PRASAD Vs STATE OF ANDHRA PRADESH | P N MURTHY | GP FOR HOME (AP) | VISAKHAPATNAM |
| 46 | WP/13479/2017 IA 1/2017(WPMP 16733/2017) Direction Petition | GOLI MOHAN RAO Vs THE STATE OF ANDHRA PRADESH | CH JANARDHAN REDDY | GP FOR HOME (AP) | YSR KADAPA |
| 47 | WP/13504/2017 IA 1/2017(WPMP 16759/2017) Direction Petition | SMT. JAYAMMA Vs THE STATE OF ANDHRA PRADESH | N ASWARTHA NARAYANA | GP FOR HOME (AP) | ANANTAPUR |
| 48 | WP/13821/2017 IA 1/2017(WPMP 17150/2017) Direction Petition IA 2/2017(WPMP 17151/2017) Stay Petition | MUNGARA VIKRAM KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH REP. BY PRINCIPAL SECRETARY | V ROOPESH KUMAR REDDY | GP FOR HOME (AP) | SPS NELLORE |
| 49 | WP/13965/2017 IA 1/2017(WVMP 2233/2017) Vacate Stay Petition IA 2/2017(WPMP 17335/2017) Stay Petition | PUTA KRISHNAPPA Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL | B SUDHAKAR REDDY AND NEERAJA REDDY | GP FOR HOME (AP) | CHITTOOR |
| 50 | WP/13979/2017 IA 1/2017(WPMP 17354/2017) Direction Petition | S. DHANUNJAYA Vs THE STATE OF ANDHRA PRADESH. REP. BY ITS PRINCIPAL | T PRASANNA KUMAR | GP FOR HOME (AP) | KURNOOL |
| 51 | WP/14139/2017 IA 1/2017(WPMP 17534/2017) Direction Petition | SMT. SABARI GORUSU SARADA JONNALAGADDA Vs THE STATE OF ANDHRA PRADESH | A SAMIR KUMAR REDDY | GP FOR HOME (AP) | EAST GODAVARI |
| 52 | WP/14425/2017 IA 1/2017(WPMP 17879/2017) Direction Petition | J. PRASAD Vs THE STATE OF ANDHRA PRADESH | N ASWARTHA NARAYANA | GP FOR HOME (AP) | ANANTAPUR |

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| 53 | WP/14548/2017 IA 1/2017(WPMP 18016/2017) Direction Petition | SHAIK MAJEER BASHA Vs THE STATE OF ANDHRA PRADESH | L J VEERA REDDY | GP FOR HOME (AP) | YSR KADAPA |
| 54 | WP/14562/2017 IA 1/2017(WPMP 18032/2017) Direction Petition | NELLURI BRAHMENDRA KUMAR Vs THE STATE OF ANDHRA PRADESH | VENKATESWARLU SANISETTY | GP FOR HOME (AP) | GUNTUR |
| 55 | WP/14602/2017 IA 1/2017(WPMP 18082/2017) Direction Petition | G.KRISHNA RAO Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY | M JANARDHAN RAO | GP FOR HOME (AP) | VISAKHAPATNAM |
| 56 | WP/14815/2017 IA 1/2017(WPMP 18330/2017) Stay Petition | MAJJIGA LAKSHMI NARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH | RAVI KIRAN PONNURU | GP FOR HOME (AP) GP FOR SERVICES I (TG) | KURNOOL |
| 57 | WP/14828/2017 IA 1/2017(WPMP 18345/2017) Direction Petition | M. THIRUPALU Vs THE STATE OF ANDHRA PRADESH REP. BY ITS SECRETARY | K MURALIDHAR REDDY | GP FOR HOME (AP) | SPS NELLORE |
| 58 | WP/14993/2017 IA 1/2017(WPMP 18526/2017) Direction Petition | MD. HAMEEDA BAGUM Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY | B V RAMA RAO | GP FOR HOME (AP) MANGENA SREE RAMA RAO | EAST GODAVARI |
| 59 | WP/15119/2017 IA 1/2017(WPMP 18681/2017) Direction Petition | SMT. M.BUJJAMMA Vs THE STATE OF ANDHRA PRADESH | M V HANUMANTHA RAO | GP FOR HOME (AP) | ANANTAPUR |
| 60 | WP/15189/2017 IA 1/2017(WVMP 2508/2017) Vacate Stay Petition IA 2/2017(WPMP 18766/2017) Stay Petition | Y. BHAKTA PRAHALLADA REDDY S/O. PEDDA VENKATA SUBBAREDDY Vs THE STATE OF ANDHRA PRADESH REPRESENTED BY ITS PRINCIPAL | K VENUMADHAV | GP FOR HOME (AP) | KURNOOL |
| 61 | WP/15235/2017 IA 2/2017(WPMP 29750/2017) Direction Petition IA 3/2017(WPMP 29751/2017) Direction Petition | UNGARALA PARVATHI Vs THE STATE OF ANDHRA PRADESH | TATA SINGAIAH GOUD | GP FOR HOME (AP) | WEST GODAVARI |
| 62 | WP/15461/2017 IA 1/2017(WPMP 19075/2017) Direction Petition | SRI BANDELA SRIHARI S/O SUBBA RAO Vs THE STATE OF ANDHRA PRADESH REP. BY PRINCIPLE SECRETARY | SYED ARIF BASHA | GP FOR HOME (AP) | PRAKASAM |
| 63 | WP/15477/2017 | G. RAMESH S/O. VENKATASWAMY R/O. SV OPTICALS Vs STATE OF ANDHRA PRADESH REP.BY PRINCIPAL SECRETARY | K S MURTHY | GP FOR HOME (AP) D PURNACHANDRA REDDY | CHITTOOR |
| 64 | WP/15696/2017 IA 1/2017(WPMP 19344/2017) Direction Petition | SRI. PUTHURU KONDAIAH Vs THE STATE OF ANDHRA PRADESH | K PALLAVI | GP FOR HOME (AP) | SPS NELLORE |

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| 65 | WP/15718/2017 IA 1/2017(WPMP 19361/2017) Direction Petition | K.JEEVAN Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY | NAGARAJU NAGURU | GP FOR HOME (AP) M HEMALATHA | CHITTOOR |
| 66 | WP/15719/2017 IA 1/2017(WPMP 19358/2017) Direction Petition | M/S. BARIKA VENTURES Vs THE STATE OF ANDHRA PRADESH | DAMODAR MUNDRA | GP FOR HOME (AP) | KRISHNA |
| 67 | WP/15720/2017 IA 1/2017(WPMP 19359/2017) Direction Petition | M/S. APEX VENTURES Vs THE STATE OF ANDHRA PRADESH | DAMODAR MUNDRA | GP FOR HOME (AP) | VISAKHAPATNAM |
| 68 | WP/15765/2017 IA 1/2017(WVMP 2302/2017) Vacate Stay Petition IA 2/2017(WPMP 19407/2017) Stay Petition | POST PRASAD @ PRASAD Vs THE STATE OF A.P. | MASTHAN NAIDU CHERUKURI | GP FOR HOME (AP) | KURNOOL |
| 69 | WP/15771/2017 IA 1/2017(WPMP 19413/2017) Direction Petition | BADIREDDI SATISH GOVINDUBABU Vs THE STATE OF ANDHRA PRADESH REP BY ITS PRINCIPAL | MADHAVI PRIYA MANTENA | GP FOR HOME (AP) | EAST GODAVARI |
| 70 | WP/15979/2017 IA 1/2017(WPMP 19646/2017) Direction Petition | T. JAFFER VALI Vs THE STATE OF ANDHRA PRADESH | GADI PRAVEEN KUMAR | GP FOR HOME (AP) SHAFATH AHMED KHAN | KURNOOL |
| 71 | WP/16158/2017 IA 1/2017(WPMP 19866/2017) Direction Petition | VEERAMREDDY NARSI REDDY Vs THE STATE OF ANDHRA PRADESH | GOVIND REDDY KONTHAM | GP FOR HOME (AP) | KURNOOL |
| 72 | WP/16388/2017 IA 1/2017(WPMP 20131/2017) Direction Petition | P.HRIKRIHNA REDDY Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY | V NITESH | GP FOR CIVIL SUPPLIES (AP) | YSR KADAPA |
| 73 | WP/16425/2017 IA 1/2017(WPMP 20171/2017) Direction Petition | YALANGI RAJESH Vs THE DIRECTOR GENERAL OF POLICE | S M SUBHAN | GP FOR HOME (AP) | EAST GODAVARI |
| 74 | WP/16714/2017 IA 1/2017(WPMP 20495/2017) Direction Petition IA 2/2017(WPMP 20496/2017) Direction Petition IA 6/2017(WPMP 97033/2017) Vacation Motion Letter | MUNGARA VIKRAM KUMAR REDDY S/O. M.VISWANADHA REDDY Vs THE STATE OF ANDHRA PRADESH REP. BY PRINCIPAL SECRETARY | V ROOPESH KUMAR REDDY | GP FOR HOME (AP) | SPS NELLORE |
| 75 | WP/16794/2017 IA 1/2017(WPMP 20611/2017) Direction Petition | M/S. MACCA MASJID COMMITTEE Vs THE STATE OF ANDHRA PRADESH | S ASHOK ANAND KUMAR | GP FOR HOME (AP) K V BHANU PRASAD | KRISHNA |
| 76 | WP/27756/2017 IA 1/2017(WPMP 34486/2017) Direction Petition | KOTA MAHESH REDDY Vs STATE OF ANDHRA PRADESH | C M R VELU | GP FOR HOME (AP) | SPS NELLORE |

INTERLOCUTORY(HOME)

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| 77 | WP/7886/2017 IA 1/2017(WVMP 1798/2017) Vacate Stay Petition | DUVVURI BALA CHANDRA REDDY S/O. NALLA REDDY Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL | T S ANIRUDH REDDY | GP FOR HOME (AP) | SPS NELLORE |
| 78 | WP/10861/2017 IA 1/2017(WVMP 2097/2017) Vacate Stay Petition | BOTCHA RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL | G L NAGESWAR RAO | GP FOR HOME (AP) P NAGENDRA REDDY | VIZIANAGARAM |
| 79 | WP/12426/2017 IA 1/2017(WVMP 1839/2017) Vacate Stay Petition | BUDUMURI GANGA RATNAM Vs THE STATE OF ANDHRA PRADESH | V V SATISH | GP FOR HOME (AP) | VISAKHAPATNAM |

FINAL HEARING (HOME)

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| 80 | WP/21029/2017 IA 1/2017(WPMP 25851/2017) Stay Petition | CANARA BANK Vs THE STATE OF ANDHRA PRADESH | HARINARAYANA K | GP FOR HOME (AP) Y L SIVAKALPANA REDDY(SC CUM SPL PP CID) AT 2:15 PM | KURNOOL |
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ADMISSION

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| 81 | MACMA/35/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition | M/S UNITED INDIA INSURANCE COMPANY LIMITED Vs CHEREDDY SUMATHI | S PRANATHI | COURT SLIP | SPS NELLORE |
| 82 | MACMA/177/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition | M/S.SHRIRAM GENERAL INSURANCE COMPANY LIMITED Vs S.JAYA KUMAR | GUDI SRINIVASU | M.S.BANU PRASAD RAO R2 R3 UNSERVED,IA1/24 R1 APP BY N S BHANU PRASAD RAO(24694). R2 UNSERVED & RETURNED("ADDRESSE LEFT WITHOUT INSTRUCTIONS" AS PER POSTAL ENDORSEMENT). R3 NOTICE SENT NOT YET RETURNED. MEMO FILED VIDE USR NO.35803/24. COURT SLIP | CHITTOOR |
| 83 | MACMA/191/2024 IA 1/2024 Stay Petition | SHRIRAM GENERAL INSURANCE COMPANY LTD Vs MALLADI DURGA PRASAD | N RAMA KRISHNA | R1 R2 UNSERVED, | EAST GODAVARI |

INTERLOCUTORY

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| 84 | MACMA/419/2022 IA 2/2022 Stay Petition IA 1/2024 Permission Petition | M/S SHRIRAM GENERAL INSURANCE CO. LTD. Vs THATIPAKA NAGA LAKSHMI | P B NARASIMHA MURTY | SIMHACHALAM BARAPAREDDY R1 R2 UNSERVED,R1- UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "ADDRESSEE LEFT WITHOUT INSTRUCTIONS") R2-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "NO SUCH ADDRESSEE") R3-NOTICE SENT NOT YET RETURNED. | EAST GODAVARI |
| 85 | MACMA/786/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition | TATA AIG GENERAL INSURANCE COMPANY LTD Vs MEESALA ESWARAMMA | D RAVI KIRAN | N B CHANDRA SEKHAR R1, R2, R4 & R5-NOTICE SERVED RR3-MINOR REP. BY R1 VIDE C.T. | - |
| 86 | MACMA/89/2024 IA 1/2024 Stay Petition | APSRTC Vs TIRUPATHI LAKSHMI | SOLOMON RAJU MANCHALAFOR (APSRTC) | VENKATA SUBBAIAH POGULA | PRAKASAM |

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| 87 | MACMA/91/2024 IA 1/2024 Stay Petition | ORIENTAL INSURANCE COMPANY LTD. Vs AMARTHALURI SUBBA RAO | M SOLOMON RAJU | CH VIDYASAGAR R3 R4 UNSERVED, | GUNTUR |
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ADMISSION

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| 88 | CMA/761/2018 | GORUSU MUSALAYYA REDDY(DIED) Vs SRI UMA MAHESHWARA SWAMI VARI TEMPLE | MANGENA SREE RAMA RAO | ELEVATED AS JUDGE R2 R6 R7 R8 UNSERVED,R1, R2 & R4 TO R6-SERVED R7 NOTICE SENT NOT YET RETURNED R8 UNSERVED (AS PER POSTAL ENDORSEMENT "DIED") | WEST GODAVARI |
| 89 | CMA/177/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition | SMT.YERRA VENKATA LAKSHMI Vs SRI RANGANADHA SWAMY TEMPLE | CHAKRADHARA RAJA Y | COURT SLIP | VISAKHAPATNAM |
| 90 | CMA/280/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Suspension Petition | KAKUIAPATI VENKATARAO Vs PADAVEGI JAGGA RAO | P NAGENDRA REDDY | | EAST GODAVARI |

FOR ORDERS OF COURT

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| 91 | CRP/49530/2023/ (Filing No.) | R NAGESWARAMMA Vs SANDEPOGULA RAJESWARI | NIMMAGADDA REVATHI | | ANANTAPUR |
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ADMISSION

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| 92 | CRP/227/2024 IA 1/2024 Stay Petition | P.MOHAMMAD SALEEM Vs P.RAMALINGA REDDY | MAHESWARA RAO KUNCHEAM | POTHAMSETTY JAYA PRAKASH COURT SLIP | ANANTAPUR |
| 93 | CRP/701/2024 IA 1/2024-Stay Petition | SIVASHANKAR Vs GOLLA THIPPAMMA | AYESHA AZMA S | K V VIJAYA KUMAR R7 R8 R9 R10 R11 R12 R13 UNSERVED,r1to6-App by m/s.K.V.Vijaya Kumar (adv). | ANANTAPUR |

NOTE: AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP.

COURT NO. 4
THE HONOURABLE SRI JUSTICE K SREENIVASA REDDY

To be Heard on Friday The 26th day of April 2024 (AT 10:30AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|----------------------|-------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------|----------------------------|---------------------------|-----------------|
| FOR ADMISSION | | | | | |
| 1 | CRLP/2842/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | ALLA AKHIL Vs THE STATE OF AP | SUDHAKARA RAO AMBATI | PUBLIC PROSECUTOR (AP) | WEST GODAVARI |
| 2 | CRLP/2845/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | SANTHI @ GOVINDA SANTHI Vs THE STATE OF ANDHRA PRADESH | SIVAPRASAD REDDY VENATI | PUBLIC PROSECUTOR (AP) | CHITTOOR |
| 3 | CRLP/2848/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | GARAPATI ABBULU CHOWDARY Vs THE STATE OF ANDHRA PRADESH | SUDHAKARA RAO AMBATI | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 4 | CRLP/2852/2024 IA 1/2024 Stay Petition | KAMADARI BABU REDDY @ SWAMY Vs THE STATE OF ANDHRA PRADESH | CHALLA AJAY KUMAR | PUBLIC PROSECUTOR (AP) | SPS NELLORE |
| 5 | CRLP/2854/2024 IA 1/2024 Stay Petition | KAMADARIBABU REDDY @ SWAMY Vs THE STATE OF ANDHRA PRADESH | CHALLA AJAY KUMAR | PUBLIC PROSECUTOR (AP) | SPS NELLORE |
| 6 | CRLP/2858/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | M/S SIVA KUMAR @ M/S SIVA KUMAR NARAYANAVANAM Vs THE STATE OF ANDHRA PRADESH | V NITESH | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 7 | CRLP/2859/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | TADI SHYAM BABU Vs THE STATE OF ANDHRA PRADESH | DASARI RAMAKOTESWAR RAO | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 8 | CRLP/2862/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | MASUMBAIGARI AMEERUNNISA Vs THE STATE OF ANDHRA PRADESH | SHAIK MOHAMMED ISMAIL | PUBLIC PROSECUTOR (AP) | YSR KADAPA |
| 9 | CRLP/2864/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | BELLAM NARESH Vs THE STATE OF ANDHRA PRADESH | MD SALEEM | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
| 10 | CRLP/2865/2024 IA 1/2024 Stay Petition | SHAIK NABI RASOOL Vs THE STATE OF ANDHRA PRADESH | BUTTA VIJAYA BHASKER | PUBLIC PROSECUTOR (AP) | PRAKASAM |
| 11 | CRLP/2868/2024 IA 1/2024 Stay Petition | VAARTHALA PADMAJA Vs THE STATE OF ANDHRA PRADESH | RAMAKRISHNA AKURATHI | PUBLIC PROSECUTOR (AP) | CHITTOOR |
| 12 | CRLP/2871/2024 IA 1/2024 Stay Petition | LANKA SANTHI @ VIJAYAMMA Vs THE STATE OF ANDHRA PRADESH | HARINADH NIDAMANURI | PUBLIC PROSECUTOR (AP) | GUNTUR |

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| 13 | CRLP/2872/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | SESHAM MANOHAR Vs THE STATE OF ANDHRA PRADESH | PETA GNANA TEJA | PUBLIC PROSECUTOR (AP) | WEST GODAVARI |
| 14 | CRLP/2873/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | KATHI SUBBARAYUDU Vs THE STATE OF ANDHRA PRADESH | JESHTADI SUNIL KUMAR | PUBLIC PROSECUTOR (AP) | YSR KADAPA |
| 15 | CRLP/2874/2024 IA 1/2024 Stay Petition | ADAPA SRINIVAS Vs STATE OF ANDHRA PRADESH | N SIVA REDDY | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 16 | CRLP/2877/2024 IA 1/2024 Stay Petition | G.HEMADRI CHOWDARY Vs THE STATE OF ANDHRA PRADESH | MAHADEVA KANTHRIGALA | PUBLIC PROSECUTOR (AP) | CHITTOOR |
| 17 | CRLP/2879/2024 | CH.SURESH BABU Vs THE STATE OF ANDHRA PRADESH | SRINIVASULU KURRA | PUBLIC PROSECUTOR (AP) | PRAKASAM |
| 18 | CRLP/2883/2024 IA 1/2024 Stay Petition | GODLAVATI NAVEEN KUMAR (A-1) Vs THE STATE OF ANDHRA PRADESH | A GAYATRI REDDY | PUBLIC PROSECUTOR (AP) | YSR KADAPA |
| 19 | CRLP/2884/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | D RAJAPPA (A1) Vs THE STATE OF ANDHRA PRADESH | S SARATH KUMAR | PUBLIC PROSECUTOR (AP) | CHITTOOR |
| 20 | CRLP/2885/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | GUTTULA SURESH Vs THE STATE OF ANDHRA PRADESH | MD SALEEM | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 21 | CRLP/2886/2024 IA 1/2024 Stay Petition | AKEPOGU JAYARAJU Vs THE STATE OF ANDHRA PRADESH | MAHESWARI ARIKA | PUBLIC PROSECUTOR (AP) | KURNOOL |
| 22 | CRLP/2887/2024 IA 1/2024 Stay Petition | JADAM KRANTHI KUMAR Vs THE STATE OF ANDHRA PRADESH | CH VIDYASAGAR | PUBLIC PROSECUTOR (AP) | - |
| 23 | CRLP/2888/2024 IA 1/2024 Dispense with Petition | SOMA LAKSHMI DEVI Vs THE SPL, PUBLIC PROSECUTOR | SRINIVASULU P | DEPUTY SOLICITOR GENERAL OF INDIA | VISAKHAPATNAM |
| 24 | CRLP/2889/2024 IA 1/2024 Stay Petition | DEVIREDDY MAHESH REDDY Vs STATE OF ANDHRA PRADESH | KIRTHI TEJA KONDAVEETI | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 25 | CRLP/2890/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | S.SIDDAIAH NAIDU Vs THE STATE OF ANDHRA PRADESH | TURAGA SAI SURYA | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 26 | CRLP/2891/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | MAVURI NITISH KUMAR Vs THE STATE OF ANDHRA PRADESH | G V SHIVAJI | PUBLIC PROSECUTOR (AP) | WEST GODAVARI |

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| 27 | CRLP/2893/2024 IA 1/2024 Stay Petition | V.SHIVA SHANKAR Vs THE STATE OF ANDHRA PRADESH | P NARAHARI BABU | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
| 28 | CRLP/2894/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | B K MURALI KRISHNA Vs THE STATE OF AP | P NARAHARI BABU | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
| 29 | CRLP/2895/2024 IA 1/2024 Stay Petition | N.MASTHANAMMA Vs THE STATE OF ANDHRA PRADESH | D KODANDARAMI REDDY | PUBLIC PROSECUTOR (AP) | CHITTOOR |
| 30 | CRLP/2896/2024 IA 1/2024 Permission Petition IA 2/2024 Compromise Petition IA 3/2024 Stay Petition | CHAMANTHI YESU RAJU Vs THE STATE OF ANDHRA PRADESH. | MEDAPATI SANTOSH REDDY | PUBLIC PROSECUTOR (AP) KIRAN KUMAR BALIGAMSETTI | WEST GODAVARI |
| 31 | CRLP/2897/2024 IA 1/2024 Dispense with Petition IA 2/2024 Permission Petition IA 3/2024 Compromise Petition IA 4/2024 Stay Petition | KODAMANCHILI RAJ KUMAR Vs STATE OF ANDHRA PRADESH. | KIRAN KUMAR BALIGAMSETTI | PUBLIC PROSECUTOR (AP) MEDAPATI SANTOSH REDDY | WEST GODAVARI |
| 32 | CRLP/2898/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | SMT AVUTALA SWATHI Vs DURGAM TEJASWINI | P NAGENDRA REDDY | PUBLIC PROSECUTOR (AP) | KURNOOL |
| 33 | CRLP/2899/2024 IA 1/2024 Stay Petition | PENUGONDA VENKATA DIWAKAR Vs THE STATE OF ANDHRA PRADESH | V SUDHAKAR REDDY | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
| 34 | CRLP/2900/2024 IA 1/2024 Stay Petition | TELLAKULA MANOHAR BABU @ MANOHAR Vs THE STATE OF ANDHRA PRADESH | T RAGHU PRASAD | PUBLIC PROSECUTOR (AP) | YSR KADAPA |
| 35 | CRLP/2901/2024 IA 1/2024 Stay Petition | KOYI SIVA SANKARA RAO Vs THE STATE OF ANDHRA PRADESH | MARRI VENKATA RAMANA | PUBLIC PROSECUTOR (AP) | PRAKASAM |
| 36 | CRLP/2903/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | GONTLA LAKSHMI Vs THE STATE OF ANDHRA PRADESH | G SRI HARSHA | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 37 | CRLP/2905/2024 | PILLI SRINU Vs THE STATE OF AP | DR.MEDISI RATNA RAO | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 38 | CRLP/2906/2024 IA 1/2024 Stay Petition | KOPPULA RAVI KIRAN BABU Vs THE STATE OF ANDHRA PRADESH | S BALA MOHAN RANGA | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 39 | CRLP/2907/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | SANEPALLI LAKSHMI DEVI @ SANEPALLI DEVI Vs THE STATE OF ANDHRA PRADESH | V ROOPESH KUMAR REDDY | PUBLIC PROSECUTOR (AP) | YSR KADAPA |
| 40 | CRLP/2909/2024 | CHITI BHULAXMI | UDAY KUMAR | PUBLIC PROSECUTOR | KRISHNA |

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| | IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | Vs THE STATE OF ANDHRA PRADESH | VAMPUGADAVALA | (AP) | |
| 41 | CRLP/2911/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | KODALI SATYANARAYANA CHOWDARY Vs THE STATE OF ANDHRA PRADESH | JYOTHI RATNA ANUMOLU | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 42 | CRLP/2912/2024 IA 1/2024 Stay Petition | SURA RAGHU Vs THE STATE OF AP | T D PANI KUMAR | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 43 | CRLP/2913/2024 IA 1/2024 Stay Petition | VANGARA JAYA CHANDRA SEKHAR Vs THE STATE OF ANDHRA PRADESH | R S MANIDHAR PINGALI | PUBLIC PROSECUTOR (AP) | PRAKASAM |
| 44 | CRLP/2914/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | SURISSETTY GOWRI SANKAR Vs THE STATE OF ANDHRA PRADESH | M V S ANIL KUMAR R | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 45 | CRLP/2915/2024 IA 1/2024 Stay Petition | KALLE CHANDRA SEKHAR Vs THE STATE OF ANDHRA PRADESH | S SYAMSUNDER RAO | PUBLIC PROSECUTOR (AP) | KURNOOL |
| 46 | CRLP/2917/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | SRI YERRA ATAKESWARA RAO Vs THE STATE OF ANDHRA PRADESH | RAVURI LEELA SAI SAMPATH | PUBLIC PROSECUTOR (AP) | SRIKAKULAM |
| 47 | CRLP/2919/2024 IA 1/2024 Stay Petition | RAMANADHAM SASHIKALA Vs THE STATE OF ANDHRA PRADESH | RAMA RAO KOCHIRI | PUBLIC PROSECUTOR (AP) | GUNTUR |
| 48 | CRLP/2921/2024 IA 1/2024 Stay Petition | THANIGADAPA MURALI GOPALA KRISHNA Vs THE STATE OF ANDHRA PRADESH | KUNUKU RAJA SEKHAR | PUBLIC PROSECUTOR (AP) | WEST GODAVARI |
| 49 | CRLP/2922/2024 IA 1/2024 Stay Petition | VALLABHANENI KRISHNA PRASAD Vs CHAPPA YERRANNA | D PURNACHANDRA REDDY | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |

ADMISSION

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| 50 | CRLP/2599/2024 IA 1/2024 Stay Petition | KONDADI JAGJEEVAN REDDY Vs THE STATE | GANGISETTY RAJESWARA RAO | PUBLIC PROSECUTOR (AP) | KURNOOL |
| 51 | CRLP/2767/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | SAGILI ISMAIL @ GURAI AH Vs THE STATE OF ANDHRA PRADESH | SHAIK MOHAMMED ISMAIL | PUBLIC PROSECUTOR (AP) | YSR KADAPA |
| 52 | CRLP/2778/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | MAYANA SUHAIL KHAN Vs THE STATE OF ANDHRA PRADESH | SHAIK MOHAMMED ISMAIL | PUBLIC PROSECUTOR (AP) | YSR KADAPA |

ADMISSION (HOME)

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| 53 | WP/9648/2024 IA 1/2024 Stay Petition IA 2/2024 Direction Petition | MANAPPURAM GENERAL FINANCE AND LEASING LIMITED Vs THE STATE OF AP | AYESHA AZMA S | GP FOR HOME (AP) | GUNTUR |
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| 54 | WP/9665/2024 IA 1/2024 Direction Petition | M/S. NRI ACADEMY OF SCIENCES Vs THE STATE OF ANDHRA PRADESH | V SESHA KUMARI | GP FOR HOME GP FOR REGISTRATION AND STAMPS (AP) | GUNTUR |
| 55 | WP/9686/2024 IA 1/2024 Direction Petition | Y SUMANTH KUMAR Vs THE STATE OF AP | MEKALA ANUSHA | GP FOR HOME GP FOR REVENUE | SPS NELLORE |
| 56 | WP/9718/2024 IA 1/2024 Direction Petition | SIBYALA VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH | SANAGA ASHOK KUMAR | GP FOR HOME | CHITTOOR |
| 57 | WP/9742/2024 IA 1/2024 Direction Petition | ALLURI RAGHAVENDRA NAIDU Vs THE PRINCIPAL SECRETARY | DR G V RAVI | GP FOR HOME | SPS NELLORE |
| 58 | WP/9746/2024 IA 1/2024 Direction Petition | SYED IQBAL AHMED Vs THE STATE OF ANDHRA PRADESH | SINGULURI SESHAGIRI RAO | GP FOR HOME | KRISHNA |
| 59 | WP/9779/2024 IA 1/2024 Direction Petition | M.SURI BABU Vs THE STATE OF ANDHRA PRADESH | G V SHIVAJI | GP FOR HOME | EAST GODAVARI |
| 60 | WP/9783/2024 IA 1/2024 Direction Petition | KOTTE RAMA KRISHNA RAO Vs THE STATE OF AP | M/S INDUS LAW FIRM | GP FOR SERVICES I (AP) | WEST GODAVARI |
| 61 | WP/9795/2024 IA 1/2024 Direction Petition | TALARI GANGULAPPA Vs THE STATE OF ANDHRA PRADESH | J M NAIDU | GP FOR HOME GP FOR REVENUE | CHITTOOR |
| 62 | WP/9809/2024 IA 1/2024 Direction Petition | KAMISSETTY NAGESH Vs THE STATE OF ANDHRA PRADESH | P NARASIMHULU | GP FOR HOME | CHITTOOR |
| 63 | WP/9829/2024 IA 1/2024 Direction Petition | SUGUNA @ SUNADHA Vs THE STATE OF AP | S PARINEETA | GP FOR HOME | CHITTOOR |
| 64 | WP/9844/2024 IA 1/2024 Direction Petition | PALIVELA NOOKARATNAM Vs THE STATE OF AP | V R MAHESWARA RAO PALETI | GP FOR HOME | EAST GODAVARI |
| 65 | WP/9847/2024 IA 1/2024 Direction Petition | BODAPATI THATHA RAO Vs THE STATE OF ANDHRA PRADESH | RAMAKRISHNA AKURATHI | GP FOR HOME | PRAKASAM |
| 66 | WP/9851/2024 IA 1/2024 Suspension Petition | N NAGARAJU Vs THE STATE OF AP | HARINATH REDDY SOMAGUTTA | | ANANTAPUR |
| 67 | WP/9865/2024 IA 1/2024 Stay Petition | LAGADAPATI JHANSI RANI Vs THE STATE OF ANDHRA APRADESH | CHALASANI AJAY KUMAR | GP FOR HOME | KRISHNA |
| 68 | WP/9867/2024 IA 1/2024 Direction Petition | DECCAN TOWNSHIPS PVT LTD Vs THE STATE OF ANDHRA PRADESH | AVULA AKASH | GP FOR HOME | KRISHNA |
| 69 | WP/9870/2024 IA 1/2024 | LANKAPALLI BALAJI SUNDARA RAO | M/S INDUS LAW FIRM | | WEST GODAVARI |

Stay Petition

Vs
THE STATE OF AP

Page 85 of 200

70 WP/9873/2024

V MAMATA
Vs
THE STATE OF ANDHRA
PRADESH

UMESH CHANDRA P V G

SPS NELLORE

COURT NO. 4**THE HONOURABLE SRI JUSTICE K SREENIVASA REDDY****To be Heard on Friday The 26th day of April 2024 (AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
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| <u>FOR WITHDRAWAL</u> | | | | | |
| 71 | CRLP/194/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | PARA SAI KRISHNA Vs THE STATE OF ANDHRA PRADESH | MADALA NARASINGA RAO | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| <u>FOR ORDERS</u> | | | | | |
| 72 | WP/656/2022 IA 1/2022 Direction Petition | BORRA VENKATA RAMANJANEYA KUMAR Vs THE STATE OF ANDHRA PRADESH | UMESH CHANDRA P V G | GP FOR HOME | GUNTUR |
| 73 | WP/11875/2023 IA 1/2023 Direction Petition | PATAN SHAKEELA KHATU Vs THE STATE OF AP | S PARINEETA | GP FOR HOME | CHITTOOR |
| <u>FOR COMPROMISE</u> | | | | | |
| 74 | CRLP/7974/2022 IA 2/2022 Stay Petition IA 1/2024 Compromise Petition IA 2/2024 Permission Petition | G.VIJAYALAKSHMI Vs THE STATE OF ANDHRA PRADESH | RAVURI LEELA SAI SAMPATH | PUBLIC PROSECUTOR (AP) JANGAM VARUN ROY | VISAKHAPATNAM |
| 75 | CRLP/7318/2023 IA 1/2023 Stay Petition IA 2/2023 Compromise Petition IA 3/2023 Permission Petition | E PRASANTH SUSHEEL KUMAR Vs THE STATE OF ANDHRA PRADESH | HARISH KUMAR RASINENI | PUBLIC PROSECUTOR (AP) RAMINENI SATISH BABU | KURNOOL |
| <u>INTERLOCUTORY</u> | | | | | |
| 76 | IA/1/2024 Condone Delay Petition WP/34062/2022 | DR.CH.GAYATHRI Vs | VIJAYA LAKSHMI PITTU | GP FOR HOME | EAST GODAVARI |
| 77 | IA/2/2024 Set Aside Petition WP/34062/2022 | DR.CH.GAYATHRI Vs | VIJAYA LAKSHMI PITTU | GP FOR HOME | EAST GODAVARI |
| <u>ADMISSION</u> | | | | | |
| 78 | CRLP/8143/2023 IA 1/2023 Stay Petition | SHAIK SAMANDAR VALI Vs THE STATE OF ANDHRA PRADESH | ROSEDAR S.R.A | PUBLIC PROSECUTOR (AP) PANUKU RAJESH KUMAR | PRAKASAM |
| 79 | CRLP/8933/2023 IA 2/2023 Stay Petition IA 3/2023 Dispense with Petition | BRAHMA SUBBARAO Vs SHO OF DISHA PS | V ESWARAI AH CHOWDARY | PUBLIC PROSECUTOR (AP) Y KOTESWAR RAO | KRISHNA |
| 80 | CRLP/9619/2023 IA 1/2023 Stay Petition | G KUMAR ALIAS G V KUMAR Vs THE STATE OF AP | J M NAIDU | PUBLIC PROSECUTOR (AP) | CHITTOOR |
| 81 | CRLP/1282/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | POLAGANI ANJANEYA PRASAD Vs THE STATE OF ANDHRA PRADESH | B CHANDRA SHEKHAR | PUBLIC PROSECUTOR (AP) | KRISHNA |

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| 82 | CRLP/1488/2024 IA 2/2024 Stay Petition CRLP/113/2024 CRLP/252/2024 | TETALA SUBBAREDDY Vs THE STATE OF ANDHRA PRADESH | K GANI REDDY | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 83 | CRLP/113/2024 IA 1/2024 Stay Petition | TETALA SUBBAREDDY Vs THE STATE OF ANDHRA PRADESH | K GANI REDDY | PUBLIC PROSECUTOR (AP) SAI SANJAY SURANENI | EAST GODAVARI |
| 84 | CRLP/252/2024 IA 1/2024 Stay Petition | TETALA SUBBAREDDY Vs THE STATE OF ANDHRA PRADESH | K GANI REDDY | PUBLIC PROSECUTOR (AP) SAI SANJAY SURANENI | EAST GODAVARI |
| 85 | CRLP/2499/2024 IA 2/2024 Suspension Petition IA 3/2024 Direction Petition IA 4/2024 Suspension Petition | JAGATAP JASHUVA @ MAHESH KUMAR Vs THE STATE OF ANDHRA PRADESH | SODUM ANVESHA | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 86 | CRLP/2560/2024 IA 1/2024 Stay Petition IA 2/2024 Implead Petition | KARANAM RAMA RAO Vs STATE OF ANDHRA PRADESH | SRIMAN | S M SUBHANI (SC FOR ACB AND SPL PP) | KURNOOL |

ADMISSION (HOME)

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| 87 | WP/35869/2022 IA 1/2022 Direction Petition | THE SOCIETY OF THE BERACHAHH PRAYER HOUSE Vs THE STATE OF ANDHRA PRADESH | SRINIVASA RAO NARRA | GP FOR HOME GP FOR REVENUE AISHWARYA NAGULA | GUNTUR |
| 88 | WP/23778/2023 IA 1/2023 Direction Petition | K JAGADEESWARA RAO Vs THE STATE OF AP | V V SATISH | GP FOR HOME | VISAKHAPATNAM |
| 89 | WP/27769/2023 IA 1/2023 Direction Petition | PANDUGA UDAYASRI Vs THE STATE OF AP | A GAYATRI REDDY | GP FOR HOME | YSR KADAPA |
| 90 | WP/28538/2023 IA 1/2023 Direction Petition | NANAPANENI KRISHNA Vs THE STATE OF ANDHRA PRADESH | ANGURU MANOHAR GP FOR FINANCE PLANNING | GP FOR HOME S BALA MOHAN RANGA GP FOR REVENUE | KRISHNA |
| 91 | WP/30677/2023 IA 1/2023 Direction Petition | NALLAGORLA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH | SURESH KUMAR REDDY KALAVA | GP FOR HOME | GUNTUR |
| 92 | WP/258/2024 IA 1/2024 Direction Petition | CHAVALI MURALI KRISHNA Vs THE STATE OF ANDHRA PRADESH | A S NARAYANA | GP FOR HOME (AP) | GUNTUR |
| 93 | WP/1944/2024 IA 1/2024 Direction Petition | KALAKOTI SESHA RATNAM Vs THE STATE OF AP | BANKA NAGESWARA RAO | GP FOR HOME (AP) Y.LATCHANNA | KRISHNA |
| 94 | WP/3287/2024 IA 1/2024 Direction Petition | SYKAM KANNARAO Vs THE STATE OF ANDHRA PRADESH | JITHENDRA P | GP FOR HOME | KRISHNA |
| 95 | WP/3867/2024 IA 1/2024 Direction Petition | CH KONDALA RAO Vs THE STATE OF AP | SRINIVASULU KURRA | GP FOR HOME (AP) | GUNTUR |

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| 96 | WP/6632/2024 IA 1/2024 Direction Petition | DARSHI MANGAMMA Vs THE STATE OF AP | PRASANNALA KANCHARLA | GP FOR HOME (AP) | PRAKASAM |
| 97 | WP/7370/2024 IA 1/2024 Direction Petition | ZION PRAYER HOUSE SOCIETY Vs THE STATE OF ANDHRA PRADESH | N ASHWANI KUMAR | GP FOR HOME (AP) | GUNTUR |
| 98 | WP/8264/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition | ARJA RAMANUJIAH Vs THE STATE OF ANDHRA PRADESH | B VAMSI KRISHNA | GP FOR HOME | KRISHNA |
| 99 | WP/8319/2024 IA 1/2024 Direction Petition | NEMALA SATTI BABU Vs THE STATE OF ANDHRA PRADESH | V V N NARAYANA RAO | GP FOR HOME | EAST GODAVARI |
| 100 | WP/8846/2024 IA 1/2024 Suspension Petition | YELLAPU VENKATA RAMA SANTHOSH Vs THE STATE OF AP | BOLLA VENKATA RAMA RAO | GP FOR HOME (AP) | VISAKHAPATNAM |
| 101 | WP/8876/2024 IA 1/2024 Direction Petition | CHOUDARAJU SATYA Vs THE GOVERNMENT OF AP | B CHANDRA SHEKHAR | GP FOR HOME | EAST GODAVARI |
| 102 | WP/8884/2024 IA 1/2024 Direction Petition | YALAMANCHILI SATYANARAYANA CHOWDARY ALIAS SUJANA CHOWDARY Vs THE STATE OF AP | UMESH CHANDRA P V G | GP FOR HOME GP FOR FINANCE PLANNING | KRISHNA |
| 103 | WP/8934/2024 IA 1/2024 Direction Petition | KOLLA RAMACHANDRA NAIDU Vs STATE OF A.P. | VAJJHALA SATYANARAYANA PRASAD | GP FOR HOME | CHITTOOR |
| 104 | WP/8943/2024 IA 1/2024 Direction Petition | PANDITHA UTHAMMA Vs THE STATE OF ANDHRA PRADESH | M SIVA KUMAR | GP FOR HOME | YSR KADAPA |
| 105 | WP/8959/2024 | THE AMARAVATI BOATING CLUB Vs THE MANAGING DIRECTOR | MULLAPUDI SATYANARAYANA | GP FOR HOME (AP) GP FOR FINANCE PLANNING (AP) | KRISHNA |
| 106 | WP/8965/2024 IA 1/2024 Direction Petition | S MOHAMAD RAFI Vs THE STATE OF AP | S PARINEETA | GP FOR HOME (AP) | CHITTOOR |
| 107 | WP/8971/2024 IA 1/2024 Direction Petition | THOTA VENKATA RAMAIAH Vs THE STATE OF AP | RAMESH BABU NELATURI | GP FOR HOME | GUNTUR |
| 108 | WP/9014/2024 IA 1/2024 Direction Petition | BOYA GANGAMMA Vs THE STATE OF ANDHRA PRADESH | JADA SRAVAN KUMAR | GP FOR HOME | ANANTAPUR |

FOR EXTENSION OF INTERIM ORDERS

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| 109 | CRLP/3008/2022 IA 1/2023 Condone Delay Petition IA 2/2023 Extension Petition | U.CHANDRA RAO Vs STATE OF ANDHRA PRADESH | S PRANATHI | PUBLIC PROSECUTOR (AP) | PRAKASAM |
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| 110 | CRLP/3354/2022 IA 2/2022 Stay Petition | HANUMANTU RAMATULASAMMA Vs THE STATE OF ANDHRA PRADESH | TURAGA SAI SURYA | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 111 | CRLP/4208/2022 IA 1/2022 Stay Petition CRLP/3392/2022 CRLP/3858/2022 | DADI SRI RAMA KRISHNA Vs STATE OF ANDHRA PRADESH | VENKAT CHALLA | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 112 | CRLP/3392/2022 IA 1/2022 Stay Petition | DADI SRIRAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH | VENKAT CHALLA | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 113 | CRLP/3858/2022 IA 1/2022 Stay Petition | DADI SRI RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH | VENKAT CHALLA | PUBLIC PROSECUTOR (AP) T V JAGGI REDDY | VISAKHAPATNAM |
| 114 | CRLP/6620/2022 IA 2/2022 Stay Petition IA 1/2023 Leave Petition IA 2/2023 Condone Delay Petition CRLP/11943/2016 | POTHANA RAMOJI Vs THE STATE OF ANDHRA PRADESH | MATADA YUVASIVA SWAMY | PUBLIC PROSECUTOR (AP) HCJ NOTE CASE | KRISHNA |
| 115 | CRLP/11943/2016 IA 1/2019 Extension Petition IA 1/2022 Extension Petition IA 1/2023 Leave Petition IA 2/2023 Condone Delay Petition IA 3/2023 L R Petition | GORIPARTHI RAJ VENKATESWARA RAO YADAV AND ANOTHER Vs THE STATE OF A.P.REP.PP AND ANOTHER | NARASIMHA RAO GUDISEVA | PUBLIC PROSECUTOR (AP) ASHOK KONDETI | KRISHNA |
| 116 | CRLP/7178/2022 IA 2/2022 Stay Petition | M/S. RADICO REMEDIES Vs THE STATE OF ANDHRA PRADESH | PALLA BALU ANIL KUMAR | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 117 | CRLP/7191/2022 IA 2/2022 Stay Petition | M/S.RADICO REMEDIES Vs THE STATE OF ANDHRA PRADESH | PALLA BALU ANIL KUMAR | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 118 | CRLP/7362/2022 IA 1/2022 Stay Petition | RACHOOR PHALGUNA KUMAR Vs THE STATE OF ANDHRA PRADESH | KONDREDDY VAMSI KRISHNA | PUBLIC PROSECUTOR (AP) P DURGA PRASAD | KURNOOL |
| 119 | CRLP/7644/2022 IA 2/2022 Stay Petition IA 1/2023 Vacate Stay Petition | M.VEERA VENKATA SATYANARAYANA @ SIVA Vs THE STATE OF ANDHRA PRADESH | NARASIMHA RAO GUDISEVA | PUBLIC PROSECUTOR (AP) K RADHIKA LEGAL AID PONNADA SREE VYAS | EAST GODAVARI |
| 120 | CRLP/9794/2022 IA 2/2022 Stay Petition IA 1/2023 Vacate Stay Petition | ARGUS COSMETICS LIMITED Vs THE STATE OF ANDHRA PRADESH | T V P SAI VIHARI | PUBLIC PROSECUTOR (AP) ANCHA PANDURANGA RAO | KRISHNA |
| 121 | WP/42680/2022 IA 1/2022 Direction Petition IA 1/2023 Vacate Stay Petition WP/784/2023 | PANYAM VUPPU SURESH Vs THE STATE OF ANDHRA PRADESH | G V GANGADHAR | GP FOR HOME Y L SIVAKALPANA REDDY(SC CUM SPL PP CID) GP FOR REVENUE GP FOR COOPERATION | WEST GODAVARI |

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| 122 | WP/784/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition | AKELLA MURALI KRISHNA SHARMA Vs THE STATE OF ANDHRA PRADESH | G V GANGADHAR | GP FOR HOME Y L SIVAKALPANA REDDY(SC CUM SPL PP CID) GP FOR COOPERATION | EAST GODAVARI |
| 123 | CRLP/798/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition | KADIVETI SRINIVASULU REDDY Vs THE STATE OF ANDHRA PRADESH | SIVAPRASAD REDDY VENATI | PUBLIC PROSECUTOR (AP) | SPS NELLORE |
| 124 | CRLP/3191/2023 IA 1/2023 Stay Petition CRLP/3192/2023 | GUNDLURU RAMACHANDRA REDDY Vs THE STATE OF ANDHRA PRADESH | P SARASWATHI | PUBLIC PROSECUTOR (AP) MD SALEEM | CHITTOOR |
| 125 | CRLP/3192/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition | GUNDLURU MOHAN REDDY Vs THE STATE OF ANDHRA PRADESH | P SARASWATHI | PUBLIC PROSECUTOR (AP) MD SALEEM | CHITTOOR |
| 126 | CRLP/4243/2023 IA 1/2023 Stay Petition | SANA THAVITAMMA Vs THE STATE OF ANDHRA PRADESH | ARAVALA RAMA RAO | PUBLIC PROSECUTOR (AP) | VIZIANAGARAM |
| 127 | CRLP/5071/2023 IA 1/2023 Stay Petition | YALLA BHAVANI Vs THE STATE OF ANDHRA PRADESH | K RATNA SAGAR | PUBLIC PROSECUTOR (AP) | VIZIANAGARAM |
| 128 | CRLP/5334/2023 IA 1/2023 Stay Petition | DEVABHAKTHUNI ASHOK KUMAR Vs DEVABHAKTHUNI CHAKRAVARTHI | T V V KOTESWARA RAO | BABU RAO PANDIRI PUBLIC PROSECUTOR (AP) | KRISHNA |
| 129 | CRLP/5389/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition | NILAVATHI RAJIKANNA @ NILAVATHI Vs THE STATE OF ANDHRA PRADESH | SIVAPRASAD REDDY VENATI | PUBLIC PROSECUTOR (AP) | SPS NELLORE |
| 130 | CRLP/7363/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition | MENDEM VASANTHA KUMAR Vs THE STATE OF ANDHRA PRADESH | SASANKA BHUVANAGIRI | PUBLIC PROSECUTOR (AP) | GUNTUR |
| 131 | CRLP/7780/2023 IA 1/2023 Stay Petition | KOTA KONDANDARAMI REDDY Vs THE STATE OF ANDHRA PRADESH | V NITESH | PUBLIC PROSECUTOR (AP) | SPS NELLORE |
| 132 | CRLP/7933/2023 IA 1/2023 Stay Petition CRLP/7852/2023 | VADDE RAGHUPATHI Vs THE STATE OF ANDHRA PRADESH | SESHADRI GOALLA | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
| 133 | CRLP/7852/2023 IA 1/2023 Stay Petition | VADDE RAGHUPATHI Vs THE STATE OF ANDHRA PRADESH | SESHADRI GOALLA | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
| 134 | CRLP/8853/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition | DR.GOLI NAGASAINA RAO Vs THE STATE OF ANDHRA PRADESH | T LAKSHMI NARAYANA | PUBLIC PROSECUTOR (AP) NIMMAGADDA REVATHI | PRAKASAM |
| 135 | CRLP/9117/2023 IA 1/2023 Stay Petition IA 2/2023 Dispense with Petition | M/S. SHREYAS LIFE SCIENCES PVT. LTD. Vs STATE OF ANDHRA PRADESH | S.V.S.S.SIVA RAM | PUBLIC PROSECUTOR (AP) PASALA PONNA RAO (SC FOR CENT GOVT.) | VISAKHAPATNAM |

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| 136 | CRLP/9118/2023 IA 2/2023 Stay Petition IA 3/2023 Dispense with Petition | SHEEL KUMAR DHANANJAY SINGH Vs STATE OF ANDHRA PRADESH | S.V.S.S.SIVA RAM | PUBLIC PROSECUTOR (AP) PASALA PONNA RAO (SC FOR CENT GOVT.) | VISAKHAPATNAM |
| 137 | CRLP/9879/2023 IA 1/2023 Stay Petition | TADALA DHARMA RAJU Vs STATE OF ANDHRA PRAESH | P RAJESH BABU | PUBLIC PROSECUTOR (AP) Y.LATCHANNA | EAST GODAVARI |
| 138 | CRLP/10023/2023 IA 1/2023 Condone Delay in Rep IA 2/2023 Dispense with Petition IA 3/2023 Stay Petition | PURAMSETTI CHANDRASEKHAR Vs VIPPARTYHI CHANDRAM | G L NAGESWAR RAO | A S NARAYANA PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 139 | WP/32879/2023 IA 1/2023 Suspension Petition | KODAMASIMHAM PADMAJA Vs THE STATE OF ANDHRA PRADESH | KARUMANCHI INDRANEEL BABU | GP FOR HOME (AP) K RAGHU VEER CHALASANI AJAY KUMAR GP FOR REVENUE (AP) | KRISHNA |
| 140 | CRLP/1219/2024 IA 1/2024 Stay Petition | J HONNUR SWAMY Vs THE STATE OF ANDHRA PRADESH | SESHADRI GOALLA | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
| 141 | CRLP/1317/2024 IA 2/2024 Stay Petition | PUTTAPARTHY SHASHA VALI Vs THE STATE OF A.P. | RAVULA NAGARJUNA | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
| 142 | CRLP/1492/2024 IA 1/2024 Stay Petition | VENNAPUSA RAMASUBBAMMA @ VALASAIHGAARI RAMASUBBAMMA Vs THE STATE OF ANDHRA PRADESH | VIJAYA BHASKAR MOOLA | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
| 143 | CRLP/1525/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | BOJJA SIDHARDHA @ SIDDARTHA Vs THE STATE OF ANDHRA PRADESH | T RAMESH | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 144 | CRLP/1664/2024 IA 2/2024 Stay Petition | G LAKSHMINARAYANA Vs THE STATE OF ANDHRA PRADESH | E ANJANA REDDY | PUBLIC PROSECUTOR (AP) KALYAN C R | ANANTAPUR |
| 145 | CRLP/1778/2024 IA 1/2024 Stay Petition | BOMBURI SRINIVAS Vs THE STATE OF ANDHRA PRADESH | SIVA NAGARJUNA SIDHADAPU | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 146 | WP/5309/2024 IA 1/2024 Direction Petition | M. PRASAD Vs THE STATE OF ANDHRA PRADESH | J DILEEP KUMAR | GP FOR HOME | GUNTUR |
| 147 | WP/5515/2024 IA 1/2024-Permission Petition | BRUNDAVAN TALKIES Vs THE STATE OF ANDHRA PRADESH | V V SATISH | GP FOR HOME (AP) NARASIMHA RAO GUDISEVA | KRISHNA |

COURT NO. 5**THE HONOURABLE SRI JUSTICE GANNAMANENI RAMAKRISHNA PRASAD****To be Heard on Friday The 26th day of April 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****NOTE (1):- Daily List is divided into : (1) Incomplete Matters & (2) Complete Matters.****NOTE (2) :- Complete Matter(Final Hearing) no adjournments will be granted; Synopsis ,list of Dates & Citations to be submitted to the Court Officer before Hearing.****NOTE(3) :- No Pass over will be entertain in batch cases****(CAUSE LIST MOTION HEARING)**

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
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| <u>ADMISSION (A P S E B)</u> | | | | | |
| 1 | WP/9811/2024 IA 1/2024 Direction Petition | Y CHANDRASEKHAR Vs THE STATE OF ANDHRA PRADESH | P SARASWATHI | GP FOR SERVICES I | CHITTOOR |
| <u>ADMISSION (EXCISE)</u> | | | | | |
| 2 | WP/9850/2024 IA 1/2024 Direction Petition | K.NAGARAJU Vs THE STATE OF ANDHRA PRADESH | KAVITHA GOTTIPATI | GP FOR PROHIBITION EXCISE | KRISHNA |
| <u>ADMISSION (HOME)</u> | | | | | |
| 3 | WP/9828/2024 IA 1/2024 Stay Petition | SANNOBOINA SIMHACHALAM Vs THE STATE OF ANDHRA PRADESH | M/S INDUS LAW FIRM | GP FOR HOME | WEST GODAVARI |
| 4 | WP/9837/2024 IA 1/2024 Direction Petition | M V SIVA KUMAR Vs STATE OF ANDHRA PRADESH | CHALLA GUNARANJAN | GP FOR SERVICES I | GUNTUR |
| 5 | WP/9875/2024 IA 1/2024 Stay Petition | BODDU RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH | M/S INDUS LAW FIRM | GP FOR SERVICES I GP FOR HOME | WEST GODAVARI |
| 6 | WP/9878/2024 IA 1/2024 Stay Petition | P.KARUNAKARA RAJU Vs THE STATE OF ANDHRA PRADESH | CH S V SURAJ | GP FOR SERVICES I | ANANTAPUR |
| 7 | WP/9879/2024 IA 1/2024 Direction Petition | K SANKARA RAO Vs THE STATE OF ANDHRA PRADESH | MANDAPATI MURALI KRISHNA | GP FOR SERVICES I | SRIKAKULAM |
| <u>ADMISSION (CO-OP SOCIETIES)</u> | | | | | |
| 8 | WP/9834/2024 IA 1/2024 Direction Petition | Y.SITA BHASKARI Vs THE STATE OF ANDHRA PRADESH | B RAGHAVA REDDY | GP FOR SERVICES I GP FOR SERVICES II | KRISHNA |
| <u>ADMISSION (IRRIGATION)</u> | | | | | |
| 9 | WP/9492/2024 IA 1/2024 Suspension Petition | Y SREEDHAR KUMAR Vs THE STATE OF ANDHRA PRADESH | PEDDIBHOTLA VENKATA SAI RAJESH | GP FOR SERVICES III | YSR KADAPA |
| <u>ADMISSION (MEDICAL AND HEALTH)</u> | | | | | |
| 10 | WP/9782/2024 IA 1/2024 Stay Petition | TENNETI SUJATHA Vs THE STATE OF ANDHRA PRADESH | D RAMAKRISHNA | GP FOR SERVICES IV | KRISHNA |
| 11 | WP/9831/2024 IA 1/2024 Direction Petition | ANKALLA BHAVANI Vs THE STATE OF ANDHRA | G RAJU | GP FOR SERVICES IV | GUNTUR |

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| | IA 2/2024 Direction Petition | APRADESH | | | |
| 12 | WP/9833/2024 IA 1/2024 Direction Petition | KANDAVALLI HEMALATHA Vs THE STATE OF ANDHRA PRADESH | G V L MURTHY | GP FOR MEDICAL HEALTH FW(AP) | GUNTUR |
| <u>ADMISSION (SOCIAL WELFARE)</u> | | | | | |
| 13 | WP/9747/2024 IA 1/2024 Direction Petition | G RAMUDU Vs THE DISTRICT COLLECTOR (SW) | POODATTU AMARENDER | GP FOR SERVICES II | KURNOOL |
| 14 | WP/9854/2024 IA 1/2024 Direction Petition | B C RESIDENTIAL EDUCATIONAL Vs THE STATE OF AP | V V SATISH | | KRISHNA |
| 15 | WP/9881/2024 IA 1/2024 Direction Petition | V VENKATADRI Vs THE STATE OF ANDHRA APRADESH | A.SAI ROHIT | GP FOR SERVICES II | ANANTAPUR |
| 16 | WP/9900/2024 IA 1/2024 Direction Petition | M.DANDASI Vs THE STATE OF ANDHRA PRADESH | V S K RAMA RAO | GP FOR SERVICES II | SRIKAKULAM |
| <u>ADMISSION (REVENUE)</u> | | | | | |
| 17 | WP/9761/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition | POOSAM HEMALATHA Vs THE SECRETARY | REGULAGADDA VENKATESH | GP FOR SERVICES I | EAST GODAVARI |
| 18 | WP/9764/2024 IA 1/2024 Direction Petition | BANDRAPALLI HARISH BABU Vs THE STATE OF ANDHRA APRADESH | REGULAGADDA VENKATESH | GP FOR SERVICES I | KRISHNA |
| <u>ADMISSION (MUNICIPAL ADMN.)</u> | | | | | |
| 19 | WP/9807/2024 IA 1/2024 Direction Petition | THUPAKULA UMA @ DEUMANTHULA UMA Vs THE STATE OF ANDHRA APRADESH | TENEPALLI NIRANJAN | GP FOR SERVICES IV GP FOR SERVICES I | VIZIANAGARAM |
| 20 | WP/9853/2024 IA 1/2024 Direction Petition | PERLA SANKARADHYNLU Vs THE STATE OF ANDHRA PRADESH | J SUDHEER | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REVENUE | GUNTUR |
| <u>ADMISSION (EDUCATION)</u> | | | | | |
| 21 | WP/9816/2024 IA 1/2024 Direction Petition | YERRAMSETTY RAVI KIRAN Vs STATE OF A.P | R SUDHA RANI | GP FOR SERVICES III | VISAKHAPATNAM |
| 22 | WP/9882/2024 IA 1/2024 Direction Petition | MALLADI VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH | PAMARTHY RATHNAKAR | GP FOR SERVICES III | EAST GODAVARI |
| 23 | WP/9898/2024 IA 1/2024 Suspension Petition | GANAPATHI VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH | K RAMA SUBBA RAO | GP FOR SERVICES III | SRIKAKULAM |
| <u>ADMISSION (PANCHAYAT RAJ)</u> | | | | | |
| 24 | WP/9872/2024 IA 1/2024 Direction Petition | GUNJA ANANDA BABU Vs THE STATE OF ANDHRA PRADESH | KOTI REDDY IDAMAKANTI | GP FOR SERVICES IV | KRISHNA |

ADMISSION (CENTRAL GOVT.)

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| 25 | WP/9760/2024 IA 1/2024 Direction Petition | KHANDAVALLI VENKATESWARARAO Vs THE STATE OF ANDHRA PRADESH | EATHAKOTA VENKATA RAO | GP FOR COMMERCIAL TAX | EAST GODAVARI |
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ADMISSION (HOUSING)

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| 26 | WP/9752/2024 IA 1/2024 Suspension Petition | GAGI GOODU MAHABOOB SHARIFF Vs ANDHRA PRADESH HOUSING BOARD | BALA MURALI KRISHNA P | GP FOR SERVICES I (AP) GP FOR SERVICES IV | SPS NELLORE |
| 27 | WP/9773/2024 IA 1/2024 Suspension Petition | MEKALA ANJANEYULU Vs AP HOUSING BOARD | BALA MURALI KRISHNA P | GP FOR SERVICES I GP FOR SERVICES IV | SPS NELLORE |

ADMISSION (FOOD)

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| 28 | WP/9856/2024 IA 1/2024 Permission Petition | SMT.JUTURU SAROJAMMA Vs THE STATE OF ANDHRA PRADESH | CHALLAGALI GOPALARAJU | GP FOR SERVICES II | KRISHNA |
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ADMISSION (Irrigation and CAD)

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| 29 | WP/9778/2024 IA 1/2024 Suspension Petition | Y.PURNACHANDRA RAO Vs THE STATE OF ANDHRA PRADESH | P VENKATA RAMA SARMA | GP FOR SERVICES III GP FOR SERVICES I | KURNOOL |
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ADMISSION (Labour Employment and Training)

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| 30 | WP/9791/2024 IA 1/2024 Stay Petition | THE ANDHRA PRADESH SOUTHERN POWER DISTRIBUTION COMPANY LIMITED Vs THE STATE OF ANDHRA PRADESH | V R REDDY KOVVURI(SC FOR APSPDCL) | GP FOR LABOUR | KURNOOL |
| 31 | WP/9813/2024 IA 1/2024 Stay Petition | THE ANDHRA PRADESH SOUTHERN POWER DISTRIBUTION COMPANY LIMITED Vs THE STATE OF ANDHRA PRADESH | V R REDDY KOVVURI(SC FOR APSPDCL) | GP FOR SERVICES III | KURNOOL |

ADMISSION (APSRTC)

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| 32 | WP/9836/2024 IA 1/2024 Direction Petition | POTHIREEDY SRINIVASA REDDY Vs APSRTC | M PITCHAIAH | | PRAKASAM |
| 33 | WP/9845/2024 IA 1/2024 Direction Petition | CHINTA SUBRAMANYAM Vs APSRTC | M PITCHAIAH | GP FOR SERVICES III | PRAKASAM |

ADMISSION (CORPORATION)

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| 34 | WP/9756/2024 IA 1/2024 Direction Petition | A.JANAKI RAMAIAH Vs THE DISTRICT EMPLOYMENT OFFICER | EATHAKOTA VENKATA RAO | GP FOR SERVICES II | ANANTAPUR |
| 35 | WP/9838/2024 IA 1/2024 Direction Petition | NIMMAGADDA SRIHARI Vs THE STATE OF AP | B RAGHAVA REDDY | GP FOR COOPERATION GP FOR FINANCE PLANNING | KRISHNA |

ADMISSION (ANIMAL HUSBANDARY)

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| 36 | WP/9821/2024 IA 1/2024 Direction Petition | A IMRAN KHAN Vs THE STATE OF AP | SRINIVASA RAO NARRA | | ANANTAPUR |
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INCOMPLETE MATTERS

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| 37 | WP/23467/2023 | TADISETTI SESHU | SHAIK KARIMULLA | GP FOR ENDOWMENTS | KRISHNA |
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| | IA 1/2023 Suspension Petition | KUMARI Vs THE STATE OF ANDHRA PRADESH | | D V SASIDHAR M VENKATA SAI NIKHIL KASHYAP P PADMAVATHI | |
| 38 | WP/9422/2024 IA 1/2024 Permission Petition | A GAJENDRA PRASAD Vs THE STATE OF ANDHRA PRADESH | CHALLAGALI GOPALARAJU | GP FOR FINANCE PLANNING GP FOR AGRICULTURE | KRISHNA |
| 39 | WP/9533/2024 IA 1/2024 Suspension Petition | M SUBHASHINI Vs THE STATE OF ANDHRA PRADESH | CHALLA SIVASANKAR | GP FOR WOMEN DEV CHILD WELFARE GP FOR SERVICES II | KURNOOL |
| 40 | WP/9567/2024 IA 1/2024 Direction Petition | T.PAPARAYUDU Vs THE STATE OF ANDHRA PRADESH | PASAPALA SUDHAKAR REDDY | GP FOR SERVICES IV | CHITTOOR |

COURT NO. 5**THE HONOURABLE SRI JUSTICE GANNAMANENI RAMAKRISHNA PRASAD****To be Heard on Friday The 26th day of April 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
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| <u>INCOMPLETE MATTERS</u> | | | | | |
| 41 | WP/38273/2022 IA 1/2022 Suspension Petition | P I NEWTON Vs THE STATE OF ANDHRA PRADESH | T C KRISHNAN | SOLOMON RAJU MANCHALAFOR (APSRTC) | SPS NELLORE |
| 42 | WP/33393/2023 IA 1/2023 Direction Petition | LAKKARAJU BHUSHANAM Vs THE STATE OF ANDHRA PRADESH | K JYOTHI PRASAD | GP FOR PANCHAYAT RAJ RURAL DEV HARISH KUMAR RASINENI SC FOR SERP | VISAKHAPATNAM |
| 43 | WP/825/2024 | K SRINIVASU Vs THE STATE OF ANDHRA PRADESH | MANOJ KUMAR BETHAPUDI | GP FOR SERVICES II (AP) | WEST GODAVARI |
| 44 | WP/1603/2024 IA 1/2024 Suspension Petition | A J WYCLIFF Vs THE STATE OF AP | V PADMANABHA RAO | GP FOR TRANSPORT (AP) SOLOMON RAJU MANCHALAFOR (APSRTC) | KURNOOL |
| 45 | WP/1659/2024 IA 1/2024 Suspension Petition IA 2/2024 Direction Petition | T. RAMESH REDDY Vs THE STATE OF ANDHRA PRADESH | J R MANOHAR RAO | GP FOR SERVICES IV | ANANTAPUR |
| 46 | WP/2980/2024 IA 1/2024 Direction Petition | DR. G. SIVIAIAH Vs THE STATE OF ANDHRA PRADESH | B SOMASEKHAR | GP FOR HIGHER EDUCATION (AP) M CHINNAPA REDDY | SPS NELLORE |
| 47 | WP/3280/2024 IA 1/2024 Direction Petition | KUNJA RAMESH Vs THE STATE OF ANDHRA PRADESH | SRIMAN | GP FOR SERVICES I (AP) K SWARNA SESHU(SC FOR MC RAJAHMUNDRY) GP FOR SERVICES II (AP) | WEST GODAVARI |
| 48 | WP/4216/2024 IA 1/2024 Direction Petition | O SRINIVASULU Vs THE STATE OF ANDHRA PRADESH | S M SUBHAN | GP FOR SERVICES II K VISWANATHAM (SC FOR APSRTC) | CHITTOOR |
| 49 | WP/4654/2024 IA 1/2024 Suspension Petition | D BHASKAR Vs THE DISTRICT COLLECTOR | K R SRINIVAS | GP FOR SERVICES I GP FOR SERVICES IV R4 UNSERVED, | SRIKAKULAM |
| 50 | WP/4781/2024 IA 1/2024 Direction Petition | RAYAPATI VENKATA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH | KAMBHAMPATI RAMESH BABU | GP FOR COOPERATION A RAJENDRA BABU | KRISHNA |
| 51 | WP/4824/2024 IA 1/2024 Direction Petition | Y. ABHINANDAN REDDY Vs THE STATE OF ANDHRA PRADESH | MARELLA RADHA | GP FOR AGRICULTURE GP FOR SERVICES I YELLA REDDY RAJANALA (SC FOR ANGRAU) | GUNTUR |
| 52 | WP/5118/2024 IA 1/2024 Suspension Petition | CHEPALA SHAHID Vs THE STATE OF ANDHRA PRADESH | GHANTA SRIDHAR | - GP FOR SERVICES I | KURNOOL |
| 53 | WP/5391/2024 IA 1/2024 Suspension Petition | V SREEDHAR REDDY Vs THE STATE OF ANDHRA PRADESH | S GOPAL RAO | GP FOR SERVICES II | YSR KADAPA |

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| 54 | WP/5685/2024 IA 1/2024 Direction Petition | G MURALIDHARA MURTHY Vs THE STATE OF AP | RAMA CHANDRA RAO GURRAM | GP FOR SERVICES II ANITHA MESA (SC FOR APREIS TW SW BC) | ANANTAPUR |
| 55 | WP/6324/2024 IA 1/2024 Suspension Petition | B SIVA PARVATHI Vs THE STATE OF AP | K VENUGOPAL REDDY | GP FOR SERVICES II R3 R4 UNSERVED, | KRISHNA |
| 56 | WP/6494/2024 IA 1/2024 Direction Petition | P. PRABHAKAR RAO Vs THE STATE OF ANDHRA PRADESH | RAMALINGESWARA RAO KOCHARLA KOTA | GP FOR SERVICES III V CH NAIDU (SC FOR AP HOUSING CORP) | KURNOOL |
| 57 | WP/6772/2024 IA 1/2024 Suspension Petition | SMT. KANDIPALLI SUREKHA Vs THE STATE OF ANDHRA PRADESH | P V V SATYANARAYANA | GP FOR SERVICES IV | EAST GODAVARI |
| 58 | WP/6798/2024 IA 1/2024 Direction Petition | G SUDHAKAR Vs THE STATE OF ANDHRA PRADESH | NIMMAGADDA REVATHI | GP FOR SERVICES III | EAST GODAVARI |
| 59 | WP/7486/2024 IA 1/2024 Direction Petition | P LOKANADHAM Vs THE STATE OF AP | P JAGADISH CHANDRA PRASAD | GP FOR SERVICES III JADA SRAVAN KUMAR | CHITTOOR |
| 60 | WP/8771/2024 IA 1/2024-Direction Petition IA 2/2024-Additional Material Petition | BESE SURESH Vs STATE OF ANDHRA PRADESH | KOLLURI ARJUN CHOWDARY | GP FOR SERVICES I | EAST GODAVARI |

COURT NO. 15
THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA

To be Heard on Friday The 26th day of April 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|-----------------------------------------------------|--------------------------------------------------|-----------------------------------------------------------------------------|-----------------------------|------------------------------------------------------------------------------------|-----------------|
| <u>ADMISSION (CIVIL SUPPLIES)</u> | | | | | |
| 1 | WP/9750/2024 IA 1/2024 Direction Petition | RENATI ESWAR REDDY Vs THE STATE OF ANDHRA PRADESH | VUTUPALLI RAJANNA | GP FOR CIVIL SUPPLIES | KURNOOL |
| 2 | WP/9835/2024 IA 1/2024 Suspension Petition | SRI TIRUMALLA CHANDRA SEKHAR Vs THE STATE OF AP | K SRINIVAS | GP FOR CIVIL SUPPLIES | GUNTUR |
| 3 | WP/9842/2024 IA 1/2024 Direction Petition | REDDY GURUMURTHY Vs THE STATE OF ANDHRA PRADESH | SRINIVAS BOBBILI | GP FOR CIVIL SUPPLIES | VIZIANAGARAM |
| <u>ADMISSION (IRRIGATION)</u> | | | | | |
| 4 | WP/9649/2024 IA 1/2024 Direction Petition | BHARAT PETROLEUM CORPORATION LTD Vs THE STATE OF ANDHRA PRADESH | SAI SANJAY SURANENI | GP FOR IRRI AND CAD (AP) | GUNTUR |
| 5 | WP/9755/2024 IA 1/2024 Direction Petition | A MURALI MOHAN RAO Vs THE STATE OF ANDHRA PRADESH | K MUNI REDDY BALA PRASAD | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING GP FOR REVENUE | KURNOOL |
| 6 | WP/9808/2024 IA 1/2024 Direction Petition | MANNEMALA DEVA DHEERAJ REDDY Vs THE STATE OF ANDHRA APRADESH | T VENU GOPAL | GP FOR IRRI AND CAD (AP) GP FOR FINANCE PLANNING GP FOR REVENUE | SPS NELLORE |
| <u>ADMISSION (WOMEN & CHILD WELFARE)</u> | | | | | |
| 7 | WP/9532/2024 IA 1/2024 Direction Petition | SRI MEKA GANDHI Vs THE STATE OF AP | G RONALD RAJU | GP FOR HOME GP FOR REVENUE GP FOR GENERAL ADMINISTRATION | WEST GODAVARI |

COURT NO. 15**THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA****To be Heard on Friday The 26th day of April 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
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| FOR COMPLIANCE | | | | | |
| 8 | CC/6051/2023 | SIVA RAMA KRISHNA PUPPALA Vs SRILAKSHMI | SODUM ANVESHA | G RAJA BABU | KRISHNA |
| FOR ORDERS | | | | | |
| 9 | CC/5391/2022 | NANDI MUNI KUMAR Vs N VIJAYA SREE | SODUM ANVESHA | MAHESWARA RAO KUNCHEAM | CHITTOOR |
| FOR ADMISSION | | | | | |
| 10 | CC/1443/2021 | G RAJASEKHAR Vs M V SESHAGIRI BABU | MIRUTHI SRINIVAS MUNIPALLE | 9345 N ASWARTHA NARAYANA | PRAKASAM |
| 11 | CC/1948/2023 WP/3159/2023 | G.MADHAVI Vs SRI SHYMALA RAO IAS | P V RAMANA | K V RAGHU VEER BUTTA VIJAYA BHASKER (HCJ NOTE) | CHITTOOR |
| 12 | WP/3159/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Leave Petition | G MADHAVI Vs THE STATE OF ANDHRA PRADESH | P V RAMANA | GP FOR SERVICES III BUTTA VIJAYA BHASKAR (SC FOR SRI VENKATESWARA UNIVERSITY GP FOR HIGHER EDUCATION (AP) | CHITTOOR |
| 13 | CC/6913/2023 IA 1/2023 Dispense with Petition | G.NAGENDRAM Vs SRI S.S.RAWAT IAS | RAMESH BABU TALLURI | C SUMON S SIVA KUMARI | KRISHNA |
| 14 | CC/6916/2023 | S. VENKATESH Vs SRI G. CHANDRAIAH | T S N SUDHAKAR | K SREEDHARA MURTHY (SC for Municipalities and Municipal Corporation services) | KRISHNA |
| 15 | CC/15/2024 IA 1/2024 Dispense with Petition | GUDISEVA NAGENDRAM Vs SHASHI BHUSHAN KUMAR I.A.S. | K V ADITYA CHOWDARY | S SIVA KUMARI C SUMON RR 3 AND 4 NOTICE SERVED. | KRISHNA |
| 16 | CC/288/2024 | M/S MEDISPEC INDIA LTD Vs SHRI J SYAMALA RAO IAS | CHAMARTHY LEELA SRINNIVASA VARMA | K V RAGHU VEER KESAVI KUMARI NEMALA KOTHA RAMA MOHAN RAO(SC FOR SVVUT) C SUMON T KUMAR BABU R 7 NOTICE SERVED | CHITTOOR |
| 17 | CC/351/2024 IA 1/2024 Implead Petition | RUDHRARAJU LOKESH Vs SRI K KANNA BABU IAS | M M M SRINIVASA RAO | T KUMAR BABU C SUMON N ASWARTHA NARAYANA | EAST GODAVARI |
| 18 | CC/470/2024 IA 1/2024 Dispense with Petition | GUDISEVA NAGENDRAM Vs SRI SASI BHUSHAN KUMAR IAS | POOJITHA PAREPALLI | S SIVA KUMARI C SUMON RR 3 AND 4 NOTICE SERVED. | KRISHNA |
| 19 | CC/508/2024 | M/S MANASA CONSTRUCTIONS Vs SRI SASI BHUSHAN KUMAR IAS | POOJITHA PAREPALLI | S SIVA KUMARI C SUMON | KRISHNA |
| 20 | CC/523/2024 IA 1/2024 Dispense with Petition | BOMMA VENKATA SUBBAREDDY Vs SRI BUDITHI RAJASEKHAR IAS | BATHALA RAMESH | KIRAN KUMAR VADLAMUDI G VENKATA REDDY C SUMON | - |

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| 21 | CC/524/2024 IA 1/2024 Dispense with Petition | B PARAMESWARUDU Vs SRI SHASHI BHUSHAN KUMAR IAS | BATHALA RAMESH | S SIVA KUMARI C SUMON RR 3 AND 4 NOTICE SERVED. | KURNOOL |
| 22 | CC/576/2024 | VEERLA VEERA KALIDASU Vs SRI SHASHI BHUSHAN KUMAR | BATTULA SANJIAIH GANDHI | S SIVA KUMARI C SUMON RR 3 AND 4 NOTICE SERVED | KRISHNA |
| 23 | CC/578/2024 | BNVS SAMBASIVA RAO Vs SRI SHASHI BHUSHAN KUMAR | BATTULA SANJIAIH GANDHI | S SIVA KUMARI C SUMON RR 3 AND 4 NOTICE SERVED | - |
| 24 | CC/580/2024 | GUDISEVA NAGENDRAM Vs SRI SHASHI BHUSHAN KUMAR | BATTULA SANJIAIH GANDHI | S SIVA KUMARI C SUMON RR 3 AND 4 NOTICE SERVED | - |
| 25 | CC/671/2024 IA 1/2024 Dispense with Petition | M/S SWATHI ENGINEERING CONSTRUCTIONS Vs SRI SASHI BHUSHAN KUMAR IAS | SHAIK ABDUL RASHEED AHAMMAD | S SIVA KUMARI RR 2 TO 4 NOTICE SERVED | PRAKASAM |
| 26 | CC/672/2024 | K. JANARDHAN NAIDU Vs SRI. SASHI BHUSHAN KUMAR I.A.S | KAMBHAMPATI RAMESH BABU | S SIVA KUMARI RR 2 TO 4 NOTICE SERVED | SPS NELLORE |
| 27 | CC/673/2024 | LANKA RAMASIVA REDDY Vs SRI SHASHI BHUSHAN KUMAR | MEKALA ANUSHA | S SIVA KUMARI RR 2 AND 3 NOTICE SERVED | SPS NELLORE |
| 28 | CC/674/2024 | P.HARSHAVARDAN REDDY Vs SRI.SHASHIBHUSHAN KUMAR | MEKALA ANUSHA | S SIVA KUMARI RR 2 AND 3 NOTICE SERVED | SPS NELLORE |
| 29 | CC/682/2024 | DR P SREENIVASULA REDDY Vs J SYAMAL RAO IAS | P V RAMANA | K V RAGHU VEER G V S KISHORE KUMAR BUTTA VIJAYA BHASKER RR 3 AND 4 NOTICE SERVED | CHITTOOR |
| 30 | CC/683/2024 | N DAYAKAR Vs SRI.SHASHIBHUSHAN KUMAR | MEKALA ANUSHA | S SIVA KUMARI RR 2 AND 3 NOTICE SERVED | SPS NELLORE |
| 31 | CC/685/2024 | DR C VARADARAJULU NAIDU Vs J SYAMALA RAO IAS | P V RAMANA | K V RAGHU VEER G V S KISHORE KUMAR KOTESWARA RAO MUTHINENI (STANDING COUNSEL FOR DRAVIDIAN UNIVERSITY) BUTTA VIJAYA BHASKER R 3 NOTICE SERVED | CHITTOOR |
| 32 | CC/688/2024 IA 1/2024 Dispense with Petition | V CHINNA MASTHANAIH Vs SRI SHASHI BHUSHAN KUMAR IAS | BATHALA RAMESH | S SIVA KUMARI RR 2 TO 4 NOTICE SERVED | SPS NELLORE |
| 33 | CC/689/2024 IA 1/2024 Dispense with Petition | PRESIDENT Vs SRI SHASHI BHUSHAN KUMAR IAS | BATHALA RAMESH | S SIVA KUMARI RR 2 TO 4 NOTICE SERVED | SPS NELLORE |
| 34 | CC/690/2024 IA 1/2024 Dispense with Petition | M/S NIRMAN PROJECTS ENGINEERING AND WORKS Vs SRI SHASHI BHUSHAN KUMARIAS | BATHALA RAMESH | S SIVA KUMARI R 2 NOTICE SERVED. | GUNTUR |

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| 35 | CC/691/2024 IA 1/2024 Dispense with Petition | PRESIDENT WUA Vs SHASHI BHUSHAN KUMAR | BATHALA RAMESH | S SIVA KUMARI RR 2 TO 4 NOTICE SERVED | SPS NELLORE |
| 36 | CC/692/2024 IA 1/2024 Dispense with Petition | M/S NIRMAN PROJECTS ENGINEERING AND WORKS Vs SRI SHASHI BHUSHAN KUMAR IAS | BATHALA RAMESH | S SIVA KUMARI R 2 NOTICE SERVED. | GUNTUR |
| 37 | CC/693/2024 IA 1/2024 Dispense with Petition | M/S NIRMAN PROJECTS ENGINEERING AND WORKS Vs SRI SHASHI BHUSHAN KUMAR IAS | BATHALA RAMESH | S SIVA KUMARI R 2 NOTICE SERVED. | GUNTUR |
| 38 | CC/695/2024 IA 1/2024 Dispense with Petition | K KRISHNA Vs SRI SHASHI BHUSHAN KUMAR IAS | BATHALA RAMESH | S SIVA KUMARI RR 2 TO 4 NOTICE SERVED. | KURNOOL |
| 39 | CC/696/2024 IA 1/2024 Dispense with Petition | C BALASWAMY Vs SRI SASHIBHUSHAN KUMAR IAS | P DURGA PRASAD | S SIVA KUMARI RR 2 TO 6 NOTICE SERVED | KURNOOL |
| 40 | CC/697/2024 IA 1/2024 Dispense with Petition | M/S NIRMAN PROJECTS ENGINEERING AND WORKS Vs SRI SHASHI BHUSHAN KUMARIAS | BATHALA RAMESH | S SIVA KUMARI R 2 NOTICE SERVED. | GUNTUR |
| 41 | CC/699/2024 IA 1/2024 Dispense with Petition | PRESIDENT Vs SRI SHASHI BHUSHAN KUMARIAS | BATHALA RAMESH | S SIVA KUMARI RR 2 TO 4 NOTICE SERVED | SPS NELLORE |
| 42 | CC/700/2024 IA 1/2024 Dispense with Petition | A VENKATA SUBBA REDDY Vs SRI SHASHI BHUSHAN KUMARIAS | BATHALA RAMESH | S SIVA KUMARI RR 2 TO 4 NOTICE SERVED | SPS NELLORE |
| 43 | CC/702/2024 IA 1/2024 Dispense with Petition | A VENKATA SUBBA REDDY Vs SHASHI BHUSHAN KUMAR | BATHALA RAMESH | S SIVA KUMARI RR 2 TO 4 NOTICE SERVED | SPS NELLORE |
| 44 | CC/704/2024 IA 1/2024 Dispense with Petition | V CHINNA MASTHANAIHAH Vs SHASHI BHUSHAN KUMAR | BATHALA RAMESH | S SIVA KUMARI RR 2 TO 4 NOTICE SERVED | SPS NELLORE |
| 45 | CC/705/2024 IA 1/2024 Dispense with Petition | A VENKATA SUBBA REDDY Vs SRI SHASHI BHUSHAN KUMAR IAS | BATHALA RAMESH | S SIVA KUMARI RR 2 TO 4 NOTICE SERVED | SPS NELLORE |
| 46 | CC/706/2024 IA 1/2024 Dispense with Petition | G RAMESH Vs SRI SHASHI BHUSHAN KUMAR IAS | BATHALA RAMESH | S SIVA KUMARI RR 2 TO 4 NOTICE SERVED | SPS NELLORE |
| 47 | CC/707/2024 IA 1/2024 Dispense with Petition | KATEPOGU VIJAYUDU Vs SRI SASHI BHUSHAN KUMAR IAS | P DURGA PRASAD | S SIVA KUMARI RR 2 TO 6 NOTICE SERVED | KURNOOL |
| 48 | CC/708/2024 IA 1/2024 Dispense with Petition | A VENKATA SUBBA REDDY Vs SHASHI BHUSHAN KUMAR | BATHALA RAMESH | S SIVA KUMARI RR 2 TO 4 NOTICE SERVED | SPS NELLORE |

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| 49 | CC/712/2024 IA 1/2024 Dispense with Petition | A VENKATA SUBBA REDDY Vs SRI SHASHI BHUSHAN KUMAR IAS | BATHALA RAMESH | S SIVA KUMARI RR 2 TO 4 NOTICE SERVED | SPS NELLORE |
| 50 | CC/713/2024 IA 1/2024 Dispense with Petition | A VENKATA SUBBA REDDY Vs SRI SHASHI BHUSHAN KUMARIAS | BATHALA RAMESH | S SIVA KUMARI RR 2 TO 4 NOTICE SERVED | SPS NELLORE |
| 51 | CC/717/2024 IA 1/2024 Dispense with Petition | A VENKATA SUBBA REDDY Vs SRI SHASHI BHUSHAN KUMARIAS | BATHALA RAMESH | S SIVA KUMARI RR 2 TO 4 NOTICE SERVED | SPS NELLORE |
| 52 | CC/719/2024 | AKKIREDDYGARI VANNAREDDY Vs SRI SHASHI BHUSHAN KUMAR | SRINIVASA RAO NARRA | S SIVA KUMARI R 2 NOTICE SERVED R 3 NOTICE SENT THROUGH THE DISTRICT JUDGE ANANTHAPUR AND RPAD ARE NOT YET RETURNED. | ANANTAPUR |
| 53 | CC/720/2024 IA 1/2024 Dispense with Petition | A VENKATA SUBBA REDDY Vs SRI SHASHI BHUSHAN KUMARIAS | BATHALA RAMESH | S SIVA KUMARI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED RR 3 AND 4 NOTICE SENT THROUGH THE DISTRICT JUDGE NELLORE AND RPAD ARE NOT YET RETURNED. | SPS NELLORE |
| 54 | CC/721/2024 IA 1/2024 Dispense with Petition | B MADHUSUDHANA Vs SRI SHASHI BHUSHAN KUMAR IAS | BATHALA RAMESH | S SIVA KUMARI R 2 NOTICE SERVED. | KURNOOL |
| 55 | CC/1013/2024 | M/S N.P.R.COMPANY Vs SRI SHASHI BHUSHAN KUMAR IAS | M M M SRINIVASA RAO | S SIVA KUMARI RR 2 AND 3 NOTICE SENT THROUGH THE DISTRICT JUDGE CHITTOOR AND RPAD ARE NOT YET RETURNED R 4 NOTICE SENT THROUGH THE DISTRICT THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED | CHITTOOR |
| 56 | CC/1215/2024 | A. NARAYANA REDDY Vs SRI. SHASHI BHUSHAN KUMAR | NIMMAGADDA VIJAYA SANTHI | S SIVA KUMARI RR 2,6 AND 7 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED R 3 NOTICE SENT THROUGH THE DISTRICT JUDGE KRISHNA AND RPAD ARE NOT YET RETURNED RR 4 AND 5 NOTICE SENT THROUGH THE METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND RPAD ARE NOT YET RETURNED | GUNTUR |
| 57 | CC/1216/2024 IA 1/2024 Dispense with Petition | B SAI SUDHA REDDY Vs SRI SHASHI BHUSHAN KUMAR IAS | BATHALA RAMESH | S SIVA KUMARI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED RR 3 AND 4 NOTICE SENT THROUGH THE DISTRICT | KURNOOL |

| | | | JUDGE KURNOOL AND RPAD ARE NOT YET RETURNED | | |
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| 58 | CC/1218/2024 IA 1/2024 Dispense with Petition | SRI SRI VIGNESWARA CONSTRUCTIONS Vs SRI. SHASHI BHUSHAN KUMARIAS | KAMBHAMPATI RAMESH BABU | S SIVA KUMARI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED RR 3 AND 4 NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND RPAD ARE NOT YET RETURNED | EAST GODAVARI |
| 59 | CC/1220/2024 IA 1/2024 Dispense with Petition | GREEN TURF DEVELOPERS Vs SRI. SASHI BHUSHAN KUMARIAS | KAMBHAMPATI RAMESH BABU | S SIVA KUMARI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED R 3 NOTICE SENT THROUGH THE DISTRICT JUDGE SPSR NELLORE AND RPAD ARE NOT YET RETURNED | SPS NELLORE |
| 60 | CC/1221/2024 | PSR CONSTRUCTIONS Vs SRI SHASHIBHUSHAN KUMARIAS | VINEETH APPASANI | S SIVA KUMARI RR 2 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED | GUNTUR |
| 61 | CC/1224/2024 | SANDHYAVIJAYANAGARA JU Vs SRI M.TIRUMALA KRISHNA BABU | CH NAGA MEHAR BABA | R 1 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED R 2 NOTICE SENT THROUGH METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND RPAD ARE NOT YET RETURNED RR 3 AND 4 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND RPAD ARE NOT YET RETURNED | KURNOOL |
| 62 | CC/1227/2024 IA 1/2024 Dispense with Petition | SRI SRI VIGNESWARA CONSTRUCTIONS Vs SRI. SHASHI BHUSHAN KUMAR I.A.S. | KAMBHAMPATI RAMESH BABU | S SIVA KUMARI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED RR 3 AND 4 NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND RPAD ARE NOT YET RETURNED | EAST GODAVARI |
| 63 | CC/1232/2024 | GUMMA VENKATESWARLU Vs SRI. SASHI BHUSHAN KUMARIAS | KAMBHAMPATI RAMESH BABU | S SIVA KUMARI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED R 3 NOTICE SENT THROUGH THE DISTRICT JUDGE PRAKASAM AND RPAD ARE NOT YET RETURNED | PRAKASAM |
| 64 | CC/1234/2024 IA 1/2024 Dispense with Petition | GREEN TURF DEVELOPERS Vs | KAMBHAMPATI RAMESH BABU | S SIVA KUMARI R 2 NOTICE SENT THROUGH THE DISTRICT | SPS NELLORE |

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| | | SRI. SASHI BHUSHAN KUMARIAS | | JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED | |
| | | | | R 3 NOTICE SENT THROUGH THE DISTRICT JUDGE NELLORE AND RPAD ARE NOT YET RETURNED | |
| 65 | CC/1235/2024 IA 1/2024 Dispense with Petition | V RAMA GIDDAIAH Vs SASI BHUSHAN KUMAR | ANNAMNEEDI BALAKRISHNA | S SIVA KUMARI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED | KURNOOL |
| | | | | RR 3 TO 5 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND RPAD ARE NOT YET RETURNED | |
| 66 | CC/1236/2024 IA 1/2024 Dispense with Petition | GHANTA SIVA PRASAD Vs SRI. SHASHI BHUSHAN KUMAR. | K L N SWAMY | S SIVA KUMARI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED | WEST GODAVARI |
| | | | | R 3 NOTICE SENT THROUGH THE METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND RPAD ARE NOT YET RETURNED | |
| | | | | RR 4 TO 6 NOTICE SENT THROUGH THE DISTRICT JUDGE WEST GODAVARI AND RPAD ARE NOT YET RETURNED | |
| 67 | CC/1237/2024 IA 1/2024 Dispense with Petition | SRI SRI VIGNESWARA CONSTRUCTIONS Vs SRI. SHASHI BHUSHAN KUMARIAS | KAMBHAMPATI RAMESH BABU | S SIVA KUMARI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED | EAST GODAVARI |
| | | | | RR 3 AND 4 NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND RPAD ARE NOT YET RETURNED | |
| 68 | CC/1241/2024 IA 1/2024 Dispense with Petition | K PARTHA SARATHI REDDY Vs SRI SHASHI BHUSHAN KUMAR IAS | BATHALA RAMESH | S SIVA KUMARI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED | KURNOOL |
| | | | | RR 3 AND 4 NOTICE SENT THROUGH THE DISTRICT JUDGE KRUNOOL AND RPAD ARE NOT YET RETURNED | |
| 69 | CC/1242/2024 IA 1/2024 Dispense with Petition | M. PULLA REDDY Vs SASI BUSAN KUMAR IAS | RAHUL REDDY CHAGANTI | S SIVA KUMARI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED | YSR KADAPA |
| | | | | RR 3 AND 4 NOTICE SENT THROUGH THE DISTRICT JUDGE KADAPA AND RPAD ARE NOT YET RETURNED | |
| 70 | CC/1243/2024 IA 1/2024 Dispense with Petition | GUNDUBOGULA VENKATESWARA RAO Vs SRI SHAMSHER SINGH RAWAT | RAMBABU KOPPINEEDI | R 1 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET | EAST GODAVARI |

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| | | | | RETURNED RR 2 AND 3 NOTICE SENT THROUGH METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND RPAD ARE NOT YET RETURNED | |
| | | | | RR 4 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND RPAD ARE NOT YET RETURNED | |
| 71 | CC/1356/2024 IA 1/2024 Dispense with Petition | GUDISEVA NAGENDRAM Vs SRI. SASI BHUSHAN KUMAR I.A.S. | POOJITHA PAREPALLI | S SIVA KUMARI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED | KRISHNA |
| | | | | RR 3 AND 4 NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND RPAD ARE NOT YET RETURNED | |
| 72 | CC/1390/2024 IA 1/2024 Dispense with Petition | M/S. MANASA CONSTRUCTIONS Vs SRI. SASI BHUSHAN KUMAR I.A.S. | POOJITHA PAREPALLI | S SIVA KUMARI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED | KRISHNA |
| | | | | RR 3 TO 5 NOTICE SENT THROUGH THE METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND RPAD ARE NOT YET RETURNED | |
| 73 | CC/1933/2024 | BNVS SAMBASIVA RAO Vs SRI SHASHI BHUSHAN KUMAR | BATTULA SANJIAH GANDHI | | KRISHNA |
| 74 | CC/2036/2024 | G. BHASKAR SAI Vs SRI. SHASHIBHUSHAN KUMAR I.A.S | PAMARTHI KAMESWARA RAO | | KRISHNA |
| 75 | CC/2318/2024 | M/S NESTOR PHARMACEUTICALS LIMITED Vs SRI M TIRUMALA KRISHNA BABU IAS | VIVEK CHANDRA SEKHAR S | | GUNTUR |
| FOR HEARING | | | | | |
| 76 | CC/5154/2023 IA 1/2023 Direction Petition IA 2/2023 Dispense with Petition | P SRINIVAS REDDY Vs PRAVEEN PRAKASHI.A.S | M CHINNAPA REDDY | V K NAIDU | - |
| 77 | CC/6000/2023 CC/3353/2023 | NAMBURI NARENDRA BABU Vs SRI O MAHAMMAD HUSSAIN | CHAMARTHY LEELA SRINNIVASA VARMA | K RAGHU VEER K V RAGHU VEER | CHITTOOR |
| 78 | CC/3353/2023 | THUMMALA CHENGAIH Vs SRI O.MAHAMMAD HUSSAIN | CHAMARTHY LEELA SRINNIVASA VARMA | K RAGHU VEER K V RAGHU VEER | CHITTOOR |
| 79 | CC/6444/2023 IA 1/2024 Miscellaneous Petition | ILLA KOVVAYADDA Vs J.VENKATA MURALI | MANGENA SREE RAMA RAO | T N M RANGA RAO JUPUDI V K YAGNADUTT | WEST GODAVARI |
| 80 | CC/6596/2023 CC/4224/2023 | ARIGA THARAKANADH Vs YERRA SRI LAKSHMIAS | KISHORE VANGARA | KASA JAGANMOHAN REDDY | PRAKASAM |

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| 81 | CC/4224/2023 | ARIGA THARAKANADH Vs YERRA SRI LAKSHMI I.A.S. | KISHORE VANGARA | KASA JAGANMOHAN REDDY | PRAKASAM |
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FOR WITHDRAWAL

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| 82 | WP/27516/2021 IA 1/2021 Direction Petition IA 1/2022 Fix an Early Date | DR.K.D.L JOB PAUL Vs STATE OF ANDHRA PRADESH | P NARASIMHULU | GP FOR HIGHER EDUCATION BUTTA VIJAYA BHASKER | KURNOOL |
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ADMISSION

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| 83 | SA/640/2023 IA 1/2023 Injunction Petition IA 2/2023 Injunction Petition | POOJARI NARAYANA RAO @ JAGADEESWARA RAO Vs DANDI ANANTHA KUMARI | TADDI NAGESWARA RAO | | VIZIANAGARAM |
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| 84 | CRP/395/2024 IA 1/2024 Stay Petition | PILLA DIVAKARARAO Vs SIRIPURAPU SANKARARAO | CHINNALA PRAVEEN | GNANESWARA RAO MITTIREDDI SR-app by M/s.M.Gnaneswara Rao(adv) | VIZIANAGARAM |
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| 85 | CRP/899/2024 IA 1/2024 Stay Petition | KANNURU SRIRAMA SATYA PAVAN KUMAR Vs BYRAPURAM RAJA SEKHAR REDDY | P DURGA PRASAD | | VIZIANAGARAM |
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SPECIALLY IDENTIFIED CASES

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| 86 | WP/33208/2018 IA 1/2018 Direction Petition IA 2/2018 Additional Material Petition | GEE CEE SUPPLIMENTS Vs THE UNION OF INDIA | PRABHU NATH VASIREDDY | O UDAYA KUMAR (CENTRAL GOVT COUNSEL) GP FOR IRRI AND CAD (AP) | KRISHNA |
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| 87 | WP/35023/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition | CHINNAM KISHORE BABU Vs THE STATE OF ANDHRA PRADESH | G RONALD RAJU | GP FOR IRRIGATION COMM AREA DEV | WEST GODAVARI |
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| 88 | WP/40423/2022 IA 1/2022 Suspension Petition | B MALLIKARJUNA REDDY Vs THE STATE OF ANDHRA PRADESH | M SIVA KUMAR | GP FOR IRRIGATION COMM AREA DEV GP FOR GENERAL ADMINISTRATION (AP) | YSR KADAPA |
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FOR ORDERS

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| 89 | WP/13705/2017 IA 1/2017(WPMP 17013/2017) Suspension Petition IA 1/2024 Leave Petition | M/S. SRI VENKATA SAI TRADERS ROAD NO. 10/4 ARANDALPET Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY | PRAKASH BUDDARAPU | GP FOR WOMEN DEV- CHILD WELFARE(AP) | GUNTUR |
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| 90 | WP/31651/2017 IA 1/2017(WVMP 4483/2017) Vacate Stay Petition IA 2/2017(WPMP 39406/2017) Suspension Petition IA 3/2017(WPMP 49742/2017) Extension Petition | KONA VENKATA BALA SIMHACHALAM @ SRINU Vs STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY | R SIVA SAI SWARUP | GP FOR MEDICAL HEALTH & FW(AP) GP FOR HOME (AP) | SRIKAKULAM |
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| 91 | WP/24300/2020 IA 1/2020 Direction Petition IA 2/2020 Stay Petition | KARTHIK AGENCIES Vs THE STATE PF AP | RAJA REDDY KONETI | GP FOR MEDICAL HEALTH FW(AP) GP FOR HOME R5 R7 R8 R9 UNSERVED,R2 UNSE4RVED | CHITTOOR |
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| 92 | WP/24828/2020 IA 1/2020 | M/S. SANDEEP AGENCIES Vs | RAJA REDDY KONETI | GP FOR MED HEALTH AND FAMILY WELFARE | KRISHNA |
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| | Direction Petition IA 2/2020 Stay Petition | STATE OF AP | | GP FOR HOME R2 R7 R8 R9 R11 UNSERVED, | |
| 93 | WP/24897/2020 IA 1/2020 Direction Petition IA 2/2020 Stay Petition | SRI CHAITANYA GENERAL STORES Vs THE STATE OF AP | RAJA REDDY KONETI | GP FOR MED HEALTH AND FAMILY WELFARE R2 R6 R7 R8 R9 R10 R11 R12 UNSERVED, | GUNTUR |
| 94 | WP/13875/2021 IA 1/2021 Suspension Petition IA 2/2021 Vacate Stay Petition | K.LAKSHMI NARASIMHULU Vs THE STATE OF ANDHRA PRADESH | U RAMANJANEYULU | GP FOR CIVIL SUPPLIES | KURNOOL |
| 95 | WP/6857/2022 IA 1/2022 Stay Petition | SHAIK SURAJ AHAMED Vs THE STATE OF ANDHRA PRADESH | M SIVA KUMAR | GP FOR CIVIL SUPPLIES | YSR KADAPA |
| 96 | WP/8343/2022 IA 1/2022 Direction Petition | VENKATAIAH Vs THE STATE OF A.P. | V SUDHAKAR REDDY | GP FOR CIVIL SUPPLIES | SPS NELLORE |
| 97 | WP/23434/2022 IA 1/2022 Dispense with Petition IA 2/2022 Stay Petition | AMMA NANNA KIRANA AND GENERAL Vs THE STATE OF ANDHRA PRADESH | R SIVA SAI SWARUP | GP FOR MED HEALTH AND FAMILY WELFARE GP FOR HOME GP FOR PROHIBITION EXCISE R2 R3 R10 UNSERVED, | SRIKAKULAM |
| 98 | WP/23809/2022 IA 1/2022 Direction Petition | SIVA NAGASAI COOL DRINKS AND GENERAL STORES Vs THE STATE OF A.P | RAJA REDDY KONETI | GP FOR MED HEALTH AND FAMILY WELFARE GP FOR HOME R2 R3 R11 UNSERVED, | GUNTUR |
| 99 | WP/25224/2022 IA 1/2022 Direction Petition | M.DURGA PRASAD Vs THE STATE OF ANDHRA PRADESH | M P V N V SASTRI | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | WEST GODAVARI |
| 100 | CRP/3157/2023 IA 1/2023 Stay Petition | BAYYAPU SANYASAMMA Vs DINDI KANAKAM @ SRIKANAKAM | V V N NARAYANA RAO | K SUBRAHMANYAM R1 to R3 app by M/s. K. Subrahmanyam(adv) | VIZIANAGARAM |
| 101 | IA/2/2024 Dispense with Petition WP/18354/2023 | BURRI NIRMALA Vs | K RAGHU VEER | GP FOR HIGHER EDUCATION SRINIVASA RAO NARRA | GUNTUR |
| 102 | IA/1/2024 Review Petition WP/18354/2023 | BURRI NIRMALA Vs | K RAGHU VEER | GP FOR HIGHER EDUCATION SRINIVASA RAO NARRA | GUNTUR |
| 103 | IA/2/2024 Dispense with Petition WP/23789/2023 | ANDHRA CHRISTIAN COLLEGE Vs | K RAGHU VEER | GP FOR HIGHER EDUCATION SRINIVASA RAO NARRA | GUNTUR |
| 104 | IA/1/2024 Review Petition WP/23789/2023 | ANDHRA CHRISTIAN COLLEGE Vs | K RAGHU VEER | GP FOR HIGHER EDUCATION SRINIVASA RAO NARRA | GUNTUR |
| 105 | WP/26332/2023 IA 1/2023 Direction Petition | THE ANDHRA PRADESH CHESS ASSOCIATION Vs THE UNION OF INDIA | KAVITHA GOTTIPATI | G.ARUN SHOWRI(CENTRAL GOVT. COUSEL) DEPUTY SOLICITOR GENERAL OF INDIA R3 UNSERVED, | KRISHNA |
| 106 | WP/31560/2023 IA 1/2023 Direction Petition | K CHALAMAIAH Vs THE STATE OF ANDHRA PRADESH | K L N SWAMY | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | GUNTUR |

ADMISSION (CIVIL SUPPLIES)

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| 107 | WP/1051/2024 IA 1/2024 Suspension Petition | DASARI VENKAT SACHIN Vs THE STATE OF ANDHRA PRADESH | SUSHMA YAGANTI | GP FOR CIVIL SUPPLIES (AP) | KURNOOL |
| 108 | WP/4375/2024 IA 1/2024 Suspension Petition IA 2/2024 Vacate Stay Petition IA 3/2024 Vacate Stay Petition | MORTHA PRASAD Vs THE STATE OF ANDHRA PRADESH | M SRI ATCHYUT | GP FOR CIVIL SUPPLIES (AP) M KARIBASIAH | EAST GODAVARI |
| 109 | WP/6603/2024 IA 1/2024 Direction Petition | SMT. PULA VARALAKSHMI Vs STATE OF ANDHRA PRADESH | KANAKALA DEVI PRASANNAKUMAR | GP FOR CIVIL SUPPLIES | KURNOOL |
| 110 | WP/8381/2024 IA 1/2024 Direction Petition | GORANTLA RAMESH Vs THE STATE OF ANDHRA PRADESH | KAVITHA GOTTIPATI | GP FOR CIVIL SUPPLIES | GUNTUR |

ADMISSION (IRRIGATION)

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| 111 | WP/31783/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition | M/S. NAGAVANI FILLING STATION Vs STATE OF ANDHRA PRADESH | ANCHA PANDURANGA RAO | GP FOR IRRIGATION COMM AREA DEV GP FOR IRRI AND CAD (AP) | SPS NELLORE |
| 112 | WP/2543/2024 IA 1/2024 Direction Petition | JANGAM SURESH BABU Vs THE STATE OF ANDHRA PRADESH | C SUBODH | GP FOR IRRI AND CAD (AP) GP FOR PANCHAYAT RAJ RURAL DEV | SPS NELLORE |

ADMISSION (MEDICAL AND HEALTH)

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| 113 | WP/30443/2023 IA 1/2023 Suspension Petition IA 1/2024 Vacate Stay Petition | SAI KARUNA SCHOOL OF NURSING Vs THE STATE OF ANDHRA PRADESH | D KRISHNA MURTHY | GP FOR MEDICAL HEALTH FW(AP) R3 R4 UNSERVED, | KRISHNA |
| 114 | WP/7883/2024 IA 1/2024 Suspension Petition IA 2/2024 Suspension Petition | NESTOR PHARMACEUTICALS LIMITED Vs THE STATE OF ANDHRA PRADESH | VIVEK CHANDRA SEKHAR S | GP FOR MEDICAL HEALTH FW(AP) VENKATA REDDY CHITTEM (SC FOR APMSIDC) | GUNTUR |

ADMISSION (WOMEN & CHILD WELFARE)

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| 115 | WP/7254/2023 IA 1/2023 Direction Petition | BANDI SEKHAR Vs THE STATE OF ANDHRA PRADESH | SHAIK MEERAVALI | GP FOR WOMEN DEV CHILD WELFARE T N M RANGA RAO | CHITTOOR |
| 116 | WP/4738/2024 IA 1/2024 Direction Petition | Y NAGARAJU Vs THE STATE OF ANDHRA PRADESH | THOTA RAMAKOTESWARA RAO | GP FOR SOCIAL WELFARE (AP) GP FOR HOME (AP) GP FOR REVENUE (AP) | GUNTUR |

ADMISSION (SERVICE MATTERS)

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| 117 | WP/94/2020 IA 1/2020 Stay Petition IA 2/2020 Stay Petition IA 4/2020 Vacate Stay Petition | MARRAPU SANKARA RAO Vs GOVERNMENT OF ANDHRA PRADESH | PRAKASH BUDDARAPU | S SIVA KUMARI VADAPALLI RAMESH | VISAKHAPATNAM |
| 118 | WP/2294/2020 IA 1/2021 Fix an Early Date IA 1/2023 Leave Petition | G.NARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH | THOTA SUNEETHA | GP FOR SERVICES I R2 UNSERVED, | KURNOOL |
| 119 | WP/5691/2020 | SHAIK FERAZ | G V SHIVAJI | GP FOR SCHOOL | SPS NELLORE |

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| | IA 1/2020 Direction Petition | Vs STATE OF ANDHRA PRADESH | | EDUCATION (AP) BALAJI MEDAMALLI GP FOR REVENUE (AP) | |
| 120 | WP/7240/2020 IA 1/2020 Direction Petition | S SOBHAN KUMAR Vs THE STATE OF ANDHRA PRADESH | SRINIVASA RAO BODDULURI | GP FOR HIGHER EDUCATION (AP) | SPS NELLORE |
| 121 | WP/7378/2020 IA 1/2020 Direction Petition | S.K. CHAND BASHA Vs THE REGIONAL DIRECTOR OF MEDICAL AND HEALTH SERVICES | K R SRINIVAS | GP FOR MEDICAL HEALTH FW(AP) R2 R5 UNSERVED, | GUNTUR |
| 122 | WP/8242/2020 IA 1/2020 Suspension Petition | M.RAMAKRISHNUDU Vs THE STATE OF ANDHRA PRADESH | V SANTHISREE | GP FOR PANCHAYAT RAJ RURAL DEV M SRI RAMACHANDRAMURTHY | KURNOOL |
| 123 | WP/13109/2020 IA 1/2020 Direction Petition | L.BHASKAR RAO Vs THE STATE OF A.P. | Y MAHA LAKSHMI | GP FOR PANCHAYAT RAJ RURAL DEV RAVITEJA PADIRI | KURNOOL |
| 124 | WP/16516/2020 IA 1/2020 Suspension Petition IA 2/2020 Implead Petition IA 3/2020 Vacate Stay Petition IA 4/2020 Vacate Stay Petition | M.JAGANNADHA RAO Vs THE STATE OF ANDHRA PRADESH | HARINATH REDDY SOMAGUTTA | GP FOR EDUCATION GP FOR SERVICES I (AP) J SUDHEER | VISAKHAPATNAM |
| 125 | WP/17476/2020 IA 1/2020 Stay Petition IA 2/2020 Amendment Petition | L. NEELAKANTESWARA RAO Vs THE SENIOR DIVISIONAL MANAGER | KAVITHA GOTTIPATI | BATHULA RAJKIRAN(SC FOREXCISE CUSTOMS) | SRIKAKULAM |
| 126 | WP/18934/2020 IA 1/2020 Stay Petition | PIDUGU BHANU PRIYA Vs THE STATE OF ANDHRA PRADESH | M R TAGORE | GP FOR MED HEALTH AND FAMILY WELFARE GP FOR SERVICES IV | SPS NELLORE |
| 127 | WP/19285/2020 IA 1/2020 Direction Petition IA 2/2020 Vacate Stay Petition IA 1/2021 Vacate Stay Petition IA 3/2021 Vacate Stay Petition IA 4/2021 Amendment Petition IA 5/2021 Extension Petition | D KOUNDINYA SAI Vs THE STATE OF ANDHRA PRADESH | K RAMAMOHAN | SURESH KUMAR POTTURI Y V ANIL KUMAR ANITHA MESA (SC FOR APREIS TW SW BC) G SIMHADRI | SPS NELLORE |
| 128 | WP/20745/2020 IA 1/2020 Direction Petition WP/7248/2020 WP/20068/2020 | POTHURI SUBBA RAJU Vs THE STATE OF ANDHRA PRADESH | BOKKA SATYANARAYANA KAMLA | GP FOR COOPERATION G RAM GOPAL RAO G RAMA GOPAL | EAST GODAVARI |
| 129 | WP/7248/2020 IA 1/2020 Direction Petition IA 1/2021 Vacate Stay Petition | POTHURI SUBBA RAJU Vs THE STATE OF ANDHRA PRADESH | BOKKA SATYANARAYANA KAMLA | GP FOR COOPERATION (AP) G V SHIVAJI G RAMA GOPAL | EAST GODAVARI |
| 130 | WP/20068/2020 IA 1/2020 Suspension Petition IA 1/2021 Vacate Stay Petition | POTHURI SUBBA RAJU Vs THE STATE OF ANDHRA PRADESH | BOKKA SATYANARAYANA KAMLA | GP FOR COOPERATION G RAMA GOPAL | EAST GODAVARI |
| 131 | WP/24419/2020 IA 1/2020 Direction Petition WP/13311/2021 | G.SYARNALA RAO Vs THE STATE OF ANDHRA PRADESH | M R TAGORE | ADDL ADVOCATE GENERAL II GP FOR PANCHAYAT RAJ RURAL DEV (AP) | KRISHNA |

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| | WP/16862/2021 WP/18832/2021 WP/28896/2021 | | | | |
| 132 | WP/13311/2021 IA 1/2021 Direction Petition | B.N.PURNACHANDER RAO Vs THE STATE. OF A.P. | SANTHAPUR SATYANARAYANA RAO | GP FOR SERVICES I | GUNTUR |
| 133 | WP/16862/2021 IA 1/2021 Direction Petition IA 2/2021 Suspension Petition IA 1/2023 Recall Petition | AKUMALLA MOULABEE Vs THE STATE OF AP | G V RAVI | GP FOR HIGHER EDUCATION TENEPALLI NIRANJAN | CHITTOOR |
| 134 | WP/18832/2021 IA 1/2021 Direction Petition IA 2/2021 L R Petition | K.SAMUEL Vs THE STATE OF ANDHRA PRADESH | M SRIKANTH | GP FOR SERVICES I GP FOR SERVICES IV | GUNTUR |
| 135 | WP/28896/2021 IA 1/2021 Direction Petition | PULIBANDLA VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH | M R TAGORE | GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING | GUNTUR |
| 136 | WP/6268/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition IA 3/2021 Direction Petition IA 4/2021 Direction Petition IA 1/2023 Leave Petition | KOTLA LAXMAN Vs THE STATE OF AP | D V SASIDHAR | GP FOR ENDOWMENTS K MADHAVA REDDY (SC FOR ENDOWMENTS AR) R4 R7 UNSERVED, | KRISHNA |
| 137 | WP/6377/2021 IA 1/2021 Suspension Petition | THE DEPOT MANAGER Vs S V S NARAYANA | N SRIHARI (SC FOR APSRTC) | A G SATYANARAYANA RAO | VISAKHAPATNAM |
| 138 | WP/10644/2021 IA 1/2021 Suspension Petition WP/8465/2021 WP/9695/2021 | J.ROHINI KUMAR Vs THE STATE OF ANDHRA PRADESH | BOKKA SATYANARAYANA KAMLA | GP FOR MED HEALTH AND FAMILY WELFARE GP FOR SERVICES IV | EAST GODAVARI |
| 139 | WP/8465/2021 IA 1/2021 Stay Petition IA 2/2021 Vacate Stay Petition | J.ROHINI KUMAR Vs THE STATE OF ANDHRA PRADESH | BOKKA SATYANARAYANA KAMLA | GP FOR SERVICES IV GP FOR SERVICES III | EAST GODAVARI |
| 140 | WP/9695/2021 IA 1/2021 Stay Petition | J.ROHINI KUMAR Vs THE STATE OF ANDHRA PRADESH | BOKKA SATYANARAYANA KAMLA | GP FOR SERVICES IV | EAST GODAVARI |
| 141 | WP/12425/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition IA 1/2022 Direction Petition | K.V.R.R. RAJU. Vs THE STATE OF ANDHRA PRADESH | V UMA DEVI | GP FOR SERVICES II GP FOR SERVICES IV | GUNTUR |
| 142 | WP/14680/2021 IA 1/2021 Direction Petition | AYYALA VENKATESWARAO Vs STATE OF ANDHRA PRADESH | N SIVA REDDY | GP FOR SERVICES IV | EAST GODAVARI |
| 143 | WP/19740/2021 IA 1/2021 Direction Petition | K ISREAL Vs THE STATE OF ANDHRA PRADESH | RAMALINGESWARA RAO KOCHARLA KOTA | GP FOR SERVICES II | PRAKASAM |

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| 144 | WP/23525/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition IA 3/2021 Direction Petition | SMT. MOORTHY KEERTHANA Vs YOGI VEMANA UNIVERSITY (YVU) | P SARASWATHI | TENEPALLI NIRANJAN (SC FOR Y V UNIVERWSITY)) PELLETI RAJESH KUMAR (CENTRAL GOVERNMENT COUNSEL) GP FOR HIGHER EDUCATION P S P SURESH KUMAR | YSR KADAPA |
| 145 | WP/23903/2021 IA 1/2021 Stay Petition IA 1/2022 Direction Petition IA 1/2023 Direction Petition | P. VENKATA RAMAIAH Vs THE STATE OF ANDHRA PRADESH | MANOJ KUMAR BETHAPUDI | GP FOR SERVICES IV K SRINIVASA PRASAD G L NAGESWAR RAO R4 R11 UNSERVED,B JAGADEESH KUMAR - SC for 2 and 3 | WEST GODAVARI |
| 146 | WP/24327/2021 IA 1/2021 Direction Petition | DIDIMANI KUMARI Vs THE STATE OF ANDHRA PRADESH | JADA SRAVAN KUMAR | GP FOR SERVICES IV D.KASIM SAHEB(SC FOR MUNICIPALITIES SERVICE K SREEDHARA MURTHY (SC for Municipalities and Municipal Corporation services) | KRISHNA |
| 147 | WP/30434/2021 IA 1/2021 Suspension Petition | VADADA SARASWATHI Vs THE STATE OF ANDHRA PRADESH | P V RAGHU RAM | GP FOR TRANSPORT M SOLOMON RAJU | SRIKAKULAM |
| FOR HEARING | | | | | |
| 148 | WP/18842/2020 IA 1/2020 Direction Petition WP/18875/2020 | NASEEM AKTHAR KHANAM Vs THE STATE OF ANDHRA PRADESH | KAVITHA GOTTIPATI | GP FOR SCHOOL EDUCATION GP FOR SERVICES III | GUNTUR |
| 149 | WP/18875/2020 IA 1/2020 Suspension Petition | MD. ABDUL NAYEEM Vs THE STATE OF ANDHRA PRADESH | KAVITHA GOTTIPATI | GP FOR EDUCATION GP FOR SERVICES III | GUNTUR |
| 150 | WP/18986/2020 IA 1/2020 Direction Petition IA 2/2020 Stay Petition IA 1/2023 Leave Petition WP/16103/2020 WP/16153/2020 WP/18736/2020 WP/18891/2020 | CH. MARY KEMPURATNAM Vs THE STATE OF ANDHRA PRADESH | A RAJENDRA BABU | GP FOR SERVICES III | EAST GODAVARI |
| 151 | WP/16103/2020 IA 1/2020 Direction Petition IA 2/2020 Stay Petition IA 1/2023 Leave Petition | KANDREGILA LAKSHMI Vs THE STATE OF ANDHRA PRADESH | A RAJENDRA BABU | GP FOR MED HEALTH AND FAMILY WELFARE | VIZIANAGARAM |
| 152 | WP/16153/2020 IA 1/2020 Direction Petition IA 2/2020 Stay Petition IA 1/2023 Leave Petition | THOTA LAKSHMI Vs THE STATE OF ANDHRA PRADESH | A RAJENDRA BABU | GP FOR MED HEALTH AND FAMILY WELFARE | PRAKASAM |
| 153 | WP/18736/2020 IA 1/2020 Direction Petition IA 2/2020 Stay Petition IA 1/2023 Leave Petition | BONELA JHANSEE Vs THE STATE OF ANDHRA PRADESH | A RAJENDRA BABU | GP FOR MED HEALTH AND FAMILY WELFARE GP FOR SERVICES III | VIZIANAGARAM |
| 154 | WP/18891/2020 IA 1/2020 Direction Petition IA 2/2020 Stay Petition | A.NIRMALA RANI Vs THE STATE OF ANDHRA PRADESH | A RAJENDRA BABU | GP FOR MED HEALTH AND FAMILY WELFARE | KURNOOL |

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| 155 | WP/6929/2021 IA 1/2021 Direction Petition | SADU SINGAIAH Vs THE STATE OF ANDHRA PRADESH | SRINIVASA RAO MADIRAJU | GP FOR SERVICES I | KRISHNA |
| 156 | WP/11839/2021 IA 1/2021 Direction Petition WP/18667/2021 WP/27910/2021 | PERIKALA JOSEPH Vs THE STATE OF ANDHRA PRADESH | N RAVI PRASAD | GP FOR SERVICES I D.KASIM SAHEB(SC FOR MUNICIPALITIES SERVICE K SREEDHARA MURTHY (SC for Municipalities and Municipal Corporation services) | PRAKASAM |
| 157 | WP/18667/2021 IA 1/2021 Suspension Petition | KUNCHALA GOPI Vs THE STATE OF ANDHRA PRADESH | V VINOD K REDDY | GP FOR SERVICES IV D.KASIM SAHEB(SC FOR MUNICIPALITIES SERVICE K SREEDHARA MURTHY (SC for Municipalities and Municipal Corporation services) D KASIM SAHEB GP FOR SERVICES II | PRAKASAM |
| 158 | WP/27910/2021 IA 1/2021 Direction Petition | DOKKA SURESH Vs THE STATE OF ANDHRA PRADESH | N RAVI PRASAD | GP FOR SERVICES IV D.KASIM SAHEB(SC FOR MUNICIPALITIES SERVICE K SREEDHARA MURTHY (SC for Municipalities and Municipal Corporation services) | PRAKASAM |
| 159 | WP/2892/2022 IA 1/2022 Direction Petition | SRI AGGIDEVARA BHASKAR Vs THE STATE OF ANDHRA PRADESH | B PARAMESEWARA RAO | GP FOR CIVIL SUPPLIES GP FOR HOME GP FOR REVENUE | CHITTOOR |

COURT NO. 15**THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA****To be Heard on Friday The 26th day of April 2024(AT 2:15 PM - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST-1)**

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
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| ADMISSION (IRRIGATION) | | | | | |
| 160 | WP/4133/2023 IA 1/2023 Direction Petition | DEMURI SATYA SAI VARA PRASAD Vs THE STATE OF ANDHRA PRADESH | PRIYANKA SONKAMBLE | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | KRISHNA |
| 161 | WP/11192/2023 IA 1/2023 Direction Petition | T NARASIMHA Vs THE STATE OF ANDHRA PRADESH | RAMESH BABU TALLURI | GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) | KRISHNA |
| 162 | WP/11539/2023 IA 1/2023 Direction Petition | P RAMA RAJU Vs THE STATE OF ANDHRA PRADESH | VINEETH APPASANI | GP FOR FINANCE PLANNING GP FOR IRRIGATION COMM AREA DEV | WEST GODAVARI |
| 163 | WP/20765/2023 IA 1/2023 Direction Petition WP/12265/2023 WP/20788/2023 WP/20792/2023 WP/20795/2023 | POCHA VENKATA REDDY Vs THE STATE OF AP | BATHALA RAMESH | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | KURNOOL |
| 164 | WP/12265/2023 IA 1/2023 Stay Petition IA 1/2024 Leave Petition | P VENKATA REDDY Vs THE STATE OF ANDHRA PRADESH | BATHALA RAMESH | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | KURNOOL |
| 165 | WP/20788/2023 IA 1/2023 Direction Petition | POCHA VENKATA REDDY Vs THE STATE OF AP | BATHALA RAMESH | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | KURNOOL |
| 166 | WP/20792/2023 IA 1/2023 Direction Petition | POCHA VENKATA REDDY Vs THE STATE OF ANDHRA PRADESH | BATHALA RAMESH | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | KURNOOL |
| 167 | WP/20795/2023 IA 1/2023 Direction Petition | POCHA VENKATA REDDY Vs THE STATE OF ANDHRA PRADESH | BATHALA RAMESH | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | KURNOOL |
| 168 | WP/32152/2023 IA 1/2023 Direction Petition | M/S. SRI VENKATESWARA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH | RAMBABU KOPPINEEDI | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | PRAKASAM |
| 169 | WP/32171/2023 IA 1/2023 Direction Petition | M.N. SANDEEP KRISHNA Vs THE STATE OF ANDHRA PRADESH | SAI MANOJ REDDY L | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING GP FOR REVENUE | ANANTAPUR |
| 170 | WP/33245/2023 IA 1/2023 Direction Petition | M/S KAKATIYA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH | CH B R P SEKHAH | GP FOR IRRI AND CAD (AP) GP FOR FINANCE PLANNING (AP) R5 UNSERVED, | WEST GODAVARI |
| 171 | WP/549/2024 IA 1/2024 Direction Petition | SRI SREE LAKSHMI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH | SRIDHAR TUMMALAPUDI | GP FOR FINANCE PLANNING GP FOR IRRI AND CAD (AP) | EAST GODAVARI |

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| 172 | WP/1938/2024 IA 1/2024 Direction Petition | HAIGREEVA INFRATECH PROJECT Vs THE STATE OF AP | NIMMAGADDA REVATHI | GP FOR IRRIGATION COMM AREA DEV | EAST GODAVARI |
| 173 | WP/2363/2024 IA 1/2024 Direction Petition | PEETHALA SESHA RAO Vs THE STATE OF ANDHRA PRADESH | RAMESH BABU TALLURI | GP FOR FINANCE PLANNING GP FOR IRRI AND CAD (AP) | EAST GODAVARI |
| 174 | WP/2918/2024 IA 1/2024 Direction Petition | DUST N PEST FACILITY SERVICES Vs THE STATE OF ANDHRA PRADESH | K L N SWAMY | GP FOR IRRI AND CAD (AP) GP FOR FINANCE PLANNING (AP) | KRISHNA |
| 175 | WP/3376/2024 IA 1/2024 Direction Petition | K JANARDHAN REDDY Vs THE STATE OF ANDHRA PRADESH | BATHALA RAMESH | gp for irrig GP FOR FINANCE PLANNING | SPS NELLORE |
| 176 | WP/3704/2024 IA 1/2024 Direction Petition | MEDICHERLA SRI KRISHNAMOHAN RAO Vs THE STATE OF ANDHRA PRADESH | ANNAMNEEDI BALAKRISHNA | GP FOR IRRI AND CAD (AP) GP FOR FINANCE PLANNING (AP) | EAST GODAVARI |
| 177 | WP/3994/2024 IA 1/2024 Direction Petition | M/S. MYHAZ CONSTRUCTION Vs THE STATE OF ANDHRA PRADESH | MEKALA ANUSHA | GP FOR FINANCE PLANNING (AP) GP FOR IRRI AND CAD (AP) | SPS NELLORE |
| 178 | WP/4357/2024 IA 1/2024 Direction Petition | KOMMINENI CONSTRUCTIONS Vs THE STATE OF AP | SIVA NAGARJUNA SIDHADAPU | GP FOR IRRI AND CAD (AP) GP FOR FINANCE PLANNING (AP) | GUNTUR |
| 179 | WP/4996/2024 IA 1/2024 Direction Petition | G. SRIDHAR GOPALA KRISHNA Vs THE GOVERNMENT OF ANDHRA PRADESH | VENKAT CHALASANI | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | KRISHNA |
| 180 | WP/5089/2024 IA 1/2024 Direction Petition | KUMMARA THIMMAKKA Vs STATE OF ANDHRA PRADESH | KODATI RAMYA KRISHNA | GP FOR IRRI AND CAD (AP) GP FOR FINANCE PLANNING | YSR KADAPA |
| 181 | WP/5591/2024 IA 1/2024 Direction Petition | SRI LOTUS CONSTRUCTION Vs THE STATE OF ANDHRA PRADESH | C SUBODH | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | SPS NELLORE |
| 182 | WP/5690/2024 IA 1/2024 Direction Petition | SRI LOTUS CONSTRUCTION Vs THE STATE OF ANDHRA PRADESH | C SUBODH | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | SPS NELLORE |
| 183 | WP/5770/2024 IA 1/2024 Direction Petition | K KRISHNA PRASAD Vs THE STATE OF AP | ANNAMNEEDI BALAKRISHNA | GP FOR IRRI AND CAD (AP) GP FOR FINANCE PLANNING (AP) | KRISHNA |
| 184 | WP/5840/2024 IA 1/2024 Direction Petition | PALLI SATYAVATHI Vs THE STATE OF ANDHRA PRADESH | BURLU CHANDRA SEKHAR | GP FOR FINANCE PLANNING GP FOR IRRI AND CAD (AP) | VIZIANAGARAM |
| 185 | WP/5922/2024 IA 1/2024 Direction Petition | V MOSHE BABU Vs THE STATE OF AP | NARASIMHA RAO GUDISEVA | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING (AP) | KRISHNA |

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| 186 | WP/5960/2024 IA 1/2024 Direction Petition | V MOSHE BABU Vs THE STATE OF ANDHRA PRADESH | NARASIMHA RAO GUDISEVA | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING (AP) | KRISHNA |
| 187 | WP/6216/2024 IA 1/2024 Direction Petition | B SRINADH Vs THE STATE OF ANDHRA PRADESH | K.S.G. PADMAVATHI | GP FOR FINANCE PLANNING GP FOR IRRIGATION COMM AREA DEV | SRIKAKULAM |
| 188 | WP/6249/2024 IA 1/2024 Direction Petition | SRI VIJETHA ENGINEERS AND INFRASTRUCTURE PVT LTD Vs THE STATE OF ANDHRA PRADESH | SRINIVASA RAO NARRA | GP FOR IRRI AND CAD (AP) GP FOR FINANCE PLANNING | KRISHNA |
| 189 | WP/6368/2024 IA 1/2024 Direction Petition | SREE MANDALI ENTERPRISES PARTNER Vs THE STATE OF AP | ANNAMNEEDI BALAKRISHNA | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | KRISHNA |
| 190 | WP/6696/2024 IA 1/2024 Direction Petition | TADI NAGA MOHAN REDDY Vs THE STATE OF AP | SURESH KUMAR REDDY KALAVA | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING (AP) | VIZIANAGARAM |
| 191 | WP/6771/2024 IA 1/2024 Direction Petition | TADI NAGA MOHAN REDDY Vs THE STATE OF ANDHRA PRADESH | SURESH KUMAR REDDY KALAVA | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | VIZIANAGARAM |
| 192 | WP/6779/2024 IA 1/2024 Direction Petition | TADI NAGA MOHAN REDDY Vs THE STATE OF AP | SURESH KUMAR REDDY KALAVA | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING (AP) | VIZIANAGARAM |
| 193 | WP/7237/2024 IA 1/2024 Direction Petition | M/S. UDAYAM CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH | ANNAMNEEDI BALAKRISHNA | GP FOR IRRI AND CAD (AP) GP FOR FINANCE PLANNING | KRISHNA |
| 194 | WP/7983/2024 IA 1/2024 Direction Petition | DALLY YELLAREDDY Vs THE STATE OF ANDHRA PRADESH | HARSHA VARDHANA RAO C | GP FOR IRRI AND CAD (AP) | WEST GODAVARI |
| 195 | WP/7993/2024 IA 1/2024 Direction Petition | K V RAMANA REDDY Vs THE STATE OF AP | ANNAMNEEDI BALAKRISHNA | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | KRISHNA |
| 196 | WP/8016/2024 IA 1/2024 Direction Petition | P S MAHESH Vs THE STATE OF AP | DASARI S V V S V PRASAD | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | ANANTAPUR |
| 197 | WP/8029/2024 IA 1/2024 Direction Petition | B.BOMMESH Vs THE STATE OF ANDHRA PRADESH | DASARI S V V S V PRASAD | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | ANANTAPUR |
| 198 | WP/8276/2024 IA 1/2024 Direction Petition | AVUTHU NARAYANA REDDY Vs THE STATE OF AP | K L N SWAMY | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | GUNTUR |
| 199 | WP/8376/2024 IA 1/2024-Direction Petition | AVUTHU VINOD REDDY Vs THE STATE OF ANDHRA PRADESH | K L N SWAMY | GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING | GUNTUR |

COURT NO. 16
THE HONOURABLE SRI JUSTICE TARLADA RAJASEKHAR RAO

To be Heard on Friday The 26th day of April 2024(AT 10:30AM - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------|----------------------|-----------------------------------------------------------------------------------------------------------------------------|---------------|
| FOR PRONOUNCEMENT OF ORDERS | | | | | |
| 1 | CRLP/1485/2019 IA 1/2019 Stay Petition | GANJI KASI VISWANADHAM Vs C.VENKATA NAGA KISHORE | P B NARASIMHA MURTY | PUBLIC PROSECUTOR (AP) | WEST GODAVARI |
| FOR COMPLIANCE | | | | | |
| 2 | CC/2154/2017 WP/30522/2017 | B. RAMI REDDY ANANTHAPUR DIST. Vs B. CHITTIBABU ANANTHAPUR DIST. & ANOTHER | P NARAHARI BABU | K VISWANATHAM | ANANTAPUR |
| 3 | WP/30522/2017 IA 1/2017(WVMP 4236/2017) Vacate Stay Petition IA 2/2017(WPMP 38040/2017) Suspension Petition | B.RAMI REDDY Vs THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION | P NARAHARI BABU | ARAVALA RAMA RAO(SC FOR APSRTC KKAC) | ANANTAPUR |
| 4 | CC/5603/2023 IA 1/2023 Miscellaneous Petition IA 2/2023 Miscellaneous Petition | NANDIMANDALAM PARVATHAMMA Vs M RAJA RAMESH PREM KUMAR | M S R CHANDRA MURTHY | S SRAVANA SANDHYA P SUBASH | SPS NELLORE |
| FOR ORDERS | | | | | |
| 5 | CRLP/1146/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition IA 3/2019 Extension Petition IA 1/2020 Extension Petition | M.SHARIL BABU Vs B.SURYANARAYANA | JADA SRAVAN KUMAR | S DILIP JAYA RAM PUBLIC PROSECUTOR (AP) | GUNTUR |
| ADMISSION | | | | | |
| 6 | CC/2312/2016 CC/2155/2015 WP/33015/2016 | V.SHIVANNA CHITTOOR DIST. Vs DINESH REDDY I.A.S. GUNTUR DIST. & 2 OTHERS | K RAGHU VEER | GP FOR HOUSING (AP) M RAVINDRANATH REDDY VENKATA JAGANNADHA RAO E | CHITTOOR |
| 7 | CC/2155/2015 | V. SHIVANNA CHITTOOR DIST. Vs LAV AGARWAL HYD | K AMARENDER RAJU | M RAVINDRANATH REDDY | CHITTOOR |
| 8 | WP/33015/2016 IA 1/2016(WVMP 4275/2016) Vacate Stay Petition | V.SHIVANNA Vs THE STATE OF ANDHRA PRADESH | K RAGHU VEER | GP FOR SERVICES IV M RAVINDRANATH REDDY(SC FOR APSHC) E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD) | CHITTOOR |
| 9 | CRLP/4698/2018 IA 1/2018 Stay Petition IA 1/2019 Stay Petition | MATLA PRIYANKA Vs STATE OF AP. | VIJAYA KUMAR NAIDANA | PUBLIC PROSECUTOR (AP) KANAKALA DEVI PRASANNAKUMAR | VISAKHAPATNAM |
| 10 | CRLP/7160/2018 IA 1/2018 Stay Petition IA 1/2019 | MUKKA SUSEELAMMA Vs THE STATE OF ANDHRA PRADESH | B S REDDY | PUBLIC PROSECUTOR (AP) M S P KAMARAJU | YSR KADAPA |

IA 2/2019
Stay Petition
IA 3/2019
Extension Petition
IA 4/2019
Extension Petition

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| 11 | CRLP/13309/2018 IA 1/2018 Stay Petition | SANIVARAPU SHANKAR REDDY Vs MEDAM GURU PRABHAKAR | T S ANIRUDH REDDY | PUBLIC PROSECUTOR (AP) | YSR KADAPA |
| 12 | CRLP/14146/2018 IA 1/2018 | RAVADA NAGA RAJU @ NAGU Vs STATE OF AP | V SESA KUMARI | PUBLIC PROSECUTOR (AP) | WEST GODAVARI |
| 13 | CRLP/190/2019 IA 1/2019 Stay Petition | D.SUJITH REDDY Vs STATE OF AP | SRINIVASA RAO NARRA | PUBLIC PROSECUTOR (AP) STATUS REPORT RECEIVED AND PUT UP IN BUNDLE | CHITTOOR |
| 14 | CRLP/1421/2019 IA 1/2019 Stay Petition IA 2/2019 Extension Petition IA 1/2023 Extension Petition | K.SUVARNA Vs B.VENUGOPAL RAO | N RAVI PRASAD | MEKALA RAMA MURTHY PUBLIC PROSECUTOR (AP) | PRAKASAM |
| 15 | CRLP/1498/2019 IA 1/2019 Stay Petition | KRISHNA CHANDU Vs C.VASUDHA | RAJA REDDY KONETI | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 16 | CRLP/2800/2019 IA 1/2019 Stay Petition | R VISWARUPACHARI Vs RAVURI VIJAYA KUMARI | G VENKATA REDDY | SAI GANGADHAR CHAMARTY PUBLIC PROSECUTOR (AP) | PRAKASAM |
| FOR DISMISSAL | | | | | |
| 17 | CRLP/6157/2018 IA 1/2018 Stay Petition | KRISTIPATI PEDDI REDDY @ PEDDANNA Vs THE STATE OF ANDHRA PRADESH | VENKATESHWARLU YARRAM REDDY | PUBLIC PROSECUTOR (AP) SRINIVASA RAO KURAPATI | PRAKASAM |
| 18 | CRLP/6564/2018 | NELLMARLA JUTE MILL COMPANY LTD. Vs THE STATE OF A.P | RAYAPROLU SRIKANTH | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 19 | CRLP/9279/2018 IA 1/2018 Stay Petition | BONGU RAVI KUMAR Vs THE STATE OF A.P | P DURGA PRASAD | PUBLIC PROSECUTOR (AP) | SRIKAKULAM |
| 20 | CRLP/13164/2018 IA 1/2018 Dispense with Petition IA 2/2018 Stay Petition | RAVI MADHAVA RAO Vs THE STATE OF ANDHRA PRADESH | B V RAMA RAO | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 21 | CRLP/13209/2018 IA 1/2018 Stay Petition | SATTI BHANU Vs THE STATE OF ANDHRA PRADESH | PRABHAKAR SRIPADA | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 22 | CRLP/13292/2018 IA 1/2018 Stay Petition | RANDHI DURGA SRINIVASA RAO Vs THE STATE OF ANDHARA PRADESH | C S N RAJU | PUBLIC PROSECUTOR (AP) | WEST GODAVARI |
| 23 | CRLP/13312/2018 IA 1/2018 Dispense with Petition IA 2/2018 Stay Petition | CHILLARA GOPALA KRISHNAMURTHY Vs M/S SHRIRAM CITY UNION FINANCE LIMITED | T BALA MOHAN REDDY | MAHESWARA RAO KUNCHEAM PUBLIC PROSECUTOR (AP) | PRAKASAM |

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| 24 | CRLP/296/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition IA 1/2024 Permission Petition | VUDUMUSRAVAN KUMAR Vs MEESALA.NAMRATHA | B PARAMESEWARA RAO | PUBLIC PROSECUTOR (AP) REPORT RECEIVED AND PUT UP IN BUNDLE | VISAKHAPATNAM |
| 25 | CRLP/791/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition IA 3/2019 Extension Petition | BHAVANI SATYA NARAYANA Vs STATE OF AP | V R REDDY KOVVURI | PUBLIC PROSECUTOR (AP) B S REDDY | KURNOOL |
| 26 | CRLP/1061/2019 IA 1/2019 Stay Petition | C.MOHAN RAO Vs G.HARIPRIYA | G VIJAYA SARADHI | PUBLIC PROSECUTOR (AP) | SPS NELLORE |
| 27 | CRLP/1434/2019 IA 1/2019 Dispense with Petition | D.BHIMESWARA RAO Vs D.ARJAYAMMA | KAMBHAMPATI RAMESH BABU | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 28 | CRLP/2095/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition | P.R.V.SATYANARAYANA Vs STATE OF AP | T V S PRABHAKARA RAO | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 29 | CRLP/2807/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition | K.UDAY BHASKAR Vs STATE OF AP | THOTA RAMAKOTESWARA RAO | PUBLIC PROSECUTOR (AP) | GUNTUR |
| 30 | CRLP/4591/2019 IA 1/2019 Stay Petition IA 2/2019 Extension Petition | BOLLA CHOWDARY Vs SHRIRAM CIT UNION FINANCE LTD | SIVA RAMA KRISHNA KOLLURU | MAHESWARA RAO KUNCHEAM PUBLIC PROSECUTOR (AP) | KRISHNA |
| <u>INTERLOCUTORY</u> | | | | | |
| 31 | CRLP/7698/2018 IA 1/2018 Stay Petition IA 2/2018 Extension Petition IA 3/2018 Extension Petition IA 4/2018 Extension Petition IA 1/2019 Extension Petition | ANDLURI NARASIMHA REDDY Vs THE STATE OF ANDHRA PRADESH | BOTLA VENKATESWARA RAO | PUBLIC PROSECUTOR (AP) R2 UNSERVED, | YSR KADAPA |
| 32 | CRLP/364/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition IA 3/2019 Extension Petition | K.SUBHADRA DEVI Vs STATE OF AP | HARINADH NIDAMANURI | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 33 | CRLP/467/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition | SUNKARA Vs STATE OF AP | P DURGA PRASAD | PUBLIC PROSECUTOR (AP) G RONALD RAJU | KRISHNA |
| 34 | CRLP/1129/2019 IA 1/2019 Stay Petition | M.VENKATA SUBBA RAJU Vs STATE OF AP | G RAMA GOPAL | PUBLIC PROSECUTOR (AP) MANGENA SREE RAMA RAO | EAST GODAVARI |
| <u>FOR ADMISSION</u> | | | | | |
| 35 | CRLP/13586/2018 IA 1/2018 Stay Petition | NAGEEDI VEERA BABU Vs THE STATE OF A.P | K V VIJAYA KUMAR | PUBLIC PROSECUTOR (AP) Y L SIVAKALPANA REDDY(SC CUM SPL PP CID) | KRISHNA |

FOR EXTENSION OF INTERIM ORDERS

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| 36 | CRLP/1389/2018 IA 4/2018 Extension Petition IA 5/2018 Extension Petition IA 1/2022 Extension Petition | KARETI NAVEEN ABHYUDHAY Vs THE STATE OF ANDHRA PRADESH | M SUGUNA | PUBLIC PROSECUTOR (AP) | SPS NELLORE |
| 37 | CRLP/10965/2018 IA 1/2018 Stay Petition | SMT.CHITNENI KANAKA LAKSHMI Vs THE STATE OF ANDHRA PRADESH | BOTLA VENKATESWARA RAO | PUBLIC PROSECUTOR (AP) PILLIX LAW FIRM | KRISHNA |

SPECIALLY IDENTIFIED CASES

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|----|-----------------------------------------------|------------------------------------------------------------|----------------------|---------------------------------------------------------------------------------------|----------|
| 38 | CRLP/13204/2018 | S. RAGHAVA KRISHNA Vs THE STATE OF ANDHRA PRADESH | BUTTA VIJAYA BHASKER | PUBLIC PROSECUTOR (AP) K SITA RAM | KURNOOL |
| 39 | CRLP/13311/2018 IA 1/2018 Stay Petition | N.SIVA PRASAD Vs THE STATE OF ANDHRA PRADESH | G VASANTHA RAYUDU | PUBLIC PROSECUTOR (AP) G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION) | PRAKASAM |

FOR ORDERS

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| 40 | WP/40231/2017 IA 2/2017(WPMP 52351/2017) Amendment Petition IA 1/2023 Amendment Petition | Y.PRASAD Vs THE STATE OF A.P. REP. BY ITS SECRETARY FOR EDUCATION | K N VIJAYA LAXMI | GP FOR EDUCATION (AP) GP FOR SERVICES I GP FOR FINANCE PLANNING (AP) | KURNOOL |
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INTERLOCUTORY (SERVICE MATTERS)

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| 41 | WP/3892/2017 IA 1/2017(WPMP 4649/2017) Direction Petition IA 1/2021 Amendment Petition IA 2/2021 Suspension Petition IA 1/2024 Direction Petition | P.MOHAN RAO Vs THE A.P.MINERAL DEVELOPMENT CORPORATION LTD. | D LINGA RAO | V R N PRASHANTH GP FOR SERVICES II | PRAKASAM |
| 42 | WP/26385/2015 IA 1/2015(WPMP 34282/2015) Direction Petition IA 1/2024 Amendment Petition | B.B.C.REDDY S/O. RAMANA REDDY Vs THE VIGILANCE AND SECURITY OFFICER | M LAKSHMI NARAYANA | GP FOR LABOUR (AP) K VISWANATHAM (SC FOR APSRTC) | YSR KADAPA |
| 43 | WP/6299/2017 IA 1/2017(WVMP 4441/2017) Vacate Stay Petition IA 2/2017(WPMP 7726/2017) Direction Petition | K.MALLIKARJUN YSR KADAPA DIST Vs VC & MD APSRTC HYDERABAD & 3 OTHERS | S V INDIRA | K VISWANATHAM (SC FOR APSRTC) ARAVALA RAMA RAO(SC FOR APSRTC KKAC) R2 UNSERVED, | YSR KADAPA |

FINAL HEARING (SERVICE MATTERS)

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| 44 | WP/15654/2015 IA 1/2015(WPMP 20373/2015) Direction Petition | B.YAMINI W/O LATE GIRIDHAR KUMAR Vs THE STATE OF ANDHRA PRADESH REP | G V SHIVAJI | GP FOR FINANCE & PLANNING (TG) METTA CHANDRASEKHARA RAO GP FOR SERVICES I (AP) | HYDERABAD |
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FOR ORDERS

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| 45 | WP/38519/2016 IA 1/2016(WPMP 47457/2016) Direction Petition IA 2/2016(WPMP 53076/2016) Amendment Petition | K MALLAIAH Vs MANAGING DIRECTOR ((AP.SRTC) AND 3 OTHERS | A G SATYANARAYANA RAO | AMARA RAMA RAO K VISWANATHAM (SC FOR APSRTC) | PRAKASAM |
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FOR DISMISSAL

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| 46 | WP/25000/2016 IA 1/2016(WPMP 30860/2016) Fix an Early Date | GANDLA SIVA KOTESHWAR RAO Vs THE HONBLE LABOUR COURT | VELAGANI NARASIMHULU | GP FOR LABOUR (AP) SOLOMON RAJU MANCHALAFOR (APSRTC) | SPS NELLORE |
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ADMISSION (SERVICE MATTERS)

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| 47 | WP/26221/2015 IA 1/2015(WPMP 34064/2015) Direction Petition | K. RAJESWARI W/O PRASAD RAO Vs THE DISTRICT COLLECTOR | CHALLA AJAY KUMAR | BHASKAR GORLA REVANURU SUDHA RANI (SC FOR SAMAGRA SHIKSHA) K V RAGHU VEER | VIZIANAGARAM |
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FOR ORDERS

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| 48 | WP/42620/2017 IA 1/2017(WPMP 52859/2017) Direction Petition IA 2/2017(WPMP 52860/2017) Direction Petition | M.RAVI Vs THE STATE OF ANDHRA PRADESH | BHANU PRIYA G | GP FOR EDUCATION (AP) P DURGA PRASAD K RAMAKANTH REDDY UMADEVI MANCHALA | WEST GODAVARI |
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FOR DISMISSAL

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| 49 | WP/37870/2015 IA 1/2016(WVMP 1261/2016) Vacate Stay Petition IA 1/2023 Leave Petition | CHAMARTHI PAVANI YSR KADAPA DISTRICT Vs PRL SECY WOMEN CHILDREN DIS.&SR CITIZEN HYDERABAD & 4 OT | M SOLOMON RAJU | GP FOR WOMEN DEV- CHILD WELFARE(AP) D SESHASAYANA REDDY SASANKA BHUVANAGIRI | YSR KADAPA |
|----|------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------|----------------|--------------------------------------------------------------------------------------|------------|

COURT NO. 16**THE HONOURABLE SRI JUSTICE TARLADA RAJASEKHAR RAO****To be Heard on Friday The 26th day of April 2024(AFTER DAILY LIST PROCEEDINGS THROUGH HYBRID MODE)****(WEEKLY CAUSE LIST-1)**

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|-----------------------|--------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------|--------------------------------|---------------------------------------------------------------------------------------|-----------------|
| FOR ADMISSION | | | | | |
| 50 | CRLP/2562/2019 IA 1/2019 Stay Petition | N PRABHAKARA RAO Vs N JAYAMMA | CH B R P SEKHAR | | KRISHNA |
| 51 | CRLP/2577/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition | K.SURESH BABU Vs STATE OF AP | KADIYAM NEELAKANTESWARA RAO | PUBLIC PROSECUTOR (AP) R2 UNSERVED, | EAST GODAVARI |
| 52 | CRLP/2756/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition | B.NARAYANA REDDY Vs E.JAYARAMI REDDY | P NAGENDRA REDDY | PUBLIC PROSECUTOR (AP) | PRAKASAM |
| 53 | CRLP/2564/2019 IA 1/2019 Stay Petition | N SSIVA PRASAD Vs STATE OF AP | P NARAHARI BABU | PUBLIC PROSECUTOR (AP) | PRAKASAM |
| 54 | CRLP/2589/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition | T CHINNA OBUL REDDY Vs STATE OF AP | NAGARAJU NAGURU | PUBLIC PROSECUTOR (AP) V NITESH | YSR KADAPA |
| 55 | CRLP/2760/2019 IA 1/2019 Stay Petition | T.M.TYRES LIMITED Vs CHAITANYA PACKAGINGS PVT LTD | P NAGENDRA REDDY | RAMESH BABU BOYIDI PUBLIC PROSECUTOR (AP) | GUNTUR |
| 56 | CRLP/2761/2019 IA 1/2019 Stay Petition IA 1/2020 Implead Petition IA 2/2020 Vacate Stay Petition | RAMYA CONSTRUCTIONS LTD Vs THE STATE OF AP | G RAMA GOPAL | PUBLIC PROSECUTOR (AP) GIRI BABU MARTHI (ASST SOLICITOR GENERAL OF INDIA) | VISAKHAPATNAM |
| 57 | CRLP/2762/2019 IA 1/2019 Stay Petition IA 1/2022 Implead Petition IA 2/2022 Vacate Stay Petition | KAPIL INFRA AVENUES PVT LTD Vs THE STATE OF AP | G RAMA GOPAL | PUBLIC PROSECUTOR (AP) GIRI BABU MARTHI (ASST SOLICITOR GENERAL OF INDIA) | VISAKHAPATNAM |
| 58 | CRLP/2763/2019 IA 1/2019 Stay Petition | C.ASHOK KUMAR Vs STATE OF AP | P NAGENDRA REDDY | PUBLIC PROSECUTOR (AP) | PRAKASAM |
| FOR ADMISSIONS | | | | | |
| 59 | CRLP/2587/2019 IA 1/2019-Stay Petition | D.JANAKIRAM Vs STATE OF AP | MANGENA SREE RAMA RAO | PUBLIC PROSECUTOR (AP) | WEST GODAVARI |

COURT NO. 20
THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

To be Heard on Friday The 26th day of April 2024 (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|------------|--------------------------------------------------|---------------------------------------------------------------------------|-----------------------------|-----------------------------------------------------|-----------------|
| | <u>ADMISSION (REVENUE)</u> | | | | |
| 1 | WP/9681/2024 IA 1/2024 Direction Petition | CHOPPARA SUBBA RAO Vs THE STATE OF AP | PASALAPUDI SATYA HARITHA | GP FOR REVENUE | PRAKASAM |
| 2 | WP/9745/2024 | SIRUVURI VENKATA NARAYANA RAJU Vs THE STATE OF ANDHRA PRADESH | M RAMMOHAN | GP FOR REVENUE | VIZIANAGARAM |
| 3 | WP/9758/2024 IA 1/2024 Direction Petition | SHAIK FARIDHA BEE Vs THE STATE OF AP | SANAGA ASHOK KUMAR | GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV | YSR KADAPA |
| 4 | WP/9769/2024 IA 1/2024 Direction Petition | DEKKALA CHINNA RAO Vs THE STATE OF ANDHRA PRADESH | ELURU SESA MAHESH BABU | GP FOR REVENUE | VISAKHAPATNAM |
| 5 | WP/9786/2024 IA 1/2024 Direction Petition | JAKKAMSETTI BABU RAO Vs STATE OF ANDHRA PRADESH | SHAIK MD UMAR ABDULLAH | GP FOR REVENUE | WEST GODAVARI |
| 6 | WP/9788/2024 IA 1/2024 Direction Petition | JAKKAMSETTI BABU RAO Vs STATE OF ANDHRA PRADESH | SHAIK MD UMAR ABDULLAH | GP FOR REVENUE | WEST GODAVARI |
| 7 | WP/9798/2024 IA 1/2024 Direction Petition | DONDAPATI SUBBALAKSHUMMA Vs THE STATE OF ANDHRA PRADESH | SURESH BABU KULLAPAREDDY | GP FOR REVENUE | YSR KADAPA |
| 8 | WP/9819/2024 IA 1/2024 Direction Petition | VEERA VENKAT RMY Vs THE STATE OF ANDHRA PRADESH | G VIJAYA BABU | GP FOR REVENUE GP FOR FINANCE PLANNING | VISAKHAPATNAM |
| 9 | WP/9824/2024 IA 1/2024 Suspension Petition | SIRI CHANDANA PROJECTS Vs THE STATE OF ANDHRA APRADESH | K JYOTHI PRASAD | GP FOR REVENUE | SPS NELLORE |
| 10 | WP/9841/2024 IA 1/2024 Direction Petition | SYED ALISHER Vs THE STATE OF ANDHRA PRADESH | J M NAIDU | GP FOR REVENUE (AP) | YSR KADAPA |
| 11 | WP/9843/2024 IA 1/2024 Direction Petition | O.PARAMASIVA REDDY Vs THE STATE OF ANDHRA PRADESH | P GANGA RAMI REDDY | GP FOR REVENUE | SPS NELLORE |
| 12 | WP/9848/2024 IA 1/2024 Stay Petition | OBILABOYINA RAJAMMA Vs THE STATE OF ANDHRA PRADESH | V MALLIK | GP FOR REVENUE (AP) | PRAKASAM |
| 13 | WP/9849/2024 IA 1/2024 Direction Petition | NAMALA KRISHNA Vs THE STATE OF ANDHRA PRADESH | RAJESH KUMAR B | GP FOR REVENUE | GUNTUR |
| 14 | WP/9852/2024 IA 1/2024 | M/S. VIJAYA STONE CRUSHERS | V S R S NAIDU | GP FOR MUNICIPAL ADMN URBAN DEV | EAST GODAVARI |

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| | Stay Petition | Vs THE STATE OF ANDHRA APRADESH | | GP FOR REVENUE GP FOR MINES AND GEOLOGY | |
| 15 | WP/9857/2024 IA 1/2024 Suspension Petition | DONTHU VENKATA NARAYANA Vs THE STATE OF ANDHRA PRADESH | AMANCHI ROYAL | GP FOR REVENUE | YSR KADAPA |
| 16 | WP/9858/2024 IA 1/2024 Suspension Petition | VALMIKI NAGA KUMARI Vs THE STATE OF ANDHRA PRADESH | M P V N V SASTRI | GP FOR REVENUE | WEST GODAVARI |
| 17 | WP/9864/2024 IA 1/2024 Direction Petition | MATLA BHULAKSHMI Vs THE STATE OF ANDHRA PRADESH | SATYA PRASAD KOLA | GP FOR REVENUE | VISAKHAPATNAM |
| 18 | WP/9866/2024 IA 1/2024 Direction Petition | GATALA KAMALAMMA Vs THE STATE OF ANDHRA PRADESH | SAI GANGADHAR CHAMARTY | GP FOR REVENUE | WEST GODAVARI |
| 19 | WP/9868/2024 IA 1/2024 Direction Petition | SMT. SRIKAKULAPU BABY SAROJINI Vs THE STATE OF ANDHRA PRADESH | K SARVA BHOUMA RAO | GP FOR REVENUE | KRISHNA |
| 20 | WP/9888/2024 IA 1/2024 Suspension Petition | M KUMAR Vs THE STATE OF ANDHRA APRADESH | BUGULU SREETEJA | GP FOR REVENUE | CHITTOOR |

ADMISSION (STAMPS AND REGISTRATION)

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| 21 | WP/9770/2024 IA 1/2024 Direction Petition | DWARAMPUDI SREE VANI Vs THE STATE OF ANDHRA APRADESH | PARIMI RAMA RAYUDU | GP FOR REGISTRATION AND STAMPS (AP) GP FOR REVENUE (AP) | EAST GODAVARI |
| 22 | WP/9796/2024 IA 1/2024 Direction Petition | JANJALA VENKATA CHALAPATHI Vs THE STATE OF ANDHRA PRADESH | J M NAIDU | GP FOR REVENUE GP FOR REGISTRATION AND STAMPS (AP) | CHITTOOR |

ADMISSION (REVENUE-LA)

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| 23 | WP/9818/2024 IA 1/2024 Direction Petition | BILLU GURUBRAMHAM Vs THE STATE OF ANDHRA PRADESH | KAVITHA GOTTIPATI | GP FOR REVENUE | PRAKASAM |
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COURT NO. 20**THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI**

To be Heard on Friday The 26th day of April 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

NOTE : 1. On every Monday and Tuesday Revenue matters will be taken up

2. On every Wednesday Land Acquisition matters will be taken up

3. On every Thursday Stamps & Registration matters will be taken up

4. On every Friday Excise, Finance & Planning and Contempt cases will be taken up)

(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|-----------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------|--------------------------------|-----------------------------------------------------------------------------------------------------------------------------|-----------------|
| FOR WITHDRAWAL | | | | | |
| 24 | WP/9420/2024 IA 1/2024 Stay Petition | RAJADHANI RESTAURANT AND BAR Vs THE STATE OF ANDHRA PRADESH | T V JAGGI REDDY | GP FOR PROHIBITION EXCISE (AP) | GUNTUR |
| FOR DISMISSAL | | | | | |
| 25 | WP/14783/2011 IA 1/2011(WPMP 17783/2011) Direction Petition IA 4/2011(WPMP 74715/2011) Vacation Motion Letter IA 1/2014(WPMP 8253/2014) Fix an Early Date | M/S PJR CONSTRUCTIONS (P) LTD. Vs THE GOVERNMENT OF A.P. REP BY ITS PRINCIPAL SECRETARY | P VENKATA RAO | GP FOR FINANCE & PLANNING THOOM SRINIVAS M VIDYAVATHI | VISAKHAPATNAM |
| 26 | WP/4312/2014 IA 1/2014(WPMP 5319/2014) Direction Petition | HELLA NAGESWARA RAO Vs PRL.SECY. FINANCE (PENSION-I) DEPT. HYD. & 2 OTHERS | VENKATA SAI KRISHNA PONNURU | GP FOR FINANCE & PLANNING | GUNTUR |
| 27 | WP/13978/2014 IA 1/2014(WPMP 17441/2014) Direction Petition | G. JANARDHANA RAO SRIKAKULAM DT. Vs PRL. SECY. F & P DEPT. HYD & 3 OTHRS | C H SATISH KUMAR | GP FOR FINANCE & PLANNING GP FOR FORESTS | SRIKAKULAM |
| 28 | WP/14654/2015 IA 1/2015(WPMP 19103/2015) Direction Petition IA 4/2015(WPMP 79967/2015) Vacation Motion Letter | M/S. S.R.EDIFICE PVT. LTD. Vs THE STATE OF ANDHRA PRADESH | P VENKATA RAO | GP FOR FINANCE & PLANNING (AP) ANNAPURNA SREERAM(SC FOR SPMU TIRUPATHI) GP FOR EDUCATION (AP) | KRISHNA |
| FOR ORDERS | | | | | |
| 29 | WP/16185/2023 IA 1/2023 Direction Petition | SRI YALAMURI SREENIVASULU REDDY Vs THE STATE OF AP | N ASHWANI KUMAR | GP FOR PROHIBITION EXCISE GP FOR FINANCE PLANNING | CHITTOOR |
| 30 | WP/32414/2023 IA 1/2023 Direction Petition IA 1/2024 Vacate Stay Petition IA 2/2024 Vacate Stay Petition | S B NOOR AHMMAD Vs THE STATE OF A.P. | PRAKASH C | GP FOR REVENUE BOLLA VENKATA RAMA RAO ADDL ADVOCATE GENERAL ADDL ADVOCATE GENERAL (AP) R6 R7 UNSERVED, | CHITTOOR |
| 31 | WP/4178/2024 IA 1/2024 Direction Petition | K MEENAKSHI Vs THE STATE OF ANDHRA PRADESH | T V SRI DEVI | GP FOR REVENUE (AP) R2 R3 R5 R6 R7 R8 R9 UNSERVED, | VISAKHAPATNAM |
| 32 | WP/5639/2024 IA 1/2024 Direction Petition | DARGH HAZRATH MURTHUZA QUADRI AND MASJID Vs THE STATE OF ANDHRA PRADESH | K ASAD AHAMED | GP FOR REVENUE (AP) MOHAMMED GAYASUDDIN | KURNOOL |
| 33 | WP/7409/2024 IA 1/2024 | SUNKARA KAMALAVATHI Vs | M RADHAKRISHNA | GP FOR REVENUE P GANGA RAMI REDDY | KRISHNA |

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| | Direction Petition | THE STATE OF ANDHRA PRADESH | | R2 R4 UNSERVED, | |
| 34 | WP/8659/2024 IA 1/2024 Direction Petition | D ASHWARDHANARAYANA Vs THE STATE OF ANDHRA PRADESH | Y MAHA LAKSHMI | GP FOR REVENUE (AP) | ANANTAPUR |
| 35 | WP/9253/2024 IA 1/2024 Direction Petition | BODDU PAPA RAO Vs THE STATE OF ANDHRA PRADESH | A RAVI SHANKAR | GP FOR REVENUE | SRIKAKULAM |
| 36 | WP/9320/2024 IA 1/2024 Direction Petition | UPPALAPATI PADMA Vs THE UNION OF INDIA | JADA SRAVAN KUMAR | GP FOR LAND ACQUISITION G L NAGESWAR RAO | SPS NELLORE |
| 37 | WP/9325/2024 IA 1/2024 Direction Petition | DARSI LAKSHMI DEVI Vs THE STATE OF ANDHRA PRADESH | JADA SRAVAN KUMAR | GP FOR REVENUE GP FOR MUNICIPAL ADMN URBAN DEV GP FOR HOUSING | GUNTUR |
| <u>FOR ADMISSION</u> | | | | | |
| 38 | CC/2225/2024 | VARANASI RAJESH Vs DR.RAJAT BHARGAVA I.A.S. | SRINIVAS BOBBILI | | SRIKAKULAM |
| 39 | CC/2234/2024 | KODATALA NARAYANA REDDY Vs SMT KHATEEB KOUSARBANO | D KRISHNA MURTHY | | YSR KADAPA |
| 40 | CC/2249/2024 | M.VENKATESH Vs SRI S.SATYANARAYANA | V R REDDY KOVVURI | | CHITTOOR |
| <u>ADMISSION (REVENUE-SURVEYING MATTERS)</u> | | | | | |
| 41 | WP/22835/2023 IA 1/2023 Direction Petition | ANNAM CHOWDAMMA Vs THE STATE OF ANDHRA PRADESH | P VIJAYA KUMARI | GP FOR REVENUE GP FOR HOME K SREEDHAR MURTHY R2 R3 R4 R5 R7 UNSERVED, | ANANTAPUR |

COURT NO. 20**THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI**

To be Heard on Friday The 26th day of April 2024(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST-1)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|-----------------------------------------|--------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------|-------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|
| <u>SPECIALY IDENTIFIED CASES</u> | | | | | |
| 42 | WP/4765/2010 IA 1/2010(WPMP 6135/2010) Direction Petition IA 2/2010(WPMP 8191/2010) Direction Petition | MEGHA ENGINEERING & INFRASTRUCTURE LIMITED Vs THE SECRETARY TO GOVERNMENT FINANCE AND PLANNING | K V SUBBA REDDY | GP FOR FINANCE & PLANNING GP FOR IRRIGATION COMM AREA DEV M V KINI CO ADVOCATES SOLICITORS GP FOR TRANSPORT | WEST GODAVARI |
| 43 | WP/19735/2010 IA 1/2010(WPMP 25007/2010) Direction Petition | P. MUNI REDDY Vs THE GOVERNMENT OF A.P. | P VENKATA RAO | GP FOR FINANCE & PLANNING | CHITTOOR |
| 44 | WP/692/2011 IA 1/2011(WVMP 623/2011) Vacate Stay Petition | CHINTAPALLI SRINIVAS E.G.DIST. Vs THE DIST. COLLECTOR KAKINADA & 2 OTHRS | VENKAT CHALLA | GP FOR REVENUE GP FOR PROHIBITION EXCISE GP FOR PROHIBITION & EXCISE | EAST GODAVARI |
| 45 | WP/3831/2011 IA 1/2011(WPMP 4740/2011) Direction Petition | M/S.HINDUSTAN ENGINEERS SYNDICATE Vs THE GOVERNMENT OF ANDHRA PRADESH REPRESENTED BY | V V SATISH | GP FOR FINANCE & PLANNING GP FOR ROADS BUILDINGS GP FOR MINES AND GEOLOGY | YSR KADAPA |
| 46 | WP/5677/2011 IA 1/2011(WPMP 7079/2011) Direction Petition | A.MURALI MOHAN RAO Vs THE GOVERNMENT OF ANDRHA PRADESH | C H SATISH KUMAR | GP FOR FINANCE & PLANNING ANDAPALLI SANJEEV KUMAR A YADAVA REDDY(SC FOR TSEWIDC) GP FOR SCHOOL EDUCATION | KURNOOL |
| 47 | WP/12138/2012 IA 1/2012(WPMP 15253/2012) Direction Petition | M/S. SSR CONSTRUCTIONS Vs THE GOVERNMENT OF A.P. | C SUBODH | GP FOR FINANCE & PLANNING GP FOR ROADS BUILDINGS GP FOR IRRIGATION COMM AREA DEV GP FOR COMMERCIAL TAX GP FOR PANCHAYAT RAJ RURAL DEV | SPS NELLORE |
| 48 | WP/19389/2012 IA 1/2012(WPMP 24837/2012) Stay Petition | V.SURYAPRAKASH RAO Vs THE GOVERNMENT OF ANDHRA PRADESH | P VENKATA RAO | GP FOR FINANCE & PLANNING GP FOR ROADS BUILDINGS GP FOR COMMERCIAL TAX | EAST GODAVARI |
| 49 | WP/12736/2013 | P.PARAMESWARA REDDY Vs THE SUPERINTENDENT | D PURNACHANDRA REDDY | GP FOR PROHIBITION & EXCISE | CHITTOOR |
| 50 | WP/12738/2013 WP/10759/2013 | C.LAKSHMIPATHI Vs THE SUPERINTENDENT | D PURNACHANDRA REDDY | GP FOR PROHIBITION & EXCISE GP FOR REVENUE | CHITTOOR |
| 51 | WP/10759/2013 IA 1/2013(WPMP 13329/2013) Suspension Petition | K.P.SRIDHAR Vs PROHIBITION & EXCISE SUPERINTENDENT | S RAMA MOORTHY REDDY | GP FOR PROHIBITION & EXCISE GP FOR REVENUE | CHITTOOR |

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| 52 | WP/13405/2013 IA 1/2013(WPMP 16444/2013) Direction Petition IA 1/2017(WPMP 49062/2017) Fix an Early Date | C.V.R. DHAVEJI Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY PRINCIPAL | S V R SUBRAHMANYAM | GP FOR FINANCE & PLANNING | WEST GODAVARI |
| 53 | WP/14471/2013 IA 4/2013(WPMP 77977/2013) Vacation Motion Letter | MARIPUDI RATTIAIAH & 4 ORS. Vs PRL. SECY. FIN. & PLG. DEPT. & 30 ORS. | P VENKATA RAO | GP FOR FINANCE & PLANNING GP FOR ROADS BUILDINGS GP FOR PANCHAYAT RAJ RURAL DEV | PRAKASAM |
| 54 | WP/16705/2013 IA 1/2013(WPMP 20252/2013) Stay Petition | D.N.SUBRAMANYAM NAIDU Vs THE SUPERINTENDENT | SURESH KUMAR REDDY KALAVA | GP FOR PROHIBITION & EXCISE | CHITTOOR |
| 55 | WP/17149/2013 WP/10765/2013 | M.NARAYANA CHITTOOR DIST & ANOTHER Vs PROH & EXCISE SUPDT CHITTOOR DIST & ANOTHER | S RAMA MOORTHY REDDY | GP FOR PROHIBITION & EXCISE GP FOR REVENUE | CHITTOOR |
| 56 | WP/10765/2013 IA 1/2013(WPMP 13339/2013) Suspension Petition | S.SURESH BALAJICHITTOOR&ANOT Vs PROH.&EXCISECHITTOOR &ANOT | S RAMA MOORTHY REDDY | GP FOR PROHIBITION & EXCISE | CHITTOOR |
| 57 | WP/17272/2013 IA 1/2013(WPMP 20975/2013) Stay Petition WP/17184/2013 | K.SRINIVASULU CHITTOOR DIST Vs THE SUPDT PROH & EXCISE CHITTOOR DIST & ANOTHER | MD SALEEM | GP FOR PROHIBITION & EXCISE GP FOR REVENUE | CHITTOOR |
| 58 | WP/17184/2013 | K. KISHORE CHITTOOR DIST. & 8 OTRS. Vs THE PROH.&EX.SUPERINTEND ENTCHITTOOR & ANR. | S RAMA MOORTHY REDDY | GP FOR PROHIBITION & EXCISE GP FOR REVENUE | CHITTOOR |
| 59 | WP/18138/2013 IA 1/2013(WPMP 22124/2013) Direction Petition | M/S. GOLDEN RESTAURANT & BAR REP.BY M.PARTNERNELLORE. Vs THE GOVT.OF A.P.REP.BY PRL.SECRETARYREVENU EHYD.& 4 OTRS. | K RATHANGA PANI REDDY | GP FOR PROHIBITION & EXCISE | SPS NELLORE |
| 60 | WP/18182/2013 IA 1/2015(WVMP 3967/2015) Vacate Stay Petition | KONDA REDDY BHANUPRATAP REDDY Vs THE GOVERNMENT OF A.P. REP BY THE PROHIBITION & EXCISE | P GANGA RAMI REDDY | GP FOR PROHIBITION & EXCISE (AP) | SPS NELLORE |
| 61 | WP/18196/2013 IA 1/2015(WVMP 3966/2015) Vacate Stay Petition | M/S. MENAKA RESTAURANT AND BAR Vs THE PROHIBITION AND EXCISE DEPARTMENT | C V R RUDRA PRASAD | GP FOR PROHIBITION & EXCISE (AP) | SPS NELLORE |
| 62 | WP/18203/2013 IA 1/2013(WPMP 22197/2013) Suspension Petition IA 1/2015(WVMP 4188/2015) Vacate Stay Petition | M/S. RAJESH RESTAURANT AND BAR Vs THE PROHIBITION AND EXCISE DEPARTMENT | C V R RUDRA PRASAD | GP FOR PROHIBITION & EXCISE (AP) | SPS NELLORE |

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| 63 | WP/18204/2013 IA 1/2015(WVMP 4007/2015) Vacate Stay Petition | M/S.SUNDEEP RESTAURANT & BAR Vs PROH&EXCISENELLORE | C V R RUDRA PRASAD | GP FOR PROHIBITION & EXCISE (AP) | SPS NELLORE |
| 64 | WP/18307/2013 IA 1/2015(WVMP 3963/2015) Vacate Stay Petition | M/S. NIRMALA RESTAURANT AND BAR Vs THE PROHIBITION AND EXCISE DEPARTMENT | C V R RUDRA PRASAD | GP FOR PROHIBITION & EXCISE (AP) | SPS NELLORE |
| 65 | WP/18316/2013 IA 1/2015(WVMP 3965/2015) Vacate Stay Petition | M/S. SURYA RESTAURANT AND BAR Vs THE PROHIBITION AND EXCISE DEPARTMENT | C V R RUDRA PRASAD | GP FOR PROHIBITION & EXCISE (AP) | SPS NELLORE |
| 66 | WP/18457/2013 IA 1/2013(WPMP 22539/2013) Stay Petition | G.PREMA Vs THE PROHIBITION & EXCISE SUPERINTENDENT | P GANGA RAMI REDDY | GP FOR PROHIBITION & EXCISE | CHITTOOR |
| 67 | WP/26523/2013 IA 1/2013(WPMP 32816/2013) Direction Petition WP/26066/2013 | M/S.MAYTAS-NCC JV Vs THE SECY.TO GOVT. FINANCE & PLANNING & 3 OTHERS | AVINASH DESAI | GP FOR FINANCE & PLANNING GP FOR IRRIGATION COMM AREA DEV | EAST GODAVARI |
| 68 | WP/26066/2013 IA 1/2013(WPMP 32197/2013) Direction Petition | M/S. IL&FS ENGINEERING AND CONSTRUCTION COMPANY LIMITED Vs THE SECRETARY TO GOVT. FINANCE AND PLANNING | AVINASH DESAI | GP FOR FINANCE & PLANNING GP FOR IRRIGATION COMM AREA DEV | EAST GODAVARI |
| 69 | WP/521/2014 IA 4/2014(WPMP 2730/2014) Vacation Motion Letter IA 5/2014(WVMP 4075/2014) Vacate Stay Petition IA 6/2014(WPMP 21975/2014) Extension Petition IA 7/2014(WPMP 96332/2014) Extension Petition | SRI.MANNE VENKATA RAMA KRISHNA Vs THE GOVERNMENT OF ANDHRA PRADESH | O MANOHER REDDY | GP FOR PROHIBITION & EXCISE GP FOR PROHIBITION EXCISE (AP) GP FOR PROHIBITION & EXCISE (AP) | WEST GODAVARI |
| 70 | WP/776/2014 IA 1/2014(WPMP 848/2014) Direction Petition IA 4/2014(WPMP 4136/2014) Vacation Motion Letter | K.P.VARAPRASAD NAIDU Vs THE GOVERNMENT OF ANDHRA PRADESH | M VENUGOPAL RAO | GP FOR FINANCE & PLANNING GP FOR ROADS BUILDINGS K C VENKATA REDDY (SC FOR A P S P H) GP FOR SOCIAL WELFARE | SPS NELLORE |
| 71 | WP/2239/2014 IA 1/2014(WPMP 2721/2014) Direction Petition | K.SIDDAIAH Vs GOVERNMENT OF ANDHRA PRADESH REP. BY ITS PRINCIPAL | PRAVEEN KUMAR VEERJALA | GP FOR PROHIBITION & EXCISE | KRISHNA |
| 72 | WP/5049/2014 IA 1/2014(WPMP 6274/2014) Stay Petition | T.THIMMA REDDYANANTAPUR DIST Vs GOVT.OF APPRL.SCYREVHYD& 3 | K MOHAN RAMI REDDY | GP FOR PROHIBITION & EXCISE | ANANTAPUR |
| 73 | WP/8083/2014 IA 2/2014(WPMP 10071/2014) Direction Petition IA 1/2015(WPMP 26444/2015) Direction Petition | SMALL SAVINGS AGENTS WELFARE ASSOCIATION Vs THE STATE OF ANDHRA PRADESH | E V V S RAVI KUMAR | GP FOR FINANCE PLANNING GP FOR REVENUE | EAST GODAVARI |

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| 74 | WP/8611/2014 IA 1/2014(WPMP 10762/2014) Direction Petition | M/S. LINGARAJ SUPPLY AGENCY BHUBANESWAR. Vs THE STATE OF A.P.PROH.&EX.HYD.& 2 OTRS. | V V SATISH | GP FOR PROHIBITION & EXCISE V V N NARAYANA RAO | VISAKHAPATNAM |
| 75 | WP/10217/2014 IA 1/2014(WPMP 12840/2014) Suspension Petition | SRI.C.K.JANARDHAN Vs THE GOVT OF AP.PROHIBITION & EXCISE & 2 OTHERS | A P VENUGOPAL | GP FOR PROHIBITION & EXCISE | ANANTAPUR |
| 76 | WP/13875/2014 IA 1/2014(WPMP 17325/2014) Stay Petition IA 1/2015(WPMP 48539/2015) Modification IA 1/2016(WPMP 39575/2016) Modification IA 1/2023 Leave Petition | KAMBALA NAGA BABU Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY ITS SECRETARY | G SIMHADRI | GP FOR PROHIBITION & EXCISE | EAST GODAVARI |
| 77 | WP/16148/2014 IA 1/2014(WPMP 20019/2014) Stay Petition | A.V.REDDY SASTRY S/O.A.CH.V.SASTRY Vs STATE OF ANDHRA PRADESH REPRESENTED BY | Y N LOHITA | GP FOR FINANCE & PLANNING | SRIKAKULAM |
| 78 | WP/32421/2014 IA 1/2014(WPMP 40524/2014) Stay Petition IA 2/2014(WPMP 45525/2014) Amendment Petition | B. RAMANJANEYULU Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY | SUDHAKARA RAO AMBATI | GP FOR FINANCE & PLANNING (AP) GP FOR PANCHAYAT RAJ RURAL DEV (AP) GP FOR IRRRI AND CAD (AP) GP FOR GENERAL ADMINISTRATION (AP) | PRAKASAM |
| 79 | WP/14198/2015 IA 4/2015(WPMP 77280/2015) Vacation Motion Letter | V.SATYANARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH | C H SATISH KUMAR | GP FOR FINANCE & PLANNING (AP) GP FOR EDUCATION (AP) | KURNOOL |
| 80 | WP/14522/2015 IA 1/2015(WPMP 18954/2015) Direction Petition IA 4/2015(WPMP 79273/2015) Vacation Motion Letter | M/S.S.R.EDIFICE PVT.LTD Vs STATE OF APPRL.SCYS.E.HYD& 10 | P VENKATA RAO | GP FOR FINANCE & PLANNING (AP) GP FOR EDUCATION (AP) | KRISHNA |
| 81 | WP/14561/2015 IA 1/2015(WPMP 18998/2015) Direction Petition IA 4/2015(WPMP 79560/2015) Vacation Motion Letter | M/S ARROW CONSTRUCTIONS PVT. LTD Vs THE STATE OF ANDHRA PRADESH | P VENKATA RAO | GP FOR FINANCE & PLANNING (AP) GP FOR EDUCATION (AP) | ANANTAPUR |
| 82 | WP/14628/2015 IA 1/2015(WPMP 19075/2015) Direction Petition IA 4/2015(WPMP 79997/2015) Vacation Motion Letter | T.SAHADEVA REDDY Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL | P VENKATA RAO | GP FOR FINANCE & PLANNING (AP) ANNAPURNA SREERAM(SC FOR SPMU TIRUPATHI) GP FOR EDUCATION (AP) PULIPATI RADHIKA | CHITTOOR |
| 83 | WP/32148/2015 IA 1/2015(WPMP 41541/2015) Direction Petition IA 1/2016(WPMP 5101/2016) Implead Petition | GAJULA LEENA SAI PRIYA Vs THE STATE OF ANDHRA PRADESH REP. ITS SECRETARY TO THE | GADE VENKATESWARA RAO | GP FOR FINANCE & PLANNING (AP) AMBADIPUDI SATYANARAYANA GP FOR REVENUE (AP) K MALLIKHARJUNA MOORTHY | KRISHNA |

FOR ADMISSION

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|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|----------------------------|-------------------------------------------------------------------------------------------------------------------|---------------|
| 84 | WP/28074/2022 IA 1/2022 Direction Petition IA 2/2022 Implead Petition IA 3/2022 Vacate Stay Petition IA 1/2023 Vacate Stay Petition CC/3847/2022 | AVULA MANOHAR Vs THE STATE OF ANDHRA PRADESH | K M KRISHNA REDDY | GP FOR REVENUE GP FOR HOME NIMMAGADDA REVATHI GP FOR REVENUE (AP) P SREE RAMULU NAIDU R5 UNSERVED, | YSR KADAPA |
| 85 | CC/3847/2022 | AVULA MANOHAR Vs BASAVARAJU SRIDHAR RAO | K M KRISHNA REDDY | T BALASWAMI T M K CHAITANYA | YSR KADAPA |
| 86 | WP/33017/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition | GUNJI HARI BABU Vs THE STATE OF ANDHRA PRADESH | KOPPARTHI SUMATHI | GP FOR LAND ACQUISITION VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT | SPS NELLORE |
| 87 | WP/37317/2022 IA 1/2022 Suspension Petition IA 1/2023 Vacate Stay Petition | UPPALADHADIUM CHINNA VENKATA KRISHNAIAH Vs THE STATE OF ANDHRA PRADESH | S LAKSHMINARAYANA REDDY | GP FOR REVENUE V V N NARASIMHAM | YSR KADAPA |
| 88 | WP/40019/2022 IA 1/2022 Direction Petition IA 2/2023 Leave Petition | DALAI SURYANARAYANA Vs THE STATE OF ANDHRA PRADESH | KALLEMU VIJAYA RAJU | GP FOR PROHIBITION EXCISE KALYAN C R | VISAKHAPATNAM |
| 89 | WP/4541/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 3/2023 Leave Petition IA 1/2024 Vacate Stay Petition | M/S FAME BUILDERS PRIVATE LIMITED Vs THE STATE OF AP | N ASHWANI KUMAR | GP FOR REGISTRATION AND STAMPS (AP) K RAMACHANDRA | VISAKHAPATNAM |
| 90 | WP/2337/2024 IA 1/2024-Direction Petition IA 2/2024-Amendment Petition | A S CHANDRAMOULI Vs THE STATE OF ANDHRA PRADESH | C M R VELU | GP FOR REGISTRATION AND STAMPS (AP) | CHITTOOR |

(NOTE : AFTER DAILY LIST 1, WEEKLY LIST WILL BE TAKEN UP)

COURT NO. 13
THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

To be Heard on Friday The 26th day of April 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|----------------------------------|------------------------------------------------------------------------------------|-------------------------------------------------------------------------------|------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|
| ADMISSION (PANCHAYAT RAJ) | | | | | |
| 1 | WP/5916/2024 IA 1/2024 Direction Petition | MUDRABOYINA VENKATA LAKSHMAMMA Vs THE STATE OF ANDHRA PRADESH | ARUN SHOWRI G | GP FOR PANCHAYAT RAJ RURAL DEV (AP) VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT HARISH KUMAR RASINENI SC FOR SERP GP FOR REVENUE (AP) R2 R5 UNSERVED, | GUNTUR |
| 2 | WP/7843/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition | S. G. PANDURANGAN Vs THE STATE OF ANDHRA PRADESH | O M R LAW FIRM | GP FOR PANCHAYAT RAJ RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT | CHITTOOR |
| 3 | WP/8482/2024 IA 1/2024 Direction Petition | MUTTINENIANASUYA Vs THE STATE OF ANDHRA PRADESH | D V SASIDHAR | GP FOR HOUSING (AP) GP FOR PANCHAYAT RAJ RURAL DEV (AP) GP FOR FINANCE PLANNING (AP) | KRISHNA |
| 4 | WP/8543/2024 IA 1/2024 Direction Petition | GOLLAMANDALA JYOTHI Vs THE STATE OF AP | RAMBABU KOPPINEEDI | GP FOR PANCHAYAT RAJ RURAL DEV (AP) | EAST GODAVARI |
| 5 | WP/8963/2024 IA 1/2024 Direction Petition | NALLAPUREDDYGARI ISMAIL REDDY Vs THE STATE OF ANDHRA PRADESH | P NAGENDRA REDDY | GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE | YSR KADAPA |
| 6 | WP/9437/2024 IA 1/2024 Direction Petition | SMT. PALLAPOTHU LAKSHMI PADMAVATHI Vs THE STATE OF ANDHRA PRADESH | SUSHMA YAGANTI | GP FOR PANCHAYAT RAJ RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT | GUNTUR |
| 7 | WP/9765/2024 IA 1/2024 Direction Petition | P MALLESWARA REDDY Vs THE STATE OF ANDHRA APRADESH | SURESH KUMAR REDDY KALAVA | GP FOR PANCHAYAT RAJ RURAL DEV (AP) GP FOR FINANCE PLANNING (AP) | CHITTOOR |
| 8 | WP/9771/2024 IA 1/2024 Direction Petition | GUNDUBOYINA VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH | SAREDDY SRINIVASASA REDDY | GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE | SPS NELLORE |
| 9 | WP/9790/2024 IA 1/2024 Direction Petition | D MUNNUR BASHA Vs THE DISTRICT COLLECTOR | P NAGENDRA REDDY | GP FOR REVENUE G VENKATA REDDY | KURNOOL |
| 10 | WP/9804/2024 IA 1/2024 Direction Petition | KAKILETI RAMA KRISHNA Vs THE STATE OF ANDHRA APRADESH | BOKKA SATYANARAYANA KAMLA | GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV | EAST GODAVARI |
| 11 | WP/9876/2024 IA 1/2024 Direction Petition | JAMPU HARI BABU Vs THE STATE OF AP | KILARU NITHIN KRISHNA | | PRAKASAM |
| 12 | WP/9883/2024 IA 1/2024 Direction Petition | REDDIPALLI MANGA APPALA RAJU Vs THE STATE OF ANDHRA | P RAJASEKHAR | GP FOR PANCHAYAT RAJ RURAL DEV GP FOR IRRIGATION COMM AREA DEV | VISAKHAPATNAM |

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| 13 | WP/9887/2024 IA 1/2024 Direction Petition | PALAPARTHI VENKATESWARLU Vs THE STATE OF AP | TADISETTY VENKATA ANANDA RAO | GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE GP for Village and Ward Secretariats | GUNTUR |
| <u>ADMISSION (MUNICIPAL ADMN.)</u> | | | | | |
| 14 | WP/7536/2024 IA 1/2024 Direction Petition | THUMU VENKATA KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH | KILARU NITHIN KRISHNA | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING R3 R6 R10 R12 R13 UNSERVED, | PRAKASAM |
| 15 | WP/7540/2024 IA 1/2024 Direction Petition | PERAKAM INDUMATI Vs THE STATE OF AP | G L NAGESWAR RAO | GP FOR MUNICIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR REGISTRATION AND STAMPS (AP) | GUNTUR |
| 16 | WP/7753/2024 IA 1/2024 Direction Petition | ARIGE VENKATA CHANDRA SEKHAR Vs STATE OF ANDHRA PRADESH | RAMBABU KOPPINEEDI | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING R5 UNSERVED, | KRISHNA |
| 17 | WP/8070/2024 IA 1/2024 Direction Petition | CHERUKULA MUNEIAH Vs STATE OF ANDHRA PRADESH | N BHARAT BABU | GP FOR MUNICIPAL ADMN URBAN DEV | CHITTOOR |
| 18 | WP/8245/2024 IA 1/2024 Direction Petition | BADANA BAGYALAKSHMI Vs THE STATE OF AP | SIMHACHALAM KARUKOLA | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REVENUE | SRIKAKULAM |
| 19 | WP/8348/2024 IA 1/2024 Direction Petition | MANDAPALLI BABU Vs THE STATE OF ANDHRA PRADESH | S VARADARAJULU CHETTY | GP FOR MUNICIPAL ADMN URBAN DEV | CHITTOOR |
| 20 | WP/8353/2024 IA 1/2024 Direction Petition | M. VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH | S VARADARAJULU CHETTY | GP FOR MUNICIPAL ADMN URBAN DEV | CHITTOOR |
| 21 | WP/8387/2024 IA 1/2024 Direction Petition | SOMAVARAPU BABU REDDY Vs THE STATE OF ANDHRA PRADESH | B JAYA PRABHAKARA RAO | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING GP FOR REVENUE GP FOR HOUSING | EAST GODAVARI |
| 22 | WP/8438/2024 IA 1/2024 Direction Petition | SOMAVARAPU BABU REDDY Vs THE STATE OF ANDHRA PRADESH | B JAYA PRABHAKARA RAO | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING GP FOR REVENUE GP FOR HOUSING | EAST GODAVARI |
| 23 | WP/8447/2024 IA 1/2024 Direction Petition | SOMAVARAPU BABU REDDY Vs THE STATE OF ANDHRA PRADESH | B JAYA PRABHAKARA RAO | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING GP FOR REVENUE | EAST GODAVARI |
| 24 | WP/8462/2024 IA 1/2024 Direction Petition | SOMAVARAPU BABU REDDY Vs THE STATE OF ANDHRA PRADESH | B JAYA PRABHAKARA RAO | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING GP FOR REVENUE GP FOR HOUSING | EAST GODAVARI |
| 25 | WP/8480/2024 IA 1/2024 Direction Petition | PAMU SRINIVAS Vs THE STATE OF ANDHRA PRADESH | SAMEERA BOKKA | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING | EAST GODAVARI |

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| 26 | WP/8516/2024 IA 1/2024 Direction Petition | BSR INFRACON Vs THE STATE OF AP | SASANKA BHUVANAGIRI | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING | GUNTUR |
| 27 | WP/8519/2024 IA 1/2024 Direction Petition | M/S BSR INFRACON Vs THE STATE OF ANDHRA PRADESH | SASANKA BHUVANAGIRI | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING | GUNTUR |
| 28 | WP/8524/2024 IA 1/2024 Direction Petition | SOMAVARAPU BABU REDDY Vs THE STATE OF ANDHRA PRADESH | B JAYA PRABHAKARA RAO | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING GP FOR REVENUE GP FOR HOUSING | EAST GODAVARI |
| 29 | WP/8535/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition | INUKOLLU VENKATA SWAMY REDDY Vs THE STATE OF ANDHRA PRADESH | G L NAGESWAR RAO | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR HOME GP FOR REVENUE | PRAKASAM |
| 30 | WP/8783/2024 IA 1/2024 Direction Petition | B JYOTHI Vs THE STATE OF AP | VMR LEGAL | GP FOR REVENUE GP FOR MUNICIPAL ADMN URBAN DEV | CHITTOOR |
| 31 | WP/8784/2024 IA 1/2024 Direction Petition | KALLURU SUBBA RALHNAM Vs THE STATE OF ANDHRA PRADESH | VMR LEGAL | GP FOR REVENUE GP FOR MUNICIPAL ADMN URBAN DEV | CHITTOOR |
| 32 | WP/8786/2024 IA 1/2024 Direction Petition | V GOWRI Vs THE STATE OF AP | VMR LEGAL | GP FOR REVENUE GP FOR MUNICIPAL ADMN URBAN DEV | CHITTOOR |
| 33 | WP/8899/2024 IA 1/2024 Direction Petition | M G V MAHESWARA RAO Vs THE STATE OF ANDHRA PRADESH | KOTI REDDY IDAMAKANTI | GP FOR MUNICIPAL ADMN URBAN DEV | VISAKHAPATNAM |
| 34 | WP/9757/2024 IA 1/2024 Suspension Petition | E TIRUMALA RANI Vs THE STATE OF ANDHRA APRADESH | PILLI SUNDEEP | GP FOR MUNICIPAL ADMN URBAN DEV | VISAKHAPATNAM |
| 35 | WP/9776/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition | G.PARANDAMA Vs THE STATE OF AP | THANDAVA YOGESH | GP FOR MUNICIPAL ADMN URBAN DEV | ANANTAPUR |
| 36 | WP/9777/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition | GUBBALA RAMANAMMA Vs THE STATE OF ANDHRA PRADESH | THATHIREDDY ASHOK SRIVASTAVA | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR HOME GP FOR REVENUE | VISAKHAPATNAM |
| 37 | WP/9784/2024 IA 1/2024 Direction Petition | K PHANISEKHAR VITTAL Vs THE STATE OF ANDHRA APRADESH | P NARAHARI BABU | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REVENUE | ANANTAPUR |
| 38 | WP/9802/2024 IA 1/2024 Direction Petition | RAO RAJAGOPAL RAO Vs THE STATE OF ANDHRA APRADESH | K JYOTHI PRASAD | GP MUNICIPAL ADMN AND URBAN DEV AP | VISAKHAPATNAM |
| 39 | WP/9810/2024 | ALETI MANIKYALA RAO Vs THE STATE OF ANDHRA APRADESH | CHALASANI AJAY KUMAR | GP FOR MUNICIPAL ADMN URBAN DEV | KRISHNA |
| 40 | WP/9832/2024 IA 1/2024 Suspension Petition | KOTHURI MANI Vs THE GOVERNMENT OF ANDHRA APRADESH | B CHANDRA SHEKHAR | GP FOR MUNICIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC | EAST GODAVARI |

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| 41 | WP/9859/2024 IA 1/2024 Direction Petition | A BALAJI Vs THE STATE OF ANDHRA PRADESH | T V P SAI VIHARI | GP MUNICIPAL ADMN AND URBAN DEV AP | CHITTOOR |
| 42 | WP/9899/2024 IA 1/2024 Direction Petition | MOHAMMED LIYAKHAT ALI Vs THE STATE OF ANDHRA PRADESH | SATYANARAYANA DHARA | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR HOME | KRISHNA |

COURT NO. 13**THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI**

To be Heard on Friday The 26th day of April 2024(AFTER CAUSE LIST MOTION HEARING - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|----------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------|------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|
| FOR WITHDRAWAL | | | | | |
| 43 | WP/29286/2023 IA 1/2023 Direction Petition | NANDI ENTERPRISES Vs THE DISTRICT PANCHAYAT OFFICER | V V LAKSHMI NARAYANA | GP FOR PANCHAYAT RAJ RURAL DEV KUMMARI SAMUEL GP FOR REVENUE A RAJENDRA BABU | GUNTUR |
| FOR ADMISSION | | | | | |
| 44 | CC/1692/2021 IA 1/2022 Implead Petition WP/2796/2018 | P. NARA SIMHAIAH SHETTY Vs PRATAP SREENIVASULU SETTY | KARANAM VASANTHA KUMAR | MAHADEVA KANTHRIGALA Y KANAKALINGESWARA RAO NARASIMHA REDDY. G . L NANDANPATI MUVVA KRISHNAMOHAN ORDER DATED ON 08-12- 2022 R 4 NOTICE SERVED | KURNOOL |
| 45 | WP/2796/2018 IA 1/2018 Suspension Petition | P. NARASIMHAIAH SHETTY Vs STATE OF ANDHRA PRADESH | KARANAM VASANTHA KUMAR | GP FOR MUNICIPAL ADMN URBAN DEV MAHADEVA KANTHRIGALA GP FOR REVENUE (AP) | KURNOOL |
| 46 | CC/1306/2023 | M/S.SAI VISHNU CONSTRUCTIONS Vs VIVEK YADAV | POLANKI ANAND SURYA | KASA JAGANMOHAN REDDY ASHOK RAM V C SUMON | GUNTUR |
| 47 | CC/6573/2023 | KONDAVALASA NARASINGA RAO Vs C.M.SAIKANTH VARMA | NAGENDRA BABU PARAGATI | K.MADHAVA REDDY (SC FOR GVMC) | YSR KADAPA |
| 48 | CC/184/2024 | NAGURU NAGURIAIAH Vs M HARINARAYAN | V SAI KUMAR | P SUBASH T BALASWAMI KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) | SPS NELLORE |
| 49 | CC/1839/2024 | M/S YVR AND COMPANY Vs P S PRADYUMNA | SURESH KUMAR REDDY KALAVA | RR 1 AND 3 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE VSKP AND RPAD ARE NOT YET RETURNED | VISAKHAPATNAM |
| ADMISSION (PANCHAYAT RAJ) | | | | | |
| 50 | WP/11693/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 2/2023 Vacate Stay Petition IA 1/2024 Receive Docs Petition | DEVABAKTHUNI ARUNA SREE Vs THE STATE OF ANDHRA PRADESH | SREENIVASA RAO VELIVELA | GP FOR PANCHAYAT RAJ RURAL DEV EDARA NAGESWARA RAO VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN) | GUNTUR |
| 51 | WP/37296/2022 IA 1/2022 Direction Petition | CHINNALA LAKSHMI NARAYANA Vs THE STATE OF ANDHRA PRADESH | V.N.V.SURYA DATTU | GP FOR PANCHAYAT RAJ RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) R5 UNSERVED, | KRISHNA |

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| 52 | WP/41811/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition | AVVAGARI MAHITHA Vs THE STATE OF ANDHRA PRADESH | VUTUPALLI RAJANNA | GP FOR PANCHAYAT RAJ RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT P GANGA RAMI REDDY R2 R4 R5 UNSERVED, | CHITTOOR |
| 53 | WP/11233/2023 IA 1/2023 Direction Petition | KALIDINDI KRISHNAM RAJU Vs THE STATE OF ANDHRA PRADESH | V.N.V.SURYA DATTU | GP FOR PANCHAYAT RAJ RURAL DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR FINANCE PLANNING | KRISHNA |
| 54 | WP/30035/2023 IA 1/2023 Direction Petition | SANJEEVA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH | NIMMAGADDA REVATHI | GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING | PRAKASAM |
| 55 | WP/33190/2023 IA 1/2023 Direction Petition | B DRAKSHAYANI Vs THE STATE OF AP | BONU RAMA SHANKAR RAO | GP FOR PANCHAYAT RAJ RURAL DEV (AP) GP FOR FINANCE PLANNING (AP) | CHITTOOR |
| 56 | WP/1633/2024 IA 1/2024 Direction Petition | D GURUNATHA REDDY Vs THE STATE OF ANDHRADESH | P SARASWATHI | GP FOR PANCHAYAT RAJ RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT | CHITTOOR |
| 57 | WP/2095/2024 IA 1/2024 Direction Petition | N. HARISH CHOUDARY Vs THE STATE OF ANDHRA PRADESH | SURESH KUMAR REDDY KALAVA | GP FOR PANCHAYAT RAJ RURAL DEV (AP) VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT GP FOR FINANCE PLANNING (AP) R2 UNSERVED, | GUNTUR |
| 58 | WP/3136/2024 IA 1/2024 Direction Petition | M/S.GARAPATI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH | V.N.V.SURYA DATTU | GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR MINES AND GEOLOGY | KRISHNA |
| 59 | WP/5249/2024 IA 1/2024 Direction Petition | KAILA DURGA Vs THE STATE OF ANDHRA PRADESH | ANNAMNEEDI BALAKRISHNA | GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR IRRRI AND CAD (AP) | WEST GODAVARI |
| 60 | WP/5517/2024 IA 1/2024 Suspension Petition | PUIIALACHERUVU GOPAL REDDY Vs THE STATE OF ANDHRA PRADESH | P NARASIMHULU | GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT KOMMASANI SRINIVASULA REDDY SC FOR URBAN DEVELOPMENT AUTHORITIES CHALLA SIVASANKAR | YSR KADAPA |
| 61 | WP/5844/2024 IA 1/2024 Direction Petition | M/S. PRAKASH ARTS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH | RAVITEJA PADIRI | GP for Village and Ward Secretariats GP FOR FINANCE PLANNING | KRISHNA |

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| 62 | WP/5993/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition | M/S BHARGAV CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH | VINEETH APPASANI | GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING | PRASAM |
| 63 | WP/6327/2024 IA 1/2024 Direction Petition | KANNEBOYANA VENKATA UMAMAHESWARA RAO Vs THE STATE OF ANDHRA PRADESH | B V ANJANEYULU | GP FOR PANCHAYAT RAJ RURAL DEV (AP) N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR FINANCE PLANNING (AP) | KRISHNA |
| 64 | WP/6395/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition IA 3/2024 Implead Petition | PANDITI RAMANAIH Vs THE STATE OF AP | PRASANNALA KANCHARLA | GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (AP) | SPS NELLORE |
| 65 | WP/6944/2024 IA 1/2024 Direction Petition | YEDURURI DHANUNJAYA ACHARI Vs THE STATE OF ANDHRA PRADESH | SIVA SANKARA RAO BORRA | GP FOR PANCHAYAT RAJ RURAL DEV (AP) VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT R3 R5 R6 R10 UNSERVED, | YSR KADAPA |
| 66 | WP/8388/2024 IA 1/2024 Suspension Petition | POTHULA USHA RANI Vs THE HONBLE ELECTION TRIBUNALCUM PRINCIPAL CIVIL JUDGE | Y SUDHAKAR | | EAST GODAVARI |

ADMISSION (MUNICIPAL ADMN.)

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| 67 | WP/3885/2021 IA 1/2021 Direction Petition IA 1/2024 Leave Petition WP/29051/2021 | SRI G.NARAYANA YADAV Vs THE STATE OF ANDHRA PRADESH | NAGARAJU NAGURU | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REVENUE SURESH KUMAR REDDY KALAVA | YSR KADAPA |
| 68 | WP/29051/2021 IA 1/2021 Direction Petition | B. BHASKAR Vs THE STATE OF ANDHRA PRADESH | RAJA REDDY KONETI | GP FOR MUNICIPAL ADMN URBAN DEV NAGARAJU NAGURU | YSR KADAPA |
| 69 | WP/17345/2021 IA 1/2021 Direction Petition IA 1/2022 Vacate Stay Petition IA 3/2023 Vacate Stay Petition IA 1/2024 Leave Petition | KAKARLA VENKATA SUJATHA Vs STATE OF ANDHRA PRADESH | S SATYANARAYANA MOORTHY | GP FOR MUNICIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) A SREEDHAR GP FOR REVENUE | GUNTUR |
| 70 | WP/21997/2021 IA 1/2021 Direction Petition IA 1/2023 Leave Petition | VALLAPUNENI RAMBABU Vs THE STATE OF ANDHRA PRADESH | JADA SRAVAN KUMAR | GP FOR MUNICIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) | GUNTUR |
| 71 | WP/10640/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition IA 2/2023 Leave Petition | M/S. SAGI PROJECTS Vs THE STATE OF ANDHRA PRADESH | V.N.V.SURYA DATTU | GP FOR MUNICIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR FINANCE PLANNING | KRISHNA |
| 72 | WP/16027/2022 IA 1/2022 Direction Petition | SURAMPUDI MARISSETTI Vs STATE OF ANDHRA PRADESH | VANGALA SAILAJA | GP FOR MUNICIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) | EAST GODAVARI |

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| 73 | WP/5294/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition | T MOHAN Vs THE STATE OF ANDHRA PRADESH | G RAMESH BABU | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REVENUE GP FOR ASSIGNMENT (AP) KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) | CHITTOOR |
| 74 | WP/10693/2023 IA 1/2023 Direction Petition WP/19017/2023 WP/29922/2022 | K.SRIKANTH Vs THE ANDHRA PRADESH POLLUTION CONTROL BOARD | TURAGA SAI SURYA | V SURENDRA REDDY (SC FOR PCB) M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) CHALLA AJAY KUMAR | KRISHNA |
| 75 | WP/29922/2022 IA 1/2022 Direction Petition IA 1/2023 Implead Petition IA 2/2023 Receive Docs Petition IA 3/2023 Leave Petition | SMT. MAHALAKSHMI DEVINENI Vs THE STATE OF ANDHRA PRADESH | CHALLA AJAY KUMAR | GP FOR MUNICIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR FINANCE PLANNING | KRISHNA |
| 76 | WP/19017/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition | K SRIKANTH Vs THE STATE OF AP | TURAGA SAI SURYA | GP FOR MUNICIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) CHALLA AJAY KUMAR | KRISHNA |
| 77 | WP/27564/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition | H HANUMAI AH Vs THE STATE OF ANDHRA PRADESH | M CHINNAPA REDDY | GP FOR MUNICIPAL ADMN URBAN DEV PODILI BOSU BABU N RANGA REDDY (SC MC RSEEMA SPSR NLR) | ANANTAPUR |
| 78 | WP/27737/2023 IA 1/2023 Direction Petition | THE WAVES ENVIROTECH PVT LTD Vs THE STATE OF ANDHRA PRADESH | PONNADA SREE VYAS | GP FOR MUNICIPAL ADMN URBAN DEV KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) | KURNOOL |
| 79 | WP/32164/2023 IA 1/2023 Suspension Petition | SHAIK AMEENA BI Vs THE STATE OF ANDHRA PRADESH | A SYAM SUNDAR REDDY | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REVENUE NIMMAGADDA REVATHI | YSR KADAPA |
| 80 | WP/33125/2023 IA 1/2023 Suspension Petition IA 1/2024 Vacate Stay Petition | BOYINA NAGABUSHANAMMA Vs THE STATE OF ANDHRA PRADESH | MADHAVA RAO NALLURI | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REVENUE GP FOR ASSIGNMENT (AP) KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) R4 UNSERVED, | SPS NELLORE |
| 81 | WP/1958/2024 IA 1/2024 Direction Petition | SIDDABATHULA KONDALA RAO Vs THE STATE OF ANDHRA PRADESH | P NANILU NAIDU | GP FOR MUNICIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR REVENUE | VISAKHAPATNAM |
| 82 | WP/3394/2024 IA 1/2024 Direction Petition | UNNAVA ASHOK GANDHI Vs THE STATE OF AP | K V ADITYA CHOWDARY | GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR HOME (AP) | KRISHNA |
| 83 | WP/4155/2024 IA 1/2024 Direction Petition | ILLA RAMANI Vs THE STATE OF ANDHRA PRADESH | THANDAVA YOGESH | GP FOR MUNICIPAL ADMN URBAN DEV | VISAKHAPATNAM |

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| 84 | WP/5410/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition | V J THUKARAM Vs THE STATE OF ANDHRA PRADESH | K V L NARASIMHA RAO | GP FOR REVENUE (AP) R2 R3 R4 R5 UNSERVED, | CHITTOOR |
| 85 | WP/5414/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition | V J THUKARAM Vs THE STATE OF ANDHRA PRADESH | K V L NARASIMHA RAO | GP FOR REVENUE | CHITTOOR |
| 86 | WP/5444/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition | V.J.THUKARAM Vs THE STATE OF ANDHRA PRADESH | K V L NARASIMHA RAO | GP FOR REVENUE | CHITTOOR |
| 87 | WP/5595/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition | SRI GARUDA PROJECTS Vs THE STATE OF ANDHRA PRADESH | K V L NARASIMHA RAO | GP FOR REVENUE (AP) | CHITTOOR |
| 88 | WP/5606/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition | V J THUKARAM Vs THE STATE OF ANDHRA PRADESH | K V L NARASIMHA RAO | GP FOR REVENUE | CHITTOOR |
| 89 | WP/5706/2024 IA 1/2024 Direction Petition | USTHIKAYALA MASTHANAMMA Vs THE STATE OF ANDHRA PRADESH | BUGULU SREETEJA | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REVENUE | CHITTOOR |
| 90 | WP/6508/2024 IA 1/2024 Direction Petition | A KAMESHWARA RAO Vs THE STATE OF ANDHRA PRADESH | VINOD KUMAR TARLADA | GP MUNICIPAL ADMN AND URBAN DEV AP | SRIKAKULAM |
| 91 | WP/7826/2024 IA 1/2024 Direction Petition | SESHAPU PURNA PRABHAKARA RAO Vs THE STATE OF ANDHRA PRADESH | RAMBABU KOPPINEEDI | GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REVENUE R7 R8 UNSERVED, | WEST GODAVARI |
| 92 | WP/8495/2024 IA 1/2024 Suspension Petition | SREE RAJAH GOWRI DEVI @ MEESALA GOWRI DEVI Vs THE STATE OF ANDHRA PRADESH | P L RAO | GP MUNICIPAL ADMN AND URBAN DEV AP | VIZIANAGARAM |
| 93 | WP/8751/2024 IA 1/2024 Direction Petition | B. MUNI LAKSHMINARAYANA Vs STATE OF ANDHRA PRADESH | KALYAN C R | GP FOR MUNICIPAL ADMN URBAN DEV | CHITTOOR |
| <u>INTERLOCUTORY(MUNICIPAL ADMN.)</u> | | | | | |
| 94 | WP/25323/2011 IA 1/2011(WPMP 31158/2011) Direction Petition | V.NAGENDRA PRASAD SPSR NELLORE DISTRICT. Vs SECY. MEDICAL AND HEALTH HYD & 3 OTHERS | A V S LAXMI | GP FOR MED HEALTH AND FAMILY WELFARE KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) | SPS NELLORE |
| 95 | WP/6556/2016 IA 1/2016(WPMP 8349/2016) Direction Petition | GONTLA VIJAYALAKSHMI W/O VENKATA GURU PRASAD RAO Vs THE STATE OF ANDHRA PRADESH | P GANGA RAMI REDDY | GP-MUNICIPAL ADMN AND URBAN DEV(AP) | SPS NELLORE |
| 96 | WP/15956/2019 IA 1/2019 Suspension Petition | BENDI ARUNDHATHI Vs THE STATE OF ANDHRA PRADESH | P LAKSHMANA RAO | GP FOR MUNICIPAL ADMN URBAN DEV K.MADHAVA REDDY (SC FOR GVMC) V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) | VISAKHAPATNAM |

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| 97 | WP/18267/2020 IA 1/2020 Direction Petition IA 1/2021 Miscellaneous Petition | SRI KONDA BHIMALINGESWARA RAO @BHIMA Vs THE STATE OF ANDHRA PRADESH | R SIVA SAI SWARUP | GP FOR MUNICIPAL ADMN URBAN DEV K.MADHAVA REDDY (SC FOR GVMC) | VISAKHAPATNAM |
| 98 | WP/21699/2021 IA 1/2021 Direction Petition | NAGOTHI APPALARAJU Vs THE STATE OF ANDHRA PRADESH | A VARALAKSHMI | GP FOR MUNICIPAL ADMN URBAN DEV K.MADHAVA REDDY (SC FOR GVMC) P RAJASEKHAR | VISAKHAPATNAM |

FINAL HEARING

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| 99 | WP/22174/2009 WP/28607/2009 WP/28624/2009 | DHULIPALLI SRILAKSHMI KUSUMA KUMARI Vs GOVERNMENT OF A.P. | M V DURGA PRASAD | GP FOR MUNICIPAL ADMN AND URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) A VISHNU VARDHAN REDDY K SRINIVASULU M SIVANANDA KUMAR ANCHA PANDURANGA RAO A H RAMA KRISHNA RAO | EAST GODAVARI |
| 100 | WP/28607/2009 | MARNI SUNITHA Vs GOVERNMENT OF ANDHRA PRADESH | K VIJAYA BHASKAR REDDY | GP FOR MUNICIPAL ADMN AND URBAN DEV A VISHNU VARDHAN REDDY ANCHA PANDURANGA RAO A H RAMA KRISHNA RAO | EAST GODAVARI |
| 101 | WP/28624/2009 | MARNI JAYA KUMAR Vs GOVERNMENT OF ANDHRA PRADESH REP.BY ITS PRINCIPAL | K VIJAYA BHASKAR REDDY | GP FOR MUNICIPAL ADMN AND URBAN DEV A VISHNU VARDHAN REDDY ANCHA PANDURANGA RAO A H RAMA KRISHNA RAO | EAST GODAVARI |

FOR EXTENSION OF INTERIM ORDERS

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| 102 | WP/30987/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition WP/279/2024 | SHAIK CHAND BASHA Vs THE STATE OF ANDHRA PRADESH | PEDDIBHOTLA VENKATA SAI RAJESH | GP FOR MUNICIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) SASANKA BHUVANAGIRI | KRISHNA |
| 103 | WP/279/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition IA 3/2024 Direction Petition IA 4/2024 Implead Petition | SHAIK MASTAN Vs THE STATE OF ANDHRA PRADESH | PEDDIBHOTLA VENKATA SAI RAJESH | GP FOR MUNICIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) SASANKA BHUVANAGIRI | KRISHNA |
| 104 | WP/4103/2024 IA 1/2024 Suspension Petition IA 2/2024 Vacate Stay Petition | VYKUNTA PADMA SREE Vs JETTI LAKSHMI | N RAVI PRASAD | SUDHAKARA RAO AMBATI VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT | PRAKASAM |
| 105 | WP/7406/2024 IA 1/2024 Direction Petition WP/13366/2023 | MEDISETTI VENKATRAO Vs .THE STATE OF ANDHRA PRADESH | PASUPULATI ANITHA | GP FOR PANCHAYAT RAJ RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) | EAST GODAVARI |
| 106 | WP/13366/2023 IA 1/2023-Direction Petition | MEDISETTI VENKATA RAO Vs THE STATE OF ANDHRA PRADESH | K RAMA KOTESWARA RAO | GP FOR PANCHAYAT RAJ RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) | EAST GODAVARI |

COURT NO. 12
THE HONOURABLE SMT JUSTICE V.SUJATHA

To be Heard on Friday The 26th day of April 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|-------------------------------------------|--------------------------------------------------|---------------------------------------------------------------------------------------------|----------------------------------|----------------------------------|-----------------|
| <u>ADMISSION (CO-OP SOCIETIES)</u> | | | | | |
| 1 | WP/9774/2024 IA 1/2024 Suspension Petition | GAJJALAKONDA CHINNA VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH | AKULA SRI KRISHNA SAI BHARGAV | GP FOR COOPERATION | PRAKASAM |
| <u>ADMISSION (EDUCATION)</u> | | | | | |
| 2 | WP/9370/2024 IA 1/2024 Direction Petition | THE MANAGEMENT OF ST MARY FATHIMA HIGH SCHOOL Vs THE STATE OF ANDHRA PRADESH | K N VIJAYA LAXMI | GP FOR SCHOOL EDUCATION | KURNOOL |
| 3 | WP/9558/2024 IA 1/2024 Direction Petition | M/S.SRI RAMACHANDRA EDUCATIONAL ACADEMY Vs THE STATE OF ANDHRA PRADESH | SIVA NAGARJUNA SIDHADAPU | GP FOR EDUCATION | CHITTOOR |
| <u>ADMISSION (Forest)</u> | | | | | |
| 4 | WP/9814/2024 IA 1/2024 Direction Petition | TENE JAYAMMA Vs THE STATE OF ANDHRA APRADESH | MADHU SUDHAN P | GP FOR REVENUE GP FOR FORESTS | KURNOOL |

COURT NO. 12
THE HONOURABLE SMT JUSTICE V.SUJATHA

To be Heard on Friday The 26th day of April 2024(AFTER CAUSE LIST MOTION HEARING - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|------------------------------------|---------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------|---------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|
| FOR ADMISSION | | | | | |
| 5 | CC/5758/2023 IA 1/2024 Miscellaneous Petition | SURENDRA GOUD AGASYA Vs Y SRILAKSHMII.A.S | THATHIREDDY ASHOK SRIVASTAVA | VADAPALLI RAMESH G V S KISHORE KUMAR P C REDDY (SC FOR SERVICE MUNICIPALITIES RR NELLORE) | KURNOOL |
| ADMISSION (CO-OP SOCIETIES) | | | | | |
| 6 | WP/30/2024 IA 1/2024 Stay Petition | LANKA KALI PRASAD Vs THE STATE OF ANDHRA PRADESH | VENKATESWARLU KOLLA | GP FOR COOPERATION N SIVA REDDY | SRIKAKULAM |
| 7 | WP/34/2024 IA 1/2024 Direction Petition | KADIYALA KASTURI Vs THE STATE OF ANDHRA PRADESH | SIVA RAMA KRISHNA KOLLURU | GP FOR COOPERATION (AP) A RAJENDRA BABU R2 R3 R4 R5 UNSERVED, | KRISHNA |
| 8 | WP/1560/2024 IA 1/2024 Stay Petition | V P P R N PRASADA RAO Vs STATE OF ANDHRA PRADESH | BOLLA VENKATA RAMA RAO | GP FOR COOPERATION N SIVA REDDY SRINIVAS BASAVA | EAST GODAVARI |
| 9 | WP/1561/2024 IA 1/2024 Stay Petition | VALLURI SUBBA RAO Vs THE STATE OF AP | BOLLA VENKATA RAMA RAO | GP FOR COOPERATION (AP) N SIVA REDDY SRINIVAS BASAVA | EAST GODAVARI |
| 10 | WP/7517/2024 IA 1/2024 Direction Petition | KALLURU SAMRAJYAM Vs THE STATE OF AP | PONNADA SREE VYAS | GP FOR AGRICULTURE GP FOR COOPERATION | GUNTUR |
| ADMISSION (EDUCATION) | | | | | |
| 11 | WP/15017/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition WP/15013/2023 | VSM COLLEGE Vs THE STATE OF ANDHRA PRADESH | A JAYANTHI | GP FOR HIGHER EDUCATION P VIVEK GP FOR HIGHER EDUCATION (AP) | EAST GODAVARI |
| 12 | WP/15013/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition | VSM COLLEGE Vs THE STATE OF AP | A JAYANTHI | GP FOR HIGHER EDUCATION P VIVEK GP FOR HIGHER EDUCATION (AP) | EAST GODAVARI |
| 13 | WP/15428/2023 IA 1/2023 Stay Petition | M/S SAGI RAMA KRISHNAM RAJU ENGINEERING COLLEGE Vs STATE OF ANDHRA PRADESH | A KRISHNAM RAJU | GP FOR HIGHER EDUCATION THOTA SUNEETHA P VIJAY KUMAR UMADEVI MANCHALA | EAST GODAVARI |
| 14 | WP/419/2024 IA 1/2024 Direction Petition | SRI RAMAKRISHNA EDUCATIONAL SOCIETY Vs ALL INDIA COUNCIL FOR TECHNICAL EDUCATION | S SRIDHAR | UMADEVI MANCHALA GP FOR HIGHER EDUCATION (AP) | KURNOOL |
| 15 | WP/3317/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition | VENKATESWARA COLLEGE OF EDUCATION Vs THE STATE OF ANDHRA PRADESH | SRI VIJAY MATHUKUMILLI | GP FOR HIGHER EDUCATION K DHANUNJAYA REDDY (SC FOR NANNAYA UNIVERSITY) VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) S PARINEETA R6 UNSERVED, | EAST GODAVARI |

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| 16 | WP/7057/2024 IA 1/2024 Direction Petition | UDARA NEMINI Vs THE STATE OF ANDHRA PRADESH | SREEKANTH REDDY AMBATI | GP FOR HIGHER EDUCATION (AP) MAHESWARA RAO KUNCHEAM S V R SUBRAHMANYAM M KARIBASIAH(SC FOR SRI KRISHNA DEVARAYA UNIVERSITY) S PARINEETA | |
| 17 | WP/7133/2024 IA 1/2024 Direction Petition | BOMMANABOYINA VEERANJANEYULU Vs THE STATE OF ANDHRA PRADESH | SIVAPRASAD REDDY VENATI | GP FOR SCHOOL EDUCATION GP FOR FINANCE PLANNING GP FOR REVENUE REVANURU SUDHA RANI (SC FOR SAMAGRA SHIKSHA) | PRAKASAM |

ADMISSION (UNIVERSITIES)

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| 18 | WP/7347/2023 IA 1/2023 Direction Petition | BOPPANA EKTA Vs THE STATE OF ANDHRA PRADESH | SUDHAKARA RAO AMBATI | GP FOR MED HEALTH AND FAMILY WELFARE CHALLA GUNARANJAN VIVEK CHANDRA SEKHAR S GUTTAPALEM VIJAYA KUMAR (SC FOR Dr NTR HEALTH U) | GUNTUR |
| 19 | WP/21993/2023 IA 1/2023 Direction Petition | K S PRUDHVI Vs THE STATE OF AP | KATARI RAMA RAO | GP FOR HIGHER EDUCATION M CHINNAPPA REDDY (SC FOR VSU NLR) MAHESWARA RAO KUNCHEAM V VINOD K REDDY S PARINEETA T | SPS NELLORE |
| 20 | WP/23196/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition | JOSEPH SRIHARSHA AND MARY INDRAJA EDUCARTIONAL SOCIETY Vs THE UNION OF INDIA | RAGHAVA YATHIRAJU | M UMA DEVI (CENTRAL GOVT COUNSEL) B VIJAYA BHASKER BUTTA VIJAYA BHASKAR (SC FOR SRI VENKATESWARA UNIVERSITY I MADHU BABU (SC FOR JNTU KAKINADA) | GUNTUR |

ADMISSION (AGRICULTURE)

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| 21 | WP/18875/2023 IA 1/2023 Direction Petition | M/S. VENKATESWARA NURSERY GARDENS Vs THE STATE OF ANDHRA PRADESH | SRINIVASA RAO NARRA | GP FOR AGRICULTURE GP FOR FINANCE PLANNING | CHITTOOR |
| 22 | WP/18878/2023 IA 1/2023 Direction Petition | M/S. VENKATESWARA NURSERY GARDENS Vs THE STATE OF ANDHRA PRADESH | SRINIVASA RAO NARRA | GP FOR AGRICULTURE GP FOR FINANCE PLANNING | CHITTOOR |
| 23 | WP/8175/2024 IA 1/2024 Direction Petition | KODE KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH | GINJUPALLI SUBBA RAO | GP FOR AGRICULTURE (AP) GP FOR REVENUE (AP) | KRISHNA |

ADMISSION (PANCHAYAT RAJ)

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| 24 | WP/863/2019 IA 1/2019 Direction Petition IA 1/2023 Leave Petition | KAVALI APPALA NAIDU Vs THE STATE OF AP | NAUMENE SURAPARAJ KARLAPALEM | GP FOR PANCHAYAT RAJ RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE | VISAKHAPATNAM |
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ADMISSION (Forest)

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| 25 | WP/5626/2024 IA 1/2024 Direction Petition IA 3/2024 Implead Petition | SMT.KOVVALI SUJATHA Vs STATE OF ANDHRA PRADESH | M PHANI KUMAR | GP FOR FORESTS GP FOR REVENUE GP FOR FORESTS (AP) | KRISHNA |
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| 26 | WP/7294/2024 IA 1/2024 Direction Petition | M/S. AMURTHA VALLY ESTATES PVT. LTD. Vs THE STATE OF ANDHRA PRADESH | SREE RAMA RAO YERRAGUNTLA | GP FOR FORESTS GP FOR REVENUE | VISAKHAPATNAM |
| 27 | WP/7323/2024 IA 1/2024 Direction Petition | KORLA RAVIKUMAR Vs THE STATE OF ANDHRA PRADESH | AKULA KISHAN | GP FOR FORESTS VENKATESWARLU KOLLA | SRIKAKULAM |
| 28 | WP/8232/2024 IA 1/2024 Stay Petition | SMT. B. NEELAVENI Vs THE STATE OF ANDHRA PRADESH | D KRISHNA MURTHY | GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL) V R REDDY KOVVURI (SC FOR APCPDCL) | CHITTOOR |

ADMISSION (FISHERIES)

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| 29 | WP/32393/2022 IA 1/2022 Direction Petition IA 1/2024 Leave Petition | SRI NEHRU FISHERMEN COOPERATIVE SOCIETY LIMITED Vs THE STATE OF ANDHRA PRADESH | M VIDYAVATHI | GP FOR PANCHAYAT RAJ RURAL DEV N SRIHARI | EAST GODAVARI |
| 30 | WP/33249/2023 IA 1/2023 Direction Petition IA 1/2024 Vacate Stay Petition | DUGGIRALA RAJA RAJA NARENDRA Vs THE STATE OF AP | P RAJASEKHAR | GP FOR FISHERIES GP FOR REVENUE (AP) GP FOR FISHERIES (AP) | WEST GODAVARI |

FINAL HEARING (EDUCATION)

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| 31 | WP/7958/2016 IA 1/2016(WPMP 10121/2016) Direction Petition WP/6848/2016 | VENKATESWARADEGREE COLLEGE Vs THE RECOTR ACHARYA NAGARJUNA UNIVERSITY GUNTU & 4 OTHERS | Y ANUPAMA DEVI | RAMBABU KOPPINEEDI (SC FOR ANU) P MADHUSUDHAN REDDY(SC FOR ANU) | GUNTUR |
| 32 | WP/19787/2016 | DR. NAGAVOLU VASUNDHARA Vs STATE OF ANDHRA PRADESH | SATYANARAYANA DHARMAPURI | GP FOR MEDICAL HEALTH & FW(AP) GUTTAPALEM VIJAYA KUMAR (SC FOR Dr NTR HEALTH U) | KRISHNA |
| 33 | WP/32607/2016 IA 1/2016(WPMP 40351/2016) Direction Petition | KANCHERLA NAGAMANI Vs STATE OF ANDHRA PRADESH | P V VENKATESWARA RAO | GP FOR HIGHER EDUCATION (AP) P HARINATH GUPTA Y RATNA PRABHA (SC FOR RAYALASEEMA UNIVERSITY) | KURNOOL |
| 34 | WP/32610/2016 IA 1/2016(WPMP 40355/2016) Direction Petition | JAGADEESWARI MAMIDI W/O BHUKYA VEERENDRA Vs JAWAHARLAL NEHRU TECHNOLOGICAL UNIVERSITY | K UDAYA SRI | I MADHU BABU (SC FOR JNTU KAKINADA) A RAVI SHANKAR | SRIKAKULAM |
| 35 | WP/41895/2016 IA 1/2016(WPMP 51648/2016) Direction Petition | DR. THIVYAHPRABHA A.G. Vs DR. N.T.R.UNIVERSITY OF HEALTH SCIENCES | MANCHIKALAPATI RENUKA | GP FOR MEDICAL HEALTH & FW(AP) GUTTAPALEM VIJAYA KUMAR (SC FOR Dr NTR HEALTH U) | SPS NELLORE |
| 36 | WP/44134/2016 IA 1/2016(WPMP 54446/2016) Direction Petition | DR. NIKITHA REDDY BANDA Vs DR. N.T.R.UNIVERSITY OF HEALTH SCIENCES | MANCHIKALAPATI RENUKA | GP FOR MEDICAL HEALTH & FW(AP) GUTTAPALEM VIJAYA KUMAR (SC FOR Dr NTR HEALTH U) | SPS NELLORE |
| 37 | WP/7091/2017 IA 1/2017(WPMP 8707/2017) Suspension Petition WP/33057/2016 | J.GEETHA Vs SRI KRISHNA DEVARAYA UNIVERSITY ANANTHAPURAMU | KASA JAGANMOHAN REDDY | M KARIBASAIH(SC FOR SRI KRISHNA DEVARAYA UNIVERSITY) P SREE RAMULU NAIDU | ANANTAPUR |

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| 38 | WP/33057/2016 IA 1/2016(WPMP 40878/2016) Suspension Petition IA 2/2016(WPMP 40879/2016) Direction Petition | J.C.NAGI REDDY MEMORIAL DEGREE COLLEGE TADIPATHRI Vs THE STATE OF ANDHRA PRADESH | KAMBHAMPATI RAMESH BABU | GP FOR HIGHER EDUCATION (AP) M KARIBASAI(AH(SC FOR SRI KRISHNA DEVARAYA UNIVERSITY) | ANANTAPUR |
| 39 | WP/47621/2018 IA 1/2018 Direction Petition WP/13370/2021 WP/13591/2021 WP/13665/2021 WP/13697/2021 WP/13759/2021 WP/22906/2021 | SRI LAKSHMIPATHI SWAMY VARI VIDYA VIHAR ORIENTAL HIGH SCHOOL Vs THE STATE OF ANDHRA PRADESH | K S MURTHY | GP FOR SCHOOL EDUCATION (AP) | KRISHNA |
| 40 | WP/13370/2021 IA 1/2021 Suspension Petition IA 1/2022 Vacate Stay Petition | RECOGNIZED SCHOOLS MANAGEMENTS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH | SRI VIJAY MATHUKUMILLI | ADDL ADVOCATE GENERAL (AP) | EAST GODAVARI |
| 41 | WP/13591/2021 IA 1/2021 Direction Petition IA 2/2021 Suspension Petition | SRI SARASWATHI COMMITTEE Vs THE STATE OF A.P. | N SUBBA RAO | ADDL ADVOCATE GENERAL (AP) | GUNTUR |
| 42 | WP/13665/2021 IA 1/2021 Direction Petition IA 2/2021 Suspension Petition IA 1/2022 Vacate Stay Petition | SREE SARADA VIDYA NILAYAM ELEMENTARY SCHOOL Vs THE STATE OF ANDHRA PRADESH | N SUBBA RAO | ADDL ADVOCATE GENERAL (AP) | KRISHNA |
| 43 | WP/13697/2021 IA 1/2021 Direction Petition IA 2/2021 Suspension Petition | N.J. AIDED PRIMARY AND HIGH SCHOOL Vs THE STATE OF ANDHRA PRADESH | N SUBBA RAO | ADDL ADVOCATE GENERAL (AP) | PRAKASAM |
| 44 | WP/13759/2021 IA 1/2021 Suspension Petition IA 1/2022 Vacate Stay Petition | AMBEDKAR ORIENTAL HIGH SCHOOL Vs STATE OF ANDHRA PRADESH | N SIVA REDDY | ADDL ADVOCATE GENERAL (AP) | YSR KADAPA |
| 45 | WP/22906/2021 IA 1/2021 Suspension Petition IA 1/2022 Vacate Stay Petition IA 2/2022 Extension Petition | S L S V V S ORIENTAL HIGH SCHOOL Vs THE STATE OF ANDHRA PRADESH | SRIRAM POLALI | GP FOR EDUCATION ADDL ADVOCATE GENERAL (AP) | KRISHNA |

SPECIALLY IDENTIFIED CASES

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| 46 | WP/26249/2008 | THE CHINTALAPADU PRIMARY AGRICULTURAL KRISHNA DISTRICT&4OTS Vs THE UNION OF INDIA NEW DELHI & 5 OTHERS | K R PRABHAKAR | GP FOR COOPERATION A H RAMA KRISHNA RAO (SC FOR APCOB) K SRINIVASA MURTHY D KRISHNA MURTHY B ADINARAYANA RAO V BRAHMAIAH CHOWDARY DEPUTY SOLICITOR GENERAL OF INDIA V KISHORE | KRISHNA |
| 47 | WP/3401/2009 IA 2/2009(WVMP 2470/2009) Vacate Stay Petition | ALLUMNI ASSOCIATION SEC. Vs THE GOVT. OF A.P. HYDERABAD & 4 OTHERS | S SATYAM REDDY | GP FOR AGRICULTURE GP FOR COOPERATION GP FOR ANIMAL HUSBANDARY T DURGA REDDY(SC FOR ANGRAU) H SRINIVASA RAO AND VIJAYALAKSHMI Y V RAVI PRASAD | CHITTOOR |

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| 48 | WP/5250/2009 | SRI VENKATARAMA PRI.AGRI.COOP.SOCIETY LTD Vs THE UNION OF INDIA.MIN.OF AGRICULTURE & 4 OTHERS | K R PRABHAKAR | GP FOR COOPERATION A H RAMA KRISHNA RAO (SC FOR APCOB) DEPUTY SOLICITOR GENERAL OF INDIA V UMA DEVI JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) | VISAKHAPATNAM |
| 49 | WP/25804/2009 | THE AP CO-OPERATIVE HOUSING SOCIETIES FEDERATION LTD Vs AP CO-OPERATIVE TRIBUNAL HYDERABAD & 3 OTHERS | ARAVINDU MATURI | GP FOR COOPERATION T JANARDHAN RAO | HYDERABAD |
| 50 | WP/27532/2009 | P. MUNIRATHNAMMA KADAPA DISTRICT Vs THE A.P. CO-OPERATIVE HOUSING KADAPA & ANO | L J VEERA REDDY | GP FOR COOPERATION ARAVINDU MATURI | YSR KADAPA |
| 51 | WP/27996/2009 IA 1/2009(WPMP 36457/2009) Stay Petition IA 4/2010(WVMP 34966/2010) Vacate Stay Petition IA 1/2024 Leave Petition | MOHD. GOUSE Vs THE GOVT. OF A.P. COOP. DEPT & 5 OTHERS | SUBHANI S M | GP FOR COOPERATION ARAVINDU MATURI | KRISHNA |
| 52 | WP/2746/2010 | BETHAPUDI PACS Vs THE DISTRICT COOPERATIVE CENTRAL BANK | SANAKA NARASIMHA RAO | GP FOR COOPERATION | GUNTUR |
| 53 | WP/3664/2010 IA 1/2010(WPMP 4782/2010) Stay Petition | GADUPUDI NARENDRA Vs K. VEERAAIAH (SENIOR INSPECTOR /AUDITOR) | Y SUBRAHMANYAM | GP FOR COOPERATION | GUNTUR |
| 54 | WP/5926/2010 IA 1/2010(WPMP 7655/2010) Direction Petition | B. ISRAYAL Vs THE GENERAL MANAGER | S VENKATA SUBBA RAO | KOTESWARA RAO MUMMANENI GP FOR COOPERATION N CHANDRA SEKHAR REDDY | KURNOOL |
| 55 | WP/8346/2010 IA 3/2010(WPMP 13839/2010) Stay Petition | S. NARASA RAJU Vs THE GOVERNMENT OF ANDHRA PRADESH | G V SHIVAJI | GP FOR COOPERATION GP FOR REVENUE | EAST GODAVARI |
| 56 | WP/8637/2010 IA 1/2010(WVMP 3093/2010) Vacate Stay Petition | CHITTIPRULU RAMESH Vs STATE OF A.P. | RAVI KUMAR TOLETY | GP FOR COOPERATION ARAVINDU MATURI | KRISHNA |
| 57 | WP/8652/2010 | S. SURYANARAYANA MURTHY Vs THE GOVERNMENT OF A.P. | KONDAPARTHI SRINIVASA | GP FOR COOPERATION GP FOR REVENUE V UMA DEVI BOBBA VIJAYALAKSHMI | VISAKHAPATNAM |
| 58 | WP/26942/2010 IA 1/2010(WPMP 34421/2010) Suspension Petition | PRAKASAM DISTRICT MILK PRODUCERS MUTUALLY AIDED Vs STATE OF ANDHRA PRADESH REP.BY ITS PRINCIPAL SECRETARY | KRUPACHAND GOGINENI | B PRAKASAM (Sr SC FOR A M C) ELEVATED AS JUDGE | PRAKASAM |
| 59 | WP/478/2011 WP/591/2011 | MANNE GOPALA KRISHNA W.G.DIST. Vs THE DY. REGISTRAR OF COOP. SOCIETIES W.G.DIST. & 3 OTHRS | P DURGA PRASAD | GP FOR COOPERATION (AP) S.NAGESWARAREDDY TURAGA SAI SURYA POLISETTY RADHA KRISHNA | WEST GODAVARI |

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| 60 | WP/591/2011 | VEERA KESAVA BALAJI PALAKOL W.G.DIST. Vs THE DY. REGISTRAR OF CO-OP.SOCIETIES BHIMAVARAM&3OTRS. | P DURGA PRASAD | GP FOR COOPERATION (AP) SHANTHI NEELAM TURAGA SAI SURYA POLISETTY RADHA KRISHNA | WEST GODAVARI |
| 61 | WP/3597/2011 IA 1/2011(WPMP 4460/2011) Stay Petition WP/261/2011 | P. SATYANARAYANA MURTHY Vs A.P. COOPERATIVE HOUSING SOCIETIES | KOWTURU PAVAN KUMAR | ARAVINDU MATURI GP FOR COOPERATION | WEST GODAVARI |
| 62 | WP/9816/2011 IA 1/2011(WPMP 12137/2011) Direction Petition | POTLURU PULLAIAH SPSR NELLORE DIST. Vs A.D. FISHERIES NELLORE & 5 ORS. | P GANGA RAMI REDDY | GP FOR FISHERIES | SPS NELLORE |
| 63 | WP/10582/2016 | JULURU GURU PRASAD Vs THE STATE OF ANDHRA PRADESH | B CHINNAPA REDDY | GP FOR FORESTS (AP) | KRISHNA |
| 64 | WP/17884/2016 IA 1/2016(WVMP 3058/2016) Vacate Stay Petition | M/S. SRI KRISHNA VENI SAWMILL Vs THE STATE OF ANDHRA PRADESH | I K ANNAPURNA | GP FOR FORESTS (AP) | KRISHNA |
| 65 | WP/33231/2016 IA 1/2016(WPMP 41069/2016) Direction Petition | N.RAMESH KUMAR Vs THE STATE OF ANDHRA PRADESH | KAMBHAMPATI RAMESH BABU | GP FOR MEDICAL HEALTH & FW(AP) GUTTAPALEM VIJAYA KUMAR (SC FOR Dr NTR HEALTH U) G RAMESH BABU | SPS NELLORE |
| 66 | WP/45778/2016 IA 1/2016(WPMP 56407/2016) Direction Petition WP/45899/2016 | TANGULA RAMANNA Vs STATE OF ANDHRA PRADESH | M SOLOMON RAJU | GP FOR FORESTS (AP) | VISAKHAPATNAM |
| 67 | WP/45899/2016 IA 1/2016(WPMP 56557/2016) Direction Petition | LAKKOI LOLITH Vs STATE OF ANDHRA PRADESH | M SOLOMON RAJU | GP FOR FORESTS (AP) | VISAKHAPATNAM |
| 68 | WP/28787/2017 IA 1/2017(WPMP 35805/2017) Direction Petition | BELLA THARAKESWAR Vs THE VICE-CHANCELLOR | ASHOK RAM KUMAR | GP FOR HIGHER EDUCATION (AP) M KARIBASAI(AH(SC FOR SRI KRISHNA DEVARAYA UNIVERSITY) | ANANTAPUR |
| 69 | WP/37472/2018 | KALLEPALLI GAYANI SITA Vs THE DEPUTY REGISTRAR OF CO-OP SOCIETIES | NARASIMHA RAO DAVULURI | GP FOR COOPERATION (AP) BOBBA VIJAYALAKSHMI R5 UNSERVED, | WEST GODAVARI |

SPECIALLY IDENTIFIED CASES (FOR DISMISSAL)

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| 70 | WP/36058/2015 IA 1/2015(WPMP 46375/2015) Suspension Petition IA 2/2015(WPMP 54048/2015) Permission Petition IA 1/2016(WPMP 4102/2016) Permission Petition | DR. BITLA JAYALAXMI D/O. RAJASEKHAR AGED 35 YEARS Vs THE STATE OF ANDHRA PRADESH REP. BY ITS | MAMIDI VENU MADHAV | GP FOR HIGHER EDUCATION (AP) GUTTAPALEM VIJAYA KUMAR (SC FOR Dr NTR HEALTH U) | KRISHNA |
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ADMISSION (CO-OP SOCIETIES) (FROM WEEKLY LIST ITEM NOS 41 TO 50)

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| 71 | WP/30836/2011 IA 2/2011(WPMP 38246/2011) Suspension Petition | GUDE APPANNA Vs ANDRA APPALA RAJU | M JAGANNATHA SARMA | GP FOR COOPERATION GP FOR INDUSTRIES COMMERCE | VIZIANAGARAM |
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| 72 | WP/31199/2011 IA 1/2011(WPMP 38709/2011) Stay Petition | M. BASHEER AHMED HINDUPUR ANANTHAPUR DIST. Vs THE DIST.REGISTRARCO- OP.SOCIETIES KADAPA DIST. & 3 OTRS. | R V NAGABUSHNAM RAO | GP FOR COOPERATION ARAVINDU MATURI | ANANTAPUR |
| 73 | WP/31336/2011 IA 1/2011(WPMP 38876/2011) Direction Petition | SANKILI ADILAKSHMI Vs DISTRICT SCHEDULE CAST SOCIETY(L) | T V SRI DEVI | M SUDHIR(SC FOR APSCFCORP HYD) GP FOR COOPERATION | VIZIANAGARAM |
| 74 | WP/31558/2011 | A. SOMAIAH Vs THE REGISTRAR OF COOPERATIVE SOCIETIES & | PENUMAKA VENKATA RAO | GP FOR COOPERATION | KRISHNA |
| 75 | WP/31741/2011 IA 1/2011(WPMP 39384/2011) Direction Petition | PRATHIPATI VENKATESWARARAO PRAKASAM DIST & 10 OTHERS Vs CHIEF EXECUTIVE OFFICER DIST CO-OP BANK PRAKASAM DIST &ANO | NAGA PRAVEEN VANKAYALAPATI | GP FOR COOPERATION | PRAKASAM |
| 76 | WP/33860/2011 | K.SURYANARAYANA Vs THE A.P.CO-OPERATIVE HOUSING SOCIETIES FEDERATION LTD | KOWTURU PAVAN KUMAR | GP FOR COOPERATION ARAVINDU MATURI | KHAMMAM |
| 77 | WP/5639/2015 IA 1/2015(WVMP 1919/2015) Vacate Stay Petition IA 2/2015(WPMP 7500/2015) Stay Petition IA 1/2023 Suspension Petition CC/248/2020 WP/3797/2020 WP/20626/2019 | CHANDU RAMAKRISHNA PRABHU Vs THE STATE OF ANDHRA PRADESH | SUDHAKARA RAO AMBATI | GP FOR COOPERATION (TG) GP FOR COOPERATION (AP) O MANOHER REDDY | KRISHNA |
| 78 | WP/20626/2019 IA 1/2019 Stay Petition IA 1/2023 Amendment Petition | M/S. BHAVATHI HEALTH CARE Vs THE STATE OF ANDHRA PRADESH | N PRAMOD | NAMAVARAPU CHANTI BABU P DURGA PRASAD | VISAKHAPATNAM |
| 79 | CC/248/2020 | CHANDU RAMAKRISHNA PRABHU Vs THE ASST REGISTRAR/SALE OFFICER | SUDHAKARA RAO AMBATI | P A SESHU | GUNTUR |
| 80 | WP/3797/2020 IA 1/2020-Direction Petition IA 1/2023-Leave Petition | M/S. BHAGYAVATHI HEALTH CARE REP. Vs THE STATE OF ANDHRA PRADESH | N PRAMOD | GP FOR COOPERATION (AP) P DURGA PRASAD | VISAKHAPATNAM |

COURT NO. 23
THE HONOURABLE SRI JUSTICE A V RAVINDRA BABU

To be Heard on Friday The 26th day of April 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|-----------------------------|------------------------------------------------------------------------------------------|----------------------------------------------------------------------------|-------------------------|---------------------------|-----------------|
| <u>FOR ADMISSION</u> | | | | | |
| 1 | CRLA/272/2024 IA 1/2024 Condone Delay Petition | VAKA USHA RANI Vs POREDDY SUVARCHALA | T C KRISHNAN | PUBLIC PROSECUTOR (AP) | SPS NELLORE |
| 2 | CRLA/273/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Suspension Petition | PATAN SHAIKSHA VALI @ BRUCE LEE Vs THE STATE OF ANDHRA PRADESH | GOUTHAMI SURAPAREDDY | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
| <u>INTERLOCUTORY</u> | | | | | |
| 3 | CRLA/3191/2024/ (Filing No.) IA 1/2024 Spl Leave Petition | SRI K JAGADESWAR RAO Vs SMT A ANUSHA | A RADHAKRISHNA | | VISAKHAPATNAM |
| 4 | CRLA/3427/2024/ (Filing No.) IA 1/2024 Leave Petition | DUDA ANURADHA Vs STATE OF ANDHRA PRADESH | V V SATISH | | VISAKHAPATNAM |
| 5 | AS/221/2024 IA 1/2024 Condone Delay in Rep | GANGINENI LEELAVATHI Vs DODDALA VIJAYA LAKSHMI | UDAYASREE DASARI | | GUNTUR |

COURT NO. 23**THE HONOURABLE SRI JUSTICE A V RAVINDRA BABU****To be Heard on Friday The 26th day of April 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|----------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------|-------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|
| FOR PRONOUNCEMENT OF JUDGMENT (AT 03:30 PM) | | | | | |
| 6 | MACMA/1235/2016 | P M BI KURNOOL DIST & 4 OTHERS Vs PINJARI MOHAMMED KURNOOL DIST & 2 OTHERS | G SRAVAN KUMAR | VINOD KUMAR TARLADA P B NARASIMHA MURTY R1-APP. BY M/S VINOD KUMAR TARLADA. R2- APP BY P.BHASKAR NARASIMHA MURTHY. R3-SERVED. L C RECORD RECEIVED. | KURNOOL |
| 7 | MACMA/2964/2016 IA 2/2017 Vacate Stay Petition | NATIONAL INSURANCE CO.LTD. GUNTUR DIST Vs J.MADHAVI LATHA GUNTUR DIST & 2 OTHERS | SRAVAN KUMAR MANNAVA | THOTA RAMAKOTESWARA RAO P PHALGUNA RAO G L NAGESWAR RAO R1 & R2 APP BY G L NAGESWAR RAO(6963). R3 APP BY T RAMAKOTESWARA RAO (5391). L C RECORD RECEIVED | GUNTUR |
| 8 | MACMA/839/2019 | ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs K. DEVENDRAN | K VISWANATHAM (SC FOR APSRTC) | CH VENKAT RAMAN R1- DECEASED VIDE COURT ORDER DATED 18- 4-2023 IN IA NO.1/22. R2- NOT NECESSARY PARTY VIDE C.T. R3 TO R7- APP BY M/s CH VENKATA RAMAN. L C RECORD RECEIVED. | CHITTOOR |
| ADMISSION | | | | | |
| 9 | CRLA/915/2018 IA 1/2018 Condone Delay Petition IA 2/2018 Leave Petition IA 3/2018 Condone Delay Petition | D.C.HUSSAIN SAB Vs THE STATE OF AP | G SRAVAN KUMAR | PUBLIC PROSECUTOR (AP) BUTTA VIJAYA BHASKER R1-PP. R2-B VIJAYA BHASKAR. | KURNOOL |
| 10 | CRLA/1077/2018 IA 2/2018 Condone Delay Petition IA 3/2018 Dispense with Petition IA 4/2018 Leave Petition | STATE REP.BY THE DY SUPERINTENDENT OF POLICE Vs SRI MALLA NOOKA RAJU | A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP | C SHARAN REDDY SR-C SHARAN REDDY. | VISAKHAPATNAM |
| 11 | CRLA/1390/2018 IA 1/2018 Condone Delay in Rep IA 2/2018 Condone Delay Petition | STATE REP.BY INSPECTOR OF POLICE(ACB) Vs PACHIPALA BMUNIRAJA | S M SUBHANI (SC FOR ACB AND SPL PP) | SURESH KUMAR REDDY KALAVA | SPS NELLORE |
| 12 | CRLA/2564/2018 | SK GHOUSE BASHA Vs THE STATE OF ANDHRA PRADESH | SATHEESH KUMAR EERLA | PUBLIC PROSECUTOR (AP) | SPS NELLORE |
| 13 | CRLA/3313/2018 | TAMBABATTULA SAI GOWRI Vs STATE OF ANDHRA PRADESH | K SAI MOHAN RAO | PUBLIC PROSECUTOR (AP) S SRIDHAR R1-PP. R2-S SRIDHAR. | KRISHNA |
| 14 | CRLA/55/2019 | S.MISH JAN Vs S.VASIULLA BASHA | D SESHASAYANA REDDY | PUBLIC PROSECUTOR (AP) | GUNTUR |

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| 15 | CRLA/59/2019 | SHIRAM CITY UNION FINANACE LTD Vs P.RAVI SHANKAR | MAHESWARA RAO KUNCHEAM | | YSR KADAPA |
| 16 | CRLA/60/2019 | SHIRAM CITY UNION FINANACE LTD Vs SHAIK SHANKIRUNNISA | MAHESWARA RAO KUNCHEAM | PUBLIC PROSECUTOR (AP) | SPS NELLORE |
| 17 | CRLA/62/2019 | P.SUBRAMANYAM Vs A.BRAMHAIHAH | P GANGA RAMI REDDY | V SUDHAKAR REDDY PUBLIC PROSECUTOR (AP) R1- V SUDHAKAR REDDY. R2-PP. | SPS NELLORE |
| 18 | CRLA/63/2019 | K.NALINI Vs KOTTTI BALA KRISHNA | NOOKA JAGANNADHAM | PUBLIC PROSECUTOR (AP) R1-NOTICE UNSERVED VIDE PROOF OF SERVICE FILED (NO SUCH PERSON). R2-PP. | KRISHNA |
| 19 | CRLA/201/2019 IA 2/2019 Condone Delay Petition | A.SURYANARAYANA Vs STATE OF AP | MANTHA RAJENDRA | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
| 20 | CRLA/209/2019 IA 2/2019 Condone Delay Petition | V.SRINIVAS Vs STATE OF AP | JITHENDER RAO VEERAMALLA | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 21 | CRLA/249/2019 IA 1/2019 Condone Delay Petition | P.VEERABABU Vs M.VENKATESWARA RAO | SIMHACHALAM BARAPAREDDY | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 22 | CRLA/555/2019 | SEGU SUBBA RAO Vs STATE OF AP | HARISH KUMAR RASINENI | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 23 | CRLA/204/2024 IA 2/2024 Condone Delay Petition | STATE Vs BASAVA PHANI KUMAR VEERAJI @ VEERRAJU | A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP | K B RAMANNA DORA R1-K B RAMANNA DORA. | WEST GODAVARI |
| 24 | CRLA/231/2024 IA 2/2024 Suspension Petition IA 3/2024 Bail (u/s 389(1)) | PAMU LAZAR Vs THE STATE OF ANDHRA PRADESH | VENKATESH KOTAMRAJU | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 25 | CRLA/268/2024 IA 2/2024 Condone Delay Petition IA 3/2024 Dispense with Petition | M/S. GURAPPA SWAMY AUTO FINANCE AGENCY Vs MASANURU PUSHPA KUMARI | ELURU SESHA MAHESH BABU | PUBLIC PROSECUTOR (AP) | YSR KADAPA |
| 26 | CRLA/270/2024 IA 2/2024 Condone Delay Petition | SMT. DENDUKURI VIJAYA LAKSLUNI KUMARI Vs SMT. VELAGANA VENKATA LAKSLUNI | K K DURGA PRASAD | PUBLIC PROSECUTOR (AP) | WEST GODAVARI |
| 27 | CRLA/271/2024 | GONDESI MANGA Vs STATE OF ANDHRA PRADESH | V V SATISH | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| INTERLOCUTORY | | | | | |
| 28 | CRLA/244/2024 IA 1/2024 Bail (u/s 389(1)) | GUTTULA VENKATA KIRAN Vs THE STATE OF ANDHRA PRADESH | G RAMA GOPAL | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |

FINAL HEARING

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| 29 | CRLA/1251/2018 | SRI CHUNDURU ANJANEYULU Vs CHUNDURU RAMESH BABU | RAMA CHANDRA RAO GURRAM | PUBLIC PROSECUTOR (AP) R1 NOTICE SERVED, PROOF OF SERVICE FILED R2 NOT NECESSARY PARTY VIDE CAUSE TITLE R3 STATE PP. TRIAL COURT RECORD RECEIVED. | GUNTUR |
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FOR DISMISSAL

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| 30 | AS/511/2017 | VEDURUPAKA VINAY KUMAR Vs SHRIRAM CHITS (P) LIMITED | K B RAMANNA DORA | MAHESWARA RAO KUNCHEAM R1 - APP BY MAHESWARAO KUNCHAM. R2 & R3 - NOT NECESSARY PARTIES VIDE C.T. LC RECORD RECEIVED. | VISAKHAPATNAM |
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ADMISSION

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| 31 | AS/446/2017 IA 1/2017(ASMP 1072/2017) Condone Delay Petition | VANAMA RAMACHANDRA RAO Vs MATTUPALLI MAHESH | D V CHALAPATHI RAO | LC RECORD RECEIVED. | GUNTUR |
| 32 | AS/1005/2017 IA 6/2017(ASMP 13922/2017) Condone Delay in Rep | THE CHIEF M.D. EPDC OF AP LTD. HYDERABAD & 5 OTHERS Vs SEERA KANTHAMMA SRIKAKULAM DIST & 3 OTHERS | M RAVINDRA (SC FOR APEPDCL) | B RAMESH IA 6/17 NOT RECEIVED FROM THE COMMON HIGH COURT. R1 & R2 APPE B RAMESH. R3 & R4 BEING MINORS REP. BY THEIR MOTHER R1 AS PER C.T. LC RECORD RECEIVED. | SRIKAKULAM |

INTERLOCUTORY

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| 33 | AS/76/2017 IA 1/2018 Vacate Stay Petition | S RANGA RAO KRISHNA DIST Vs H NARASIMHA RAO KRISHNA DIST | P NAGENDRA REDDY | VENKATA JAGANNADHA RAO E S LAKSHMI KANTH SR- APP BY VENKATA JAGANNADHA RAO E. LC RECORD RECEIVED. | KRISHNA |
| 34 | AS/170/2017 IA 2/2017(ASMP 1097/2017) Direction Petition IA 1/2021 Direction Petition | MANCHIRAJU VISWESWARA SADA SIVA RAO Vs SMT. KAMARSU VIJAYA LAKSHMI | Y SRINIVASA MURTHY | T RAMAKRISHNA RAO R MANDESWARA SARMA R1 APP T RAMAKRISHNA RAO. R2 SERVED. R3 TO R5 NOT NECESSARY PARTIES VIDE C.T. LC RECORD RECEIVED. | WEST GODAVARI |
| 35 | AS/482/2017 IA 1/2018 Permission Petition IA 1/2021 Condone Delay Petition IA 2/2021 Permission Petition | PACHAVA VARA LAKSHMI DIED Vs ARAVAPALLI TARUN KUMARDIED | B NALIN KUMAR | YALLABANDI RAMATIRTHA R1 DIED VIDE C.T. R2 TO R4 APP BY YALLABANDI RAMATIRTHA L C RECORD RECEIVED. | KRISHNA |
| 36 | AS/1283/2017 IA 1/2017(ASMP 3227/2017) Condone Delay Petition | MANDAVA VENKATESWARA RAO Vs ADUSUMILLI KANAKA DURGA VARA PRASAD | V V SATISH | M BALASUBRAHMANYAM SR APPE M BALASUBRAHMANYAM. LC RECORD RECEIVED. | KRISHNA |
| 37 | AS/152/2018 IA 1/2018 Stay Petition IA 3/2018 Stay Petition IA 1/2023 Stay Petition | SMT. GUTTULA NAGA LAKSHMI Vs MANTENA SUBRAHMANYA PRASADA RAJU | P S P SURESH KUMAR | M VISWANATH PRASAD R1 TO R3 APP BY M VISWANATH PRASAD. R4 & R5 REMAINED EX-PARTE VIDE LOWER COURT JUDGMENT. LC RECORD RECEIVED. | WEST GODAVARI |

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| 38 | AS/1932/2018 IA 1/2018 Condone Delay Petition | K APPALASURI (DIED) Vs K APPALA NARASAYYA (DIED) | K VENKAT RAO | R1, R2 - DIED VIDE C.T. R3 TO R5 - SERVED. R6-DIED VIDE C.T. R7 TO R20 - SERVED. | SRIKAKULAM |
| 39 | AS/114/2023 IA 1/2023 Injunction Petition IA 2/2023 Injunction Petition IA 3/2023 Suspension Petition IA 4/2023 Miscellaneous Petition IA 5/2023 Vacate Stay Petition | S SUDHEER Vs GUMMADI BHAVANI | M R K CHAKRAVARTHY | P DURGA PRASAD R1 APPE P DURGA PRASAD. R2 & R3 - SERVED AS PER MEMO PROOF OF SERVICE VIDE USR/48755/2023. L C RECORD NOT RECEIVED. | VISAKHAPATNAM |
| 40 | AS/110/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition IA 3/2024 Direction Petition IA 4/2024 Stay Petition | BATHULA NARASAMMA Vs VEMULA NAGENDRAM | Dr SAYYED BABU SHAIK | POKALA BIPPIN SRI V.S AS PER MEMO PROOF OF SERVICE VIDE USR/28621/2024, R1, R3 - SERVED (BUT ACKNOWLEDGMENTS NOT FILED). R2- APP BY P BIPPIN SRINIVAS. R4 SERVED (ACKNOWLEDGMENT FILED). LC RECORD RECEIVED. | GUNTUR |
| 41 | AS/222/2024 IA 1/2024 Injunction Petition | KALIDINDI RAMANI NAGA PRANAVI VISAKHAPATNAM Vs KALIDINDI RAMA SIVA PRASAD RAJU W.G.DIST | M R S SRINIVAS | SRINIVAS MALLAMPALLI SR APPE SRINIVAS MALLAMPALLI. | WEST GODAVARI |
| FINAL HEARING | | | | | |
| 42 | AS/335/2017 | VENNAMALA CHANDRASEKHAR REDDY Vs PONAKA PUSHPAVENI | T JANARDHAN RAO | C SUBODH SR APP BY C SUBODH. LC RECORD RECEIVED. | SPS NELLORE |
| 43 | AS/714/2017 AS/326/2016 | MOPIDEVI SRILATHA ALIAS MAKANI SRILATHA & 2 OTHERS Vs MOPIDEVI SRINIVASA RAO & 2 OTHERS | G PURUSHOTHAM REDDY | M CHALAPATI RAO R1 TO R3 APPE M CHALAPATI RAO LC RECORD NOT RECEIVED. | SPS NELLORE |
| 44 | AS/326/2016 IA 4/2016(ASMP 3778/2016) Condone Delay in Rep | MOPIDEVI SRINIVASA RAO Vs MOPIDEVI SRILATHA ALIAS MAKANI SRLIATH | M CHALAPATI RAO | G PURUSHOTHAM REDDY R1 TO R3 APP G PURUSHOTHAM. LC RECORD RECEIVED. | SPS NELLORE |
| 45 | AS/782/2017 | ARANGI KUMARAO & ANOTHER Vs DURGADATH DEVE & 5 OTHERS | NOOKA JAGANNADHAM | T D PANI KUMAR R1 TO R6 APPE T D PANI KUMAR LC RECORD RECEIVED. | SRIKAKULAM |
| 46 | AS/948/2017 | JAVVADULA MARDIA P MANGA Vs PATHALA SATYANARAYANA | T V JAGGI REDDY | SASANKA BHUVANAGIRI SR APPE SASANKA BHUVANAGIRI. LC RECORD RECEIVED. | EAST GODAVARI |
| 47 | AS/1052/2017 | KOIDALA JAGGA LAKSHMAN Vs BODDETI RATNAVATHI | P RAJKUMAR | UTTARA LEGAL SR APPE UTTARA LEGAL. LC RECORD RECEIVED. | VISAKHAPATNAM |
| 48 | AS/159/2018 | DEVABHAKTUNI VENUGOPALA RADHAKRISHNA Vs MORA MADHAV REDDY | P V MAHESH | SODUM ANVESHA SR APP-S ANVESHA. LC RECORD RECEIVED. | GUNTUR |

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| 49 | AS/908/2018 | BOPANA SATYAM (DIED) Vs SATHI MULAREDDY | K VENKATESH | T V JAGGI REDDY SR APP T V JAGGI REDDY. LC RECORD AVAILABLE. | EAST GODAVARI |
| 50 | AS/1814/2018 | NANDIKOLLA SRINIVASA RAO Vs CHODISETTI VEERA VENKATA GANESH(DIED) | T V JAGGI REDDY | G RAMA GOPAL R1 DIED VIDE C.T. R2 APP BY G RAMA GOPAL. R3 TO R8 - REMAINED EX- PARTE VIDE LOWER COURT JUDGMENT. LC RECORD RECEIVED. | EAST GODAVARI |
| 51 | AS/282/2019 | SAMMETA VENKATA SATYA VARA PRASAD Vs VENKATA SITA RAMAIAH MATHI | K SAI MOHAN RAO | SAI GANGADHAR CHAMARTY R1 APP SAI GANGADHAR CHAMARTHY. R2 SERVED. LC RECORD RECEIVED. | KRISHNA |
| 52 | AS/186/2023 | KARRI VENKATA REDDY Vs GOLUGURI VENKATA RAMA KRISHNA REDDY | M R S SRINIVAS | R1 & R2 SERVED. LC RECORD NOT RECEIVED. | - |
| 53 | AS/8/2024 | MUKKAMALLA GOPALA REDDY Vs DUVVA PADMAVATHI | VIJAYA KUMAR POTTURI | C.PANINI SOMAYAJI R1 APP C PANINI SOMAYAJI R2 SERVED R3 DIED VIDE C.T. R4 SERVED. LC RECORD RECEIVED. | GUNTUR |
| <u>FOR DISMISSAL</u> | | | | | |
| 54 | MACMA/3059/2016 | ROYAL SUNDARAM ALLIANCE INS CO LTD. KURNOOL DIST Vs NALLA JOGI REDDY RAJASEKHAR REDDY ANANTHAPUR DIST & 2 | CHEKURI SRIPATI RAO | M KARIBASAIH R1-APP BY M.KARIBASAIH (10859) R2-SERVED. FRESH NOTICE ISSUED TO R3, AS PER C.O. DATED 03/01/2024 R3- SERVED. L C RECORD RECEIVED. | ANANTAPUR |
| 55 | MACMA/3262/2016 | SHRIRAM GEN. INS. COM. LTD. YSR DISTRICT Vs K NARASIMHA REDDY YSR DIST & 1 OTHER | V ROOPESH KUMAR REDDY | L J VEERA REDDY R1- L J VEERA REDDY. FRESH NOTICE ISSUED TO R2, AS PER C.O. DATED 03/01/2024. R2-NOTICE SERVED. L C RECORD RECEIVED. | YSR KADAPA |
| <u>FOR CLARIFICATION</u> | | | | | |
| 56 | MACMA/1623/2016 | NATIONAL INS CO LTD. GUNTUR JCJC Vs POTU PADMAVATHI GUNTUR & 5 OTHERS | A JAYANTHI | SRICHARAN TELAPROLU R1 TO R5-APP. BY M/S SRICHARAN TELAPROLU (8640). R6-NOTICE SERVED. L C RECORD RECEIVED. | GUNTUR |
| <u>FINAL HEARING</u> | | | | | |
| 57 | MACMA/329/2017 | THE ORIENTAL INSURANCE COMPANY LIMITED Vs PERLA LAKSHMI & 5 ORS | GUDI SRINIVASU | KUNDURU DASARADHA RAMI REDDY B PARAMESEWARA RAO R1-APP. BY M/S KUNDURU DASARADHA RAMI REDDY. R2 & R3-MINORS REP. BY R1. R4 & R5-APP. BY M/S KUNDURU DASARADHA RAMI REDDY. L C RECORD RECEIVED. | GUNTUR |

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| 58 | MACMA/3375/2017 MACMA/3463/2018 | M/S. NATIONAL INSURANCE COMPANY LIMITED Vs THUMMATI RAJESH S/O SUBBA RAO | RAMA MOHAN RAO KOTHA | V S K RAMA RAO R1, R2 -APP. BY M/S V S K RAMA RAO. R3 & R4-UNSERVED, RETURNED (POSTAL ENDORSEMENT NOT AVAILABLE). R5-APP. BY M/S V S K RAMA RAO. MEMO OF PROOF OF SERVICE FILED VIDE USR NO.23636/2024. L C RECORD RECEIVED. | EAST GODAVARI |
| 59 | MACMA/3463/2018 IA 1/2018 Dispense with Petition IA 2/2018 Condone Delay Petition | SMT. NAMUDURI DURGA ANNAPURNA Vs BONTHU YEDUKONDALU | V S K RAMA RAO | MUTEVI MURALIKRISHNA | EAST GODAVARI |
| FOR HEARING | | | | | |
| 60 | MACMA/3220/2016 | NATIONAL INSURANCE CO LTD. ANANTAPUR Vs H MUTHYALAMMA ANANTAPUR DIST & 6 OTHERS | SRINIVASA RAO K | K PRIYANKA LAKSHMI R1-SERVED. R2 & R3-A.P.HIGH COURT LEGAL SERVICES COMMITTEE ALLOTTED M/S K PRIYANKA LAKSHMI IN COMPLIANCE TO THE C.O. DATED 05/01/2024. R4 & R5-SERVED. AS PER C.O. DT 15.03.24 SERVICE OF NOTICE OF R6 IS TAKEN AS SUFFICIENT. R7-SERVED. L C RECORD RECEIVED. | ANANTAPUR |

NOTE:- AFTER DAILY LIST - WEEKLY LIST WILL BE TAKEN UP.

COURT NO. 9
THE HONOURABLE SRI JUSTICE V SRINIVAS

To be Heard on Friday The 26th day of April 2024(AT 10:30 AM & AABW WITH RNTJ - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|------------------------------|-------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------|----------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|
| <u>FOR APPEARANCE</u> | | | | | |
| 1 | CRLRC/1527/2008 | B.PHILOMINA RANI Vs THE STATE OF A.P. & ANOTHER | SRINIVASA RAO NARRA | PUBLIC PROSECUTOR DULLA SRINIVASA RAO R1-PP R2-VAKALAT FILED BY DULLA SRINIVASA RAO LOWER COURT RECORD RECEIVED NOTICE UNSERVED TO PETITIONER DUE TO INSUFFICIENT ADDRESS BW EXECUTION REPORT IS NOT RECEIVED | GUNTUR |
| <u>FOR ORDERS</u> | | | | | |
| 2 | CRLRC/1065/2010 | SHAIK ADAM Vs THE STATE OF AP REP BY ITS PP HYD. | TURAGA SAI SURYA | PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED BW EXECUTION REPORT IS NOT RECEIVED | KRISHNA |
| 3 | CRLRC/1113/2010 | KOLLI RAJA RAO Vs THE STATE OF A.P. | CH RAVINDRA BABU | PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED | GUNTUR |
| <u>FOR ADMISSION</u> | | | | | |
| 4 | EP/13/2019 IA 1/2024 Permission Petition IA 2/2024 Leave Petition IA 3/2024 Permission Petition | ANNASWAMY SUBRAMANYAM VIDYA SAGAR Vs NARA CHANDRA BABU NAIDU | MANOHAR REDDY MALLASANI | GINJUPALLI SUBBA RAO GP FOR GENERAL ADMINISTRATION (AP) | CHITTOOR |
| 5 | EP/14/2019 IA 1/2024 Leave Petition IA 2/2024 Permission Petition | V SRINIVAS REDDY Vs GADDE RAMA MOHAN | MANOHAR REDDY MALLASANI | SESHADRI GOALLA P VIJAYA KUMARI V BABY RANI R6 R9 UNSERVED,(C) | KRISHNA |
| <u>FINAL HEARING</u> | | | | | |
| 6 | CRLRC/466/2008 | AVULA JANARDHAN @ CHANTI Vs THE STATE OF AP REP BY ITS PP HYD. | M RAVINDRA | PUBLIC PROSECUTOR (AP) SR - PUBLIC PROSECUTOR LOWER COURT RECORD RECEIVED BW EXECUTION REPORT IS NOT RECEIVED | SPS NELLORE |
| 7 | CRLRC/1501/2009 IA 2/2009(CRLRCMP 2078/2009) Suspension Petition IA 3/2009(CRLRCMP 2116/2009) Compromise Petition | SK.MAHAMMAD Vs THE STATE OF A.P. & ANOTHER | M K RAJ KUMAR | PUBLIC PROSECUTOR K NARSI REDDY L C RECORD RECEIVED NOTICE SENT NOT YET RETURNED | GUNTUR |
| 8 | CRLRC/360/2010 | KOTTE VENKATARAMANA @ RAMANA Vs THE STATE OF A.P. | J UGRANARASIMHA | PUBLIC PROSECUTOR SC L C RECORD RECEIVED | CHITTOOR |

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| 9 | CRLRC/502/2010 | NAKKA APPANNA @ BUJJI A.P. MALLAVARAM [V] E.G.DIST. Vs THE STATE OF A.P. REP. BY P.P. HYDERABAD. | N SIVA REDDY | PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED BW EXECUTION REPORT IS RECEIVED AND PUT UP IN BUNDLE | EAST GODAVARI |
| 10 | CRLRC/598/2010 CRLRC/601/2010 | BOYA NALLABOTHULA DOWLANNA @ DOLU Vs THE STATE OF ANDHRA PRADESH | B S VENKATA RAMESH | PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED | KURNOOL |
| 11 | CRLRC/601/2010 | BOYA NALLABOTHULA DOWLANNA @ DOLU Vs THE STATE OF A.P. | B S VENKATA RAMESH | PUBLIC PROSECUTOR | KURNOOL |
| 12 | CRLRC/2084/2010 | YERRA VENKTA SATYANARAYANA Vs TALAGALLA RAMESH AMP ANOTHER | YALLABANDI RAMATIRTHA | P NARAHARI BABU PUBLIC PROSECUTOR (AP) R1-VAKALAT FILED R2- PUBLIC PROSECUTOR L C RECORD RECEIVED | WEST GODAVARI |
| 13 | CRLRC/548/2011 | DHARMISSETTY CHANDRASEKHAR Vs K.RAMACHANDRAIAH | C RAMACHANDRA RAJU | PUBLIC PROSECUTOR MD SALEEM R2 UNSERVED,R1- VAKALAT FILED BY MD SALEEM R2-PP L C RECORD RECEIVED BW EXECUTION REPORT IS NOT RECEIVED | YSR KADAPA |
| 14 | CRLRC/596/2011 | KUPPILI HARIGOPAL & ANOTHER Vs THE STATE OF A.P. | A RAVI SHANKAR | PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED | SRIKAKULAM |

SPECIALLY IDENTIFIED CASES

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| 15 | CRLRC/1147/2011 | S.D. DEVASAHAYAM Vs THE STATE OF AP REP BY ITS PP HYD. | SURESH KUMAR REDDY KALAVA | PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED | CHITTOOR |
| 16 | CRLRC/1470/2011 | PEDDIREDLA GANAPATHI Vs THE STATE OF A.P. | NIMMAGADDA SATYANARAYANA | PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED | WEST GODAVARI |
| 17 | CRLRC/1472/2011 | MATTA SRINIVASA RAO W.G.DISTRICT Vs STATE OF AP. REP.BY PP. HIGH COURT HYDERABAD | S M SUBHAN | PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED | WEST GODAVARI |
| 18 | CRLRC/2202/2011 | TOTTARAMUDI SIMHACHALAM Vs THE STATE OF AP. REP.BYITS P.P | SURYAM GANNAVARAPU | PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED BW EXECUTION REPORT IS RECEIVED | EAST GODAVARI |
| 19 | CRLRC/2504/2011 | CHELLA NAGESWARA RAO Vs STATE OF AP. REP.BYITS P.P | K SRINIVAS | PUBLIC PROSECUTOR (AP) PERUMALLA USHA LEGAL AID SR- PUBLIC PROSECUTOR L C RECORD RECEIVED R2 ENGAGED L SRINIVASU ADVOCATE PRIVATELY | GUNTUR |

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| 20 | CRLRC/388/2012 CRLRC/390/2012 | JUTTIGA DURGA PRASAD Vs THE STATE OF A.P. REP. P.P. H.C. HYD. | K JYOTHI PRASAD | PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED | WEST GODAVARI |
| 21 | CRLRC/390/2012 | JUTTIGA DURGA PRASAD Vs STATE OF AP. REP BY PP | K JYOTHI PRASAD | PUBLIC PROSECUTOR (AP) | WEST GODAVARI |
| 22 | CRLRC/1604/2012 | D.CHINNAPA REDDY ANANTAPUR Vs THE STATE OF A.P. REP. BY ITS PP. & ANOTHER | V R REDDY KOVVURI | PUBLIC PROSECUTOR MASTHAN NAIDU CHERUKURI R1-PP R2-VAKALAT FILED L C RECORD RECEIVED | ANANTAPUR |
| 23 | CRLRC/1786/2012 | KURUBA ALLEVEARI THIMMARAYUDU Vs THE STATE OF A.P. | HARISH KUMAR RASINENI | PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED | ANANTAPUR |
| 24 | CRLRC/2268/2012 | KODIRAMAKRISHNA Vs THE STATE OF AP REP BY ITS PP HYD. | N SRIHARI | PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED | WEST GODAVARI |
| 25 | CRLRC/2234/2016 IA 1/2020 Fix an Early Date CRLRC/1291/2014 | A.SRINIVASA REDDY PRAKASAM DT. Vs SRI SAI ENTERPRISES PRAKASAM DT & 2 OTRS- PP. | THOTA RAMAKOTESWARA RAO | PUBLIC PROSECUTOR (AP) NIMMAGADDA SATYANARAYANA R1 AND R2-VAKALAT FILED R3-PP Addl Jr Civil judge,CHIRALA SUBMITTED LETTER DT 27/11/2023 AND PUT UP IN BUNDLE L C CRLA RECORD RECEIVED | PRAKASAM |
| 26 | CRLRC/1291/2014 | SRI SAI ENTERPRISES & ANOTHER Vs THE STATE OF A.P. & ANOTHER | NIMMAGADDA SATYANARAYANA | PUBLIC PROSECUTOR (AP) THOTA RAMAKOTESWARA RAO | PRAKASAM |

MISCELLANEOUS MATTERS(PRE ADMISSION MISC.PETITION)

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| 27 | CRLRC/1702/2017 IA 1/2017(CRLRCMP 2730/2017) Condone Delay Petition IA 2/2017(CRLRCMP 2731/2017) Stay Petition | AVULA VENKAT RAO KRISHNA DT. Vs MERUGUMALA SHARMILA VIJAYAWADA & 3 OTRS REP PP. | SURESH KUMAR POTTURI | PUBLIC PROSECUTOR (AP) CS | KRISHNA |
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PART-HEARD CASES

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| 28 | CRLRC/2089/2010 | SYED GHAN SAIDA PRAKASAM DISTRICT Vs STATE OF A.P.REP.BY FOOD INSPECTOR PRAKASAM DT REP. BY PP | AYESHA AZMA S | PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED | PRAKASAM |
| 29 | CRLRC/1104/2011 | POLISETTI SURAJ Vs THE STATE OF AP REP BY ITS PP HYD. | VINOD KUMAR TARLADA | PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED | SRIKAKULAM |
| 30 | CRLRC/1772/2011 | BANALA SRILAKSHMI VETAPALEM Vs STATE THROUGH PUBLIC PROSECUTOR HIGH COURT HYDERABAD | P VEERRAJU | PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED | PRAKASAM |

COURT NO. 3
THE HONOURABLE SRI JUSTICE B V L N CHAKRAVARTHI

To be Heard on Friday The 26th day of April 2024 (AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|-----------------------------------|------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------|---------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|
| <u>FOR WITHDRAWAL</u> | | | | | |
| 1 | MACMA/3474/2014 IA 3/2014(MACMAMP 12348/2014) Condone Delay in Rep | HDFC ERGO GENERAL INSURANCE CO.LTD Vs IPPLI LOLAMMA | NARESH BYRAPANENI | ARAVALA RAMA RAO R1-APP. BY M/S ARAVALA RAMA RAO. R2-MINOR REP. BY R1 VIDE C.T. R3-SERVED. TRIAL COURT RECORD AVAILABLE (LETTER) | SRIKAKULAM |
| <u>FOR JUDGMENT</u> | | | | | |
| 2 | MACMA/1344/2013 | THE ORIENTAL INSURANCE COMPANY LTD. Vs GANGIREDDY ANJI REDDY & 2 OTHERS | GUDI SRINIVASU | SREEDEVI DUGGIMPUDI TRIAL COURT RECORD AVAILABLE | PRAKASAM |
| <u>FOR BEING MENTIONED</u> | | | | | |
| 3 | IA/2/2023 For Being Mentioned SA/789/2007 | CHINNI VENKATA SUBBAIAH Vs | A K KISHORE REDDY | D HANUMANTHA RAO Y V KISHORE (C S) | SPS NELLORE |
| 4 | IA/1/2024 For Being Mentioned MACMA/3205/2012 | PITHANI VENKATA RAO Vs | A K KISHORE REDDY | VINOD KUMAR TARLADA (SC FOR APSRTC) TRAIL COURT RECORD AVAILABLE (C S) | EAST GODAVARI |
| <u>FOR DISMISSAL</u> | | | | | |
| 5 | MACMA/18255/2015/ (Filing No.) IA 1/2015(MACMAMP 2321/2015) Condone Delay Petition | THE AP STATE ROAD TRANSPORT CORPORATION Vs JANGILI SRI LAKSHMI AND 5 ORS | P DURGA PRASAD SC FOR APSRTC | NAGA PRAVEEN VANKAYALAPATI | PRAKASAM |
| 6 | MACMA/18767/2015/ (Filing No.) IA 1/2015(MACMAMP 2317/2015) Condone Delay Petition | BANDI SAREEN KRISHNA PRASAD Vs K SREEN SARKAR AND ANOTHER | S.N.K.MAHANTHI | | VISAKHAPATNAM |
| 7 | MACMA/18902/2015/ (Filing No.) IA 1/2015(MACMAMP 2356/2015) Condone Delay Petition | THOLETI VENKATESWARA RAO Vs BODDETI PYDIRAJU AND 2 OTHERS | G SAI NARAYANA RAO | | VIZIANAGARAM |
| 8 | MACMA/19444/2015/ (Filing No.) IA 1/2015(MACMAMP 4057/2015) Condone Delay Petition | THE ORIENTAL INS CO LTD. VJA KRISHNA DIST Vs TIMMAPOTHULA MANGAMMA VJA KRISHNA DIST AND 3 OTHERS | SAMBOJU BALA GOPAL | | KRISHNA |

INTERLOCUTORY

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| 9 | IA/1/2023 Restoration Petition MACMA/874/2012 | CHELLA PEDDA VANNURAPPA & ANOTHER Vs | MAHESWARA RAO KUNCHEAM | V RAGHU R1 SERVED R2 APP BY M/S V RAGHU MEMO PROOF OF SERVICE FILED VIDE USR NO.12051/2024/07.02.2024 PROOF OF SERVICE NOT FILED TRAIL COURT RECORD AVAILABLE | ANANTAPUR |
| 10 | IA/1/2015(MACMAMP 6615/2015) Restoration Petition MACMA/35873/2014/(Filing No.) | BOTCHA ADILAXMI @ LAXMI Vs KURMA VASANTHABABU AND 2 ORS | K J V N PUNDAREEKAKSHUDU | PROOF OF SERVICE NOT FILED AS PER COMPUTER TRIAL COURT RECORD AVAILABLE | SRIKAKULAM |

PART-HEARD CASES

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| 11 | MACMA/1416/2012 | KHANGALA ANASUYA & 4 ORS Vs VUNGARALA KRISHNA MURTHY @ KRISHNA & 2 ORS | P L RAO | V SAI KUMAR T V P SAI VIHARI TRIAL COURT RECORD AVAILABLE | EAST GODAVARI |
| 12 | MACMA/1490/2013 | BYLAPUDI SANKARA RAO Vs LEKKALA APPALANARASAYYA & 3 OTHERS | G SAI NARAYANA RAO | K PARDHASARADHI TRIAL COURT RECORD AVAILABLE | VIZIANAGARAM |

FINAL HEARING

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| 13 | MACMA/841/2013 | ARASAVELLI SURESH Vs KALLEPALLI KRISHNA AND 2 OTHERS | ARAVALA SREENIVASA RAO | A JAYANTHI TRAIL COURT RECORD AVAILABLE | SRIKAKULAM |
| 14 | MACMA/1606/2013 | ROYAL SUNDARAM ALLIANCE GENERAL INSURANCE CO.LTD Vs GANNE NAGAVENI & 3 OTHERS | KOTA SUBBA RAO | M KARIBASAIH TRIAL COURT RECORD AVAILABLE | ANANTAPUR |
| 15 | MACMA/1665/2013 | THE ORIENTAL INSURANCE CO. LTD. HYD Vs S. KUMARI CHITTOOR DIST & 5 OTHRS | MANIMMA MEDIDA | C JHANSI RANI TRIAL COURT RECORD AVAILABLE | CHITTOOR |
| 16 | MACMA/790/2014 MACMA/730/2014 | MEESALA RAMA RAO Vs P. KANAKA DURGA RAJU & ANOTHER | S.N.K.MAHANTHI | . V VEERABHADRA CHARY TRIAL COURT RECORD AVAILABLE | VISAKHAPATNAM |
| 17 | MACMA/730/2014 IA 1/2014(MACMAMP 759/2014) Amendment Petition | SMT. MAMIDI BHOLAKAMMA & 2 OTHERS Vs P. KANAKA DURGA RAJU & ANOTHER | S.N.K.MAHANTHI | . V VEERABHADRA CHARY | VISAKHAPATNAM |
| 18 | MACMA/2167/2012 | KATHARI VARA LAKSHMI Vs KONDA RAVI KUMAR & 2 ORS. | . | N RAMA KRISHNA APPELLANT NOTICE(P1)- UNSERVED RETURNED ("INSUFFICIENT ADDRESS" AS PER POSTAL ENDORSEMENT) TRAIL COURT RECORD AVAILABLE | KRISHNA |
| 19 | MACMA/2177/2012 | KATHARI NAGESWARA RAO R/O BHIMAVARAM JCJC. Vs KONDA RAVI KUAMR & 2 OTHERS | . | APPELLANT NOTICE(P1)- UNSERVED RETURNED ("INSUFFICIENT ADDRESS" AS PER POSTAL ENDORSEMENT) TRAIL COURT RECORD AVAILABLE | KRISHNA |

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| 20 | MACMA/2244/2015 IA 3/2015(MACMAMP 4681/2015) Addl. Evidence Petition | RELIANCE GENERAL INSURANCE CO. LTD. VISAKHAPATNAM Vs MADA GURUNaidu VISAKHAPATNAM DISTRICT & ANR | N RAMA KRISHNA | E VENKATA REDDY TRIAL COURT RECORD AVAILABLE | VISAKHAPATNAM |
| 21 | MACMA/19132/2015/ (Filing No.) IA 1/2015(MACMAMP 3924/2015) Condone Delay Petition | KARUTLAPALLI AKKAMMA & 5 ORS Vs T.CHANDRAYUDU AND ANR | N ASWARTHA NARAYANA | SRINIVASA RAO K A RAMAKRISHNA REDDY TRIAL COURT RECORD AVAILABLE | ANANTAPUR |

SPECIALLY IDENTIFIED CASES

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| 22 | MACMA/3739/2012 IA 1/2016(XOBJ 8508/2016)-Petition for Grounds IA 2/2016(MACMAMP 8509/2016)-Condone Delay Petition IA 1/2017(MACMAMP 1687/2017)-Condone Delay Petition IA 2/2017(XOBJ 11048/2017)-Petition for Grounds | THE UNITED INDIA INSURANCE COPANY LIMITED Vs GORUSU LAKSHMI AND 3 OTHERS | NARESH BYRAPANENI | S.N.K.MAHANATHI TRIAL COURT RECORD AVAILABLE | VISAKHAPATNAM |
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COURT NO. 29
THE HONOURABLE SRI JUSTICE T MALLIKARJUNA RAO

To be Heard on Friday The 26th day of April 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(BAIL PETITIONS)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|---------------------------------------------|-------------------------------------------------------|-------------------------------------------------------------------------------|----------------------------|---------------------------------------------|-----------------|
| <u>FOR ORDERS</u> | | | | | |
| 1 | CRLP/2013/2024 | ALLANGI SUKKU Vs STATE OF ANDHRA PRADESH | BOLLA VENKATA RAMA RAO | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 2 | CRLP/2646/2024 IA 1/2024 Bail (u/s 389(1)) | BHUPATI UDAY KIRAN Vs THE STATE OF ANDHRA PRADESH | CHALLA AJAY KUMAR | PUBLIC PROSECUTOR (AP) | KRISHNA |
| <u>INTERLOCUTORY</u> | | | | | |
| 3 | CRLP/2839/2024 | KAPIL Vs THE STATE OF AP | MEKALA ANUSHA | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 4 | CRLP/2863/2024 | PATTA FARDIN BASHEER Vs THE STATE OF ANDHRA PRADESH | SHAIK KARIMULLA | PUBLIC PROSECUTOR (AP) | GUNTUR |
| 5 | CRLP/2867/2024 | DEVINENI BASAVA NARENDRA BABU Vs THE STATE OF ANDHRA PRADESH | V V LAKSHMI NARAYANA | PUBLIC PROSECUTOR (AP) | GUNTUR |
| 6 | CRLP/2875/2024 | NAYAKALLU BHARATH CHANDRA @ CHINTU Vs THE STATE OF ANDHRA PRADESH | AYESHA AZMA S | PUBLIC PROSECUTOR (AP) | KURNOOL |
| 7 | CRLP/2876/2024 | GHISING PREM BAHADUR Vs THE STATE OF ANDHRA PRADESH | T D PANI KUMAR | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 8 | CRLP/2878/2024 IA 1/2024 Dispense with Petition | SRI DR B N RAMESH Vs THE STATE OF ANDHRA PRADESH | SANDHYA DEEPTHI MADDALA | DEPUTY SOLICITOR GENERAL OF INDIA | VISAKHAPATNAM |
| 9 | CRLP/2881/2024 | V. KUMARASWAMY NAIDU Vs THE STATE OF ANDHRA PRADESH | D PURNACHANDRA REDDY | PUBLIC PROSECUTOR (AP) | CHITTOOR |
| 10 | CRLP/2882/2024 | GORAM DEMUDU Vs THE STATE OF ANDHRA PRADESH | JADA SRAVAN KUMAR | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| <u>INTERLOCUTORY (REGULAR BAILS)</u> | | | | | |
| 11 | IA/1/2024 Relaxation Petition CRLP/9415/2022 | PERIKALA ARUN KUMAR Vs | P S P SURESH KUMAR | - S M SUBHANI (SC FOR ACB AND SPL PP) | KURNOOL |
| 12 | CRLP/654/2024 | MURTUZA SHAIKH Vs THE STATE OF ANDHRA PRADESH | KOPPISETTI PARVATI DEVI | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 13 | CRLP/844/2024 | ANIL KUMAR Vs THE SENIOR INTELLIGENCE OFFICER | K K KOMALAN | SURESH KUMAR ROUTHU | VISAKHAPATNAM |

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|----|--------------------------------------------|------------------------------------------------------------------------------|-------------------------------|---------------------------|---------------|
| 14 | IA/1/2024 Modification CRLP/857/2024 | IMMANDI SAI MADHU SUDHAN @ MADHU Vs | DUGGIRALA SUBASH | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 15 | CRLP/881/2024 | IMMANDI SAI MADHU SUDHAN @ MADHU Vs STATE OF ANDHRA PRADESH | DUGGIRALA SUBASH | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 16 | CRLP/1420/2024 | ANDENA UMAKANTH Vs THE STATE OF ANDHRA PRADESH | BODAPATI VAMSI KRISHNA | PUBLIC PROSECUTOR (AP) | SPS NELLORE |
| 17 | CRLP/1503/2024 | KONALA SUDHEER Vs THE STATE OF ANDHRA PRADESH | G RAMA KRISHNA | PUBLIC PROSECUTOR (AP) | WEST GODAVARI |
| 18 | CRLP/1834/2024 | YALAMSETTI VASU Vs STATE OF ANDHRA PRADESH | DUGGIRALA SUBASH | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 19 | CRLP/1870/2024 | ASLAM SAYED Vs THE UNION OF INDIA | KOPPISETTI PARVATI DEVI | | KRISHNA |
| 20 | CRLP/1871/2024 | KURUPROLU NARASIMHA MURTHY Vs THE STATE OF ANDHRA PRADESH | DUGGIRALA SUBASH | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 21 | CRLP/2169/2024 | KAMBIDI SURESH BABU Vs THE STATE OF ANDHRA PRADESH | K K KOMALAN | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 22 | CRLP/2280/2024 | KHURSHID ALAM Vs THE STATE OF ANDHRA PRADESH | KAKUMANU JOJI AMRUTHA RAJU | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 23 | CRLP/2334/2024 | PAIRAPU TEJA Vs THE STATE OF ANDHRA PRADESH | K PRIDHVI RAJU | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 24 | CRLP/2517/2024 | SELAMSETTY SAI KRISHNA Vs THE STATE OF ANDHRA PRADESH | ARRABOLU SAI NAVEEN | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 25 | CRLP/2518/2024 | CHIKKEPALLI KHADAR BASHA @ KHADAR Vs THE STATE OF ANDHRA PRADESH | V R REDDY KOVVURI | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
| 26 | CRLP/2533/2024 | BODDI @ BODDU ARUNA Vs THE STATE OF ANDHRA PRADESH | GOLLAPALLI MAHESWARA RAO | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 27 | CRLP/2572/2024 | BANGARU GOWRI NAIDU Vs THE STATE OF ANDHRA PRADESH | KAKUMANU JOJI AMRUTHA RAJU | PUBLIC PROSECUTOR (AP) | VIZIANAGARAM |
| 28 | CRLP/2575/2024 | PANJA SURAYYA Vs THE STATE OF ANDHRA PRADESH | KAKUMANU JOJI AMRUTHA RAJU | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |

INTERLOCUTORY (ANTICIPATORY BAILS)

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| 29 | IA/2/2024 Relaxation Petition CRLP/1403/2018 | MANNE HEMANTH Vs | CHALLA GUNARANJAN | - PUBLIC PROSECUTOR (AP) V R AVULA | KRISHNA |
| 30 | CRLP/1376/2024 | BUKKE PRADEEP KUMAR NAIK Vs STATE OF ANDHRA PRADESH | P NARASIMHULU | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
| 31 | CRLP/1406/2024 | R KRISHNA Vs THE STATE OF ANDHRA PRADESH | D PURNACHANDRA REDDY | PUBLIC PROSECUTOR (AP) | CHITTOOR |
| 32 | CRLP/1495/2024 | RAMAPURAM RAJASHEKAR Vs THE STATE OF ANDHRA PRADESH | D PURNACHANDRA REDDY | PUBLIC PROSECUTOR (AP) | CHITTOOR |
| 33 | CRLP/1642/2024 | KARRI SATYAVENI Vs STATE OF ANDHRA PRADESH | P RAJESH BABU | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 34 | CRLP/1844/2024 | BOJJA YESHIYA Vs STATE OF ANDHRA PRADESH | GHANTA SRIDHAR | PUBLIC PROSECUTOR (AP) | PRAKASAM |
| 35 | CRLP/2098/2024 | V.DHARANEESH REDDY Vs THE STATE OF ANDHRA PRADESH | A SYAM SUNDAR REDDY | PUBLIC PROSECUTOR (AP) | - |
| 36 | CRLP/2225/2024 IA 1/2024 Direction Petition | CHALLA NUKA REDDY Vs THE STATE OF ANDHRA PRADESH | N BHARATH SIMHA REDDY | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 37 | CRLP/2278/2024 | CHIMATA CHIDAMBARA RAO Vs THE STATE OF ANDHRA PRADESH | PILLIX LAW FIRM | PUBLIC PROSECUTOR (AP) | GUNTUR |
| 38 | CRLP/2354/2024 | P. DADU@ DADA PEER Vs THE STATE OF A.P | GOUTHAMI SURAPAREDDY | PUBLIC PROSECUTOR (AP) | - |
| 39 | CRLP/2364/2024 | PEDAPATI VIDYASAGAR Vs THE STATE OF ANDHRA PRADESH | V NITESH | PUBLIC PROSECUTOR (AP) | VIZIANAGARAM |
| 40 | CRLP/2367/2024 | LAKSHMAIAH @ YERIKALA LAKSHMANNA Vs THE STATE OF ANDHRA PRADESH | G M SWAMULU | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
| 41 | CRLP/2373/2024 | DASARI ANJIAH (A4) Vs THE STATE OF ANDHRA PRADESH | HABIBULLA SHAIK | PUBLIC PROSECUTOR (AP) | GUNTUR |
| 42 | CRLP/2451/2024 | M RAJA RAO @ MANDA RAJA RAO Vs THE STATE SHO | D V V S S N H BHUJANGA RAO | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 43 | CRLP/2491/2024 | KARRORU RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH | HARISH KUMAR RASINENI | PUBLIC PROSECUTOR (AP) | ANANTAPUR |

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| 44 | CRLP/2510/2024 | D HEMALATHA @ P HEMA @ Y HEMA Vs THE STATE OF ANDHRA PRADESH | D PURNACHANDRA REDDY | PUBLIC PROSECUTOR (AP) | CHITTOOR |
| 45 | CRLP/2511/2024 | DASARI VENKATA KRISHNA Vs THE STATE OF ANDHRA PRADESH | KUDUPUDI SINDHURA | PUBLIC PROSECUTOR (AP) | - |
| 46 | CRLP/2516/2024 | KODAMALA KAMAL RAJ Vs STATION HOUSE OFFICER | ANKALLA PRUDHVI RAJ | PUBLIC PROSECUTOR (AP) | - |
| 47 | CRLP/2519/2024 IA 1/2024 Miscellaneous Petition | GANGA JAGAPATHI BABU Vs THE STATE OF ANDHRA PRADESH | SIMHACHALAM KARUKOLA | PUBLIC PROSECUTOR (AP) | GUNTUR |

FOR EXTENSION OF INTERIM ORDERS

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| 48 | IA/2/2024 Extension Petition CRLP/1348/2024 | SHAIK MAHAMMAD JUBER @ SJUBER Vs | N CHANDRA SEKHAR REDDY | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
|----|---------------------------------------------------|----------------------------------------|---------------------------|---------------------------|-----------|

COURT NO. 29**THE HONOURABLE SRI JUSTICE T MALLIKARJUNA RAO**

To be Heard on Friday The 26th day of April 2024(AFTER BAIL PETITIONS - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|----------------------|-------------------------------------------------------|--------------------------------------------------------------|--------------------------|---------------------------|-----------------|
| FOR ADMISSION | | | | | |
| 49 | CRLRC/383/2024 IA 1/2024 Suspension Petition | VEERAVALLI DORASANAMMA Vs DEVARAKONDA HEMA | PRABHU NATH VASIREDDY | PUBLIC PROSECUTOR (AP) | GUNTUR |
| 50 | CRLRC/384/2024 | AMIN Vs THE STATE OF ANDHRA PRADESH | ABDUS SALEEM | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 51 | CRLRC/385/2024 IA 1/2024 Dispense with Petition | TELUGU JYOTHI Vs THE STATE OF ANDHRA PRADESH | VENKAT SAILENDRA G | PUBLIC PROSECUTOR (AP) | KURNOOL |
| 52 | CRLRC/386/2024 IA 1/2024 Stay Petition | M/S STARRH ALMOND KING PRIVATE LTD Vs M/S ACE IMPEX | NANDA KISHORE KONDURI | | GUNTUR |

COURT NO. 29**THE HONOURABLE SRI JUSTICE T MALLIKARJUNA RAO****To be Heard on Friday The 26th day of April 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|----------------------------|----------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------|--------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|
| FOR BEING MENTIONED | | | | | |
| 53 | CRLRC/331/2024 IA 1/2024 Stay Petition | ATLA EMMANUEL REDDY Vs ATLA CHANDRA KALA | SURYAM GANNAVARAPU | Alapati Vivekananda PUBLIC PROSECUTOR (AP) | PRAKASAM |
| FOR ORDERS OF COURT | | | | | |
| 54 | CRLRC/1225/2023 | BHUSHARAPU VENKATA GIRI BABU Vs THE STATE OF ANDHRA PRADESH | D KODANDARAMI REDDY | PUBLIC PROSECUTOR (AP) Filed IA(SR) 12637/2024 & IA(SR) 12640/2024 in CRLRC 1225/2023 ...for orders of The Hon'ble Court | EAST GODAVARI |
| FOR COMPROMISE | | | | | |
| 55 | CRLRC/281/2019 IA 1/2024 Implead Petition IA 2/2024 Compromise Petition IA 3/2024 Permission Petition | G.DHAKSHANAMURTHY Vs STATE OF AP | VENKATESWARLU SANISETTY | PUBLIC PROSECUTOR (AP) T S RAYALU | PRAKASAM |
| ADMISSION | | | | | |
| 56 | CRLRC/866/2022 IA 1/2023 Vacate Stay Petition | JILAGAIN KOTA SATYA MALLESWARA RAO Vs THE STATE OF ANDHRA PRADESH | ARRABOLU SAI NAVEEN | PUBLIC PROSECUTOR (AP) SRINIVASA RAO MADIRAJU R2-Vakalat filed | EAST GODAVARI |
| 57 | CRLRC/73/2024 IA 1/2024 Stay Petition | POTLURI RAJU @ ANKAMMA RAO Vs THE STATE OF ANDHRA PRADESH | ANKALLA PRUDHVI RAJ | PUBLIC PROSECUTOR (AP) | WEST GODAVARI |
| 58 | CRLRC/143/2024 IA 1/2024 Suspension Petition | LEKKALURI GURRAPPA Vs THE STATE OF ANDHRA PRADESH | SUREPALLI MADHA RAO | PUBLIC PROSECUTOR (AP) | YSR KADAPA |
| 59 | CRLRC/259/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition | PAVULURI MUNIRATHNAM Vs THE STATE OF ANDHRA PRADESH | VENKATA MOHAN RAO PATHAKOTA | PUBLIC PROSECUTOR (AP) | CHITTOOR |
| 60 | CRLRC/263/2024 IA 1/2024 Condone Delay Petition IA 3/2024 Suspension Petition | JALA PURUSHOTHAM SRAVANA KRISHNA Vs THE STATE OF ANDHRA PRADESH | PILLIX LAW FIRM | PUBLIC PROSECUTOR (AP) CHALASANI AJAY KUMAR | KRISHNA |
| 61 | CRLRC/306/2024 IA 1/2024 Stay Petition | KORUPOLU AKHIL SAI VENKATA Vs STATE OF ANDHRA PRADESH | V V SATISH | PUBLIC PROSECUTOR (AP) | - |
| 62 | CRLRC/342/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Dispense with Petition IA 3/2024 Suspension Petition | SIRA GOPIKRISHNA Vs SIRA (ALAMANDA) ANUPAMA | K S NAGENDRA VARA PRASAD | PUBLIC PROSECUTOR (AP) | - |

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| 63 | CRLRC/352/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Dispense with Petition | SIRA GOPIKRISHNA Vs SIRA (ALAMANDA) ANUPAMA | K S NAGENDRA VARA PRASAD | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 64 | CRLRC/354/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Dispense with Petition | SIRA GOPIKRISHNA Vs THE STATE OF ANDHRA PRADESH | K S NAGENDRA VARA PRASAD | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 65 | CRLRC/357/2024 IA 1/2024 Bail (u/s 397(1)) | DARLA KALYAN @ NALLODU Vs THE STATE OF ANDHRA PRADESH | KOPPARTHI SUMATHI | PUBLIC PROSECUTOR (AP) | SPS NELLORE |
| 66 | CRLRC/358/2024 IA 1/2024 Bail (u/s 397(1)) | DARLA KALYAN @ NALLODU Vs THE STATE OF ANDHRA PRADESH | KOPPARTHI SUMATHI | PUBLIC PROSECUTOR (AP) | SPS NELLORE |
| 67 | CRLRC/359/2024 IA 1/2024 Bail (u/s 397(1)) | DARLA KALYAN @ NALLODU Vs THE STATE OF ANDHRA PRADESH | KOPPARTHI SUMATHI | PUBLIC PROSECUTOR (AP) | SPS NELLORE |
| 68 | CRLRC/365/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Dispense with Petition IA 3/2024 Bail (u/s 397(1)) | KATAM JAYA PRAKASH Vs THE STATE OF ANDHRA PRADESH | T V JAGGI REDDY | PUBLIC PROSECUTOR (AP) KALE VIJAYA RAJU | WEST GODAVARI |
| 69 | CRLRC/366/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Dispense with Petition IA 3/2024 Bail (u/s 397(1)) | KATAMA JAYA PRAKASH Vs THE STATE OF ANDHRA PRADESH | T V JAGGI REDDY | PUBLIC PROSECUTOR (AP) KALE VIJAYA RAJU | WEST GODAVARI |

FOR EXTENSION OF INTERIM ORDERS

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| 70 | IA/1/2024 CRLRC/145/2023 | ATLA EMMANUEL @ EMMANUEL REDDY Vs | LETTER | PUBLIC PROSECUTOR (AP) GOURAVARAPU VENKATA LEELA SUNDARAM SURYAM GANNAVARAPU R1 R2-Vakalat filed | PRAKASAM |
| 71 | CRLRC/209/2023 IA 1/2023 Receive Docs Petition IA 2/2023 Stay Petition IA 3/2023 Extension Petition | SHAIK. INTHIYAZUDDIN Vs THE STATE OF ANDHRA PRADESH | V NITESH | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 72 | CRLRC/213/2023 IA 1/2023 Receive Docs Petition IA 2/2023 Stay Petition IA 3/2023 Extension Petition | SHAIK. INTHIYAZUDDIN Vs THE STATE OF ANDHRA PRADESH | V NITESH | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 73 | CRLRC/215/2023 IA 1/2023 Receive Docs Petition IA 2/2023 Stay Petition IA 3/2023 Extension Petition | SHAIK. INTHIYAZUDDIN Vs THE STATE OF ANDHRA PRADESH | V NITESH | PUBLIC PROSECUTOR (AP) G V R CHOUDARY | KRISHNA |

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| 74 | CRLRC/376/2023 IA 1/2023 Stay Petition | SIMHADRI VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH | CHALLA AJAY KUMAR | PUBLIC PROSECUTOR (AP) KAKUMANU JOJI AMRUTHA RAJU | KRISHNA |
| 75 | CRLRC/388/2023 IA 1/2023 Suspension Petition IA 1/2024 Vacate Stay Petition | KATRAGADDA SANKARA BABU Vs THE STATE OF ANDHRA PRADESH | D KODANDARAMI REDDY | PUBLIC PROSECUTOR (AP) T RAGHU PRASAD | KRISHNA |
| 76 | CRLRC/907/2023 IA 2/2023-Suspension Petition IA 1/2024-Extension Petition | E.NAGABUSHANAM Vs THE STATE OF ANDHRA PRADESH | P NARASIMHULU | PUBLIC PROSECUTOR (AP) SWATHI PALLEBOYINA R2-Vakalat filed | ANANTAPUR |

Note: After Daily List, Weekly List Will Be Taken Up

COURT NO. 27**THE HONOURABLE SMT JUSTICE VENKATA JYOTHIRMAI PRATAPA****To be Heard on Friday The 26th day of April 2024(AT 10:30 AM & AABW WITH UDPRJ - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|-------------------------------------------|------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------|------------------------------|-----------------------------------------------------------|-----------------|
| <u>FOR PRONOUNCEMENT OF ORDERS</u> | | | | | |
| 1 | CRLP/1154/2020 IA 1/2020 Stay Petition | ARUN KUMAR Vs THE STATE OF ANDHRA PRADESH | P BADRINATH | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 2 | CRLP/2927/2020 IA 1/2020 Stay Petition CRLP/3147/2020 | MUPPALANENI SRINIVASA RAO Vs STATE OF ANDHRA PRADESH | SRICHARAN TELAPROLU | PUBLIC PROSECUTOR (AP) KOCHIRI RAJA SHEKAR | GUNTUR |
| 3 | CRLP/3147/2020 IA 1/2020 Suspension Petition | MUPPALANENI SRINIVASA RAO Vs THE STATE OF AP | SRICHARAN TELAPROLU | PUBLIC PROSECUTOR (AP) KOCHIRI RAJA SHEKAR | GUNTUR |
| 4 | CRLP/3368/2020 IA 1/2020 Stay Petition | DATTADA NAGARAJU Vs THE STATE OF ANDHRA PRADESH | MARRI VENKATA RAMANA | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 5 | CRLP/4975/2020 IA 2/2020 Stay Petition IA 1/2022 Extension Petition CRLP/4974/2020 | GUTTA NAGA PRASAD (ALIAS GUTTA PRASADA RAO) Vs THE STATE OF ANDHRA PRADESH | N ASHWANI KUMAR | PUBLIC PROSECUTOR (AP) | GUNTUR |
| 6 | CRLP/4974/2020 IA 2/2020 Stay Petition IA 1/2022 Extension Petition | GUTTA NAGA PRASAD Vs THE STATE OF ANDHRA PRADESH | N ASHWANI KUMAR | PUBLIC PROSECUTOR (AP) | GUNTUR |
| 7 | CRLP/7674/2021 IA 1/2021 Dispense with Petition IA 2/2021 Stay Petition IA 1/2022 Extension Petition | MURUGUDU LAKSHMI NARAYANA Vs THE STATE OF ANDHRA PRADESH. | N ASHWANI KUMAR | PUBLIC PROSECUTOR (AP) SIVA RAMA KRISHNA KOLLURU | GUNTUR |
| <u>FOR ORDERS</u> | | | | | |
| 8 | CRLP/5773/2020 IA 1/2020 Stay Petition | KUPPILI VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH | SURESH KUMAR POTTURI | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 9 | CRLP/5960/2020 IA 1/2020 Stay Petition | GUTHULA DHANA LAKSHMI Vs THE STATE OF ANDHRA PRADESH | BOKKA SATYANARAYANA KAMLA | PUBLIC PROSECUTOR (AP) NERELLA S V RAVI TEJA | EAST GODAVARI |
| 10 | CRLP/6049/2020 IA 1/2020 Suspension Petition | ADDANKI VENKANNA BABU Vs THE STATE THROUGH S.H.O | NARASIMHA RAO GUDISEVA | PUBLIC PROSECUTOR (AP) K V ADITYA CHOWDARY | KRISHNA |
| <u>FOR ORDERS OF COURT</u> | | | | | |
| 11 | CRLP/1417/2020 | JOHN SRAMPIKAL Vs THE STATE OF ANDHRA PRADESH | P V N KIRAN KUMAR | PUBLIC PROSECUTOR (AP) | GUNTUR |

FINAL HEARING

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| 12 | CRLP/454/2020 IA 1/2020 Stay Petition IA 1/2024 Amendment Petition | BANAVATH JAGAN Vs THE STATE OF ANDHRA PRADESH | M V SUBBA REDDY | PUBLIC PROSECUTOR (AP) MALIREDDY GOWTHAM (CELL) | KRISHNA |
| 13 | CRLP/3852/2020 IA 1/2020 Stay Petition | DR. RAMESH CARDIAC AND MULTI SPECIALTY HOSPITAL PVT. LTD. Vs THE STATE OF ANDHRA PRADESH | T SREEDHAR | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 14 | CRLP/5762/2020 IA 2/2020 Stay Petition | YERRANAGU PARVATHAMMA Vs THE STATE OF ANDHRA PRADESH | PILLIX LAW FIRM | PUBLIC PROSECUTOR (AP) | YSR KADAPA |
| 15 | CRLP/1350/2021 IA 1/2021 Stay Petition IA 1/2022 Extension Petition IA 2/2022 Extension Petition CRLP/9708/2016 | M/S SRI PRASANANJANEYA FERTILIZERS Vs THE STATE OF ANDHRA PRADESH | A SURYANARAYANA | PUBLIC PROSECUTOR (AP) (CJ NOTE) (CELL) | GUNTUR |
| 16 | CRLP/9708/2016 IA 1/2018 Extension Petition IA 1/2019 Stay Petition | SRI K.SAI NATHAN GUNTUR DIST. & ANO Vs P.P. HYD & ANO | A SURYANARAYANA | PUBLIC PROSECUTOR (AP) | GUNTUR |
| 17 | CRLP/2775/2021 IA 1/2021 Stay Petition IA 1/2023 Extension Petition | B ANAND KUMAR Vs STATE OF AP | BOKKA SATYANARAYANA KAMLA | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 18 | CRLP/5913/2021 IA 1/2021 Stay Petition | GALIVEETI SIVA BINDU PAVANISH REDDY Vs THE STATE OF ANDHRA PRADESH | V R REDDY KOVVURI | PUBLIC PROSECUTOR (AP) | YSR KADAPA |
| 19 | CRLP/6243/2021 IA 2/2021 Stay Petition | CHALASANI RAMESH Vs THE STATE OF ANDHRA PRADESH | T V P SAI VIHARI | PUBLIC PROSECUTOR (AP) V V LAKSHMI NARAYANA | KRISHNA |
| 20 | CRLP/7459/2021 IA 1/2021 Stay Petition IA 1/2023 Extension Petition | CH.VENKATA GIRIRSH Vs THE STATE OF ANDHRA PRADESH | UTTARA LEGAL | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |

ADMISSION

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| 21 | CRLP/2810/2020 IA 1/2020 Stay Petition IA 1/2023 Vacate Stay Petition | C K KRUPANIDHI Vs THE STATE OF ANDHRA PRADESH | L J VEERA REDDY | PUBLIC PROSECUTOR (AP) K KOUTILYA | CHITTOOR |
| 22 | CRLP/2920/2020 IA 2/2020 Stay Petition CRLP/2226/2020 CRLP/2974/2020 CRLP/2976/2020 | GUMMADI SURESH Vs THE STATE OF ANDHRA PRADESH | GINJUPALLI SUBBA RAO | PUBLIC PROSECUTOR (AP) RAMALAKSHMANA REDDY SANEPALLI | GUNTUR |
| 23 | CRLP/2226/2020 IA 2/2020 Stay Petition IA 1/2024 Vacate Stay Petition | PAVULURI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH | GINJUPALLI SUBBA RAO | PUBLIC PROSECUTOR (AP) G VENKAT REDDY | GUNTUR |
| 24 | CRLP/2974/2020 IA 2/2020 Stay Petition | ANNE SUDHIR BABU Vs THE STATE OF ANDHRA PRADESH | M LAKSHMI NARAYANA | S DUSHYANTH REDDY RAMALAKSHMANA REDDY SANEPALLI | GUNTUR |

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| 25 | CRLP/2976/2020 IA 2/2020 Stay Petition | ANNE SUDHIR BABU Vs THE STATE OF ANDHRA PRADESH | M LAKSHMI NARAYANA | S DUSHYANTH REDDY RAMALAKSHMANA REDDY SANEPALLI | GUNTUR |
| 26 | CRLP/3057/2020 IA 2/2020 Stay Petition CRLP/2977/2020 CRLP/3056/2020 | NARASIMHA RAO VAMPARALA Vs THE STATE OF ANDHRA PRADESH | CHALASANI AJAY KUMAR | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 27 | CRLP/2977/2020 | GUMMADI SURESH Vs THE STATE OF ANDHRA PRADESH | GINJUPALLI SUBBA RAO | PUBLIC PROSECUTOR (AP) INAKOLLU VENKATESWARLU | KRISHNA |
| 28 | CRLP/3056/2020 IA 2/2020 Stay Petition | ABBURI VENKATA SIVA NAGAMALLESWARA RAO Vs THE STATE OF ANDHRA PRADESH | CHALASANI AJAY KUMAR | PUBLIC PROSECUTOR (AP) | KRISHNA |
| 29 | CRLP/3576/2020 IA 2/2020 Direction Petition IA 3/2020 Stay Petition | KODURU VENKATA RAO Vs THE STATE OF ANDHRA PRADESH | M LAKSHMI NARAYANA | PUBLIC PROSECUTOR (AP) | VIZIANAGARAM |
| 30 | CRLP/5368/2020 IA 1/2020 Dispense with Petition IA 2/2020 Stay Petition | MIKILI JOSHUA DANIEL Vs THE STATE | VENKATA DURGA RAO ANANTHA | PUBLIC PROSECUTOR (AP) J JAYANAND | GUNTUR |
| 31 | CRLP/5656/2020 IA 1/2020 Dispense with Petition IA 2/2020 Stay Petition | S. MEERAJ AHAMMED Vs THE STATE OF ANDHRA PRADESH | K SAIRAM MURTHY | PUBLIC PROSECUTOR (AP) | KURNOOL |
| 32 | CRLP/5658/2020 IA 1/2020 Suspension Petition | Y.SATISH KUMAR Vs THE STATE OF ANDHRA PRADESH | SAI GANGADHAR CHAMARTY | PUBLIC PROSECUTOR (AP) | SPS NELLORE |
| 33 | CRLP/5730/2020 IA 1/2020 Stay Petition | GUDURU UMA MAHESWARA RAO Vs STATE OF ANDHRA PRADESH | SRINIVASA RAO NARRA | PUBLIC PROSECUTOR (AP) | GUNTUR |
| 34 | CRLP/5737/2020 IA 1/2020 Dispense with Petition IA 2/2020 Stay Petition | NALLURI MOHANA NAGA VENKATA SAI DURGA ELLARESWARI @ YELLARESWARI Vs THE STATE OF ANDHRA PRADESH | KAMBHAMPATI RAMESH BABU | PUBLIC PROSECUTOR (AP) Y SUDHAKAR | WEST GODAVARI |
| 35 | CRLP/5836/2020 IA 1/2020 Stay Petition | GUTLA RAJU Vs THE STATE OF ANDHRA PREDESH | G V SHIVAJI | PUBLIC PROSECUTOR (AP) MANOJ MAHARAJ GANJI | VISAKHAPATNAM |
| 36 | CRLP/5849/2020 IA 1/2020 Dispense with Petition IA 2/2020 Stay Petition | VALMIKI RAVI Vs THE STATE OF ANDHRA PRADESH | NARASIMHA MURTHY GOLLAMUDI | PUBLIC PROSECUTOR (AP) | KURNOOL |
| 37 | CRLP/5853/2020 IA 1/2020 Stay Petition | MANTHENA VENKATARAMANA ALIAS SRINU Vs THE STATE OF ANDHRA PRADESH | K V SESHAGIRI RAO | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |

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| 38 | CRLP/5866/2020 IA 1/2020 Stay Petition | P. SIVA BRAHMAM Vs STATE OF ANDHRA PRADESH | PASALA PONNA RAO | PUBLIC PROSECUTOR (AP) | GUNTUR |
| 39 | CRLP/5870/2020 IA 1/2020 Stay Petition | PINNINTI SUSEELA Vs THE STAE OF ANDHRAPRADESH | B S S PRASAD | PUBLIC PROSECUTOR (AP) SUSHMA CHINTANIPPULA | VIZIANAGARAM |
| 40 | CRLP/5889/2020 IA 1/2020 Stay Petition IA 2/2023 Stay Petition | K. THUKARAM Vs THE STATE OF ANDHRA PRADESH | SODUM ANVESHA | PUBLIC PROSECUTOR (AP) MANOJ MAHARAJ GANJI | KURNOOL |
| 41 | CRLP/5895/2020 IA 1/2020 Stay Petition | TADIKAMMALLA RAJA SEKHAR Vs THE STATE OF ANDHRA PRADESH | S SRINIVASA RAO | PUBLIC PROSECUTOR (AP) | WEST GODAVARI |
| 42 | CRLP/5914/2020 IA 1/2020 Stay Petition | BAMMIDI MANIKANTA Vs THE STATE OF ANDHRA PRADESH | K SATYANARAYANA MURTHY | PUBLIC PROSECUTOR (AP) | SRIKAKULAM |
| 43 | CRLP/5946/2020 IA 1/2020 Stay Petition | DAMACHARLA VENKATA RAO Vs THE STATE OF ANDHRA PRADESH | NIMMAGADDA SATYANARAYANA | PUBLIC PROSECUTOR (AP) | PRAKASAM |
| 44 | CRLP/5961/2020 IA 1/2020 Stay Petition | PATHURI PRASAD Vs THE STATE OF ANDHRA PRADESH | V S K RAMA RAO | PUBLIC PROSECUTOR (AP) KANADHI BHATLA SRINIVASA MURTHY | GUNTUR |
| 45 | CRLP/6086/2020 IA 1/2020 Stay Petition | MOKA NAGARAJU Vs THE STATE OF ANDHRA PRADESH | N RANGA REDDY | PUBLIC PROSECUTOR (AP) | ANANTAPUR |
| 46 | CRLP/6087/2020 IA 1/2020 Dispense with Petition IA 2/2020 Stay Petition | VENKATESWARA RAO V Vs STATE OF A.P. | PAVAN KUMAR ANNABATHUNI | PUBLIC PROSECUTOR (AP) UNNAM SRAVAN KUMAR | KRISHNA |
| 47 | CRLP/6115/2020 IA 1/2020 Stay Petition IA 1/2024 Implead Petition | M/S. CRESCENT THERAPEUTICS LTD. Vs THE STATE OF ANDHRA PRADESH | VENKAT CHALLA | PUBLIC PROSECUTOR (AP) | YSR KADAPA |
| 48 | CRLP/6160/2020 IA 1/2020 Suspension Petition | P SATISH KUMAR Vs THE STATE OF ANDHRA PRADESH | A RAJENDRA BABU | PUBLIC PROSECUTOR (AP) | KURNOOL |
| 49 | CRLP/271/2021 IA 1/2021 Stay Petition | BATTULA LAKSHMINARAYANA Vs THE STATE OF ANDHRA PRADESH | V V LAKSHMI NARAYANA | PUBLIC PROSECUTOR (AP) SUJATHA MULAKALURI | GUNTUR |
| 50 | CRLP/1130/2021 IA 1/2021 Stay Petition | PATHAN GULAM ALI KHAN Vs THE STATE OF ANDHRA PRADESH | SHAIK MOHAMMED ISMAL | PUBLIC PROSECUTOR (AP) | YSR KADAPA |
| 51 | CRLP/1821/2021 IA 1/2021 Stay Petition | MULLAPUDI LAKSHMINARAYANA Vs MULLAPUDI NEERAJA | C VENKAI AH | P B NARASIMHA MURTY | WEST GODAVARI |

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| 52 | CRLP/1952/2021 IA 1/2021 Stay Petition | MULLAPUDI LAKSHMINARAYANA Vs MULLAPUDI NEERAJA | C VENKAI AH | P B NARASIMHA MURTY | WEST GODAVARI |
| 53 | CRLP/2005/2021 IA 1/2021 Stay Petition | A RAVINDRA NAIDU Vs M SRIRAMULU | T JANARDHAN RAO | PUBLIC PROSECUTOR (AP) | CHITTOOR |
| 54 | CRLP/2059/2021 IA 1/2021 Stay Petition IA 2/2021 Stay Petition | SHAIK BADUSHA Vs THE STATE OF ANDHRA PRADESH | KOTI REDDY IDAMAKANTI | PUBLIC PROSECUTOR (AP) | CHITTOOR |
| 55 | CRLP/2103/2021 IA 2/2021 Stay Petition IA 3/2021 Vacate Stay Petition | P ANKAI AH Vs THE STATE OF ANDHRA PRADESH | P NAGENDRA REDDY | PUBLIC PROSECUTOR (AP) SRICHARAN TELAPROLU | PRAKASAM |
| 56 | CRLP/2733/2021 IA 1/2021 Stay Petition | CHINTAGUNTA ANIL KUMAR Vs THE STATE OF ANDHRA PRADESH. | MOHAMMED NAWAZ HYDER ALI VASAVI RATNA KUMARI DANDAMUDI | PUBLIC PROSECUTOR (AP) | VISAKHAPATNAM |
| 57 | CRLP/2852/2021 IA 1/2021 Stay Petition | SALADI SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH | UTTARA LEGAL | PUBLIC PROSECUTOR (AP) | EAST GODAVARI |
| 58 | CRLP/5706/2021 IA 1/2021 Dispense with Petition IA 2/2021 Stay Petition CRLP/5709/2021 | AGULURI LAKSHMI KANTAIAH Vs THE STATE OF ANDHRA PRADESH | SRINIVASA RAO NARRA | PUBLIC PROSECUTOR (AP) GANGISETTI UMA SANKAR | PRAKASAM |
| 59 | CRLP/5709/2021 IA 1/2021 Dispense with Petition IA 2/2021 Stay Petition | SWAYAMPU SURESH Vs THE STATE OF ANDHRA PRADESH | SRINIVASA RAO NARRA | PUBLIC PROSECUTOR (AP) GANGISETTI UMA SANKAR | PRAKASAM |
| 60 | CRLP/5727/2021 IA 1/2021 Stay Petition | THE STATE OF ANDHRA PRADESH Vs PAVADA SANDEEP KUMAR | PUBLIC PROSECUTOR (AP) | | VISAKHAPATNAM |
| 61 | CRLP/5966/2021 IA 1/2021 Stay Petition | RAVIKANTI NARAYANA RAO Vs STATE OF ANDHRA PRADESH | V V L N SARMA | PUBLIC PROSECUTOR (AP) VENKATESWARA RAO GUDAPATI | VISAKHAPATNAM |
| 62 | CRLP/6046/2021 IA 2/2021 Stay Petition CRLP/5841/2021 | JANGALA SAMBASIVA RAO Vs STATE OF ANDHRA PRADESH | M LAKSHMI NARAYANA | PUBLIC PROSECUTOR (AP) | GUNTUR |
| 63 | CRLP/5841/2021 IA 2/2021 Stay Petition | PARCHURI ASHOK BABU Vs THE STATE OF ANDHRA PRADESH | GINJUPALLI SUBBA RAO | PUBLIC PROSECUTOR (AP) | GUNTUR |
| 64 | CRLP/6074/2021 IA 1/2021 Condone Delay in Rep IA 2/2021 Dispense with Petition IA 3/2021 Stay Petition | KORITAPATI UDAY BHASKAR Vs THE STATE OF ANDHRA PRADESH | V SAI KUMAR | PUBLIC PROSECUTOR (AP) | GUNTUR |

INTERLOCUTORY

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| 65 | CRLP/5742/2020 IA 1/2020 Dispense with Petition IA 2/2020 Stay Petition | B.CHANDRA MOULI SHARMA @ CHANDRA MOULI Vs THE STATE OF ANDHRA PRADESH | VELAGANI NARASIMHULU | PUBLIC PROSECUTOR (AP) | CHITTOOR |
| 66 | CRLP/5906/2020 IA 1/2020-Stay Petition | KOTAM SREENIVASULU REDDY. Vs STATE OF ANDHRA PRADESH | RAM BABU DEVAVARAPU | PUBLIC PROSECUTOR (AP) | SPS NELLORE |

(AFTER DAILY LIST, WEEKLY LIST WILL BE TAKEN FROM ITEM NO 11 TO 20)

COURT NO. 28**THE HONOURABLE SRI JUSTICE VENUTHURUMALLI GOPALA KRISHNA RAO****To be Heard on Friday The 26th day of April 2024(AT 10:30 AM & AABW WITH KSRJ - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|--------------------------------------|---------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------|---------------------------|--------------------------------------------------------------|-----------------|
| FOR PRONOUNCEMENT OF JUDGMENT | | | | | |
| 1 | AS/549/2006 | D. CHANDRA RAO Vs C. HARI PRASAD | P DURGA PRASAD | S R SANKU AND KAVITI MURALI KRISHNA | WEST GODAVARI |
| FOR ADMISSION | | | | | |
| 2 | TRCMP/111/2024 IA 1/2024 Stay Petition | NAMINENI JYOSTNA @ KONETI JYOSTNA Vs KONETI HARISH BABU | NADARU PRASANTHI | | SPS NELLORE |
| 3 | TRCMP/112/2024 IA 1/2024 Stay Petition | AVULA MANJULA Vs G. PRASAD | PALEM LAKSHMI PRIYA | | YSR KADAPA |
| FOR DISMISSAL | | | | | |
| 4 | AS/2006/2000 | SRI VARAHA LAXMI NARASIMHA SWAMY DEVASTHANAM Vs THE VISHAKAPATNAM MUNICIPAL CORPT. | M ADINARAYANA RAJU | T S VENKATA RAMANA | VISAKHAPATNAM |
| 5 | AS/2148/2000 | THE VASAVI SUGARS Vs BATCHU KANAKAM & CO. | B SOMASEKHAR | M V SURESH | EAST GODAVARI |
| 6 | AS/2722/2000 | S.B.I ITS ASSTGM Vs M/S.ASHWANI AGRO ENTER P.LTD &2ORS | E MADAN MOHAN RAO | | EAST GODAVARI |
| 7 | AS/1242/2001 IA 1/2018 Condone Delay Petition IA 2/2018 Set Aside Petition IA 3/2018 L R Petition | B. KRISHNA RAO Vs MAHARAJH ALAK NARAYANA SOCIETY OF ARTS & SCIENCE | VL N G K MURTHY | DODDALA YATHINDRA DEV A S C BOSE P V S S S RAMA RAO | VIZIANAGARAM |
| 8 | AS/2615/2001 | PENUBOTHU BHASKARA RAO Vs GOPIREDDY THIRUPATHI REDDY | T RAJENDRA PRASAD | M V S SURESH KUMAR | PRAKASAM |
| 9 | AS/2801/2001 | A. BASHEER AHMED Vs M/S. A.P.COOP. OIL SEEDS GROWERS FED LTD. | K SITA RAM | M PAPA REDDY | ANANTAPUR |
| 10 | AS/129/2002 | INTURI RAMAIAH (DIED) Vs INTURI VENKATA SUBBAMMA | T RAJENDRA PRASAD | | PRAKASAM |
| 11 | AS/254/2003 | THE NEW INDIA ASSURANCE COMPANY LTD. Vs SRI VENKATESHWARA RICE MILLS | AMANCHARLA SATISH BABU | K SARVA BHOUMA RAO | WEST GODAVARI |
| 12 | AS/2643/2004 | P.SUDHAKAR Vs K.NAGENDRA | M RAVINDRANATH REDDY | M RAVINDRA | SPS NELLORE |

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| 13 | AS/4193/2004 | M. PRASADARAO Vs M.VASUDEVUDU | G KRISHNA MURTHY | K SITA RAM NIMMAGADDA SATYANARAYANA | WEST GODAVARI |
| 14 | AS/348/2005 | REDDY SURYARAO Vs VISAKHA COMPUTER ACADEMY & SERVICES PVT. LTD | KURITI BHASKARA RAO | K GOPALA KRISHNA MURTHY | VISAKHAPATNAM |
| 15 | AS/517/2008 | P. APPAIAH NAIDU Vs M. PRATAP REDDY | A CHANDRAIH NAIDU | P V VIDYASAGAR J UGRANARASIMHA | CHITTOOR |

PART-HEARD CASES

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|----|----------------------------|--------------------------------------------------------------------------------------------------------------------------|------------------|------------------------------------------------------------------|----------|
| 16 | AS/813/2002 | THE ORIENTAL INSU.CO.LTD.&ANOTEHR Vs M/S.TAMMANA KAMESWARA RAO. | S AGASTYA SHARMA | TURAGA SAI SURYA | KRISHNA |
| 17 | AS/544/2005 AS/644/2009 | S.KALESHA & 6 OTHERS Vs SHAIK MAHABOOB BASHA 14 OTHERS | K RAGHU VEER | VENKATESWARA RAO GUDAPATI C C S SASTRY | PRAKASAM |
| 18 | AS/644/2009 | SHAIK KALESHA KOTA VEEDHI ONGOLE AND 6 OTHERS Vs SHAIK MAHABOOB BASHA KOTA VEEDHI ONGOLE AND 14 OTHERS | K RAGHU VEER | VENKATESWARA RAO GUDAPATI M PRABHAKARA RAO C C S SASTRY | PRAKASAM |

INTERLOCUTORY

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| 19 | AS/325/2000 IA 2/2000(CMP 5160/2000) | G.PULLA REDDYKOTHAPALLICUDD APAH Vs G.SUBBA REDDYKOTHAPALLICUDK LDAPAH&ANR | D KODANDARAMI REDDY | K SOMA KONDA REDDY | YSR KADAPA |
| 20 | AS/1189/2000 IA 1/2021 L R Petition IA 2/2021 L R Petition | N. NAGE GOUD (DIED) & 16 OTHERS Vs D.KARIYANNA AND 30 OTHERS | R V PRASAD S KRISHNA REDDY | A PRABHAKAR SARMA KARRI MURALI KRISHNA G NAGESH | ANANTAPUR |
| 21 | AS/1130/2003 IA 1/2017 Condone Delay Petition IA 2/2017 Restoration Petition | HEMA VINOD KUMAR & ANOTHER Vs V.SRIRAMULU CHETTY(DIED) LRS7 OTHERS | K S GOPALA KRISHNAN | | CHITTOOR |
| 22 | AS/107/2007 IA 5/2007(XOBJ 5666/2007) Miscellaneous Petition | SMT BODEPUDI PRAMEELA DEVI Vs V. BABU RAO | V RAGHU | P S P SURESH KUMAR | KRISHNA |
| 23 | AS/132/2007 IA 1/2019 Petition to Declare Major IA 2/2019 Miscellaneous Petition IA 1/2024 Return Documents | K.ACHAMMA Vs U.NIRMALA | K SITA RAM | T V JAGGI REDDY R V SUBBA RAO | ANANTAPUR |
| 24 | AS/145/2007 IA 1/2018 Permission Petition | V. SARADA R/O ANANTAPUR DIST Vs N.P. SATHISH R/O HINDUPUR -515201 ANANTAPUR | T C KRISHNAN | KRISTAM SAKTHI NIRANJAN GUPTHA A CHANDRAIH NAIDU | CHITTOOR |

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| 25 | AS/674/2007 IA 1/2018 Direction Petition | TUMMALA BABU RAO & 2 OTHERS Vs KONERU SRIHARI RAO & ANOTHER | O MANOHER REDDY | SUNKARA RAJENDRA PRASAD VL N G K MURTHY | KRISHNA |
| FINAL HEARING | | | | | |
| 26 | AS/317/1995 | A.SRIMAHALAKSHMI & 2 OTHERS Vs N.VEERABABU & 5 OTHERS | VL N G K MURTHY | VENKAT CHALLA M KRISHNA MOHAN RAO | EAST GODAVARI |
| 27 | AS/1229/1999 | M/S.SRI VENKATA KRISWHNA TOBAACCO TRADER Vs DM.NATIONAL INSURANCE CO LTD.ONGOLE | M R S SRINIVAS M V S SURESH KUMAR ADDEPALLI SURYANARAYANA | KATTA LAXMI PRASAD | PRAKASAM |
| 28 | AS/1233/1999 | T.KOTESWARAMMA GUNTUR&ANR Vs T.SUBBA REDDY GUNTUR.&11 ORS | G SRIRAMA RAO B CHINNAPA REDDY | MOVVA CHANDRASHEKAR RAO | GUNTUR |
| 29 | AS/1280/1999 | VULAVALA RAMANATHA REDDY. KURNOOL. Vs THE SUB COLLECTOR. KURNOOL&ANR | 157/M BALASUBRAHMANYAM | 2004/GP FOR LAND ACQUISITION | KURNOOL |
| 30 | AS/2005/2000 | D. TIRUPATAYYA Vs D. GANGAYYA | P PRABHAKAR RAO | P N MURTHY | KRISHNA |
| 31 | AS/2707/2000 | S. ANANTHA SEETA Vs S. VENKATA APPARAO | B ADINARAYANA RAO | K V BHANU PRASAD | WEST GODAVARI |
| 32 | AS/1766/2001 | E. HIMAGIRI Vs C. RAJA REDDY | A CHANDRAIH NAIDU | | CHITTOOR |
| 33 | AS/1776/2001 | DAVULURI VENKATESWARA RAO Vs DAVULURI VEERAIHAH (DIED) | GHANTA SRIDHAR | SREEKANTH REDDY AMBATI PAVAN KUMAR SHARMA | GUNTUR |
| 34 | AS/2373/2001 | THE GUNTUR MUNICIPAL CORPORATION Vs M/S. UNITY SERVICE STATION GUNTUR | T S VENKATARAMANA | | GUNTUR |
| 35 | AS/2400/2001 | SRI S. KALLESHPA Vs S.A. NAGARAJU | S RAVI | | ANANTAPUR |
| 36 | AS/817/2002 | GUNTUR DISTRICT CO- OPERATIVE MARKETING SOCIETY LIMITED Vs S REDDAIAH | PRAKASH BUDDARAPU | | GUNTUR |
| 37 | AS/2311/2002 | MADIVADA NAGA MALLIKARJUNA RAO Vs TUNGALA VENKATESWARA RAO | KRISHNA MOHAN SIKHARAM | | KRISHNA |
| 38 | AS/1229/2003 | RAJA SAGI LAKSHMI KUMAR RAJU &9 OTHERS Vs M.GURUNAIDU & 16 OTHERS | S V R SUBRAHMANYAM | S RAJAN | VISAKHAPATNAM |

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| 39 | AS/2672/2003 | K. LAXMI KUMARI Vs P. PUSHPAVATHI | S V R SUBRAHMANYAM | P RAJAGOPAL RAO | WEST GODAVARI |
| 40 | AS/3652/2004 | K. VAIKUNTAVALI TAYAMMA Vs SUKLA NARASINGA MURTHY | K V SUBRAHMANYA NARUSU | M VENKATA RAMANA REDDY | SRIKAKULAM |
| 41 | AS/307/2005 AS/308/2005 AS/496/2006 | DONAPATI THIRUMALA KONDA REDDY NELLORE DIST. & 2 ORS Vs S. VENKATA NARAYANA REDDY & 9 ORS | S SASIDHAR REDDY VIVEK CHANDRA SEKHAR S | O MANOHER REDDY E V V S RAVI KUMAR | SPS NELLORE |
| 42 | AS/308/2005 | DONAPATI THIRUMALA KONDA REDDY & 3 OTHERS Vs DUGGIREDDY VENKATA NARAYANA REDDY & 3 OTHERS | E V V S RAVI KUMAR | O MANOHER REDDY | SPS NELLORE |
| 43 | AS/496/2006 | DR. D.SARASWATHI Vs D.VENKATA NARAYANA REDDY | C SUNIL KUMAR REDDY | P SRIDHAR REDDY S SASIDHAR REDDY M VENKATA NARAYANA | SPS NELLORE |
| 44 | AS/309/2005 | M/S. ARUNA AGENCIES GUNTUR DIST & 4 ORS Vs PALANI COTTON ENTERPRISES & 6 ORS | N SRIRAM MURTHY | VENKATESWARLU POSANI R1 TO R6 APPE R7 DISMISSED FOR DEFAULT VIDE COURT ORDER DATED 6.11.2014 | GUNTUR |
| 45 | AS/614/2005 | VISALAANDHRA VIGNANA SAMITHI Vs SREE DURGA MALLESWARA EDUCATIONAL SOCIETY | CHALASANI AJAY KUMAR | RAJA REDDY KONETI M P CHANDRAMOULI | KRISHNA |
| 46 | AS/236/2006 | SMT. S. YAKASAMMA Vs C. ATCHALA KUMARI | N (P) ANJANA DEVI SATYANARAYANA | | VISAKHAPATNAM |
| 47 | AS/688/2006 | THAMMINEEDI VISWESWARA RAO (DIED) Vs STATE OF A.P. | M SIVANANDA KUMAR | THE ADVOCATE GENERAL | EAST GODAVARI |
| 48 | AS/692/2006 | M.V. GUM BONG & 3 ORS KAKINADA. Vs N. LAKSHMI & 6 ORS E.G.DIST. | V V L N SARMA | E V V S RAVI KUMAR BS KARTIK PRASAD ESR | EAST GODAVARI |
| 49 | AS/409/2008 | D. SUSEELAMMA Vs K. KONDAIAH | NIMMAGADDA SATYANARAYANA | M V S SURESH KUMAR | PRAKASAM |
| 50 | AS/478/2008 | THE STATE OF A.P. Vs SRI VENKATESWARA EDUCATIONAL SOCIETY | GP FOR APPEALS | V B SUBRAHMANYAM | YSR KADAPA |
| 51 | AS/640/2008 | BURLA VIJAYALAKSHMAMMA Vs BIRADAVOLU BALARAMI REDDY | M RAVINDRANATH REDDY | B DAMODHAR REDDY | SPS NELLORE |
| 52 | AS/719/2008 | C. NARAYANAREDDY Vs C. NARAYANAMMA | MAHESWARA RAO KUNCHEAM | N RANGA REDDY | ANANTAPUR |

53 AS/755/2008

ATLURI ANURADHA
Vs
NUVVULA VENKATA RAJU

B ADINARAYANA RAO

JOSYULA BHASKARA RAO
M PANDURANGA RAO

EAST GODAVARI

54 AS/799/2008

SRI ALLAMRAJU SRINIVAS
MURTHY
Vs
ALLAMRAJU SYAMALA
MURTHY

S SREERAMACHANDRA
MURTHY

VISAKHAPATNAM

COURT NO. 24
THE HONOURABLE SRI JUSTICE HARINATH.N

To be Heard on Friday The 26th day of April 2024 (AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|-----------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------|----------------------------|---------------------------------------------------------------------------------------------------------------------------|---------------|
| <u>SPECIALLY MENTIONED CASES</u> | | | | | |
| 1 | WP/19030/2007 IA 1/2009(WVMP 3666/2009) Vacate Stay Petition | P.PRABHAKARA RAO VIDYUT SODHAHYDERABAD Vs THE TRANSMISSION CORPORATION OF AP LTD. HYDERABAD | T SURYA KARAN REDDY | ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) K UDAYA SRI | KRISHNA |
| <u>FOR WITHDRAWAL</u> | | | | | |
| 2 | WP/26922/2011 IA 1/2011(WPMP 33237/2011) Fix an Early Date | KOMARTHI MADHUSUDHANA RAOWG DIST Vs EAST INDIA COMMERCIAL CO.LTDREP.BY MANAGING DIRWG DIST&AN | S M SUBHAN | DARSI BALA RAJU VENKATESWARA RAO VIKRAM | WEST GODAVARI |
| <u>FOR DISMISSAL</u> | | | | | |
| 3 | WP/33996/2012 | K.NARENDRA Vs EASTERN POWER DISTRIBUTION COMPANY OF A.P. | E V V S RAVI KUMAR | P LAXMA REDDY(SC FOR APTRANSCO) P ANAND SESHU (SC FOR APEPDCL) | VISAKHAPATNAM |
| <u>FOR ORDERS</u> | | | | | |
| 4 | WP/26455/2000 IA 1/2000(WPMP 33645/2000) Suspension Petition IA 1/2021 Condone Delay Petition IA 2/2021 Restoration Petition | SMT. L.USHA RANI Vs THE A.P.STATE SEEDS DEVELOPMENT CORPORATION LIMITED | GANTA PRASAD | V AJAYAKUMAR A.V.V.S.N MURTHY SC for APSSDCL CH SHYAM SUNDER RAO | KRISHNA |
| 5 | WP/11924/2003 IA 1/2003(WPMP 14833/2003) Fix an Early Date | . Vs . | J M NAIDU | MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL) M L ALI | KRISHNA |
| 6 | WP/20293/2004 IA 1/2004(WPMP 26572/2004) Direction Petition IA 2/2004(WPMP 26573/2004) Direction Petition IA 1/2005(WVMP 73/2005) Vacate Stay Petition | MAKARLA VENKATA NARESH KUMAR E.G.DIST. & 4 ORS Vs THE CHAIRMAN & MD. M/S.GAIL (INDIA) LTD. N.DELHI & 3 ORS | K UDAYA SRI M PITCHAIAH | KAKARA VENKATA RAO M LAKSHMANA SARMA | EAST GODAVARI |
| 7 | WP/12467/2007 | K. MOHAN DAS Vs THE CHAIRMAN AP. S. CIVIL SUPPLIES & 2 ORS | M SURENDER RAO | GP FOR SERVICES I P HEMA CHANDRA (SC FOR CIVIL SUPPLIES CORP LTD) KALAMATA R BABU(SC AP CIVIL SUPPL CORPN) | PRAKASAM |
| 8 | WP/6463/2008 IA 1/2024 Leave Petition | P.RAMA THIRTHAM KADAPA DIST. & 2 OTHERS Vs PRESIDENT KADAPA DIST. COOP.C.B. LTD. & 2 OTHERS | SODUM ANVESHA | GP FOR COOPERATION M SIVA JYOTHI | YSR KADAPA |

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| 9 | WP/5876/2009 IA 1/2009(WPMP 7666/2009) Direction Petition | KALAVARAPU RAMAYAMMA Vs A.P.S.R.T.C & ANOTHER | K SARVA BHOUMA RAO | VINOD KUMAR TARLADA (SC FOR APSRTC) SOLOMON RAJU MANCHALAFOR (APSRTC) | VISAKHAPATNAM |
| 10 | WP/25357/2013 IA 1/2013(WPMP 31287/2013) Direction Petition IA 1/2024 Leave Petition | KILLO HYTHANNA Vs GOVERNMENT OF ANDHRA PRADESH | M SRIKANTH | P GOVIND REDDY(SC FOR ANGRAU) YELLA REDDY RAJANALA (SC FOR ANGRAU) T DURGA REDDY(SC FOR ANGRAU) GP FOR AGRICULTURE | VISAKHAPATNAM |
| 11 | WP/30391/2013 IA 2/2013(WPMP 37735/2013) Fix an Early Date | VISHWANATHA BEHRA SRIKAKULAM DIST Vs INDUL TBNL-CUM-LBR COURT VISAKHAPATNAM & ANR | NUTHALAPATI KRISHNA MURTHY | GP FOR LABOUR VENKATA RAMA RAO KOTA | SRIKAKULAM |

FOR HEARING

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| 12 | WP/1400/2003 IA 1/2003(WPMP 1795/2003) Direction Petition IA 3/2008(WPMP 11520/2008) Direction Petition IA 1/2017(WPMP 37185/2017) Direction Petition IA 2/2017(WPMP 37342/2017) Direction Petition IA 1/2018 Direction Petition WP/23372/2003 | REDNAM DEEPAK Vs VISAKHAPATMAN PORT TRUST | SATISH DESHPANDEY | V.UMA DEVI VIRUPAKSHA DATTATREYA GOUDA (SC FOR VISAKHAPATNAM PORT AUTHORITY) | VISAKHAPATNAM |
| 13 | WP/23372/2003 | REDNAM DEEPAK Vs VISAKHAPATNAM PORT TRUST | SATISH DESHPANDEY | VIRUPAKSHA DATTATREYA GOUDA (SC FOR VISAKHAPATNAM PORT AUTHORITY) | VISAKHAPATNAM |
| 14 | WP/20066/2014 IA 1/2014(WPMP 25163/2014) Direction Petition IA 1/2016(WPMP 13563/2016) Fix an Early Date | MANDALA LAKSHMANA RAO Vs CENTRAL INDUSTRIAL SECURITY FORCE (MINISTRY OF HOME AFFAIRS) | K SRINIVASA PRASAD | G.ARUN SHOWRI(CENTRAL GOVT. COUSEL) | VIZIANAGARAM |

ADMISSION

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| 15 | WP/22989/2014 IA 1/2014(WPMP 28823/2014) Direction Petition IA 1/2017(WPMP 32266/2017) L R Petition | K.RAMANJULU KUMAR Vs THE DISTRICT CO- OPERATIVE CENTRAL BANK LIMITED | B.ABHAY SIDDHANTH MOOTHA M V DURGA PRASAD | CHALLA SIVASANKAR | YSR KADAPA |
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INTERLOCUTORY

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| 16 | WP/28514/2011 IA 1/2011(WPMP 35212/2011) Direction Petition | Y.KALIDAS GUNTUR DIST Vs GOVT.OF APREP.BY SCYFOOD & C.SHYD& ANOTHER | VENKATA DURGA RAO ANANTHA | GP FOR CIVIL SUPPLIES KALAMATA R BABU(SC AP CIVIL SUPPL CORPN) | GUNTUR |
| 17 | IA/1/2024 Review Petition WP/26359/2014 | ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs | SOLOMON RAJU MANCHALAFOR (APSRTC) | P DURGA PRASAD SC FOR APSRTC A G SATYANARAYANA RAO | GUNTUR |
| 18 | IA/2/2024 Stay Petition WP/26359/2014 | ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs | SOLOMON RAJU MANCHALAFOR (APSRTC) | P DURGA PRASAD SC FOR APSRTC A G SATYANARAYANA RAO | GUNTUR |

FINAL HEARING

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| 19 | WP/22015/2005 IA 1/2024 Additional Material Petition | NALI SREE DEVI KRISHNA DISTRICT. Vs THE KRISHNA DISTRICT COOPERATIVE CENTRAL BANK LTD. | T RAJENDRA PRASAD | V KISHORE | KRISHNA |
| 20 | WP/8760/2010 IA 1/2010(WVMP 3086/2010) Vacate Stay Petition | N. LAKSHMANA RAO E.G. DISTRICT AMP 9 OTS Vs SRI VEERA VENKATA SATYANARAYANA SWAMY E.G DIST & ANO | E SAMBASIVA PRATAP | T BALAJI A VEERASWAMY | EAST GODAVARI |
| 21 | WP/7685/2011 IA 1/2011(WPMP 9551/2011) Direction Petition IA 2/2012(WPMP 33122/2012) Suspension Petition IA 3/2012(WPMP 41536/2012) Direction Petition IA 1/2018 Fix an Early Date | SMT.C.S MANJULA Vs THE STATE OF A.P REP.BY COMMISSIONER & 3 OTHERS | K GANI REDDY | GP FOR EDUCATION A K JAYAPRAKASH RAO ANUP KOUSHIK KARAVADI(SC FOR TIRUMALA TIRUPATHI DEVASTHANAMS) V JAGAPATHI P NAGESWAR RAO | CHITTOOR |
| 22 | WP/15579/2011 IA 1/2011(WPMP 18670/2011) Suspension Petition WP/15580/2011 WP/15581/2011 WP/15582/2011 WP/15583/2011 WP/15584/2011 WP/15585/2011 WP/15586/2011 WP/15587/2011 WP/15588/2011 WP/15589/2011 WP/15590/2011 WP/15591/2011 WP/15592/2011 WP/15593/2011 WP/31478/2010 | SHREE RENUKA SUGARS LTD KARNATAKA Vs CHAIRMAN CUM PRESIDING OFFICER ANANTAPUR & 3 OTHERS | G V S GANESH | GP FOR LABOUR P THIRUMALA RAO | ANANTAPUR |
| 23 | WP/31478/2010 IA 2/2010(WPMP 40049/2010) Fix an Early Date | C.K.NARASIMHAPPA Vs THE LABOUR COURT ANANTAPUR | P RAGHAVENDRA REDDY VEDULA SRINIVAS | GP FOR LABOUR G V S GANESH Y N ANJANEYACHARYULU N VASUDEVA REDDY | ANANTAPUR |
| 24 | WP/15580/2011 IA 1/2011(WPMP 18671/2011) Suspension Petition | SHREE RENUKA SUGARS LIMITED A COMPANY INCORPORATED UNDER Vs THE CHAIRMAN-CUM- PRESIDING OFFICER | G V S GANESH | GP FOR LABOUR P THIRUMALA RAO | ANANTAPUR |
| 25 | WP/15581/2011 IA 1/2011(WPMP 18672/2011) Suspension Petition IA 1/2018 Modification | SHREE RENUKA SUGARS LIMITED Vs THE CHAIRMAN CUM PRESIDING OFFICER | G V S GANESH | GP FOR LABOUR VEDULA SRINIVAS | ANANTAPUR |
| 26 | WP/15582/2011 IA 1/2011(WPMP 18673/2011) Suspension Petition | SHREE RENUKA SUGARS LIMITED Vs THE CHAIRMAN-CUM- PRESIDING OFFICER | G V S GANESH | GP FOR LABOUR VEDULA SRINIVAS P THIRUMALA RAO | ANANTAPUR |
| 27 | WP/15583/2011 IA 1/2011(WPMP 18674/2011) Suspension Petition | SHREE RENUKA SUGARS LIMITED BELGAUM Vs THE CHAIRMAN CUM PRESIDING OFFICER ANANTAPUR AND 3 OTHERS | G V S GANESH | GP FOR LABOUR VEDULA SRINIVAS P THIRUMALA RAO | ANANTAPUR |

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| 28 | WP/15584/2011 IA 1/2011(WPMP 18675/2011) Suspension Petition | SHREE RENUKA SUGARS LIMITED A COMPANY INCORPORATED Vs THE CHAIRMAN-CUM- PRESIDING OFFICER | G V S GANESH | GP FOR LABOUR VEDULA SRINIVAS P THIRUMALA RAO | ANANTAPUR |
| 29 | WP/15585/2011 IA 1/2011(WPMP 18676/2011) Suspension Petition IA 1/2018 Modification | SHREE RENUKA SUGARS LIMITED Vs THE CHAIRMAN-CUM- PRESIDING OFFICER | G V S GANESH | GP FOR LABOUR P THIRUMALA RAO | ANANTAPUR |
| 30 | WP/15586/2011 IA 1/2011(WPMP 18677/2011) Suspension Petition | SHREE RENUKA SUGARS LIMITED Vs THE CHAIRMAN-CUM- PRESIDING OFFICER | G V S GANESH | GP FOR LABOUR P THIRUMALA RAO | ANANTAPUR |
| 31 | WP/15587/2011 IA 1/2011(WPMP 18678/2011) Suspension Petition | SHREE RENUKA SUGARS LIMITED Vs THE CHAIRMAN-CUM- PRESIDING OFFICER | G V S GANESH | GP FOR LABOUR | ANANTAPUR |
| 32 | WP/15588/2011 IA 1/2011(WPMP 18679/2011) Suspension Petition IA 1/2018 Modification | SHREE RENUKA SUGARS LIMITED A COMPANY INCORPORATED UNDER Vs THE CHAIRMAN-CUM- PRESIDING OFFICER | G V S GANESH | GP FOR LABOUR | ANANTAPUR |
| 33 | WP/15589/2011 IA 1/2011(WPMP 18680/2011) Suspension Petition | SHREE RENUKA SUGARS LIMITED Vs THE CHAIRMAN CUM PRESIDING OFFICER | G V S GANESH | GP FOR LABOUR VEDULA SRINIVAS P THIRUMALA RAO | ANANTAPUR |
| 34 | WP/15590/2011 IA 1/2011(WPMP 18681/2011) Suspension Petition IA 1/2018 L R Petition | SHREE RENUKA SUGARS LIMITED Vs THE CHAIRMAN-CUM- PRESIDING OFFICER | G V S GANESH | GP FOR LABOUR | ANANTAPUR |
| 35 | WP/15591/2011 IA 1/2011(WPMP 18682/2011) Suspension Petition IA 1/2018 Modification | SHREE RENUKA SUGARS LIMITED Vs THE CHAIRMAN-CUM- PRESIDING OFFICER | G V S GANESH | GP FOR LABOUR VEDULA SRINIVAS P THIRUMALA RAO | ANANTAPUR |
| 36 | WP/15592/2011 IA 1/2011(WPMP 18683/2011) Suspension Petition IA 1/2018 Modification | SHREE RENUKA SUGARS LIMITED A COMPANY INCORPORATED UNDER Vs THE CHAIRMAN-CUM- PRESIDING OFFICER | G V S GANESH | GP FOR LABOUR VEDULA SRINIVAS P THIRUMALA RAO | ANANTAPUR |
| 37 | WP/15593/2011 IA 1/2011(WPMP 18684/2011) Suspension Petition | SHREE RENUKA SUGARS LIMITED A COMPANY INCORPORATED UNDER Vs THE CHAIRMAN-CUM- PRESIDING OFFICER | G V S GANESH | GP FOR LABOUR VEDULA SRINIVAS | ANANTAPUR |
| 38 | WP/27187/2011 | K. SRIRAMA MURTHY VISAKHAPATNAM Vs THE FOOD CRAFT INSTITUTE VIZAG & ANOTHER | K RAJYA LAKSHMI | GP FOR HIGHER EDUCATION (AP) GP FOR TECHNICAL EDUCATION (AP) | VISAKHAPATNAM |
| 39 | WP/10802/2012 IA 1/2012(WPMP 13663/2012) Direction Petition | N.V. NARAYANA Vs THE A.P.SOCIAL WELFARE RESIDENTIAL EDUCATIONAL INSTITUTIONS | PILLIX LAW FIRM | GP FOR SERVICES I GP FOR FINANCE PLANNING NOOKA JAGANNADHAM | WEST GODAVARI |

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| 40 | WP/16116/2012 IA 6/2012(WPMP 22323/2012) Direction Petition IA 7/2012(WPMP 25995/2012) Permission Petition IA 11/2012(WPMP 87672/2012) Vacation Motion Letter IA 1/2018 Direction Petition IA 1/2024 Leave Petition | KURAGANTI PRABHAKARA RAO Vs THE GOVERNMENT OF ANDHRA PRADESH | M SRIKANTH | . A V S LAXMI ADDL ADVOCATE GENERAL T S N SUDHAKAR (SC FOR KRISHNA UNIVERSITY) GP FOR HIGHER EDUCATION | KRISHNA |
| 41 | WP/20587/2012 IA 1/2012(WPMP 26399/2012) Direction Petition IA 1/2014(WPMP 3383/2014) Direction Petition | RAVADA APPALANARASAMMA Vs GOVERNMENT OF ANDHRA PRADESH | V PADMANABHA RAO | GP FOR MUNICIPAL ADMN AND URBAN DEV K.MADHAVA REDDY (SC FOR GVMC) K MADHAVA REDDY | VISAKHAPATNAM |
| 42 | WP/23695/2012 IA 1/2012(WPMP 30263/2012) Direction Petition IA 1/2022 Modification IA 2/2024 Amendment Petition | P.SURIBABU Vs THE SOUTHERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESHLTD | KRISHNA RAO MODHALAVALASA | Y NAGI REDDY (APTRANSCO) Y.NAGI REDDY (APSPDCL) V R REDDY KOVVURI(SC FOR APSPDCL) | CHITTOOR |
| 43 | WP/24261/2012 IA 1/2012(WPMP 30982/2012) Direction Petition IA 2/2012(WPMP 34830/2012) Direction Petition | DR. K. VIJAYA LAKSHMI Vs SRI PADMAVATHI MAHILA VISWAVIDYALAYAM | K KOUTILYA | P RAJANI REDDY | CHITTOOR |
| 44 | WP/29577/2012 IA 1/2014(WPMP 185160/2014) Miscellaneous Petition | JNR TELECOM OFFICERVIZIANAGARAM& ANOT Vs SRI.M.BABJIVIZIANAGARA M&ANOT | . BOKKA SATYANARAYANA KAMLA | V PADMANABHA RAO | VIZIANAGARAM |
| 45 | WP/1708/2013 IA 1/2013(WPMP 2072/2013) Direction Petition | K.SANKAR RAO S/O HANUMAIHAH Vs ANDHRA PRADESH STATE ROAD TRANSPORT | A G SATYANARAYANA RAO | M SOLOMON RAJU | KRISHNA |
| 46 | WP/6572/2013 IA 1/2013(WPMP 8225/2013) Direction Petition | SHAIK KHADER BASHA Vs THE DISTRICT SCHEDULE CASTE SERVICES CO- OPERATIVE SOCIETY | C SUBODH | BABUJI TENNETI (STANDING COUNSEL FOR APSC CFC) | SPS NELLORE |
| 47 | WP/10885/2013 IA 1/2013(WVMP 1602/2013) Vacate Stay Petition IA 2/2013(WVMP 2039/2013) Vacate Stay Petition IA 3/2013(WPMP 13467/2013) Stay Petition IA 4/2013(WPMP 13952/2013) Permission Petition IA 1/2016(WPMP 10908/2016) Implead Petition IA 2/2016(WVMP 42192/2016) Vacate Stay Petition WP/15361/2010 WP/31935/2011 | T. RAJU KRISHNA Vs COMMISSIONER OF COLLEGIATE EDUCATION HYD & ANOTHER | CH VENKATA NARAYANA | GP FOR EDUCATION K SRINIVASA RAO MANDA ADAM ADDL ADVOCATE GENERAL A VEERASWAMY | KRISHNA |

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| 48 | WP/15361/2010 IA 1/2013(WVMP 1469/2013) Vacate Stay Petition IA 1/2015(WPMP 13081/2015) Implead Petition IA 2/2015(WPMP 53345/2015) Implead Petition IA 1/2021 Additional Material Petition | SRI.T.RAJUKRISHNA DISTRICT Vs THE COMMISSIONER OF COLLEGIDATE EDUCATION & ANOTHER | K R SRINIVAS | GP FOR EDUCATION (AP) RIZWAN ALI SHAIK ADDL ADVOCATE GENERAL A VEERASWAMY GP FOR HIGHER EDUCATION GP FOR HIGHER EDUCATION (AP) | KRISHNA |
| 49 | WP/31935/2011 IA 1/2013(WVMP 1474/2013) Vacate Stay Petition IA 1/2021 Additional Material Petition | SRI T.RAJUKRISHNA DIST Vs COMMISSIONER OF COLLEGIATE EDUHYD& ANOT | K R SRINIVAS | GP FOR EDUCATION ADDL ADVOCATE GENERAL A VEERASWAMY GP FOR HIGHER EDUCATION GP FOR HIGHER EDUCATION (AP) | KRISHNA |
| 50 | WP/35228/2013 IA 1/2013(WPMP 43788/2013) Direction Petition | S. KHADERVALLI Vs THE CENTRAL POWER DISTRIBUTION COMPANY OF AP LTD. | K.S.G. PADMAVATHI | Y NAGI REDDY (APTRANSCO) V R REDDY KOVVURI(SC FOR APSDCL) | KURNOOL |
| 51 | WP/6020/2014 | K.SHANKAR Vs THE CHAIRMAN CUM PRESIDING OFFICER | P GOVINDA RAJULU | GP FOR LABOUR K VISWANATHAM (SC FOR APSRTC) | CHITTOOR |
| 52 | WP/31277/2014 IA 1/2014(WPMP 39096/2014) Direction Petition | A. KUTAM RAJU S/O A. VENKATA RAO 52 YEARS Vs THE GOVERNMENT OF ANDHRA PRADESH REPRESENTED BY ITS | M SRIKANTH | GP FOR EDUCATION (AP) NOOKA JAGANNADHAM | VIZIANAGARAM |
| 53 | WP/36149/2014 IA 1/2014(WPMP 45254/2014) Suspension Petition | THE DEPOT MANAGER Vs THE DEPOT SECRETARY | K VISWANATHAM (SC FOR APSRTC) | GOUTHAMI SURAPAREDDY K NARSI REDDY | KURNOOL |
| 54 | WP/38426/2014 IA 1/2014(WPMP 48104/2014)-Direction Petition | G.S.V.PRASAD RAO Vs ANDHRA PRADESH STATE ROAD TRANSPORT | P GOVINDA RAJULU | VINOD KUMAR TARLADA (SC FOR APSRTC) | EAST GODAVARI |

NOTE: AFTER DAILY LIST WEEKLY LIST WILL BE TAKEN UP

COURT NO. 25
THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

**To be Heard on Friday The 26th day of April 2024(AFTER COMPLETION OF DIVISION BENCH WORK -
PROCEEDINGS THROUGH HYBRID MODE)**

(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|-------------------------------------------|------------------------------------------------------------------------------------|-------------------------------------------------------------------|------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|
| <u>FOR PRONOUNCEMENT OF ORDERS</u> | | | | | |
| 1 | CRP/982/2019 IA 1/2019 Condone Delay Petition | JILLELA DEVANANDA RAO Vs PASSPORT OFFICER | ARRABOLU SAI NAVEEN | DEPUTY SOLICITOR GENERAL OF INDIA top of the list | VISAKHAPATNAM |
| 2 | CRP/2649/2019 IA 1/2019 Stay Petition | D R THULASI PRASAD Vs T NARASIMHULU | P GANGA RAMI REDDY | MAHADEVA KANTHRIGALA | CHITTOOR |
| <u>FOR DISMISSAL</u> | | | | | |
| 3 | CRP/2282/2019 IA 1/2019 Stay Petition | PUSHPALA VENKATESWARA RAO Vs GANNABATTULA RAMAKRISHNA | KANUKOLANU SRI SAI SANJAY | | WEST GODAVARI |
| <u>FOR ORDERS</u> | | | | | |
| 4 | CRP/2910/2019 IA 1/2019 Stay Petition | INDUKURI APPALARAJU Vs KOVVURI NAGIREDDY | K SARVA BHOUMA RAO | K S MURTHY R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 R16 R17 R18 R19 R20 R21 R22 R23 R24 R25 R26 UNSERVED,RR 1 & 2 served RR 3 TO 26 NOT NECESSARY VIDE CT. | WEST GODAVARI |
| 5 | CRP/33/2020 IA 1/2020 Stay Petition | KALAPA LAKSHMI DEVI Vs KALPA VENKATASUBBAMMA | NAMBURI SREEMANNARAYANA | D KODANDARAMI REDDY R3 R4 R10 UNSERVED,RR 1&2 APP BY M/S D. KODANDA RAMI REDDY (ADV) RR3 RETURNED UNSERVED RR 5 TO 11 SERVED MEMO FILED USR NO:12927/2020 R1 UNSERVED R2 UNSERVED | YSR KADAPA |
| <u>FOR ADMISSION</u> | | | | | |
| 6 | CRP/2765/2019 IA 1/2019 Condone Delay Petition IA 2/2019 Stay Petition | A SRINIVAS REDDY Vs G SREENIVASULU | NIMMAGADDA REVATHI | P NAGENDRA REDDY | PRAKASAM |
| 7 | CRP/3195/2019 IA 1/2019 Stay Petition | K BALA KRISHNA REDDY DIED Vs K SANKAR REDDY | L J VEERA REDDY | R1 UNSERVED,SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED | CHITTOOR |
| <u>ADMISSION</u> | | | | | |
| 8 | CRP/244/2019 | POLEBOYINA VIJAYA LAKSHMI Vs ALLA RAJA SEKHAR | YALLABANDI RAMATIRTHA | VENKATA SIVA PRASAD K sr-app | KRISHNA |
| 9 | CRP/320/2019 CRP/238/2019 | G SUBBA RAO Vs P SUBBAIAH (DIED) | SWAPNA PRIYA CHAKKILAM | NIMMAGADDA REVATHI | PRAKASAM |
| 10 | CRP/238/2019 | S VENKATA SUBBA RAO Vs P SUBBAIAH (DIED) | SWAPNA PRIYA CHAKKILAM | NIMMAGADDA REVATHI | KRISHNA |

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| 11 | CRP/1917/2019 IA 1/2019 Stay Petition IA 1/2023 Vacate Stay Petition | GUTHULA NAGARATNAM Vs VASAMSETTI SURYANARAYANA | N SIVA REDDY | T N M RANGA RAO | EAST GODAVARI |
| 12 | CRP/3002/2019 IA 1/2019 Stay Petition | CAMERLA SRINIVASA RAO Vs KONDURU SRINIVASA VARA PRASAD | G V S MEHAR KUMAR | VENKATESWARA RAO B RR1TO3 APP | GUNTUR |
| 13 | CRP/3140/2019 IA 1/2019 Stay Petition IA 1/2022 Extension Petition | ANUMOLU SURYA TIRUPATHI RAYUDU Vs ANUMOLU NEERAJA | A K KISHORE REDDY | VAJJHALA SATYANARAYANA PRASAD R3 R4 R5 R6 R7 R8 UNSERVED,RR 1 & 2 APP RR 3 TO 8 NOT NECESSARY VIDE CT | GUNTUR |
| 14 | CRP/3673/2019 IA 1/2019 Stay Petition | LAGISETTI MADANAMOHAN VENKATA SRINIVASA ATCHUTHA PARTHA SARADHI Vs PEDIREDLA DEVI | S.V.S.S.SIVA RAM | G VENKATA REDDY RR1TO4 -App by m/s.G.Venkat Reddy (adv). | VISAKHAPATNAM |
| 15 | CRP/929/2020 IA 1/2020 Stay Petition IA 2/2020 Miscellaneous Petition IA 1/2023 Stay Petition IA 1/2024 Extension Petition | SADANA SRI DEVI Vs SEEMAKURTHI SHANMUGAM ACHARI | M CHALAPATI RAO | AMANCHARLA SATISH BABU R1 R5 R7 UNSERVED,r1- died vide ct,rr2to4-app,r6- served,rr5,7-notice sent not yet returned,proof of service filed vide usr no.24716/20.(at 2:15 pm) | SPS NELLORE |
| 16 | CRP/1054/2020 IA 1/2020 Stay Petition IA 1/2024 Extension Petition | P. RAJASEKHAR Vs P. SOMA SEKHAR | M CHALAPATI RAO | V DYUMANI R5 R7 UNSERVED,R4 UNSERVED | KURNOOL |
| 17 | CRP/96/2021 IA 1/2021 Stay Petition | ANUSURI BALASUBHA PRUDHVI TEJA Vs SMT. SUNITHA BETHINA VAMA RAJU | K.S.G. PADMAVATHI | S.V.S.S.SIVA RAM R3 R6 UNSERVED,rr1,2- app,rr3and6-returned unserved proof of service filed vide usno.16611/2021, 68236/2021,rr4,5and7- served | VISAKHAPATNAM |
| 18 | CRP/124/2021 IA 1/2021 Stay Petition | KONDURU SUNDARAMMA DIED Vs K PRASARADHI RAJU | KALLA TULASI DURGAMBA | T JANARDHAN RAO > RR 1 to 5 - Appearance by M/s T Janardhan Rao (Advocate). > R6 - Served. > Proof of service filed vide USR No.13373/2023.(at:2:15 pm) | CHITTOOR |
| 19 | CRP/194/2021 IA 1/2021 Stay Petition | G. SAMBASIVA REDDY Vs M. SANKARAMMA | PASALA PONNA RAO | BALAJI BOLLA | CHITTOOR |
| 20 | CRP/1119/2021 IA 1/2021 Miscellaneous Petition | SANKA VENKATA RAO Vs AVULAMANDA @ AOLAMANDA NAGAMANI @ GANDALU | SAI GANGADHAR CHAMARTY | CH GANESH R2 R3 R4 UNSERVED,R1 App, RR2TO4 SERVED VIDE MEMO FILED USRNO.56795,56796/2021 | KRISHNA |
| 21 | CRP/1496/2021 IA 1/2021 Stay Petition IA 1/2022 Extension Petition IA 1/2023 Extension Petition | TADI LAKSHMI Vs SRI RAO RANGAMANNAR KRISHNA RANGA RAO | S.V.S.S.SIVA RAM | VAJJHALA SATYANARAYANA PRASAD VANGALA SAILAJA R2 R6 UNSERVED,rr1,3 app,r2 died vide ct,rr4 served,rr5,6 app by sri vangala sailaja,proof of service filed vide usno.13443/2022 | VISAKHAPATNAM |

INTERLOCUTORY

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| 22 | CRP/1170/2019 IA 1/2019 Stay Petition CRP/1210/2019 | NISHI EGG POULTRY PRODUCT PRIVATE LIMITED Vs BABA LIKENATH EGG CENTRE | K SRINIVASA RAO | RR1AND2-Notice sent not yet retd proof of service filed usrno.21779/2019 | WEST GODAVARI |
| 23 | CRP/1210/2019 IA 1/2019 Stay Petition | NISHI EGG PULTRY PRODUCT PRIVATE LIMITED Vs BABA LIKENATH EGG CENTRE | K SRINIVASA RAO | SAI GANGADHAR CHAMARTY | WEST GODAVARI |

FINAL HEARING

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| 24 | CRP/198/2019 | PERA SRIKANTH ALIAS SREENIVASASA MANI SHANKAR Vs PERA NARASIMHA SWAMY (DIED) | Y SUBBA RAO | | GUNTUR |
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FOR EXTENSION OF INTERIM ORDERS

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| 25 | CRP/320/2020 IA 1/2020 Stay Petition IA 1/2023 Extension Petition CRP/318/2020 | VALLURU MANOHAR REDDY Vs THATI NIRMALA | S LAKSHMINARAYANA REDDY | K VENKATESH >SR - Appearance by M/s K Venkatesh (Advocate). | SPS NELLORE |
| 26 | CRP/318/2020 | VALLURI MANOHAR REDDY Vs THATI NIRMALA | S LAKSHMINARAYANA REDDY | K VENKATESH | SPS NELLORE |

SPECIALLY IDENTIFIED CASES

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| 27 | CRP/1/2019 IA 1/2019 Stay Petition IA 2/2019 Suspension Petition | KALAKOTA VENKATESWARA REDDY AND 2 OTHERS Vs K SUBBA REDDY | . | PULIPAKA RAGHURAM sr app by m/s. P.Raghuram (Adv). (KALAKOTA VENKATESWARA REDDY - PETITIONER) | GUNTUR |
| 28 | CRP/162/2019 IA 1/2019 Stay Petition | M SUBRAMANAYAM GOWDU Vs K RAMI REDDY | K RAMAMOHAN | S PARINEETA proof of service not filed | CHITTOOR |
| 29 | CRP/321/2019 IA 1/2019 Condone Delay Petition IA 2/2019 Stay Petition | BILLA PARAMESWARA RAO Vs BILLA RAMA RAO | NAGA PRAVEEN VANKAYALAPATI | | GUNTUR |
| 30 | CRP/209/2021 IA 1/2021-Stay Petition | JAYANA SURYA SUHAS Vs JAYANA SWATHI LAKSHMI | SRAVAN KUMAR MANNAVA | SRINIVASA RAO PAPPU | EAST GODAVARI |

COURT NO. 26
THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM

**To be Heard on Friday The 26th day of April 2024(AFTER COMPLETION OF DIVISION BENCH WORK -
PROCEEDINGS THROUGH HYBRID MODE)**

(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|----------------------------|--------------------------------------------------|--------------------------------------------------------|---------------------------------|-------------------------------------------------------------------------------------------------------------------------|-----------------|
| FOR ORDERS OF COURT | | | | | |
| 1 | CC/7852/2024/ (Filing No.) | J.GANESH Vs NEERABH KUMAR PRASAD | C SINDHU KUMARI | G V S KISHORE KUMAR KASA JAGANMOHAN REDDY R 2 NOTICE SERVED R 3 NOTICE SENT RETURNED UNSERVED (LEFT). | VISAKHAPATNAM |
| ADMISSION | | | | | |
| 2 | CC(AT)/111/2023 IA 1/2024 Implead Petition | S CHENCHU KRISHNAMA RAJU Vs SRI RAVINDRA BABU | G SEENA KUMAR | VADAPALLI RAMESH | CHITTOOR |
| 3 | CC(AT)/116/2023 | G. KRUPAVATHI Vs KONA SESHISDAR | SANTHAPUR SATYANARAYANA RAO | K AMRITH RAJ R1 UNSERVED, | GUNTUR |
| 4 | CC(AT)/118/2023 | K.SUSEELA Vs M. KONA SESHISDAR | SANTHAPUR SATYANARAYANA RAO | T BHEEMANNA R1 UNSERVED, | GUNTUR |
| 5 | CC(AT)/172/2023 | N.MOHANA RAO Vs SRI. HARI JAWAHARLAL IAS | SANTHAPUR SATYANARAYANA RAO | R1 UNSERVED, | GUNTUR |
| 6 | CC(AT)/192/2023 | G.S.J.RAVI KUMAR Vs SRI B LINGESWARA REDDY | K NARAYANA | | VISAKHAPATNAM |
| 7 | CC(AT)/253/2023 | T.MADHU RAJU Vs SRI M.SAIRAM | K NARAYANA | V K NAIDU | SRIKAKULAM |
| 8 | CC(AT)/257/2023 | JASTI ANIL Vs K SASHIDHAR IAS | D A PREM CHAND | | GUNTUR |
| 9 | CC(AT)/258/2023 | D NARASIMHULU Vs K SAMYUEL | P VEERABHADRA REDDY | | SPS NELLORE |
| 10 | CC(AT)/265/2023 | I MALYADRI CHOWDARY Vs SMT B UDAYA LAXMI IAS | K RAMA SUBBA RAO | | SPS NELLORE |
| 11 | CC(AT)/267/2023 | D.SURYANARAYANA Vs SRI S.S.RAWAT | B NAGESWARA RAO | | VISAKHAPATNAM |
| 12 | CC(AT)/268/2023 | S MUNIKRISHNAIAH Vs ADITHAYANADH DASS | G V L MURTHY (SC FOR INCAP) | | CHITTOOR |
| 13 | CC(AT)/269/2023 | S.SIRISH Vs SRI ADITYA NATH DAS IAS | G R SUDHAKAR | | WEST GODAVARI |
| 14 | CC(AT)/271/2023 | A RANGANAYAKULU Vs D UDAY KUMARI | M DAMODAR REDDY | | CHITTOOR |

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| 15 | CC(AT)/272/2023 | G.NAGARAJU Vs SRI SHAHIBHUSHAN KUMAR | RAMESH N | | YSR KADAPA |
| 16 | CC(AT)/275/2023 | M.A. ZILANI Vs SRI. S.S. RAWAT | B NAGESWARA RAO | | VISAKHAPATNAM |

ADMISSION (MEDICAL AND HEALTH)

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| 17 | WP(AT)/73/2022 IA 1/2024 Implead Petition IA 2/2024 Vacate Stay Petition | DR G PADMAJA Vs THE STATE OF ANDHRA PRADESH | A RAJENDRA BABU | GP FOR SERVICES IV C SRINIVASA BABA | KRISHNA |
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ADMISSION (MUNICIPAL ADMN.)

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| 18 | WP(AT)/2104/2021 | P MAHABOOB KHAN Vs THE GOVERNMENT OF ANDHRA PRADESH | M V S SAI KUMAR | KRISHNA MANDEWALKAR GP FOR SERVICES IV | YSR KADAPA |
| 19 | WP(AT)/2121/2021 IA 1/2021 Permission Petition | T MURALI KRISHNA Vs THE STATE OF ANDHRA PRADESH | G RAMANA RAO | G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION) | WEST GODAVARI |

ADMISSION (STAMPS AND REGISTRATION)

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| 20 | WP(AT)/2113/2021 IA 1/2021 Implead Petition | A.SAILEELA Vs THE STATE OF ANDHRA PRADESH | B KAMALAKARA RAO | GP FOR SERVICES I | ANANTAPUR |
| 21 | WP(AT)/2124/2021 | P.S.V.S.S.VEERABHADRA RAO Vs THE STATE OF ANDHRA PRADESH | BOBBILI SRINIVAS | GP FOR SERVICES I | EAST GODAVARI |

ADMISSION (PANCHAYAT RAJ)

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| 22 | WP(AT)/2110/2021 IA 1/2021 Implead Petition | S.RATHNAIAH Vs THE DISTRICT PANCHAYAT OFFICER | S JAGADISH | GP FOR SERVICES IV | SPS NELLORE |
| 23 | WP(AT)/2111/2021 IA 1/2021 Implead Petition | D.BALAKRISHNA Vs THE DISTRICT PANCHAYAT OFFICER | S JAGADISH | GP FOR SERVICES IV | SPS NELLORE |
| 24 | WP(AT)/2112/2021 IA 1/2021 Implead Petition | C.BALAJI RAO Vs THE DISTRICT PANCHAYAT OFFICER | S JAGADISH | GP FOR SERVICES IV | SPS NELLORE |
| 25 | WP(AT)/2119/2021 | P.SUMANA Vs STATE OF ANDHRA PRADESH | V RAVI CHANDRAN | GP FOR SERVICES IV | SPS NELLORE |
| 26 | WP(AT)/2122/2021 IA 1/2021 Miscellaneous Petition | CH. VENKAIAH Vs THE DISTRICT COLLECTOR | S SATYANARAYANA RAO | GP FOR SERVICES IV | PRAKASAM |

ADMISSION (FOOD)

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| 27 | WP(AT)/2114/2021 | SMT S. KUSUMA KUMARI Vs THE STATE OF ANDHRA PRADESH | K SUDHAKAR REDDY | GP FOR SERVICES II | PRAKASAM |
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ADMISSION (Finance and Planning)

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| 28 | WP(AT)/1847/2021 IA 1/2021 Vacate Stay Petition | K VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH | NEHEMIAH PERIKE | GP FOR SERVICES I | WEST GODAVARI |
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SPECIALLY IDENTIFIED CASES

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| 29 | MACMA/1772/2006 | THE NEW INDIA ASSURANCE CO LTD Vs CHANDAGIRI ROSIREDDY & ANR | NARESH BYRAPANENI | NUTHALAPATI KRISHNA MURTHY T RAJENDRA PRASAD | PRAKASAM |
| 30 | MACMA/1790/2006 IA 1/2006(MACMAMP 4098/2006) Suspension Petition | THE NATIONAL INSURANCE CO LTD REP. BY DM ARUNDALPET GUNTUR Vs SHAIK MAHABOOB BI & 4 OTHERS | MANOJ KUMAR BETHAPUDI | PULIPATI RADHIKA | GUNTUR |
| 31 | MACMA/1794/2006 | B.M. NEW INDIA ASSURANCE CO LTD Vs ALURU SANJEEVARAYUDU AND 2 OTHERS | NARESH BYRAPANENI | K RATHANGA PANI REDDY R2 R3 UNSERVED,R1 & R2-APP BY M/S K RATHANGA PANI REDDY R3-SERVED. | YSR KADAPA |
| 32 | MACMA/2400/2006 | GOLLA SRINIVASA RAO AND ANOTHER Vs M. PRASADA RAO AND 2 OTHERS | ELURU VENKATESWARA RAO | R3 National Insurance Company Ltd R1 UNSERVED,R1 BATTA DUE WITH A PETITION AND CORRECT ADDRESS R2 PARTY REFUSED AS PER POSTAL ENDORSEMENT R3 APP | WEST GODAVARI |
| 33 | MACMA/2216/2007 IA 1/2007(MACMAMP 5497/2007) Stay Petition | THE ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. CHENNAI. Vs GUDAPATI PARVATHI @ PARVATHI DEVI AND 5 OTHERS | KOTA SUBBA RAO | ELURU VENKATESWARA RAO MOHD YOUSUF R5 R6 UNSERVED,R1 TO R4 APP BY ELURU VENKATESWARA RAO(18892). R2 & R5-NOT NECESSARY PARTIES VIDE CT. R6-SERVED. | WEST GODAVARI |
| 34 | MACMA/642/2010 | GOTTUMUKKALA LAKSHMI NARASIMHA KUMARI @ SWETHA & 3 ORS E.G. Vs GHAN SYAM & 2 ORS MADHYA PRADESH | N SIVA REDDY | PUSHPINDER KAUR MANIMMA MEDIDA R2 UNSERVED,R1-NOT NECESSARY PARTY VIDE C.T. R2-UNSERVED, RETURNED R3-APP. BY M/S B L PRASUNA | EAST GODAVARI |
| 35 | MACMA/33/2011 | M/S NATIONAL INSURANCE COMPANY LIMITED ONGOLE. Vs VELCHURI VENKATASESHAMMA AND ANOTHER | VENKATESWARLU PALADUGU | NUTHALAPATI KRISHNA MURTHY | PRAKASAM |
| 36 | MACMA/1750/2011 IA 3/2021-Fix an Early Date | ATTLURI SUVARNA KUMARI & 3 OTHERS Vs MALAMPATI MOHAN RAO & ANOTHER | JADA SRAVAN KUMAR | RAVI SHANKAR JANDHYALA GUDI SRINIVASU R1-SERVED. R2-APP. BY M/S GUDI SRINIVASU. | PRAKASAM |

COURT NO. 30
THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY

To be Heard on Friday The 26th day of April 2024(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|--------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------|---------------|
| <u>FOR DISMISSAL</u> | | | | | |
| 1 | CRP/578/2016 IA 1/2016(CRPMP 725/2016) Stay Petition | MADDALA ANNAPURNA & ANOTHER Vs VANAM RAMA SUBRAHMANYAM SARMA & 2 OTHERS | K VISWANATHAM | | KURNOOL |
| 2 | CRP/2134/2018 IA 1/2018 Stay Petition | SMT. BATCHU MAHALAKSMI Vs THE STATE OF ANDHRA PRADESH | KIRAN PALAKURTHI | GP FOR ARBITRATION | WEST GODAVARI |
| 3 | CRP/3710/2018 IA 1/2018 Direction Petition | NAGAVOLE NAGA VENKATA ANANTHA SURYA MAHALAKSHRNI Vs GANNI KUMARA ATCHUTHA LAKSHR NARAYANA BHASKARA RAO | BVSS BALAKRISHNA RANJIT | T V S PRABHAKARA RAO | EAST GODAVARI |
| <u>FOR ORDERS</u> | | | | | |
| 4 | CRP/5380/2016 IA 1/2016(CRPMP 6953/2016) Stay Petition IA 1/2023 Condone Delay Petition IA 2/2023 Set Aside Abatement IA 3/2023 L R Petition | J.MALLESWARI KRISHNA DIST & ANR Vs J.NAGA LAKSHMI KRISHNA DIST & ANR | SREENIVASA RAO VELIVELA | | KRISHNA |
| <u>INTERLOCUTORY</u> | | | | | |
| 5 | CMA/1314/2008 IA 3/2016(CMAMP 854/2016) Addl. Evidence Petition IA 4/2016(CMAMP 911/2016) Set Aside Petition | SRI CHENGALAMMA PARAMESWARI AMMAVARI DEVESTHANAM Vs ARAVABHUMI CHANDRASEKHAR REDDY & 5 OTHERS | G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION) M SRINIVASA RAO | M RAVINDRANATH REDDY R N HEMENDRANATH REDDY M ADINARAYANA RAJU M VIDYASAGAR P GANGA RAMI REDDY K ANANDA RAO | SPS NELLORE |
| 6 | CMA/179/2014 IA 1/2015(CMAMP 1949/2015) Implead Petition IA 1/2016(CMAMP 245/2016) Implead Petition | SRI LAKSHJMI NARASIMHA SWAMY TEMPLE GUNTUR DIST. Vs VASIREDDY JAYADUTT GUNTUR DIST. & 2 OTS | PADMAVATHI PADNAVIS | PRABHU NATH VASIREDDY JABEZ SAMUEL NARASIMHA MURTHY GOLLAMUDI V S K RAMA RAO | GUNTUR |
| <u>PART-HEARD CASES</u> | | | | | |
| 7 | CMA/479/2010 | THE NATIONAL INSURANCE COMPANY LIMITED Vs KOTI JYOTI & 4 ORS | SRAVAN KUMAR MANNAVA | Y SUDHAKAR | WEST GODAVARI |
| 8 | CMA/465/2011 IA 3/2011(CMAMP 2327/2011) Addl. Evidence Petition IA 6/2011(CMAMP 17581/2011) Vacation Motion Letter IA 7/2011(CMAMP 43117/2011) Addl. Evidence Petition | KATRAGADDA KRISHNA KRISHNARAO DIED AND 4 OTHERS Vs ASSISTANT COMMISSIONER ENDOWMENTS DEPT ELURU AND ANOTHER | SAI GANGADHAR CHAMARTY | GP FOR ARBITRATION T BALAJI V T M PRASAD | HYDERABAD |

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| 9 | CRP/5045/2015 | S. SURYANARAYANA RAO Vs THE BRANCH MANAGER | S V MUNI REDDY | V VEERABHADRA CHARY CHITTOOR | |
| 10 | CMA/21860/2015/ (Filing No.) IA 1/2015(CMAMP 996/2015) Condone Delay Petition IA 2/2015(CMAMP 1020/2015) Stay Petition | M/S ORIENTAL INS CO LTD. VJA KRISHNA DIST Vs JIJI RANGA RAO KRISHNA DIST AND 2 OTHERS | GUDI SRINIVASU | P V N KIRAN KUMAR | KRISHNA |
| 11 | CRP/6261/2018 IA 1/2018 Stay Petition IA 1/2019 Extension Petition CRP/6262/2018 | BOJJA BHASAKARA RAO Vs VASCHAVAI RAMANAMMA | SIVAPRASAD REDDY VENATI | I GOPAL REDDY RR1&2 RETD UNSERVED, R3 SERVED, R4 NOTICE SENT NOT YET RETD, R5 APP., PROOF OF SERVICE FILED VIDE USR NO.92661/18&96677/18&99 170/18 | PRAKASAM |
| 12 | CRP/6262/2018 IA 1/2018 Stay Petition IA 1/2019 Extension Petition IA 1/2023 Injunction Petition | BOJJA BHAKSARA RAO Vs VASCHAVAI RAMANAMMA AND 4 OTHERS | SIVAPRASAD REDDY VENATI | I GOPAL REDDY | PRAKASAM |
| 13 | CRP/7336/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition CRP/5442/2018 CRP/6717/2018 CRP/6719/2018 CRP/6725/2018 CRP/6732/2018 CRP/6755/2018 CRP/6766/2018 CRP/6783/2018 CRP/7332/2018 CRP/7399/2018 | SRI VANKA THRIMURTHULU Vs DISTRICT COLLECTOR AND DISTRICT MAGISTRATE AND 2 OTHERS | CHAVALI RAMANAND | S ARIFULLAH (SC FOR AP WAQF BOARD) | EAST GODAVARI |
| 14 | CRP/5442/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition | KASANI SESA VANI Vs DISTRICT COLLECTOR AND DISTRICT MAGISTRATE | CHAVALI RAMANAND | S ARIFULLAH (SC FOR AP WAQF BOARD) | EAST GODAVARI |
| 15 | CRP/6717/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition | SRI.ATTILI CHITTI SWAMY Vs DISTRICT COLLECTOR AND DISTRICT MAGISTRATE | CHAVALI RAMANAND | S ARIFULLAH (SC FOR AP WAQF BOARD) | EAST GODAVARI |
| 16 | CRP/6719/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition | SRI.VANKA VENAKT RAO Vs DISTRICT COLLECTOR AND DISTRICT MAGISTRATE | CHAVALI RAMANAND | S ARIFULLAH (SC FOR AP WAQF BOARD) | EAST GODAVARI |
| 17 | CRP/6725/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition | SRI KONDEDI CHINNA SATYAM@BULI SATYAM Vs DISTRICT COLLECTOR AND DISTRICT MAGISTRATE AND 2 OTHERS | CHAVALI RAMANAND | S ARIFULLAH (SC FOR AP WAQF BOARD) | EAST GODAVARI |
| 18 | CRP/6732/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition | SMT VANKA SURYAKANTHAM Vs DISTRICT COLLECTOR AND DISTRICT MAGISTRATE | CHAVALI RAMANAND | S ARIFULLAH (SC FOR AP WAQF BOARD) | EAST GODAVARI |

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| 19 | CRP/6755/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition | SMT.JNAU MANGAYAMMA Vs DISTRICT COLLECTOR AND ADISTRICT MAGISTRATE AND 2 OTHERS | CHAVALI RAMANAND | S ARIFULLAH (SC FOR AP WAQF BOARD) | EAST GODAVARI |
| 20 | CRP/6766/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition | VANKA SUBBA RAJU Vs DISTRICT COLLECTOR AND DISTRICT MAGISTRATE | CHAVALI RAMANAND | S ARIFULLAH (SC FOR AP WAQF BOARD) | EAST GODAVARI |
| 21 | CRP/6783/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition | SRI VENKA RAMBABU Vs DIST COLLECTOR AND DISTRICT MAGISTRATE AND 2 OTHERS | CHAVALI RAMANAND | S ARIFULLAH (SC FOR AP WAQF BOARD) | EAST GODAVARI |
| 22 | CRP/7332/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition | SMT. PINIPE PARVATHAMMA Vs DISTRICT COLLECTOR AND DISTRICT MAGISTRATE | CHAVALI RAMANAND | S ARIFULLAH (SC FOR AP WAQF BOARD) | HYDERABAD |
| 23 | CRP/7399/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition | SRI VANKA SRINIVASA RAO@VANKA SRINU Vs DISTRICT COLLECTOR AND DISTRICT MAGISTRATE AND 2 OTHERS | CHAVALI RAMANAND | MOHAMMED GAYASUDDIN | EAST GODAVARI |

ADMISSION (PD CASES)

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| 24 | CRP/4844/2015 IA 1/2015(CRPMP 6372/2015) Stay Petition IA 2/2015(CRPMP 6373/2015) Receive Docs Petition IA 1/2023 Direction Petition | P C SATYANARAYANA E.GODAVARI DIST Vs C LAKSHMI HYDERABAD AND OTHERS | V SUDHAKAR REDDY | K V BHANU PRASAD | EAST GODAVARI |
| 25 | CRP/5192/2017 IA 1/2017(CRPMP 6754/2017) Direction Petition CRP/7278/2017 | NALLAMCHU KRISHNA REDDY KADAPA DIST AND THREE OTHERS Vs MOPURI VENKAT SUBBA REDDY KADAPA DIST & FIFTEEN OTHERS | M R S SRINIVAS | V R REDDY KOVVURI R2 R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 R16 UNSERVED,rr1to4- app, rr5,6,9,10,11,12,13,14,15,an d16-returned unserved memo filed vide usrno7016/17 | YSR KADAPA |
| 26 | CRP/7278/2017 IA 1/2017(CRPMP 9339/2017) Suspension Petition | NALLAMACHU KRISHNA REDDY Vs MOPURI VENKATA SUBBA REDDY | M R S SRINIVAS | | YSR KADAPA |
| 27 | CRP/5655/2017 IA 1/2017(CRPMP 7328/2017) Dispense with Petition IA 2/2017(CRPMP 7329/2017) Leave Petition IA 3/2017(CRPMP 7330/2017) Stay Petition IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement IA 3/2024 L R Petition | NEELAMRAJU SEETHA RAMANJANEYULU (DIED) & 2 OTHERS Vs CHALICHAM CHOWDARY & ANOTHER | NIMMAGADDA REVATHI | M S N PRASAD | PRAKASAM |

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| 28 | CRP/7111/2017 IA 1/2017(CRPMP 9133/2017) Stay Petition IA 1/2024 L R Petition IA 2/2024 L R Petition | P. VENKATARAMI REDDY Vs K. SHYAMALAMMA | VIRUPAKSHA DATTATREYA GOUDA | CHALLA GUNARANJAN R1 R2 R3 UNSERVED,Proof of service not yet filed till today | |
| 29 | CRP/1893/2018 IA 1/2018 Stay Petition | POLAMARASETTY RAMJI @ RAMALINGESWARA RAO Vs TUMPALA APPA RAO | O MANOHER REDDY | K PURUSHOTHAM KAVITHA GOTTIPATI R6 R7 R8 R9 UNSERVED,R1-APP BY K.PUROSHOTHAM,RR 2TO5 M RAMAKRISHNA RR6TO9NOT NECESSARY VIDE (CT)EMO FILED VIDE USR NO 39563/2018 | VISAKHAPATNAM |
| 30 | CRP/5682/2018 IA 2/2018 Stay Petition | CH.BALARANGA RAO Vs THE ESTATE OFFICER AND ADDITIONAL DIVISIONAL RAILWAY MANAGER | T VISHNU TEJA | P GANGA RAMI REDDY DEPUTY SOLICITOR GENERAL OF INDIA sr -App by m/s.P.Ganga Rami Reddy (adv). | KRISHNA |
| ADMISSION (NPD CASES) | | | | | |
| 31 | CRP/955/2015 IA 1/2015(CRPMP 1273/2015) Stay Petition IA 1/2024 L R Petition | MALLIPUDI ANASUYA @ ELURI ANASUYA WEST GODAVARI DISTRICT Vs JUTTIGA VENKAYAMMA WEST GODAVARI DIST | T V JAGGI REDDY | K V SUBRAHMANYA NARUSU | WEST GODAVARI |
| 32 | CRP/4868/2015 IA 1/2015(CRPMP 6404/2015) Stay Petition IA 1/2018 Extension Petition | KURRA YOGAMMA & 3 OTHERS Vs KOTLA SATYAVATHI ALIAS LAKSHMI SATYAVATHI & 3 OTHERS | SWAPNA PRIYA CHAKKILAM | MEHERCHAND NORI | PRAKASAM |
| 33 | CRP/5853/2015 | V BAPIRAJU E.G. DISTRICT Vs POLLI PAKEER RAO E.G.DIST | RAMA MURTY P V S A | V V L N SARMA date | EAST GODAVARI |
| 34 | CRP/3280/2016 IA 1/2016(CRPMP 4198/2016) Suspension Petition IA 1/2017(CRPMP 1141/2017) Vacate Stay Petition IA 4/2023 Condone Delay Petition IA 5/2023 Set Aside Abatement IA 6/2023 L R Petition | KAMIREDDY MUNIRAMI REDDY & ANOTHER Vs KAMIREDDY @ CHINTAMREDDY JYOTHI | P SRIDHAR REDDY | L J VEERA REDDY T C D SEKHAR | SPS NELLORE |
| 35 | CRP/3817/2016 IA 1/2016(CRPMP 4928/2016) Stay Petition IA 2/2016(CRPMP 8081/2016) Vacate Stay Petition | TALARI NARASAMMA TADEPALLIGUDEM W.G.DIST Vs KODURI RAMBABU W.G.DIST & 4 OTHERS | T V JAGGI REDDY | T DURGA PRASAD RAO | WEST GODAVARI |
| 36 | CRP/5531/2016 IA 1/2016(CRPMP 7160/2016) Stay Petition IA 1/2022 Extension Petition IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Petition IA 3/2024 L R Petition | BHATRAJU VENKATESWARA RAO @ KONDALU & ANOTHER Vs PRATHIPATI SIVA RAM | SAI GANGADHAR CHAMARTY | NARASIMHA RAO GUDISEVA Fresh proof of service not yet filed till today | KRISHNA |

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| 37 | CRP/6541/2016 IA 1/2016(CRPMP 8577/2016) Fix an Early Date | CHANDALURI VENKATA SUBBA RAO ELURU W.G.DIST Vs KALAGARA SIVARAMA KRISHNA PRASAD ELURU W.G.DIST | NARASIMHA RAO DAVULURI | R1 UNSERVED,Sole Petitioner- Notice Sent Not Yet Returned. | WEST GODAVARI |
| 38 | CRP/4352/2018 IA 1/2018 Stay Petition | GUDURI ESWARA KUMAR Vs GUDURI ANJANEYULU | NIMMAGADDA REVATHI | | WEST GODAVARI |
| 39 | CRP/4498/2018 IA 1/2018 Stay Petition | YANAMALA KOTESWARA RAO Vs GONU MALLESWARA REDDY AND 4 OTHERS | DEVALARAJU ANIL KUMAR | GURU VARA PRASAD TALARI RR 1 to 5 Notice sent not yet returned | KRISHNA |
| 40 | CRP/4642/2018 IA 1/2018 Stay Petition IA 2/2018 Vacate Stay Petition | GALLA MADHUSUDHANA RAO Vs MUDDA LAKSHMI SUJATHA | SAI GANGADHAR CHAMARTY | H VENUGOPAL | KRISHNA |
| 41 | CRP/4933/2018 IA 1/2018 Stay Petition IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement IA 3/2024 L R Petition | THOTA SARAIAH Vs CHALAMALASETTI LAXMI | THOTA SUNEETHA | SRINIVAS MANCHANAPALLI rr1,2-app. | KRISHNA |
| 42 | CRP/5147/2018 IA 1/2018 Stay Petition | DASI RATNAM Vs GOLAKOTI VEERA RAGHAVULU (DIED) | K SAIRAM MURTHY | T V S PRABHAKARA RAO R1 DIED VIDE CT, R2 APP., RR3TO7 NOT NECESSARY VIDE CT, PROOF OF SERVICE FILED VIDE USR NO.79723/18 | EAST GODAVARI |
| 43 | CRP/6672/2018 IA 1/2018 Stay Petition IA 2/2018 For Being Mentioned | VENNELA PRAKASH RAO Vs KONA KIRAN KUMAR | SRINIVASA RAO PAPPU | M KARUNA SAGAR SR App | VISAKHAPATNAM |
| 44 | CRP/7146/2018 IA 1/2018 Direction Petition | VUPPU SRIKRISHNA SURYANARAYANA Vs THOTA VENKATESWARA RAO AND ANOTHER | PECHATHY RANGA RAO | YALLABANDI RAMATIRTHA | WEST GODAVARI |
| 45 | CRP/7780/2018 | DEVIREDDI SANDHYA @ SARNATHAM SANDHYA Vs DEVIREDDI BALA BALAJI | CHETLURU SREENIVAS | R1 UNSERVED,SR-Notice sent not yet returned, memo proof of service not filed. | WEST GODAVARI |
| 46 | CRP/7802/2018 IA 1/2018 Dispense with Petition IA 2/2018 Condone Delay in Rep IA 3/2018 Stay Petition | V SARADA AND ANOTHER Vs M/S.KAPIL CHIT FUNDS HYDERABAD PRIVATE LIMITED AND 3 OTHERS | G RAVI MOHAN | BALGURI SRINIVAS | YSR KADAPA |

INTERLOCUTORY(NPD CASES)

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| 47 | CRP/29223/2015/ (Filing No.) IA 2/2015(CRPMP 29226/2015) Fix an Early Date IA 1/2016(CRPMP 1967/2016) Condone Delay Petition | BANDI PRAMOD BABU @ PRAKASH BABU & ANOTHER Vs BANDI SUJATHA AND 4 OTHERS | SREENIVASA RAO VELIVELA | | GUNTUR |
| 48 | CRP/3458/2018 IA 3/2018 Stay Petition IA 4/2018 Extension Petition | VOONNA JYOTHI Vs VIPPARTHY SHYAMALA | A PADMA | A PADMA V CH NAIDU RR 1 to 3 Served | VISAKHAPATNAM |

FINAL HEARING (PD CASES)

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|----|-----------------------------------------------------------------------|-------------------------------------------------------------------------------|-----------------|-----------------------------------|--------|
| 49 | CRP/5741/2015 CRP/5716/2015 | K G VASUDEVAN CHENNI Vs GADDE SRI HARIBABU VIJAYAWADA & 16 OTHERS | SUMANTH AMIRAPU | VENKATESWARA RAO VELUTURUMALLI | GUNTUR |
| 50 | CRP/5716/2015 IA 1/2015(CRPMP 7505/2015) Suspension Petition | Y. MOHAN PRASAD Vs GADDE SRI HARIBABU & 16 OTHERS | N SUBBA RAO | VENKATESWARA RAO VELUTURUMALLI | GUNTUR |

FINAL HEARING (NPD CASES)

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|----|--------------------------------------------|-------------------------------------------------------------------------------------------------|-----------------------------|---------------------------------------------------------------------------|---------------|
| 51 | CRP/2102/2016 IA 1/2023 L R Petition | N SRINIVASARAO E.GODAVARI DIST Vs K SUMALATHA E.GODAVARI DIST | T V JAGGI REDDY | E V V S RAVI KUMAR Sole Petitioner - Served, Sole Respondent - App. | EAST GODAVARI |
| 52 | CRP/718/2017 | THE MANDAL TAHSILDAR RAJAM OF RAJAM MANDAL & 4 OTHERS Vs PITCHIKA BHAGYA LAKSHMI | GP FOR ARBITRATION (AP) | K RAJYA LAKSHMI SR APP | SRIKAKULAM |
| 53 | CRP/3380/2017 | GALLA PHANI BHUSHANA RAO KRISHNA DIST Vs YANDRAPALLI VIJAYA LAKSHMI KRISHNA DIST | GHANTASALA UDAYA BHASKAR | | KRISHNA |
| 54 | CRP/5959/2018 | PAPPALA MURALI KRISHNA Vs SETTI SURYA RAO | M BALASUBRAHMANYAM | KADIYAM NEELAKANTESWARA RAO | VISAKHAPATNAM |
| 55 | CRP/7264/2018 | KARANAM VENKATA SUBBAMMA (DIED) Vs BYRA VENKATA SUBBA RAO | SATYANARAYANA NIMMALA | | GUNTUR |

INTERLOCUTORY (W.C ACT AND E.S.I ACT)

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| 56 | CMA/848/2008 | THE NATIONAL INSURANCE COMPANY LTD Vs MOHAMED KALESHA & ANR | N RAMA KRISHNA | MAHESWARA RAO KUNCHEAM | CHITTOOR |
| 57 | CMA/878/2010 IA 2/2015(CMAMP 33825/2015) Vacate Stay Petition | DEVABHAKTHUNI RANGA PRASAD GUNTUR DIST. Vs YARLAGADDA NAGESWARA RAO GUNTUR DIST. & 8 OTHERS | M VIDYASAGAR | V N ANAGANI K MADHAVA REDDY (SC FOR ENDOWMENTS AR) V T M PRASAD RAMAKRISHNA AKURATHI M JANARDHAN RAO | GUNTUR |
| 58 | CMA/54/2011 IA 1/2007(CMAMP 2411/2007) Condone Delay Petition | THE DEPUTY DIRECTOR ESIC HYDERABAD Vs BASAVESWARA COTTON TRADERS | B G RAVINDER REDDY | K V R KRISHNA SHARMA | GUNTUR |
| 59 | CMA/535/2011 IA 2/2011(CMAMP 1215/2011) Amendment Petition | M/S KRISHNAVENI WIRE KNITTING INDUSTRIES VIJAYAWADA. Vs THE EMPLOYEES STATE INSURANCE CORP. HYD AND ANOTHER | V SURENDRA REDDY | P RAJASEKHAR | KRISHNA |
| 60 | CMA/628/2011 IA 1/2011(CMAMP 1135/2011) Stay Petition | M/S. J.T.TATAJEE Vs THE ASSISTANT DIRECTOR AND ANOTHER | K V L NARASIMHA RAO | V SESA KUMARI C RAGHU | KRISHNA |

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| 61 | CMA/629/2011 IA 1/2011(CMAMP 1137/2011) Stay Petition | R.K. CONTRACTORS KRISHNA DISTRICT Vs THE RECOVERY OFFICER KRISHNA DIST. & 2 OTS | K V L NARASIMHA RAO | K SANGAN NAIDU VENKATESHWARLU GUMMADEVELLY | KRISHNA |
| 62 | CMA/17283/2011/ (Filing No.) IA 1/2011(CMAMP 1955/2011) Condone Delay Petition | SMT.PERUSOMULA ANASURYAMMA Vs D.LAKSHMI NARAYANA AND ANR | B PARAMESEWARA RAO | S A V RATNAM | GUNTUR |
| 63 | CMA/17593/2013/ (Filing No.) IA 1/2013(CMAMP 878/2013) Condone Delay Petition | MALLEPALLI RAMANAIH & 2 OTHERS Vs T.VENKATA SUBBAIAH AND ANOTHER | K RATHANGA PANI REDDY | NARESH BYRAPANENI | YSR KADAPA |
| 64 | CMA/26441/2013/ (Filing No.) IA 1/2013(CMAMP 1293/2013) Condone Delay Petition IA 2/2013(CMAMP 1294/2013) Dispense with Petition | SMT BHEEMAVARAPU SWAPNA KUMARI AND 3 OTHERS Vs SRI B.CHANNA RAO AND ANOTHER | T D PANI KUMAR | AMANCHARLA SATISH BABU | VISAKHAPATNAM |
| 65 | CMA/47974/2013/ (Filing No.) IA 1/2014(CMAMP 60/2014) Condone Delay Petition IA 2/2014(CMAMP 96/2014) Stay Petition IA 1/2015(CMAMP 1798/2015) Vacate Stay Petition | THE DIVISIONAL MANAGER Vs REDDIVARI HANUMANTHA REDDY AND 3 OTHERS | A VEERASWAMY | N SASIKALA KOPPULA SURI BABU | ANANTAPUR |

FINAL HEARING (W.C ACT AND E.S.I ACT)

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| 66 | CMA/1143/2008 | MAJJI DEVUDU Vs SRI B.SRINIVAASA REDDY | A RAJENDRA BABU | - NARESH BYRAPANENI | GUNTUR |
| 67 | CMA/763/2009 | NEW INDIA ASSURANCE COMPANY LIMITED SECUNDERABAD. Vs N. MAHABOOB BASHA AND ANOTHER | B PARAMESEWARA RAO | J SESHAGIRI RAO | YSR KADAPA |
| 68 | CMA/44001/2009/ (Filing No.) | THE NEW INDIA ASSURANCE COMPANY LIMITED Vs SHAIK MumTAZ AND 4 ORS | NARESH BYRAPANENI | R1 UNSERVED,R1, R3 & R4-SERVED. R2-MINOR REP. BY R1 R5-DEEMED TO BE SERVED VIDE C.O. DATED 06.03.2024 | CHITTOOR |
| 69 | CMA/727/2013 | THE ORIETNAL INSURANCE COMPANY LTD Vs SHAIK SABEERA & 3 ORS | A ANASUYA | N SASIKALA R2 R3 R4 UNSERVED,R1 TO R3 - APP BY M/S.N SASIKALA R4 - SERVED | ANANTAPUR |

INTERLOCUTORY (C.P.C)

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| 70 | CMA/1304/2012 IA 1/2012(CMAMP 2467/2012)-Stay Petition | MADDINENI CHAITANYA Vs ANUMOLU SRINIVASA RAO | SREENIVASA RAO VELIVELA | | KRISHNA |
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NOTE: AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP.

HIGH COURT OF ANDHRA PRADESH: AT AMARAVATI**NOTICE**

1. The Hon'ble Ms. **Justice B.S. Bhanumathi**, will not be holding Court on **26.04.2024**, as Her Ladyship is attending other Official duty.

On **26.04.2024**, urgent mentions, if any, pertaining to the provisions of the Hon'ble Ms. **Justice B.S. Bhanumathi**, may be made before the Hon'ble Smt **Justice M. Kiranmayee**, sitting in Court Hall No.25.

2. The Hon'ble **Justice Dr. V.R.K. Krupa Sagar**, will not be holding Court on **26.04.2024** and **29.04.2024**, as His Lordship is attending other Official duty.

On **26.04.2024** and **29.04.2024**, urgent mentions, if any, pertaining to the provisions of the Hon'ble **Justice Dr. V.R.K. Krupa Sagar**, may be made before the Hon'ble Sri **Justice Venuthurumalli Gopala Krishna Rao**, sitting in Court Hall No.28.

3. The Hon'ble Sri **Justice B. Syamsunder**, will not be holding Court from **26.04.2024** to **03.05.2024**.

On **26.04.2024** and **29.04.2024**, Fresh matters and Court given date cases pertaining to the provisions of the Hon'ble Sri **Justice B. Syamsunder**, will be listed before the Hon'ble Sri **Justice Venuthurumalli Gopala Krishna Rao**, sitting in Court Hall No.28.

On **26.04.2024** and **29.04.2024**, urgent mentions, if any, pertaining to the provisions of the Hon'ble Sri **Justice B. Syamsunder**, may be made before the Hon'ble Sri **Justice Venuthurumalli Gopala Krishna Rao**, sitting in Court Hall No.28.

4. On **26.04.2024**, Urgent mentions relating to **Civil Revision Petitions (CRPs) and Second Appeals (SAs)** of **Kadapa District Portfolio**, if any, may be moved before the Hon'ble Smt. **Justice M. Kiranmayee**, sitting in Court Hall No.25.

//BY ORDER//

Date: 25.04.2024.

Registrar (Judicial)